LIAONING AIHAI TALC COMPANY LTD
Fanjia Bao, Mafeng Zhen, Haicheng City, Anshan City 114200 Liaoning Province China

Proposed to be Used
IR DIVISION
Dolomite for industrial purposes; silicon; magnesium hydroxide; talc [magnesium silicate]; kieselgur; calcium silicate; aluminium silicate; carbonates; magnesium carbonate; magnesite.
Heze Chunhui Chemical Industry Co., Ltd.
North of Taishan Road, High-tech District, Heze City Shandong Province China

Proposed to be Used

IR DIVISION

Baryta paper; propionic acid; agricultural chemicals, except fungicides, herbicides, weedicides, insecticides and parasiticides; bacteriological preparations for acetification; quenching oil; fireproofing preparations; methacrylic acid; tetramethylpyridine; brazing fluxes.
Taka s.r.l.
Via dell'Industria, 4 I-36060 Pianezze (Vicenza) Italy
Proposed to be Used
IR DIVISION
Glue for industrial purposes.
CARRIERMAX

Priority claimed from 09/08/2019; Application No. : 88573631 ;United States of America
4476131    07/02/2020
[International Registration No. : 1519046]

Life Technologies Corporation
5781 Van Allen Way Carlsbad CA 92008 United States of America

Proposed to be Used

IR DIVISION

Biochemical reagents for use in scientific, medical, environmental, veterinary, food, agriculture and forensic research; reagent kits comprised of biochemical reagents for use in scientific, medical and forensic research; biochemical reagents for use in scientific apparatus for chemical or biological analysis; reagent kits comprised of biochemical reagents for use in scientific apparatus for chemical or biological analysis.
SENSALUXE

4497528  20/02/2020
[International Registration No. : 1522349]

Croda International Plc
Cowick Hall, Snaith Goole, East Yorkshire DN14 9AA United Kingdom

Proposed to be Used

IR DIVISION

Chemicals for use in industry; chemicals for use in personal care compositions; chemicals for use in hair care products; chemical ingredients for use in the manufacture of cosmetic products; chemical ingredients for use in the manufacture of hair care products.
FECTOVIR

Priority claimed from 26/09/2019; Application No. : 4585226 ;France
4497683  05/02/2020
[International Registration No. : 1521405]
POLYPLUS TRANSFECTION
Bioparc, Boulevard Sébastien Brant F-67400 ILLKIRCH-GRAFFENSTADEN France

Proposed to be Used
IR DIVISION

Chemical and biochemical products for scientific use and for research; chemical and biochemical products for scientific use and for research in the field of genetics, for the transfer of biological molecules into living cells, integration of foreign nucleic acids into the genome of living cells and production of transfected cells, cell lines, recombinant proteins, peptides, antibodies, viruses and/or pseudo-viral particles; preparations, agents and reagents for scientific use and for research for genetic diagnosis; chemical or biochemical test kits for scientific use and for research containing preparations, agents and reagents; chemical or biochemical test kits for scientific use or for research containing preparations, agents and reagents in the field of genetics, for the transfer of biological molecules into living cells, integration of foreign nucleic acids into the genome of living cells and production of transfected cells, cell lines, recombinant proteins, peptides, antibodies, viruses and/or pseudo-viral particles.
VELAFRESH

Priority claimed from 22/08/2019; Application No. : 88588702 ;United States of America
4498907 20/02/2020

[International Registration No. : 1522135]
ITACONIX CORPORATION
2 Marin Way Stratham NH 03885 United States of America

Proposed to be Used
IR DIVISION
Chemical preparations for use in the manufacture of industrial, consumer, household, and personal care products.
Priority claimed from 07/11/2019; Application No. : 88683441 ;United States of America
4498916  12/02/2020
[International Registration No. : 1522595]
Promega Corporation
2800 Woods Hollow Road Madison WI 53711 United States of America
Proposed to be Used
IR DIVISION
Reagents for scientific or research use, namely, assay reagents for bioluminescence, reagents for immunoassays, and kits of reagents for use in scientific or research assays.
Priority claimed from 17/02/2020; Application No. : 2069500 ;Australia
4499722    17/02/2020
[International Registration No. : 1522408]
Iluka Resources Limited
Level 17, 240 St Georges Terrace Perth WA 6000 Australia

Proposed to be Used
IR DIVISION
Titanium dioxide for industrial purposes; minerals in powder form for industrial use; raw mineral substances; industrial minerals; mineral sands; chemical materials for use in the manufacture of ceramics; compositions for the manufacture of technical ceramics.
ADEPIDYN

Priority claimed from 27/01/2020; Application No.: 742179; Switzerland
4516933  25/02/2020
[International Registration No.: 1529092]
SYNGENTA PARTICIPATIONS AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION
Active chemical ingredients for manufacture of fungicides, herbicides, insecticides, nematicides; chemical products used in agriculture, horticulture and forestry; bio-stimulant products; preparations for improving crops; preparations for fortifying plants; chemical and/or biological preparations for stress management in plants; plant growth regulating preparations; chemical preparations for seed treatment; additives.
CreCOPlus

Priority claimed from 20/08/2019; Application No. : 30 2019 019 449 ;Germany
4517087    12/02/2020
[International Registration No. : 1528965]
Evonik Operations GmbH
Rellinghauser Strasse 1-11 45128 Essen Germany

Proposed to be Used
IR DIVISION
Chemicals for use in industry; ionic liquids (chemicals) for use in dehumidifying machines; ionic liquids (chemicals) for use as an absorbent in dehumidifiers; chemical absorbents.
Trade Marks Journal No: 1958 ,  27/07/2020  Class 3

4470900    17/02/2020

[International Registration No. : 1413498]
NOUVELLE COMPAGNIE DES DETERGENTS ET DU SAVON DE MARSEILLE
66, Chemin de Sainte Marthe F-13014 MARSEILLE France

Proposed to be Used
IR DIVISION
Soaps, perfumery products, cosmetic products, essential oils, cosmetic preparations for the bath, foam baths, shower gels for non-medical use, make-up and make-up removing products, depilatory creams, deodorants for personal use, toilet water, shampoos, air freshening preparations.
CROP REVIVER

4472021   05/02/2020
[International Registration No. : 1518124]
Manscaped, LLC
3394 CARMEL MOUNTAIN RD, SUITE 140 SAN DIEGO CA 92121 United States of America

Proposed to be Used
IR DIVISION
After-shave; after-shave balms; after-shave gel; bar soap; body lotion; body sprays; body wash; cologne; cosmetic creams for skin care; cosmetic preparations; cosmetic preparations for skin care; cosmetics; deodorant for personal use; deodorants and antiperspirants; exfoliant creams; facial moisturizer with SPF; hair care preparations; hair styling preparations; lip balm; nail polish; shaving cream; shaving gel; shaving preparations; skin moisturizer; skin and body topical lotions, creams and oils for cosmetic use; body scrub; facial cleansers; hair conditioner; hair shampoo; non-medicated skin care preparations; pre-moistened cosmetic wipes; skin cleansers; skin toners.
UL CORPORATION CO., LTD.
(Yeonsu-dong, Purgio Apartments Complex 2) 502, 202-Dong, 130-4, Beotkkot-ro, Yeonsu-gu Incheon Republic of Korea

**Proposed to be Used**

**IR DIVISION**

Eye shadows; lipsticks; foundations; hand creams; facial cream; body creams; facial lotions; sun-block lotions; body lotions; air fragrancing preparations; pre-moistened cleansing tissues; mask pack for cosmetic purposes; body cleanser; facial cleansers; facial essences; cosmetics; hair shampoo; hair rinses; hair essences; cosmetic soaps.
Priority claimed from 13/08/2019; Application No. : 1980515 ;Canada
4499686    04/02/2020
[International Registration No. : 1522712]
A&A ORGANICARE INC.
2409-909 MAINLAND Vancouver BC V6B 1S3 Canada

Proposed to be Used
IR DIVISION

Baby lotion; beauty lotions; beauty serums; body mask powders; cosmetic creams and lotions for face and body care; cosmetic skin care lotions; eye lotions; face and body lotions; facial lotion; facial masks; hair care lotions; hair masks; make-up removing milk, gel, lotions and creams; moisturizing lotions; skin cleansing creams; sunscreen; sunscreen lotions.
Averdant

4506629   18/02/2020
[International Registration No. : 1525132]
Australia Hansway International Pty Ltd
11 Nungerner St BALWYN VIC 3103 Australia

Proposed to be Used

IR DIVISION

Anti-aging creams; foundation cream; hand cream; moisturising skin creams (cosmetic); nail creams for cosmetic purposes; non-medicated nappy rash cream; night creams (cosmetics); non-medicated creams; after-sun cream; non-medicated creams for application before exposure to the sun; non-medicated creams for facial scrubs; anti-wrinkle cream; non-medicated creams for moisturising the skin; eye cream for cosmetic purposes; face cream for cosmetic purposes; non-medicated foot cream; lip cream; nourishing creams (cosmetics); skin care creams (cosmetic); cleansing creams [cosmetic]; tanning creams; skin whitening creams; sun blocking cream (cosmetics); babies' creams [non-medicated]; sun creams (cosmetics); sun protecting creams (cosmetics); bar soap; perfumed soaps; soap; beauty creams; soaps in gel form; liquid soap; beauty care products; body care products (non-medicated); cosmetic skin care products; distilled oils for beauty care; essences for skin care; facial care products (cosmetic); body creams (cosmetics); hair care products; non-medicated skin care products; body oil spray; body sprays (non-medicated); breath freshening sprays; hair spray; room scenting sprays; sprays for use on the body (cosmetics); cleaning creams for use on the person; sprays for use on the body (toiletries); aromatherapy oil; aromatic oil; aromatics (essential oils); baby oil; body oil; essential oils; essential oils for cosmetic purposes; essential oils for personal use; massage oils, not medicated; natural oils for cosmetic purposes; natural oils for perfumes; oils for the hair; oils for toilet purposes; oils for use in sun tanning; day creams; scented oils; skin care oils (cosmetic); sun blocking oils (cosmetics); sun protection oils (cosmetics); vegetable based oils for use on the skin; essential oils for use in air fresheners; essential oils for use in cosmetics; fabric softeners for laundry use; shampoos; hair conditioners; detergents, other than for use in manufacturing operations and for medical purposes; household cleaning products; air deodorizer sprays; laundry liquids; toothpaste; dishwashing products; skin toners; wipes incorporating cleaning preparations; body wash; hand wash; facial masks (cosmetics); body lotion; body deodorants; sprays for use on the body (cosmetic); skin conditioners; cleaning preparations incorporating substances for the control of dust mites; cleansing facial masks; hand cleansers; window cleaners in spray form; sprays for the cleaning of furniture; fruit and vegetable wash; toilet cleaners; laundry starch; powder for laundry purposes; hand sanitisers; surface sanitisser; cleaning preparations; chemical cleaning preparations for household purposes.
BOREALIS

Priority claimed from 27/08/2019; Application No. : 30 2019 019 993 ;Germany
4511558 25/02/2020

[International Registration No. : 1527348]

Henkel AG & Co. KGaA
Henkelstrasse 67 40589 Düsseldorf Germany

Proposed to be Used

IR DIVISION

Non-medicated hair lotions; preparations for care, cleaning, treating, coloring, tinting, bleaching, straightening, fixing and styling of hair.
ANDRITE

Priority claimed from 27/08/2019; Application No. : 30 2019 019 995 ;Germany
4513692 25/02/2020
[International Registration No. : 1527425]
Henkel AG & Co. KGaA
Henkelstr. 67 40589 Dusseldorf Germany
Proposed to be Used
IR DIVISION
Non-medicated hair lotions; preparations for care, cleaning, treating, coloring, tinting, bleaching, straightening, fixing and styling of hair.
Priority claimed from 18/10/2019; Application No. : UK00003437770 ;United Kingdom
4523007    18/02/2020
[International Registration No. : 1530864]
The Deeside Water Company Limited
Pannanich Wells, Ballater Royal Deeside, Scotland AB35 5SJ United Kingdom

Proposed to be Used

IR DIVISION
Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; oral hygiene preparations;
prescriptions for care of the skin; skin emollients; hair emollients; cosmetics including creams, milks, lotions, serums,
mask, balms, gels and powders for the face, the body and the hands; make-up preparations, gels, creams, lip balms,
lipsticks; cosmetic preparations for eyes and eyelashes; antiperspirants, deodorants; body sprays; scented body sprays;
body oil spray; body lotion spray; room fragrances; non-medications for the bath and shower; foam bath; sun
cream preparations, sun tanning preparations; shaving preparations and products, after shave preparations; perfumery;
essential oils preparations; massage oils; hands and nail care preparations; tissues impregnated with cosmetic lotions;
hair lotions, hair care preparations, shampoo, conditioner, hairspray, hair gel and mousse; talcum powder.
Priority claimed from 27/08/2019; Application No. : 88595305 ;United States of America
4535761    26/02/2020
[International Registration No. : 1535739]
Raaka, LLC
1267 Willis St., Ste 200 Redding CA 96001 United States of America

Proposed to be Used
IR DIVISION
Cosmetics; make-up; cosmetic oils, lotions, and creams; hand, face, hair, skin, bath, and body oils; hand, face, hair, skin, and body lotions; hand, face, hair, skin, and body creams; hair care preparations; shampoo; hair conditioner; non-medicated soaps; non-medicated skin care preparations; non-medicated toiletry preparations.
4526040   09/01/2020
[International Registration No. : 1532546]
Changzhou Gaoneng Lubricants Co., Ltd.
No. 99 Qingcheng Bridge, Yaoguan Town, Wujin District, Changzhou City Jiangsu Province China
Proposed to be Used
IR DIVISION
Petroleum, raw or refined; textile oil; cutting lubricant; motor oil; emulsified oil; sewing machine oil; lubricating grease; lubricating oil; lubricants; mineral oil.
Priority claimed from 13/09/2019; Application No. : 88616428 ;United States of America
4469890  17/02/2020

[International Registration No. : 1516976]
Seqirus UK Limited
Point, 29 Market Street Maidenhead SL6 8AA United Kingdom

Proposed to be Used
IR DIVISION
Vaccines.
GS-5734

Priority claimed from 07/02/2020; Application No. : 88789612 ;United States of America
4473114    11/02/2020
[International Registration No. : 1519985]

GILEAD SCIENCES, INC.
333 Lakeside Drive Foster City CA 94404 United States of America

Proposed to be Used
IR DIVISION

Antiviral pharmaceutical preparations; pharmaceutical preparations for the treatment of viral infections.
ICLUSIG

4473555  19/02/2020
[International Registration No. : 1228655]
ARIAD Pharmaceuticals, Inc.
40 Landsdowne Street Cambridge MA 02139 United States of America

Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in oncology.
Trade Marks Journal No: 1958, 27/07/2020  Class 5

Cerviron

4474640  20/02/2020
[International Registration No. : 1500463]
Perfect Care Distribution
str. Lt. Nicolae Pascu nr. 4 011017 Bucharest Romania
Proposed to be Used
IR DIVISION
Pharmaceuticals; vaginal ovules, creams, ointments and liquids for medical purposes.
Priority claimed from 14/02/2020; Application No. : 88798187 ;United States of America
4497749   21/02/2020
[International Registration No. : 1521866]
Celgene Corporation
86 Morris Avenue Summit NJ 07901 United States of America

Proposed to be Used
IR DIVISION
Pharmaceutical preparations, namely, cytokine inhibitory drugs; pharmaceutical preparations that modulate the immune system; pharmaceutical preparations for the treatment of blood disease and cancer.
PROBLAD VERDE

4497793 06/02/2020

[International Registration No. : 1522190]

CEV, SA

ZONA INDUSTRIAL DE CANTANHEDE, Biocant Park, LOTE 120 P-3060-197 CANTANHEDE Portugal

Proposed to be Used

IR DIVISION

Fungicides; biological fungicides; fungicides for agricultural purposes; fungicides, herbicides; calomel [fungicide]; fungicides, herbicides; fungicides for agricultural use; fungicides for domestic use; fungicides for horticultural purposes; fungicides for horticultural use; fungicides for medical purposes; fungicides for medical use.
Harbin Medisan Pharmaceutical Co., Ltd.
Beijing Road, Limin Economic Development Zone 150000 Harbin China

Proposed to be Used

IR DIVISION

Chemico-pharmaceutical preparations; analgesics; sedatives; medicines for human purposes; injection (medicines); tablets (medicines); raw material medicine; biochemical medicines; capsules; dietetic substances adapted for medical use.
4497834  24/02/2020
[International Registration No. : 1522285]
Harbin Medisan Pharmaceutical Co., Ltd.
Beijing Road, Limin Economic Development Zone Harbin China
Proposed to be Used
IR DIVISION
Chemico-pharmaceutical preparations; analgesics; sedatives; medicines for human purposes; injection (medicines); tablets (medicines); raw material medicine; biochemical medicines; capsules; dietetic substances adapted for medical use.
Trade Marks Journal No: 1958 , 27/07/2020 Class 5

4499666 24/02/2020

[International Registration No. : 1521777]

Firebrick Pharma Pty Ltd
Unit 103, 1 Stokes St Port Melbourne VIC 3207 Australia

Proposed to be Used

IR DIVISION

Anti-bacterial pharmaceutical preparations; iodine for pharmaceutical purposes; iodine for medical purposes; medical preparations; medicated antiseptic preparations for application to the skin; pharmaceutical preparations; pharmaceutical preparations for health care; pharmaceutical preparations for nasal use; pharmaceutical preparations for oral use; pharmaceutical preparations for human use; pharmaceutical preparations for personal use; pharmaceutical preparations for topical use; pharmaceutical products; pharmaceutical products for use by humans; preparations for application to the body (pharmaceuticals); preparations for combating attack by microbial pests; sprays (preparations) for the body (for medical use); sprays for use on the body (pharmaceuticals); nasal washes.
PIASKY

Priority claimed from 15/10/2019; Application No. : 2019-133114 ;Japan
4500381 05/02/2020
[International Registration No. : 1522863]
CHUGAI SEIYAKU KABUSHIKI KAISHA (Chugai Pharmaceutical Co., Ltd.)
5-1, Ukima 5-Chome, Kita-Ku Tokyo 115-8543 Japan

Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
Priority claimed from 06/01/2020; Application No. : 2020-001479 ;Japan
4501770  05/02/2020
[International Registration No. : 1522825]
CHUGAI SEIYAKU KABUSHIKI KAISHA (Chugai Pharmaceutical Co., Ltd.)
5-1, Ukima 5-Chome, Kita-Ku Tokyo 115-8543 Japan

Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
Priority claimed from 17/02/2020; Application No. : 4020200025980 ;Republic of Korea
4503747    25/02/2020
[International Registration No. : 1523163]
New medic Co., Ltd.
(Pyeongchon O'BIZ TOWER, Gwanyang-dong) 701, 702, 703, 713, 126, Beolmal-ro, Dongan-gu, Anyang-si Gyeonggi-do 14057 Republic of Korea

**Proposed to be Used**

**IR DIVISION**

Medicines for human purposes; injectable preparations for the treatment of facial contour improvement; injectable preparations for the treatment of wrinkle improvement; injectable preparations for the treatment of skin hydration and wrinkle reduction.
GOSVIPAT

4503750    11/02/2020
[International Registration No. : 1523168]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in oncology.
Priority claimed from 06/01/2020; Application No. : 2020-001477 ;Japan
4503859  05/02/2020
[International Registration No. : 1522823]
CHUGAI SEIYAKU KABUSHIKI KAISHA (Chugai Pharmaceutical Co., Ltd.)
5-1, Ukima 5-Chome, Kita-Ku Tokyo 115-8543 Japan

Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
FIDCROY

Priority claimed from 06/01/2020; Application No. : 2020-001478 ;Japan
4503865  05/02/2020

[International Registration No. : 1522861]
CHUGAI SEIYAKU KABUSHIKI KAISHA (Chugai Pharmaceutical Co., Ltd.)
5-1, Ukima 5-Chome, Kita-Ku Tokyo 115-8543 Japan

Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
FELPREVA

Priority claimed from 10/02/2020; Application No. : 30 2020 101 848 ;Germany
4503937   11/02/2020

[International Registration No. : 1524632]
Bayer Animal Health GmbH
Kaiser-Wilhelm-Allee 20 51373 Leverkusen Germany

Proposed to be Used
IR DIVISION
Veterinary preparations.
Priority claimed from 14/02/2020; Application No. : 2020-016098 ;Japan
4504821    21/02/2020
[International Registration No. : 1524637]
Astellas Pharma Inc.
5-1, Nihonbashi-Honcho 2-chome, Chuo-ku Tokyo 103-8411 Japan
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of cancer.
FEMAXEEN

Priority claimed from 29/08/2019; Application No. : 19.00424 ;Monaco
4507827    19/02/2020

[International Registration No. : 1526156]
S.A.R.L. AXEEN PHARMA
"Le Triton", 5, rue du Gabian MC-98000 Monaco Monaco

Proposed to be Used

IR DIVISION
Pharmaceutical products, excluding contraceptives and slimming products; dietetic foods, substances for medical use and food supplements for human use, with the exception of contraceptives and slimming products; medical preparations for naturopathy with the exception of contraceptives and slimming products; pharmaceutical products, with the exception of contraceptives and slimming products, dietetic foods, substances for medical use and food supplements for human use, with the exception of contraceptives and slimming products; medical preparations for naturopathy, with the exception of contraceptives and slimming products, particularly, among others, for incontinence and lower urinary tract symptoms.
MITSUI CHEMICALS AGRO, INC.
1-19-1, Nihonbashi, Chuo-ku Tokyo 103-0027 Japan

Proposed to be Used

IR DIVISION
Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; fungicides, herbicides; preparations for destroying vermin; insecticides; pesticides; germicides; mosquito repellents.
HEMGENIX

Priority claimed from 20/12/2019; Application No. : 01408252 ;Benelux 4558206 06/02/2020
[International Registration No. : 1522310]
uniQure IP B.V.
Paasheuvelweg 25 NL-1105 BP Amsterdam Netherlands

Proposed to be Used
IR DIVISION
Pharmaceutical products; pharmaceutical preparations and vaccines for use in gene therapy and cell therapy; biological preparations for use in medical and clinical gene therapy and cell therapy; clinical medical reagents for use in gene therapy, gene diagnosis and gene testing.
SUPRA

Priority claimed from 09/02/2015; Application No. : 013719646 ; European Union 3216076 04/08/2015
[International Registration No. : 1268831]
Outokumpu Oyj
Salmisaarenranta 11 FI-00180 Helsinki FI
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
IR DIVISION
Slabs, billets, blooms, ingots, plates, sheets, strips, bars, rods, foils, profiles, wires (non-electric), sections, truncheons, blocks, pipes, tubes (seamless and welded), continuous cast parts and cast parts; all made of stainless steel.
4506447  17/02/2020
[International Registration No. : 1525378]
Daido Steel Co., Ltd.
1-10, Higashisakura 1-chome, Higashi-ku, Nagoya Aichi 461-8581 Japan
Proposed to be Used
IR DIVISION
Iron and steel.
4492729    20/02/2020
[International Registration No. : 1521072]
LiaoCheng SanLi Construction Machinery Co., Ltd.
Room 302, Unit 1, Building 36, LiaoCheng Science And Technology Park, XiAn JiaoTong University, LiaoYang Road East, North Hunan Road, DongChangFu District 252000 LiaoCheng City China

Proposed to be Used

IR DIVISION
Agricultural machines; coal-cutting machines; extractors for mines; mine borers; drilling machines; mineworking machines; railroad constructing machines; compressed air machines.
IR DIVISION

Machine tools; tools for machine tools; bending machines for metalworking; bending presses [machines]; punching presses [for metalworking]; punches for use with machine tools; punching tools [parts of machines], other than office requisites; dies for machine tools; mechanical shears [machines]; machine tool holders; clamping devices being parts of machine tools.
4499613  07/02/2020
[International Registration No. : 1522703]
KABUSHIKI KAISHA TOYOTA JIDOSHOKKI
2-1, Toyoda-cho, Kariya-shi Aichi-ken 448-8671 Japan
Proposed to be Used
IR DIVISION
Machines for making textile articles.
4503868  24/02/2020
[International Registration No. : 1522832]
Sun Xueqi
East Household, 1/F, Unit 2, Building No.3, West District, Wenquan Garden, Huangshan Road, Development Zone, Liaocheng City 252000 Shandong Province China

Proposed to be Used
IR DIVISION
Engraving machines; printing presses; wrapping machines; metalworking machines; gasoline engines, other than for land vehicles.
4504493   24/02/2020
[International Registration No. : 1522929]
Greatoo Intelligent Equipment Inc.
5 HaoLu Zhongduan, Jiedong Jingji Kaifaqu, Jieyangshi Guangdong China
Proposed to be Used
IR DIVISION
Moulds being parts of machines for processing plastics; vulcanization apparatus; tyre machines for moulding; injection plastic moulding machines; molds (parts of machines); electric arc welding machines; machine tool; robot (mechanical); automatic operation machine (manipulator); embossing machines.
SPAL AUTOMOTIVE S.R.L.
VIA PER CARPI 26/B I-42015 CORREGGIO (RE) Italy
Proposed to be Used
IR DIVISION
Fans for cooling vehicle engines; fans for motors and engines; axial flow blowers; power-operated blowers; fluid pumps; axial flow pumps.
4505017  14/02/2020

[International Registration No. : 1524949]

Beijing Sundor Laser Equipment Co., Ltd.
A, 3 Floor, Building 16, Jingsheng South 4th Street, Jinqiao S&T Industrial Base, Zhongguancun Technology Park, Tongzhou District
Beijing China

**Proposed to be Used**

**IR DIVISION**

Computerized lettering machines; finishing machines; machine tools; optical cold working machines; engraving machines; computerized carving and drawing machines; lathes [machine tools]; marking machines for industrial purposes; cutting machines; robots [machines].
Trade Marks Journal No: 1958 ,  27/07/2020       Class 7

Priority claimed from 29/11/2019; Application No. : 018158966 ;European Union
4507561    12/02/2020
[International Registration No. : 1525913]
LIG GmbH
Steinbrink 4 42555 Velbert Germany

Proposed to be Used

IR DIVISION

Industrial separating installations and machines and industrial separators [machines], including spiral wave separators, in particular to separate, classify or sort waste and mixtures of substances, in particular of soil, loam, clay, rock, plastic and/or metal, for extraction of raw materials, in particular intended for waste management and recycling and for use in the building material and mining industry.
CREADIGIT INFINITY

Priority claimed from 12/12/2019; Application No. : 302019000094629 ;Italy
4516895    18/02/2020
[International Registration No. : 1529111]
System Ceramics S.p.A.
Via Ghiarola Vecchia 73, Fiorano Modenese I-41042 Modena Italy
Proposed to be Used
IR DIVISION
Machines for working and decorating ceramic, tiles, glass, textiles, paper and goods made of plastic; ceramic pressing machines.
CREADIGIT GALAXY

Priority claimed from 12/12/2019; Application No. : 302019000094635 ;Italy
4516918  18/02/2020
[International Registration No. : 1529115]
System Ceramics S.p.A.
Via Ghiarola Vecchia 73, I-41042 Fiorano Modenese, Modena Italy

Proposed to be Used
IR DIVISION
Machines for working and decorating ceramic, tiles, glass, textiles, paper and goods made of plastic; ceramic pressing machines.
SLM Solutions (Italy) S.r.l.
Largo Guido Donegani 2 I-20121 Milano Italy

Proposed to be Used
IR DIVISION
3D-printing machines; machines for processing a raw material, in particular machines for processing a raw material using a laser, in particular laser melting machines for processing raw materials, in particular, powder materials, in particular, metal powders, and/or composite material powders; laser sintering machines for processing raw materials, namely, powder materials, namely, in particular, metal powders and/or composite material powders; machine tools for the processing of the aforementioned raw materials; none of the aforesaid goods being for use in machining metal surfaces and structures.
Priority claimed from 16/10/2019; Application No. : 302019000075719 ;Italy
4532552    17/02/2020
[International Registration No. : 1531870]
SLM Solutions (Italy) S.r.l.
Largo Guido Donegani 2 I-20121 Milano Italy
Proposed to be Used
IR DIVISION
3D-printing machines; machines for processing a raw material, in particular machines for processing a raw material using a laser, in particular laser melting machines for processing raw materials, in particular, powder materials, in particular, metal powders, and/or composite material powders; laser sintering machines for processing raw materials, namely, powder materials, namely, in particular, metal powders and/or composite material powders; machine tools for the processing of the aforementioned raw materials; none of the aforesaid goods being for use in machining metal surfaces and structures.
SLM 125

Priority claimed from 16/10/2019; Application No. : 302019000075704 ;Italy
4532596  17/02/2020
[International Registration No. : 1531873]
SLM Solutions (Italy) S.r.l.
Largo Guido Donegani 2 I-20121 Milano Italy

Proposed to be Used
IR DIVISION
3D-printing machines; machines for processing a raw material, in particular machines for processing a raw material using a laser, in particular laser melting machines for processing raw materials, in particular, powder materials, in particular, metal powders, and/or composite material powders; laser sintering machines for processing raw materials, namely, powder materials, namely, in particular, metal powders and/or composite material powders; machine tools for the processing of the aforementioned raw materials; none of the aforesaid goods being for use in machining metal surfaces and structures.
Priority claimed from 16/10/2019; Application No. : 302019000075710 ;Italy
4532622   17/02/2020
[International Registration No. : 1531872]
SLM Solutions (Italy) S.r.l.
Largo Guido Donegani 2 I-20121 Milano Italy

Proposed to be Used

IR DIVISION

3D-printing machines; machines for processing a raw material, in particular machines for processing a raw material using a laser, in particular laser melting machines for processing raw materials, in particular, powder materials, in particular, metal powders, and/or composite material powders; laser sintering machines for processing raw materials, namely, powder materials, namely, in particular, metal powders and/or composite material powders; machine tools for the processing of the aforementioned raw materials; none of the aforesaid goods being for use in machining metal surfaces and structures.
THE PLOW

Priority claimed from 23/01/2020; Application No. : 88771589 ;United States of America
4472073  05/02/2020
[International Registration No. : 1517914]
Manscaped, LLC
3394 CARMEL MOUNTAIN RD, SUITE 140 SAN DIEGO CA 92121 United States of America

Proposed to be Used
IR DIVISION
Electric hair trimmers; nail buffers; nail clippers; nail files; nail scissors; razor blades; razors; tweezers; electric shavers; electric and battery-powered hair trimmers; non-electric shavers.
4476083  12/02/2020
[International Registration No. : 1519601]
Chen Jiaxin
Shop 17155, Second Street, Third Floor, 29th Gate, International Trade City Yiwu Zhejiang China

Proposed to be Used

IR DIVISION

Curling tongs; apparatus for tattooing; beard clippers; crimping irons; depilation appliances, electric and non-electric; nose hair trimmer; hand tools, hand-operated; pedicure sets; razors, electric; hand implements for hair curling.
Quangong Tools Co., Ltd
No. 8 Sanhe North Road, Nanhe County Industrial Park, Xingtai City Hebei Province China

Proposed to be Used
IR DIVISION
Rasps [hand tools]; wrenches [hand tools]; shearers [hand instruments]; cutting tools [hand tools]; files [tools]; scraping tools [hand tools]; plane irons; saw blades [parts of hand tools].
BluTech, LLC
3008 Flagstone Drive Franklin TN 37069 United States of America

Address for service in India/Attorney address:
ANUATION
422, KAKROLA COMPLEX, DWARKA MOR, NEW DELHI-110078

Proposed to be Used
IR DIVISION

Cl.9; Eyeglass lenses; eyewear, namely, sunglasses, eyeglasses and ophthalmic frames and cases therefor; frames for spectacles and sunglasses; sunglass lenses.
NIGHTINGALE

3586749  27/04/2017
[International Registration No. : 1354756]
Cambridge Sound Management, Inc.
404 Wyman Street, Suite 200 Waltham MA 02451 US
Address for service in India/Agents address:
LAKSHMIKUMARAN & SRIDHARAN
B-4/158 SAFDARJUNG ENCLAVE, NEW DELHI-110029, INDIA.

Proposed to be Used
IR DIVISION
Wireless systems for controlling sound in a local environment, comprising audio emitters to be connected to power outlets, which produce audio signals audible in the local environment, for purposes such as for producing sound masking signals and/or for emitting soothing sounds to assist with sleep, and downloadable mobile software applications for controlling such wireless audio emitting systems.
LANZAR PRO

3595731  11/05/2017
[International Registration No. : 1355893]
CAR STEREO TRADING, INC.
6941 N.W. 42ND ST. MIAMI FL 33166 United States of America

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
IR DIVISION
Automotive audio and visual products, namely, speakers and woofers, audio amplifiers, loud speakers, audio cassette players, equalizers, crossovers, subwoofers and automotive LCD televisions.
HUMAX

Priority claimed from 31/03/2017; Application No. : 4020170041531 ;Republic of Korea
3649261  03/08/2017
[International Registration No. : 1366802]
HUMAX HOLDINGS CO., LTD.
2, Yeongmun-ro, Cheoin-gu, Yongin-si Gyeonggi-do Republic of Korea

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
IR DIVISION
Motion sensors; infrared sensors; level sensors; position sensors; pressure sensors; proximity sensors; sirens; gas alarms; carbon monoxide detectors; fire detectors; smoke detectors; temperature sensors; hygrometers; thermometers not for medical purposes; plug adaptors; sockets, plugs and other contacts [electric connections]; remote controls for televisions; remote controls for stereos; remote controls for radios; remote controls for operating vehicle alarms; radio receivers for remote controls; radio transmitters for remote controls; electric door bells; video surveillance cameras; video surveillance cameras; air analysis apparatus; digital voice signal processors; electronic control gears [ECGs] for LED lamps and light fixtures; lighting control apparatus; Thermostats; electronic door locks; modems; gateway equipment; fibre optic couplings; fibre optic telecommunications apparatus; wide area network (WAN) routers; computer network hubs; network routers; computer network hubs, switches and routers; universal serial bus [USB] modems; USB adaptors; aerials; component parts for antennas; antennas for wireless communications apparatus; antennas for telecommunications networks; radio frequency repeaters; electric telecommunications apparatus; digital telecommunications apparatus; software; application software; downloadable software; computer programs [downloadable software].
4465139  17/01/2020

[International Registration No. : 1517026]

Ultrahaptics IP Ltd
The West Wing, Glass Wharf Bristol BS1 0EL United Kingdom

Proposed to be Used

IR DIVISION

Electrical apparatus for providing a physical response to a virtual object, computer hardware and software systems for providing physical response to gestures in mid air; gesture recognition software.
FRANKENSTORM

4467146  10/01/2020
[International Registration No. : 1518714]
FRANKENIUS EQUITY AB
Box 984 SE-501 10 Borås Sweden

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
IR DIVISION
Chargers; portable chargers; wireless chargers; USB chargers; fast chargers for mobile devices; chargers for mobile phones; electrical adapters; adapters for connection between media devices; cable adapters; audio devices and radio receivers; ear phones; in-ear headphones; wireless headphones; cases for headphones; cases adapted for mobile phones; protective cases for mobile phones; mobile telephone cases made of leather or imitations of leather; laptop bags; bags adapted for laptops; cases adapted for laptops; protective cases for tablet computers; leather cases for tablet computers; cases for tablet computers; cases adapted for notebook computers; sun glasses; glasses cases; bags for cameras.
Horiba, Ltd.
2, Miyanohigashi-cho, Kisshoin, Minami-ku, Kyoto-shi Kyoto 601-8510 Japan

Proposed to be Used

IR DIVISION

Measuring, testing or analyzing apparatus and instruments; measuring, testing or analyzing apparatus and instruments, namely, partial flow dilution sampling apparatus and instruments, micro dilution tunnel or tube, dilution tunnel or tube, sampling apparatus and instruments for particle matter, diluting and sampling apparatus and instruments for particle matter, sampler for exhaust gas, diluter for exhaust gas, emissions measurement apparatus and instruments, vehicle testing apparatus and instruments, engine testing apparatus and instruments, parts and fittings for all the aforesaid goods.
4473524  12/02/2020

[International Registration No. : 1519198]

Huang Xiuwen
301, No. 8, Hengxiang, 8th Lane, Nanyu Road, Huicheng, Xinhui District, Jiangmen Guangdong China

**Proposed to be Used**

**IR DIVISION**

Equalizers [audio apparatus]; portable media players; headsets; megaphones; audio amplifiers; automobile stereo adapters; sound transmitting apparatus; horns for loudspeakers; microphones; loudspeakers.
Trade Marks Journal No: 1958, 27/07/2020 Class 9

Priority claimed from 04/09/2019; Application No. : 018119920 ;European Union

[International Registration No. : 1520199]

Bals Elektrotechnik GmbH & Co. KG
Burgweg 22 57399 Kirchhundem-Albaum Germany

Proposed to be Used

IR DIVISION

Multi-outlet socket blocks; plug-in connectors; converters for electric plugs; electric plugs; socket outlets (electric -);
moveable sockets; electrical power outlet boxes; electro-optical couplers; plug-in electrical connectors; power strips with
movable sockets; electric connectors; junction boxes [electricity]; joining units [electrical contacts]; electrical distributors;
distribution boards [electricity]; electric power distribution apparatus; couplings, electric.
SAVVITY

Priority claimed from 06/08/2019; Application No. : 88569092 ;United States of America
4493853  05/02/2020
[International Registration No. : 1524289]
Agilent Technologies, Inc.
5301 Stevens Creek Blvd. Santa Clara CA 95051 United States of America

Proposed to be Used
IR DIVISION
Downloadable computer software for use in maintaining, updating, connecting, and optimizing the efficiency and performance of laboratory and scientific instruments; downloadable computer firmware for use in maintaining, updating, connecting, and optimizing the efficiency and performance of laboratory and scientific instruments.
Prioritized from 10/01/2020; Application No. : 30 2020 000 281 ; Germany
4493860 08/02/2020
[International Registration No. : 1524390]
Carl Zeiss Microscopy GmbH
Carl-Zeiss Promenade 10 07745 Jena Germany
Proposed to be Used
IR DIVISION
Microscopes and parts thereof.
Trade Marks Journal No: 1958, 27/07/2020

Class 9

Bosch Sicherheitssysteme GmbH
Robert-Bosch-Platz 1 70839 Gerlingen Germany

Proposed to be Used

IR DIVISION

Flame detectors, gas indicators, smoke alarms, alarms and control units consisting thereof, interfaces for remote access and warning the public; cameras.
Priority claimed from 12/08/2019; Application No. : 018107345 ;European Union
4494501  03/02/2020
[International Registration No. : 1522926]
Nokia Corporation
Karakaari 7 FI-02610 Espoo Finland

Proposed to be Used

IR DIVISION
Telecommunication equipment and software for operating, controlling, repairing and securing communication networks; communications servers; transmitters; optical, radio, telephone and wireless receivers; transceivers; multiplexers; telecommunication switches; routers; small cells, base stations and antennas for communication networks; network access devices; data processing equipment; data networks; podcasts; downloadable podcasts; downloadable electronic newsletters.
Priority claimed from 04/02/2020; Application No. : 88784914 ;United States of America
4494503 07/02/2020

[International Registration No. : 1520514]
Cole-Parmer Instrument Company LLC
625 East Bunker Court Vernon Hills IL 60061 United States of America

Proposed to be Used

IR DIVISION

Downloadable computer software and mobile applications for accessing, analyzing, compiling, controlling, reviewing, modifying, manipulating, monitoring, storing, retrieving, and measuring data for air particles, temperature, sound, light, humidity, temperature control, infrared, electrical, moisture, anemometers, pressure, data logging, airflow, weather conditions, wind speed, precipitation, and vibration.
VXFLEX

Priority claimed from 30/07/2019; Application No. : 88549700 ;United States of America 4495964  30/01/2020

[International Registration No. : 1520363]

Dell, Inc.
One Dell Way Round Rock TX 78682 US

Proposed to be Used

IR DIVISION

Computer hardware; computer hardware, namely, hyper-converged appliance (HCA); computer hardware and recorded and downloadable software systems for data management, data storage, networking and virtualization.
INNOLINQ

Priority claimed from 04/09/2019; Application No. : 018119922 ;European Union
4496675  23/01/2020
[International Registration No. : 1520161]
Bals Elektrotechnik GmbH & Co. KG
Burgweg 22 57399 Kirchhundem-Albaum Germany

Proposed to be Used
IR DIVISION
Multi-outlet socket blocks; plug-in connectors; converters for electric plugs; electric plugs; socket outlets (electric -); moveable sockets; electrical power outlet boxes; electro-optical couplers; plug-in electrical connectors; power strips with moveable sockets; electric connectors; junction boxes [electricity]; joining units [electrical contacts]; electrical distributors; distribution boards [electricity]; electric power distribution apparatus; couplings, electric.
INNOBILD

4497542   26/02/2020
[International Registration No. : 1522391]
Shenzhen Century Joint Innovation Technology Co., Ltd
Room 1201-1207, Building 2, COFCO Chuangzhi Plant, No. 67 of Xin’an Street, Baoan District, Shenzhen Guangdong province China

Proposed to be Used
IR DIVISION
Computers; computer keyboards; laptop computers; computer peripheral devices; microprocessors; monitors [computer hardware]; notebook computers; tablet computers; computer hardware; television apparatus.
ENVIRONET

4497792  13/02/2020
[International Registration No. : 1522188]
VERTIV CORPORATION
1050 Dearborn Drive Columbus OH 43085 United States of America

Proposed to be Used
IR DIVISION
Computer software that monitors data points collected from multiple facilities and generates custom views of the aggregated data points using a graphical user interface and generates alarms.
Samsung Magician

Priority claimed from 06/08/2019; Application No. : 018104250 ;European Union
4497841  06/02/2020
[International Registration No. : 1522314]

SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu Suwon-si, Gyeonggi-do KR

Proposed to be Used

IR DIVISION

Solid state drives; hard disk drives; external computer hard drives; data storage apparatus; computer software; computer software for solid state drive management, namely, software for installing solid state drives, monitoring, optimizing and updating performance; computer software for managing solid state drives, hard disk drives and data storage apparatus.
Samsung SSD Magician

Priority claimed from 06/08/2019; Application No. : 018104251 ;European Union 4497843 06/02/2020

[International Registration No. : 1522316]

SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu Suwon-si, Gyeonggi-do KR

Proposed to be Used

IR DIVISION

Solid state drives; hard disk drives; external computer hard drives; data storage apparatus; computer software; computer software for solid state drive management, namely, software for installing solid state drives, monitoring, optimizing and updating performance; computer software for managing solid state drives, hard disk drives and data storage apparatus.
4497861 24/02/2020

[International Registration No. : 1522325]

SHANDONG USR IOT TECHNOLOGY LIMITED
Room 1103&1105, Floor 11, Aosheng Building 1, No.1166 Xinluo Street, High-Tech Development Zone 250000 Jinan, Shandong China

Proposed to be Used
IR DIVISION
Surveying apparatus and instruments; automatic advertising player; weighing machines; integrated circuits; electronic notice boards; computer programs, recorded; solar panels for the production of electricity; smoke detectors; network communication equipment; modems.
ROUTELY

Priority claimed from 28/08/2019; Application No. : 88595646 ;United States of America
4498831     24/02/2020
[International Registration No. : 1522096]
Allstate Insurance Company
Allstate Plaza Northbrook IL 60062 United States of America

Proposed to be Used
IR DIVISION
Downloadable computer software for mobile devices for the acquisition and storage of driver behavior data.
ÖZTÜRK

4498997  26/02/2020
[International Registration No. : 1522397]
Zheng Yuanqiang
No, 133 fenghu road, liushi town, yueqing city 325604 zhejiang province China
Proposed to be Used
IR DIVISION
Circuit breakers; electric switch; current transformers; voltage stabilizing power supply; electrical measuring instruments; eye glasses; megaphones; potentiometer; integrated circuit.
Priority claimed from 27/08/2019; Application No.: 018115803; European Union
4499032   19/02/2020
[International Registration No.: 1522715]
Phoenix Contact GmbH & Co. KG
Flachsmarktstr. 8 32825 Blomberg Germany

Proposed to be Used

IR DIVISION

Monitoring units [electric]; electronic surveillance apparatus; circuit breakers; safety, security, protection and signalling devices; fuses.
VUNO Med

Priority claimed from 16/01/2020; Application No. : 4020200008468 ;Republic of Korea
4501903    18/02/2020
[International Registration No. : 1523285]
VUNO, INC.
6th Floor, 507 Gangnam-daero, Seocho-gu Seoul 06536 Republic of Korea

Proposed to be Used

IR DIVISION
Medical software; computer software for electronic chart for medical purposes; computer software for diagnosing
diseases for medical purposes; software for dosimetry purposes in the field of radiotherapy; application software for smart
phone; computer software; compact disc featuring computer program; software for recorded messenger; downloadable
smart phone software application; computer software applications, downloadable; computer programs, downloadable;
computer software for organizing and viewing digital images and photographs; computer software to enhance the audio-
visual capabilities of multimedia applications, namely, for the integration of text, audio, graphics, still images and moving
pictures; computer modeling software in the field of science, chemistry, physics and biology; instruments for diagnosis
for scientific use; computer software for collecting and analyzing data in the healthcare and biotechnology field; computer
software for operating medical patient monitoring equipment; computer software for controlling and managing patient
medical information; computer software and firmware in the field of edge computing, artificial intelligence, high
performance computing, distributed computing, machine learning, automation controls, data collection, data analysis and
internet of things (IoT) for healthcare and biotechnology industry; computer software using deep learning algorithms for
the analysis of data in the medical and biotechnology field.
STELLEST

Priority claimed from 10/10/2019; Application No. : 4589273 ;France
4504790 13/02/2020
[International Registration No. : 1524065]
ESSILOR INTERNATIONAL
147 rue de Paris F-94220 CHARENTON-LE-PONT France

Proposed to be Used

IR DIVISION

Cl.9; Ophthalmic lenses; spectacle lenses, including: plastic lenses, mineral lenses, corrective lenses, progressive lenses, treated lenses, coated lenses, anti-reflective lenses, semi-finished lenses; blanks for spectacle lenses; semi-finished blanks for spectacle lenses; contact lenses; cases for spectacle lenses; cases for ophthalmic lenses.
Priority claimed from 26/11/2019; Application No. : 302019000088284 ;Italy 4507594 31/01/2020
[International Registration No. : 1525325]
MICROAREA S.P.A.
Via Renata Bianchi, 36 I-16152 GENOVA Italy
Proposed to be Used
IR DIVISION
Business management software composed by a suite of integrated applications for the complete management of main business processes, by tracking business resources-cash, raw materials, production capacity-and the status of business commitments and sharing data across various departments such as manufacturing, purchasing, sales and accounting.
POKÉPARK

Priority claimed from 07/01/2020; Application No. : 2020-001662 ;Japan
4511502  17/02/2020
[International Registration No. : 1526951]
Nintendo Co., Ltd.
11-1, Hokotate-cho, Kamitoba, Minami-ku, Kyoto-shi Kyoto 601-8501 Japan

Proposed to be Used
IR DIVISION
Electronic game programs; downloadable electronic game programs; video game programs; downloadable video game programs; video game cartridges; cases for smartphones; covers for smartphones; computer game software, recorded; computer game software, downloadable; computer programs, recorded; computer programs, downloadable; compact discs [audio-video]; downloadable image files; downloadable music files; electronic publications, downloadable.
4516788    17/02/2020
[International Registration No. : 1527480]
Nature Easy Soft Network Technology Co., LTD.
Room 101A, Unit 1, Building 9, Qianxilong Garden, No.167 Wuyishan Road, Huangdao District, Qingdao City Shandong Province China
Proposed to be Used
IR DIVISION
Computer programmes [programs], recorded; computer operating programs, recorded; computer software, recorded;
computer programs [downloadable software]; computer software applications, downloadable; integrated circuit cards
[smart cards]; smart cards [integrated circuit cards]; electronic publications, downloadable; computer game software,
downloadable; tablet computers.
ShadeFix

Priority claimed from 21/08/2019; Application No. : 30 2019 110 874 ;Germany

4516853 04/02/2020

[International Registration No. : 1527571]

SMA Solar Technology AG
Sonnenallee 1 34266 Niestetal Germany

Proposed to be Used

IR DIVISION

Apparatus and instruments for conducting, switching, transforming, storing, regulating and controlling electricity; apparatus and instruments for measuring and analyzing electricity; data processing apparatus; measuring instruments; sensors for measuring; inverters; software and mobile apps for controlling inverters.
Trade Marks Journal No: 1958 , 27/07/2020 Class 9

Priority claimed from 07/11/2019; Application No. : 42172652 ;China
4516928  20/02/2020
[International Registration No. : 1528574]

HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd., Bantian, Longgang District Shenzhen China

Proposed to be Used

IR DIVISION

Computer programs, downloadable; pedometers; fingerprint identifier; intercoms; wrist-mounted smartphones; digital photo frames; microphones; cabinets for loudspeakers; headphones; earphones; virtual reality headsets; digital video recorder for vehicles; set-top boxes; loudspeakers; portable media players; sound transmitting apparatus; camcorders; monitoring apparatus, other than for medical purposes; video monitors; audio interfaces; electric and electronic effects units for musical instruments; equalizers (audio apparatus); security surveillance robots; television apparatus; television apparatus for vehicles; ultra high-definition (UHD) televisions; liquid crystal display (LCD) televisions; selfie sticks (hand-held monopods); cameras (photography); thermal imaging cameras; selfie lenses; connected bracelets (measuring instruments); gas testing instruments; digital weather stations; biochips; infrared detectors; air analysis apparatus; laboratory robots; teaching robots; wearable video display monitors; optical lenses; materials for electricity mains (wires, cables); USB data lines or data cables; USB data lines or data cables for mobile phones; electronic key fobs being remote control apparatus; video screens; integrated circuits; electronic chips; touch screens; central processing units (processors) for processing information, data, sound and images; central processing units (processors); computer central processing units (processors); computer motherboards; memory boards; cards with integrated circuits; electronic pens (visual display units); light pens; touch screen pens; capacitive stylus for touch screens; pens with conductive tip for touch screens; radios; telecommunication apparatus in the form of jewellery; selfie sticks for mobile phones; holders for mobile phones; human face recognition devices; scales; bathroom scales; scales with body mass analyzers; portable digital electronic scales; smartphones; wearable activity trackers; cases for smartphones; covers for smartphones; protective films adapted for smartphones; transponders; network communication apparatus; modems; switchboards; transmitters of electronic signals; transmitting sets (telecommunication); stored program controlled telephone switching apparatus; electric sockets; sensors; digital door locks; alarm central units; electric batteries; chargers for electric batteries; mobile power source (rechargeable batteries); encoded identity cards; digital signal processors; short-range radio apparatus; electronic access control systems for interlocking doors; electronic publications, downloadable; chips (integrated circuits); printed circuit boards; electric plugs; printed circuits; smartglasses; smartwatches; computer hardware; computer memories; integrated circuit cards (smart cards); sleeves for laptops; tablet computers; covers for tablet computers; stands adapted for tablet computers; flat panel displays; flexible flat panel displays for computers; laptop computers; notebook computers; bags adapted for laptops; computer keyboards; computer programs, recorded; computer software applications, downloadable; black boxes (data recorders); interactive touch screen terminals; humanoid robots with artificial intelligence; electronic sheet music, downloadable; smart rings; security tokens (encryption devices); mouse (computer peripheral); personal digital assistants (PDAs); computer software platforms, recorded or downloadable; thin client computers; hand-held electronic dictionaries; computer screen saver software, recorded or downloadable; computer software, recorded; downloadable graphics for mobile phones; wearable computers; downloadable mobile phone software applications; downloadable emoticons for mobile phones; computer operating programs, recorded; liquid crystal displays (LCD) with large screens; electronic diaries; liquid crystal displays (LCD); electronic pens; video image printers; computer styluses.
HUAWEI HomeSec

Priority claimed from 06/11/2019; Application No. : 42149824 ;China
4516949  27/02/2020
[International Registration No. : 1529189]

HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd., Bantian, Longgang District Shenzhen China

Proposed to be Used

IR DIVISION

Cameras (photography); thermal imaging cameras; selfie lenses; connected bracelets (measuring instruments); gas testing instruments; digital weather stations; biochips; infrared detectors; air analysis apparatus; laboratory robots; teaching robots; optical lenses; materials for electricity mains (wires, cables); USB data lines or data cables; USB data lines or data cables for mobile phones; electronic key fobs being remote control apparatus; video screens; integrated circuits; digital door locks; alarm central units; batteries, electric; battery chargers; mobile power source (rechargeable batteries); encoded identity cards; digital signal processors; short-range radio apparatus; electronic access control systems for interlocking doors; electronic publications, downloadable; electronic chips; touch screens; electric plugs; electric sockets; sensors; chips (integrated circuits); printed circuit boards; printed circuits; central processing units (processors) for processing information, data, sound or images; central processing units (processors); computer central processing units (processors); graphics processing units (processors); computer motherboards; memory boards; cards with integrated circuits; smartglasses; security tokens (encryption devices); personal digital assistants (PDAs); computer software platforms, recorded or downloadable; thin client computers; hand-held electronic dictionaries; computer screen saver software, recorded or downloadable; computer software, recorded; downloadable graphics for mobile phones; wearable computers; smartwatches; computer hardware; computer memories; integrated circuit cards (smart cards); sleeves for laptops; tablet computers; covers for tablet computers; stands adapted for tablet computers; flat panel displays; flexible flat panel displays for computers; laptop computers; notebook computers; bags adapted for laptops; computer keyboards; mouse (computer peripheral); computer programs, recorded; computer software applications, downloadable; black boxes (data recorders); interactive touch screen terminals; humanoid robots with artificial intelligence; electronic sheet music, downloadable; smart rings; downloadable mobile phone software applications; downloadable emoticons for mobile phones; computer operating programs, recorded; liquid crystal displays (LCD) with large screens; electronic diaries; liquid crystal displays (LCD); electronic pens; video image printers; computer styluses; computer programs, downloadable; pedometers; fingerprint identifier; human face recognition devices; scales; bathroom scales; scales with body mass analyzers; portable digital electronic scales; smartphones; wearable activity trackers; cases for smartphones; covers for smartphones; protective films adapted for smartphones; transponders; network communication apparatus; modems; switchboards; transmitters of electronic signals; transmitting sets (telecommunication); stored program controlled telephone switching apparatus; radios; telecommunication apparatus in the form of jewellery; selfie sticks for mobile phones; holders for mobile phones; intercoms; wrist-mounted smartphones; digital photo frames; microphones; cabinets for loudspeakers; headphones; earphones; virtual reality headsets; digital video recorder for vehicles; set-top boxes; loudspeakers; portable media players; sound transmitting apparatus; camcorders; monitoring apparatus, other than for medical purposes; video monitors; audio interfaces; electric and electronic effects units for musical instruments; equalizers (audio apparatus); security surveillance robots; wearable video display monitors; television apparatus; television apparatus for vehicles; ultra high-definition (UHD) televisions; liquid crystal display (LCD) televisions; selfie sticks (hand-held monopods).
ICUTRONIC

Priority claimed from 26/08/2019; Application No. : 30 2019 019 864 ;Germany
4517227  20/02/2020
[International Registration No. : 1529590]

OSRAM GmbH
Marcel-Breuer-Straße 6 80807 München Germany

Proposed to be Used

IR DIVISION

Apparatus and instruments for conducting, distributing, transforming, storing, regulating or controlling of electricity, especially electronic transformers and electronic ballasts for the operation of electric lamps, luminaries and luminescence diodes (LED); parts of the aforesaid goods.
Priority claimed from 06/09/2019; Application No. : LS/M/2019/276 ;Lesitho
4519245 25/02/2020
[International Registration No. : 1528716]
Microsoft Corporation
One Microsoft Way Redmond WA 98052 United States of America
Proposed to be Used
IR DIVISION
Computer software program for creating drawings and graphics.
Carl Zeiss Industrielle Messtechnik GmbH
Carl-Zeiss-Straße 22 73447 Oberkochen Germany

Proposed to be Used
IR DIVISION

Coordinate measuring machines and their parts; probes for industrial purposes and their parts.
4529195  04/02/2020

[International Registration No. : 1532033]

"Intelligent Systems of Business Control" Ltd.
Zavodskaja, 1b, str. 1, fl. 1, room 7, Zelenograd RU-124365 Moscow Russian Federation

Proposed to be Used

IR DIVISION

Radio frequency identification devices (RFID systems); details, components of radio frequency identification devices (RFID systems), including module RFID readers and readers, RFID tags, readers, recording devices for transmitting information and communication with RFID tags, programming devices for programming RFID tags, where RFID tags are in form of cards, tags or key rings; contact smart chips; chips (integrated circuits), namely RFID cards; computer network data routers used in security and access control; computer software for issuing and managing RFID tags; magnetic data media; optical data media; computer hardware for processing and protecting information.
Proposed to be Used
IR DIVISION

Data processing apparatus; computer operating programs, recorded; smartphones; wearable activity trackers; cabinets for loudspeakers; monitoring apparatus, other than for medical purposes; chips [integrated circuits]; electric plugs; electric sockets; video screens; rechargeable batteries.
IR DIVISION

Audio equipment consisting of stereo audio speakers, built-in wireless communication receivers and docks for use with portable electronic apparatus, namely, electronic book readers, tablet computers, MP3 players, MP4 players, mobile phones, and smartphones; computer application software for portable electronic apparatus to install and control the audio equipment aforementioned; blank Universal Serial Bus (USB) flash memory drives; camcorders; computer game software; computer network hubs, switches and routers; computer software for instant messaging, sending and receiving emails and personal information, scheduling and content sharing service; computer software for organizing and managing various digital reading contents namely e-books, newspapers, theses, and e-magazines; computer software for personal information management; computer software for purchasing, downloading, playing or listening to music; computer software for purchasing, subscribing, downloading, playing or listening to digital reading contents namely e-books, newspapers, theses and e-magazines and electronic games; computer software for use in recording, organizing, transcribing, and reviewing, video files and text data, and audio files; computer software to be used for viewing and downloading electronic maps; computer software embedded on portable phones and/or portable computers that allows users to play and download electronic games, listen to and download ring tones and music, and view and download screen savers and wallpapers; computer software to edit daily activities, address book, calendar, memos, and multimedia contents stored in mobile devices; computer software to enable authoring, posting, uploading, downloading, transmitting, receiving, editing, extracting, encoding, decoding, playing, storing, organizing, showing, displaying, tagging, blogging, sharing or otherwise providing electronic media or information over the Internet or other communications networks; computer software to enable users to program and distribute audio, video, text and other multimedia content, namely, music, concerts, videos, radio, television, news, sports, games, cultural events, and entertainment-related and educational programs via communication networks; computer software to receive, transport, encode, decode, encrypt, transmit, multiplex, de-multiplex, and manipulate video and other data in digital format to deliver television and other video programming to appropriate video devices for distribution of television programming for viewing on television sets; computers; digital albums in the nature of digital photo viewers; digital cameras; digital video cameras; digital photo frames; digital set-top boxes; downloadable computer software for creating and managing lists of television programs, streaming programs, satellite television programs, cinematic films, and audio, video, and multimedia entertainment content; recorded computer software for creating and managing lists of television programs, streaming programs, satellite television programs, cinematic films, and audio, video, and multimedia entertainment content; downloadable computer software for managing and monitoring television programs, streaming programs, satellite television programs, cinematic films, and audio, video, and multimedia entertainment content; recorded computer software for creating and managing lists of television programs, streaming programs, satellite television programs, cinematic films, and audio, video, and multimedia entertainment content; recorded computer software for remote control of television sets and computer monitors; recorded computer software for creating and managing lists of television programs, streaming programs, satellite television programs, cinematic films, and audio, video, and multimedia entertainment content; recorded computer software for analyzing and processing requests from multiple users to view on-demand television programs, streaming programs, satellite television programs, cinematic films, and audio, video, and multimedia entertainment content; recorded computer software for analyzing and processing
requests from multiple users to view on-demand television programs, streaming programs, satellite television programs, cinematic films, audio, video and multimedia entertainment content, and information from third parties regarding programs, cinematic films and audio, video and multimedia entertainment content; downloadable computer software for managing on demand audio and video services of multiple users, namely, allowing multiple users to access and view television programs, streaming programs, satellite television programs, cinematic films, audio, video and multimedia entertainment content, and information from third parties on demand; recorded computer software for managing on demand audio and video services of multiple users, namely, allowing multiple users to access and view television programs, streaming programs, satellite television programs, cinematic films, audio, video and multimedia entertainment content, and information from third parties on demand; recorded computer software to receive, transport, encode, decode, decrypt, encrypt, transmit, multiplex, de-multiplex, and manipulate video and other data in digital format to deliver television and other video programming to appropriate video devices for distribution of television programming for viewing on televisions; recorded computer software to receive, transport, encode, decode, decrypt, encrypt, transmit, multiplex, de-multiplex, and manipulate video and other data in digital format to deliver television and other video programming to appropriate video devices for distribution of television programming for viewing on televisions; televisions; monitors, namely, computer monitors and television monitors; mobile phones; tablet computers; digital set-top boxes; light emitting diode (LED) displays; recorded and downloadable software to enable users to connect their mobile devices to the in-room screen via hospitality management solution.
GuangZhou Wesder Electronic Technology Co., Ltd
Daling Gang (local name) factory, Shangshao village, Xintangzhen, Zengcheng district, Guangzhou City 510000 Guangdong Province China

Proposed to be Used

IR DIVISION

Selfie sticks; eye glasses; stands for photographic apparatus; rechargeable batteries; batteries, electric; cameras; electrical plugs and sockets; downloadable communications software for connecting computer network users.
Proposed to be Used

IR DIVISION

Cases for PDAs; cases for laptops; protective films adapted for smartphone screens, computer screens and other electronic display screens; protective covers and cases for tablet computers; stands for tablet PCs; protective cases for MP3 players; cases for portable media players; cases for radios; cases for storing electric audio and visual apparatus and instruments; clear protective covers adapted for mobile telephones; covers for mobile telephones; cases for mobile phones; cases for smartphones; covers for smartphones; protective cases for smartphones; clear protective covers adapted for smartphones; flip covers for smartphones; cases for smartphones in the shape of a watch; smartphone mounts; cell phone cases; protective films adapted for smartphones; protective films adapted for liquid crystal displays for navigation systems; cell phone cases made of leather; holders for mobile telephones; docking stations for mobile telephones; reinforced glass specially adapted for use as smartphone screens; smartphone stands for automobiles; camera cases; USB chargers; wireless charging devices; charging data cables; battery charge devices; cases for batteries; battery packs; electrical cells and batteries; auxiliary battery packs.
ICSIPET

4457066  07/01/2020
[International Registration No. : 1513774]

VITROMED GMBH
Hans-Knöll-Straße 6 07745 Jena Germany

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
IR DIVISION

Medical and veterinary apparatus and instruments; injection needles for medical purposes; pipettes for medical purposes.
OMNICURVE

Priority claimed from 13/08/2019; Application No. : 88577083 ;United States of America

4474982  11/02/2020

[International Registration No. : 1519989]

Stryker Corporation
2825 Airview Boulevard Kalamazoo MI 49002 United States of America

Proposed to be Used
IR DIVISION

Surgical and medical apparatus and instruments for orthopedic surgery; medical and surgical catheters.
VIS-ALIUS

Priority claimed from 12/09/2019; Application No. : 88613844 ;United States of America
4493925   10/02/2020

[International Registration No. : 1520273]
Gentuity, LLC
142 North Road, Suite G Sudbury MA 01776 United States of America

Proposed to be Used

IR DIVISION
Medical imaging apparatus, namely, probes for medical purposes; intravascular medical imaging apparatus; intravascular
medical imaging probes; intravascular medical imaging accessories, namely, microcatheters and other introduction
catheters and guidewires.
UNIGLIDE

4498884  21/02/2020

[International Registration No. : 1522155]

COOK MEDICAL TECHNOLOGIES LLC
P.O. BOX 2269, 750 DANIELS WAY BLOOMINGTON IN 47402 United States of America

Proposed to be Used

IR DIVISION

Medical device, namely, a hydrophilic wire guide.
ASCEND

4498953  26/02/2020
[International Registration No. : 1521643]
Cook Medical Technologies LLC
750 Daniels Way, P.O. Box 2266 Bloomington IN 47402 United States of America

Proposed to be Used
IR DIVISION
Endoscopic equipment for medical purposes; medical endoscopes; ureteroscopes.
Clinova Limited
Unit 110, Solent Business Centre, Millbrook Road West Southampton SO15 0HW United Kingdom

Proposed to be Used

IR DIVISION

Surgical, medical, dental and veterinary equipment and instruments; artificial eyes and teeth; electro-medical and surgical equipment; massage equipment; face masks for medical use.
INSTINCT PLUS

Priority claimed from 06/02/2020; Application No. : 88787572 ;United States of America
4499801    14/02/2020
[International Registration No. : 1521689]
Cook Medical Technologies LLC
750 Daniels Way, P.O. Box 489 Bloomington IN 47402 United States of America
Proposed to be Used
IR DIVISION
Medical devices, namely, endoscopic clipping devices for hemostasis, anchoring and closure within the gastrointestinal tract; endoscopic clips.
HIRONDELLE MEDICAL
276 avenue du Douard ZI Les Paluds F-13400 Aubagne France

Proposed to be Used
IR DIVISION
Cl.10; Medical, surgical, dental and veterinary apparatus and instruments; cutlery [surgical]; surgical instruments facilitating implant placement; implants; prostheses; artificial implants; artificial prostheses and implants for use in orthopedic surgery; orthopedic joint implants; screws for joints; orthopedic support; artificial limbs; hernia bandages; measuring apparatus for medical and surgical use; analysis apparatus for medical and surgical use; medical imaging apparatus; medical apparatus for diagnostic imaging; diagnostic instruments for medical and surgical use; medical imaging screens; computerized tomography apparatus.
Priority claimed from 09/08/2019; Application No. : 4574561 ;France
4504547    07/02/2020
[International Registration No. : 1524067]
SCALEO MEDICAL
107 rue Joe Dassin F-34080 MONTPELLIER France

Proposed to be Used

IR DIVISION
Apparatus and instruments for measuring and for weight control of patients, specially made for medical use, namely:
weights, scales and any medical equipment intended for supporting or moving patients and integrating the aforesaid
apparatus and instruments for measuring and for weight control, namely: chairs, armchairs, beds, operating tables;
equipment for processing, diagnosing and measuring patient parameters used for oxygen therapy, namely: control
devices of the concentrators, patient compliance monitors, oxygen glasses, oximeters, oxygen savers; equipment and
instruments for diagnosis and treatment of sleep apnea respiratory conditions, chronic respiratory diseases, respiratory
failure, asthma, infections and bronchitis, throat problems, thoracic mobilization, impaired normal functioning of the
respiratory muscles, neuronal impairment; furniture specially made for medical use namely: chairs, armchairs, specialized
medical and hospital beds, hospital and special medical shower trolleys, trolleys for cleaning, baths, therapeutic support
mattresses for preventing pressure sores on patient bodies, apparatus for moving and transferring patients, stretcher
carts; stretchers (stretchers for the sick); apparatus and devices, specially made for medical use, namely: safety belts,
lifting straps, exercise apparatus, massage apparatus, orthopedic items, artificial implants.
LOCKADO

Priority claimed from 04/12/2019; Application No.: 30 2019 115 831; Germany
4506471 18/02/2020
[International Registration No.: 1529497]
Micro-Tech (Nanjing) Co. Ltd.
No. 10, Gaoke Third Road, National New & High Technology Industrial Development Zone, Nanjing 210061 Jiangsu Province China
Proposed to be Used
IR DIVISION
Medical devices and instruments, in particular hemostasis clamps and endoscopic instruments for setting hemostasis clamps.
Power Knot

4513548  25/02/2020
[International Registration No. : 1527994]
MEDACTA INTERNATIONAL S.A.
Strada Regina CH-6874 Castel San Pietro Switzerland
Proposed to be Used
IR DIVISION
Prosthesis and orthopaedic implants; surgical apparatus and instruments; orthopaedic articles; suture materials.
Kai Corporation
9-5, Iwamoto-cho, 3-chome, Chiyoda-ku Tokyo 101-8586 Japan

Proposed to be Used

IR DIVISION

Medical apparatus and instruments; surgical blades; scalpels; safety scalpels; microsurgery knives; safety knives for medical use; micro knives for medical use; micro blades for medical use; dental punches; biopsy punches; dermal curettes; biopsy blades; microtome blades for medical use; corneal punches; graft knives for medical use; surgical knife handles; bone chisels; vitreous injection calipers; toric gauges for medical use; toric markers; surgical trimming handles.
GRIDBEE

Priority claimed from 11/02/2020; Application No. : 2068084 ;Australia
4473218  14/02/2020
[International Registration No. : 1519845]
Ixon Operations Pty Ltd
Level 8, 1 Nicholson St East Melbourne VIC 3002 Australia

Proposed to be Used
IR DIVISION
Water treatment apparatus; water aeration apparatus.
4503662  24/02/2020
[International Registration No. : 1523036]

XU HUI
Room 1701, Building 5, Shenhang Garden, No.101 Yingbin Ave., Huadu District, Guangzhou City 510000 Guangdong Province China

Proposed to be Used
IR DIVISION
Cooking utensils, electric; refrigerating apparatus and machines; air purifying apparatus and machines; sanitary apparatus and installations; water softening apparatus and installations; stage lighting apparatus; fog machines; soap bubble generators for entertainment purposes; stage lamps and lanterns; heating device for combustible stage fireworks.
yogurheim

4513468  16/02/2020
[International Registration No. : 1507200]
Easy Yogurt Co., Ltd.
Young-8016 Garden5 Life, 66, Chungmin-ro, Songpa-gu Seoul Republic of Korea
Proposed to be Used
IR DIVISION
Electric yogurt makers; yogurt makers, electric; electric appliances for making yogurt.
Trade Marks Journal No: 1958, 27/07/2020 Class 11

The 1810 Company Limited
Units 14-16, Bromfield Industrial Estate, Queens Lane Mold CH7 1JR United Kingdom

Proposed to be Used

IR DIVISION

Kitchen sink sprayers; sink strainers [plumbing fittings]; sink sprayers [plumbing fittings]; sink units; stainless steel sink tops; heaters for sink water; sink units [other than furniture]; tap water faucets; kitchen sinks; mixing valves [faucets] for sinks; stainless steel sinks; sinks.
3042380    23/03/2015
[International Registration No. : 1248451]
DAIICHI CO., LTD
82-2, Unjeong 4-gil, Paju-City Gyeonggi-do 413-837 Republic of Korea
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
501/7, Lane W-21 A, Western Avenue,Sainik Farms, New Delhi-110062
Proposed to be Used
IR DIVISION
Car seats for babies; car safety seats for children; seat covers for automobiles; sun-blinds adapted for automobiles.
3307837    26/11/2015  
[International Registration No. : 1283602]  
Dongguan Richtek Electronics Co., Ltd.  
5th Floor, Rongyi Main Building, No.5, Xianxi Road, Songshan Lake Hi-Tech Development Zone Dongguan CN  
  
Address for service in India/Agents address:  
TRADEMARK JURIS  
317, VARDHMAN PLAZA-I, J BLOCK RAJOURI GARDEN, NEW DELHI-110027  
  
Proposed to be Used  
IR DIVISION  
Air pumps [vehicle accessories], direction signals for vehicles, rearview mirrors, upholstery for vehicles, vehicle anti-theft alarm bells, pumps for bicycles, cycles, repair outfits for inner tubes, reversing alarms for vehicles, air bags [safety devices for automobiles].
NRG - DISC

Priority claimed from 10/02/2016; Application No. : 015094501 ; European Union
3412410  08/07/2016
[International Registration No. : 1314210]
Vibracoustic GmbH
Europaplatz 4  64293 Darmstadt Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA, SECTOR 27, GURGAON-122 002, NATIONAL CAPITAL REGION, INDIA.

Proposed to be Used
IR DIVISION
Shaft couplings, in particular for cardan shafts for land vehicles.
4473563  13/02/2020
[International Registration No. : 1495666]
Just Wheels & Tires Co.
3172 Nasa Street Brea, CA 92821 United States of America
Proposed to be Used
IR DIVISION
Vehicle parts, namely wheels.
4497642  17/02/2020
[International Registration No. : 1522685]
FUJIAN HAIAN RUBBER CO., LTD.
Fengting Industry Park, Xianyou County, Putian City Fujian Province China
Proposed to be Used
IR DIVISION
Inner tubes for automobile tires; tyres for vehicle wheels; treads for retreading tires; solid tires for vehicle wheels;
automobile tires; vehicle tires; casings for pneumatic tyres; tyres.
SteeRex

Priority claimed from 11/12/2019; Application No. : 4020190191764 ;Republic of Korea
4497753   12/02/2020
[International Registration No. : 1521881]
Mando Corporation
32, Hamanho-gil, Poseung-eup, Pyeongtaek-si Gyeonggi-do Republic of Korea

Proposed to be Used
IR DIVISION
Gear boxes for land vehicles; steering wheels for automobiles; steering units for land vehicles; steering wheels for vehicles.
THE CITROËN SKATE

Priority claimed from 29/01/2020; Application No. : 4618731 ;France
4504011  03/02/2020
[International Registration No. : 1523542]

AUTOMOBILES CITROEN
7 Rue Henri Sainte Claire Deville F-92500 RUEIL MALMAISON France

Proposed to be Used
IR DIVISION

Electric vehicles, scooters (vehicles), electric self-balancing scooters.
4523005  03/02/2020
[International Registration No. : 1530859]
VOLTA MOTOR SANAYI VE TICARET ANONIM SIRKETI
MERKEZ MH. YILDIZTEPE CD. NO:10, GÜMÜSOVA OSB., GÜMÜSOVA TR-34300 DÜZCE Turkey
Proposed to be Used
IR DIVISION
Vehicles; apparatus for locomotion by land, air or water.
Priority claimed from 29/01/2019; Application No. : 302019001832.6/37 ;Germany
4537414  26/07/2019
[International Registration No. : 1536419]

Stähle GmbH
Maybachstrasse 12 71299 Wimsheim Germany

Proposed to be Used

IR DIVISION

Cl.12; Vehicles and conveyances as well as apparatus for locomotion by land, air or water; devices, appliances, instruments and apparatus for generating a mechanical controlling movement, a mechanical steering movement or a mechanical regulating movement or a mechanical operating movement for the aforementioned vehicles, conveyances and apparatus, in particular devices for operating actuating and control units, in particular steering wheels, pedals, push buttons, keys, in particular ignition keys, switches, levers, rotary knobs, rocker switches, in particular control rocker switches, of the aforementioned vehicles, conveyances and apparatus, in particular driving robots, here in particular robots for the steering or controlling of vehicles, in particular of land vehicles, steering robots, in particular steering robots for vehicles, steering devices for vehicles, in particular for use in a test bench or in a proving ground driving area, devices for the autonomous steering of vehicles, devices for autonomous or accompanied driving experiments relating to vehicles, robot shifters for gears of vehicles, actuators for steering and control units of vehicles, in particular for a steering wheel, a pedal, in particular a throttle control, a throttle and brake control, a brake control, an ignition key, a lever, a rocker switch or a turning knob; motors and engines for land vehicles; couplings and transmission components for land vehicles; parts and fittings for all the aforementioned goods, as far as contained in this class.
Priority claimed from 13/08/2019; Application No. : VA 2019 01752 ;Denmark
4467532  09/01/2020
[International Registration No. : 1518617]
PANDORA A/S
Havneholmen 17-19 DK-1561 Copenhagen V Denmark
Address for service in India/Attorney address:
LEXORBIS
"LexOrbis, 709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001"

Proposed to be Used
IR DIVISION
Precious metals and their alloys; jewellery; precious and semi-precious stones; paste jewellery; jewellery made of precious metals, gemstones, pearls, natural or artificial precious or semi-precious stones and imitations thereof; cufflinks; ornamental pins; cases for jewellery; charms for key rings; key rings; key chains; clasps for jewellery; jewellery boxes; tie pins; tie clips; jewel pendants; trinkets [jewellery]; ornaments [jewellery]; shoe jewellery; pet jewellery; key chains as jewellery [trinkets or fobs]; dress and bag ornaments in the nature of jewellery; decorative articles [trinkets or jewellery] for personal use.
Doxa Uhren AG (Montres Doxa SA) (Doxa Watches Ltd)
Zürichstrasse 23 CH-2504 Biel/Bienne Switzerland

Proposed to be Used

IR DIVISION

Timepieces and their parts.
SEIKO HOLDINGS KABUSHIKI KAISHA (trading as SEIKO HOLDINGS CORPORATION)
5-11, Ginza 4-chome, Chuo-ku Tokyo 104-8110 Japan

Proposed to be Used
IR DIVISION
Watches; watch straps; presentation boxes for watches.
Monjour Watch Group SA (Monjour Watch Group AG) (Monjour Watch Group Ltd.)
Zentralstrasse 46 CH-2502 Biel/Bienne Switzerland

Proposed to be Used
IR DIVISION

Cl.14; Precious metals and their alloys; jewelry, precious stones; timepieces and chronometric instruments.
Priority claimed from 23/08/2019; Application No. : 735357 ; Switzerland
4504575  21/02/2020
[International Registration No. : 1524817]

ENAIRO Sàrl
Place de Longemalle 7 CH-1204 Genève Switzerland

Proposed to be Used

IR DIVISION

Fine jewelry; jewelry; precious and semi-precious stones; timepieces and chronometric instruments; watches; necklaces (jewelry); bracelets (jewelry); earrings; pendants (jewelry); works of art of precious metal; statues of precious metal; figurines of precious metal; sculptures of precious metal; jewelry boxes.
Priority claimed from 27/11/2019; Application No. : 42640125 ;China
4506575 23/02/2020
[International Registration No. : 1528440]
Guangzhou FengCao Import & Export Co., Ltd
Room 506, No.301-303 Huanshizhong Road, Yuexiu District, Guangzhou City, 510091 Guangdong Province China

Proposed to be Used
IR DIVISION
Boxes of precious metal; watch winders; presentation boxes for watches; watch pouches; jewelry boxes; jewelry findings; wristwatches; chronometric instruments; watch bands.
ROLEX JUBILEE

Priority claimed from 22/10/2019; Application No. : 737572 ; Switzerland

4507725  26/02/2020

[International Registration No. : 1525671]

ROLEX SA

Rue François-Duvaud 3-5-7 CH-1211 Genève 26 Switzerland

Proposed to be Used

IR DIVISION

Timepieces, namely, watches, wrist-watches, component parts for timepieces and accessories for timepieces not included in other classes, clocks and other chronometric instruments, chronometers, chronographs (timepieces), watch bands, dials (timepieces), boxes and cases for timepieces and jewelry, watch movements and their parts; jewelry; precious stones and semi-precious stones; precious metals and their alloys; pins (jewelry).
Priority claimed from 15/01/2020; Application No. : 302020000003007 ;Italy
4511211 04/02/2020
[International Registration No. : 1526938]
BALESTRA S.R.L.
Via Revine 25 I-30027 SAN DONA' DI PIAVE (VE) Italy
Proposed to be Used
IR DIVISION
Wristwatches; clocks and watches, electric; watch glasses; watch bands; clock cases; watch hands; chronographs [watches].
Trade Marks Journal No: 1958, 27/07/2020 Class 14

Priority claimed from 28/11/2019; Application No.: 302019000088845; Italy

4523282 06/02/2020

[International Registration No.: 1530432]

GOLD ART S.R.L.
Via Giacomo Konz 45 I-52100 AREZZO Italy

Proposed to be Used

IR DIVISION

Jewelry; jewels; cloisonné jewelry; jewelry for the head; precious and semi-precious jewels; amulets [jewellery and imitation jewellery]; rings [jewellery and imitation jewellery]; body-piercing rings; body-piercing studs; bangles; bracelets made of embroidered textile [jewellery and imitation jewellery]; chains [jewellery and imitation jewellery]; neck chains; anklet bracelets; necklaces [jewellery and imitation jewellery]; chokers; jewellery charms; pendants [jewelry]; crucifixes as jewelry; crosses [jewelry and imitation jewellery]; wedding rings; tie clips; cuff links; lockets [jewelry and imitation jewellery]; misbaha [prayer beads]; rosaries; earrings; pins [jewellery and imitation jewellery]; cloisonné pins; tie pins; ornamental pins; brooches [jewellery and imitation jewellery]; jewellery hat pins; tiaras; cameos [jewellery and imitation jewellery]; clasps for jewelry; jewelry findings; shoe jewelry; hat jewelry; plastic jewelry; jewelry plated with precious metals; jewellery articles; shoe ornaments of precious metal; hat ornaments of precious metal; jewelry cases [caskets], not of precious metal; presentation boxes for jewelry; jewelry boxes; caskets, being cases, for jewels; jewellery caskets; jewelry rolls; key rings [split rings with trinket or decorative fob]; retractable key rings; split rings of precious metal for keys; charms for key rings; key tags of plastic; lanyards [key cords]; timepieces; watches; table clocks; clocks; anchors [clock- and watchmaking]; barrels [clock- and watchmaking]; pendulums [clock- and watchmaking]; clockworks; watch bands; watch cases [parts of watches]; clock cases; watch chains; buckles for watch bands; clock hands; watch hands; movements for clocks and watches; watch springs; dials [clock- and watchmaking]; clockworks; watch glasses; stands for clocks; cases for clocks and watches; watch pouches; presentation boxes for watches; chronometric apparatus and instruments; chronographs [watches]; chronoscopes; alarm clocks; statues of precious metal; figurines of precious metal; busts of precious metal; figures of precious metal; model figures [ornaments] made of precious metal; works of art of precious metal; ingots of precious metals; medals; coins; copper tokens; jewelry cases [caskets]; boxes of precious metal; crucifixes of precious metal, other than jewelry; commemorative statuaries made of precious metal; trophies of precious metal; trophy columns of precious metal; badges of precious metals; drawer pulls of precious metal; bottle caps of precious metal; badges of precious metal; precious and semi-precious gems; precious stones; semi-precious stones; cabochons; pearls [jewelry]; beads for making jewelry; paste jewelry [costume jewelry]; precious metals, unwrought or semi-wrought; alloys of precious metal; threads of precious metal [jewelry]; precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.
EverBlend

4497810 19/02/2020
[International Registration No. : 1522212]
Arteza Inc.
1201 Orange St Suite 7253 Wilmington DE 19801 United States of America

Proposed to be Used
IR DIVISION
Alcohol dye markers; markers.
KIPRUN

4500396   11/02/2020
[International Registration No. : 1523547]
DECATHLON
4 boulevard de Mons F-59650 VILLENEUVE D'ASCQ France
Proposed to be Used
IR DIVISION
Sports bags, satchels.
Priority claimed from 14/08/2019; Application No. : 88579151 ; United States of America
4535805    14/02/2020
[International Registration No. : 1535721]
DC International Group, Inc.
4488 Plano Parkway Carrollton TX 75010 United States of America

Proposed to be Used

IR DIVISION

Leather and imitation leather items, namely, leather and imitation leather travel bags, briefcases, suitcases, travel cases, carrying cases, all-purpose carrying bags, tote bags, handbags, purses, wallets, credit card holders; business card cases, card wallets, handbags incorporating RFID blocking technology, tote bags incorporating RFID blocking technology, wallets incorporating RFID blocking technology, weekender bags, satchels, duffle bags, messenger bags, backpacks, toiletry bags sold empty, make-up cases for travel, key cases, key pouch, coin holders in the nature of wallets, coin purses, tie cases, luggage tags, handbags, crossbody bags, tote bags, clutches, cosmetic bags sold empty, cosmetic carry cases sold empty, shoulder straps, waist pouches, drawstring pouches, briefcase-type portfolios, carrying cases for documents, pouches of leather for packaging, envelopes of leather for packaging, bags of leather for packaging.
GUIRLANDE DE CARTIER

4554766   12/04/2019

[International Registration No. : 1538238]

Cartier International AG
Hinterbergstrasse 22 Postfach 61 CH-6312 Steinhausen Switzerland

Proposed to be Used

IR DIVISION

Handbags, traveling bags, traveling sets (leather goods), wheeled bags, wallets, purses, wallets with card compartments, document cases, briefcases, key cases (leather goods), clutch bags (evening handbags), trunks and suitcases.
4473464  06/02/2020
[International Registration No. : 1519139]
CHANGSHU XINBAIHUI METAL PRODUCT CO., LTD
Wangjin Road, Wangzhuang Town, Shanghu Town, Changshu City Jiangsu Province China
Proposed to be Used
IR DIVISION
Racks [furniture]; display stands; work benches; works of art made of bamboo and wood; mannequins; furniture fittings, not of metal; meat safes, not of metal; window fittings, not of metal; sideboards; furniture.
Priority claimed from 13/09/2019; Application No. : 88615901 ;United States of America
4497512  13/02/2020
[International Registration No. : 1520281]
Magpul Industries Corp.
8226 Bee Caves Road Austin TX 78746 United States of America

Proposed to be Used
IR DIVISION
Tool and tool accessory trays not made of metal sold empty and parts and fittings therefor; Non-metal storage trays for general use; Drawer organizer; Polymer storage containers for storage or transport.
4497545  21/02/2020

[International Registration No. : 1522631]

Kendra Scott, LLC
3800 N. Lamar Blvd. Suite 400 Austin TX 78756 United States of America

Proposed to be Used

IR DIVISION

Display cases; display racks; display stands; jewelry organizer displays; mirrors; picture frames; point of purchase displays.
CHEMISTRY

Priority claimed from 03/09/2019; Application No. : UK00003425763 ;United Kingdom
4501923   24/02/2020
[International Registration No. : 1522971]
Senator International Ltd
Syke Side Drive, Altham Business Park Accrington, Lancashire BB5 5YE United Kingdom

Proposed to be Used
IR DIVISION

Office furniture; desks; modular desks (furniture); desks of adjustable height; storage cupboards (furniture), storage units (furniture); storage furniture; non-metallic containers; tables; office tables; folding tables; modular folding tables (furniture); freestanding office partitions; wall partitions (furniture); screens (furniture); dividing screens in the nature of furniture; movable screens (furniture); seating furniture; chairs; office chairs; parts and fittings for all the aforesaid goods.
KOKONANNNY

4507583 31/01/2020
[International Registration No. : 1417828]
JUNE.F Co., Ltd.
H-1-942AB KIST 5 Hwarang-ro 14-gil Seongbuk-gu Seoul 02792 KR
Proposed to be Used
IR DIVISION
Anti-roll cushions for babies; baby changing mats; bassinets; bedding, except linen; beds; bumper guards for cribs, other than bed linen; cribs for babies; furniture; mats for infant playpens; mattresses; playpens for babies; sleeping mats; sleeping pads.
4533933  21/02/2020

[International Registration No. : 1531386]

Zibo KunYang Ceramic Corporation Limited
Zhangyi Village, Fengshui Town, Zhangdian District, Zibo City 255000 Shandong Province China

Proposed to be Used

IR DIVISION

Imitation porcelain; imitation pottery; ceramics for household purposes; daily porcelain (including pots, bowls, plates, pots, jars, altars, cans); daily pottery (including pots, bowls, plates, jars, jars, pots, casseroles, pots, pottery utensils); porcelain ware; china ornaments; pottery; statues, busts and works of art of porcelain, ceramic, earthenware, terra-cotta or glass.
VIVIDUS

4498777 05/02/2020
[International Registration No. : 1522583]
Hästens Sängar Aktiebolag
P O Box 130, SE-731 23 KÖPING Sweden

Proposed to be Used
IR DIVISION
Textiles and other textiles goods, not included in other classes; bed covers and bedspreads; curtains; bed linen and bed clothes, including sheets, pillowcases, mattress covers, bedding and blankets; duvets.
MERRY HAT, S.L.
General Eraso, 10-12 bis E-48014 BILBAO (VIZCAYA) ES

Address for service in India/Agents address:
SELVAM & SELVAM
9/1-VALLIAMMAL STREET, KILPAUK, CHENNAI 600 010

Proposed to be Used
IR DIVISION

Footwear; boots; half-boots; casual footwear; footwear for children; ladies' footwear; men's footwear; fittings for footwear; footwear [except orthopedic footwear]; flip flops; ballet flats [footwear]; moccasins; sandals; esparto for shoes or sandals; soles for footwear; heels; sneakers; wooden shoes.
Trade Marks Journal No: 1958 , 27/07/2020  Class 25

Zhejiang Mihuang Clothing Co., Ltd.
288, Kangtai Xi Lu, Zhili Town, Huzhou City ZheJiang Province China

Proposed to be Used

IR DIVISION

Clothing; cashmere sweaters; wool sweaters; fleece shorts; tee-shirts; knitwear [clothing]; layettes [clothing]; hosiery; scarfs; shawls.

Mihuang

4471111  10/02/2020

[International Registration No. : 1518289]
4476150  06/02/2020
[International Registration No. : 1518994]

WUCHUAN MAOLI FOOTWEAR CO., LTD
South Side, Shanjihua Road, 325 National Highway, Dashanjlang Street, Wuchuan City GuangDong Province China

Proposed to be Used
IR DIVISION

Shoes; boots; slippers; sandals; bath slippers; sports shoes; rain boots; non-slipping devices for footwear; hosiery; raincoats.
Priority claimed from 06/02/2020; Application No. : 88787628 ;United States of America 4492746 18/02/2020
[International Registration No. : 1522539]
Allbirds, Inc.
730 Montgomery Street San Francisco CA 94111 United States of America

Proposed to be Used
IR DIVISION
Footwear; socks; sleeping masks; apparel, namely, shirts, pants, shorts, jackets, sweaters, dresses, skirts, underwear, pajamas, headwear, robes, athletic uniforms, vests, gloves, bandanas, scarves, and belts; outerwear, namely, jackets, blazers, and sweaters; bathing suits; loungewear; activewear, namely, leggings, tunics, and tank tops.
Priority claimed from 27/01/2020; Application No. : 30 2020 101 127 ; Germany
4528774 31/01/2020
[International Registration No. : 1531430]
Deutsche Lufthansa AG
Venloer Straße 151 - 153 50672 Köln Germany

Proposed to be Used

IR DIVISION
Bath robes; layettes [clothing]; money belts [clothing]; belts [clothing]; ear muffs [clothing]; sleep masks; pyjamas; shoes; footwear; socks; sports shoes; knitwear [clothing]; stockings; tights; sweaters; tee-shirts; scarves; waterproof clothing; braces for clothing [suspenders]; paper clothing.
Lufthansa

Priority claimed from 27/01/2020; Application No. : 30 2020 101 126 ;Germany
4528785  31/01/2020
[International Registration No. : 1531429]
Deutsche Lufthansa AG
Venloer Straße 151 - 153 50672 Köln Germany

Proposed to be Used
IR DIVISION
Bath robes; layettes [clothing]; money belts [clothing]; belts [clothing]; ear muffs [clothing]; sleep masks; pyjamas;
shoes; footwear; socks; sports shoes; knitwear [clothing]; stockings; tights; sweaters; tee-shirts; scarves; waterproof
clothing; braces for clothing [suspenders]; paper clothing.
Priority claimed from 27/01/2020; Application No. : 30 2020 101 128 ;Germany
4535785    31/01/2020
[International Registration No. : 1531428]
Deutsche Lufthansa AG
Venloer Straße 151 - 153 50672 Köln Germany
Proposed to be Used
IR DIVISION
Bath robes; layettes [clothing]; money belts [clothing]; belts [clothing]; ear muffs [clothing]; sleep masks; pyjamas;
shoes; footwear; socks; sports shoes; knitwear [clothing]; stockings; tights; sweaters; tee-shirts; scarves; waterproof
clothing; braces for clothing [suspenders]; paper clothing.
AOBY

4553302  24/02/2020
[International Registration No. : 1537516]
Shenzhen Aobay Technology Co., Ltd.
Room 432, 4th Floor, Gongyi Building, Gongyi 432, Shibida-Gongyi Building, No. 55 Zhenhua Road, Fuqiang Community, Huaqiangbei Subdistrict, Futian District, Shenzhen City Guangdong Province China

Proposed to be Used
IR DIVISION
Girdles; layettes [clothing]; footwear; hosiery; clothing; hats; gloves [clothing]; scarfs; tee-shirts; shower caps; sleep masks.
MAGNA-QUBIX

4464597  12/02/2020

[International Registration No. : 1451964]
VALTECH, LLC
1424 Sherman Rd. Romeoville IL 60446 United States of America

Proposed to be Used
IR DIVISION
Toy building blocks; toy construction blocks; construction toys incorporating magnets.
Proposed to be Used

IR DIVISION

Games and toys; arcade video game machines; game machines and apparatus, including coin-operated ones, for use with an external display screen and monitor; toys for animals; toys for outdoor playgrounds, parks and game parks; gymnastic and sporting articles not included in other classes; Christmas trees of artificial material, ornaments for Christmas trees, artificial snow for Christmas trees, rattles (playthings), novelties for parties, dances (party favors), paper party hats.
BERTAZZON

Priority claimed from 15/10/2019; Application No.: 302019000075041 ;Italy
4523404  13/02/2020

[International Registration No.: 1529764]

BERTAZZON 3B S.R.L.
Via Trevigiana 178 SERNAGLIA DELLA BATTAGLIA (TV) Italy

Proposed to be Used

IR DIVISION
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees;
games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees;
fairground ride apparatus; apparatus for games; amusement park rides; ride-on toys; flying discs [toys]; toys; electric
action toys; electronic action toys; mechanical action toys; plastic toys; bendable toys; inflatable toys; action toys;
games; amusement machines, automatic and coin-operated; toy vehicles; remote-controlled toy vehicles; sleds for use in
downhill amusement rides; fairground ride apparatus; roundabouts being playthings; theme park rides; amusement park
rides; fairground and playground apparatus; coin-operated amusement gaming machines; coin-operated electrical
amusement apparatus; coin-operated electronic amusement apparatus; amusement apparatus for use in arcades; coin-
operated amusement machines.
Mann

4492173  21/02/2020
[International Registration No. : 1521051]
GOLDEN DAIRY PTY LTD
20 Trade Place Coburg North VIC 3058 Australia
Proposed to be Used
IR DIVISION
Ghee.
Priority claimed from 10/01/2020; Application No. : 018179161 ;European Union

4493982 07/02/2020

[International Registration No. : 1520857]

BARILLA SVERIGE AB
Hälsingegatan 43 SE-113 85 Stockholm Sweden

Proposed to be Used

IR DIVISION

Coffee; tea; cocoa; sugar; rice; tapioca; sago; artificial coffee; flour and preparations made from cereals; bread and bread substitutes; crisp bread; bread buns; bread rolls; ginger bread; unleavened bread; fruit bread; steamed bread; rye bread; toasted bread; gluten-free bread; bread made with soya beans; breadsticks; rusks; crackers; snacks made from cereals; biscuits; pastry and confectionery; chocolate and chocolate-based products or products containing chocolate; bakery products; chocolate creams; cocoa based creams in the form of spreads; rice snacks; rice cake snacks; fruit cake snacks; snack bars containing a mixture of grains, nuts and dried fruit; preparations for making cakes; pizzas and preparations for pizzas; ice-cream; honey, treacle; yeast; baking-powder; salt, mustard; vinegar; sauces (condiments); spices; ice.
Priority claimed from 29/08/2016; Application No. : 2016-094268 ;Japan
4494417  07/02/2020
[International Registration No. : 1326416]
AIYA CO., LTD.
15 Yokomachiyashiki, Kamimachi, Nishio-shi Aichi 445-0894 Japan
Proposed to be Used
IR DIVISION
Powdered green tea; tea-based beverages; tea; coffee; cocoa; ice.
4495957    03/02/2020
[International Registration No. : 1432397]
Open-Type Joint Stock Company "Confectionary Concern Babayevsky"
ul. Malaya Krasnoselskaya, d. 7, RU-107140 Moscow Russian Federation

Proposed to be Used

IR DIVISION

Waffles; confectionery for decorating Christmas trees; cakes; pastries; peanut confectionery; almond confectionery; caramels [candy]; sweetmeats [candy]; liquorice [confectionery]; peppermint sweets; crackers; fruit jellies [confectionery]; marzipan; pastilles [confectionery]; biscuits; fondants [confectionery]; pralines; gingerbread; chewing gum; confectionery made of sugar; halvah; chocolate.
Trade Marks Journal No: 1958, 27/07/2020

Class 32

[International Registration No.: 1358908]

Najib Bouddount
Aart v.d. Leeuwastraat 15 NL-1382 TL Weesp Netherlands

Proposed to be Used

IR DIVISION

Energy drinks containing caffeine; soft drinks based on fruits, flavored with tea.
Priority claimed from 21/08/2019; Application No. : 88587260 ;United States of America
4498774   17/02/2020
[International Registration No. : 1522458]

Super Bakery, Inc.
Suite 455, 5700 Corporate Drive Pittsburgh PA 15237 United States of America

Proposed to be Used

IR DIVISION

Energy shots, namely, energy drinks containing CBD derived from flax and other lawful sources; non-alcoholic drinks, namely, energy shots containing CBD derived from flax and other lawful sources.
Priority claimed from 28/10/2019; Application No. : 018143605 ;European Union 4503803  24/02/2020
[International Registration No. : 1523659]
NORDAQ water filter systems AB
Sveavägen 166 SE-113 46 STOCKHOLM Sweden
Proposed to be Used
IR DIVISION
Drinking water, bottled drinking water, microfiltered drinking water.
IR DIVISION
Dora Technology Co., Ltd.
Room 3-216A, Floor 2 of No. 1 Building, No. 35 Courtyard, Shangdi East Road, Haidian District Beijing China
Proposed to be Used
Oral vaporizers for smokers; liquid solutions for use in electronic cigarettes; cigarette filters; tobacco pipes; electronic cigarettes; cases for electronic cigarettes; ashtrays for smokers; flavorings, other than essential oils, for tobacco; flavorings, other than essential oils, for use in electronic cigarettes; electronic cigars.
4475929  10/02/2020
[International Registration No. : 1519422]
Dora Technology Co., Ltd.
Room 3-216A, Floor 2 of No. 1 Building, No. 35 Courtyard, Shangdi East Road, Haidian District Beijing China

Proposed to be Used

IR DIVISION

Oral vaporizers for smokers; liquid solutions for use in electronic cigarettes; cigarette filters; tobacco pipes; electronic cigarettes; cases for electronic cigarettes; ashtrays for smokers; flavorings, other than essential oils, for tobacco; flavorings, other than essential oils, for use in electronic cigarettes; electronic cigars.
Priority claimed from 22/10/2019; Application No. : 018141719 ;European Union
4493874 06/02/2020
[International Registration No. : 1521030]
Scenikus Global Marketplace, S.L.
San Restituto, 47 1ºC E-28039 E-28039 MADRID Spain

Proposed to be Used
IR DIVISION
Promotion of third-party artwork via the provision of portfolios online via a website; promotion of third-party goods and services via the Internet; promotion of third-party goods and services; promotion of third-party goods and services via computer and communication networks; presentation of companies on the Internet and other media; arranging and implementation of plans and concepts for communication and advertising media; presentation of companies and their goods and services on the Internet.
Trade Marks Journal No: 1958, 27/07/2020 Class 35

HAYS Talent Solutions
Helping organisations thrive

Priority claimed from 18/12/2019; Application No.: UK00003452551; United Kingdom
4496644  07/02/2020
[International Registration No.: 1520326]

Hays plc
4th Floor, 20 Triton Street London NW1 3BF United Kingdom

Proposed to be Used
IR DIVISION

Permanent, temporary and contract recruitment services; recruitment and employment agency services; specialist recruitment services; personnel and human resources management services for recruitment; recruitment process management and HR outsourcing services relating to recruitment; assessment and development of candidates, such services being in the field of recruitment; employee talent management relating to recruitment; salary surveys for recruitment purposes.
HYUNDAI MOTOR COMPANY

12, Heolleung-ro, Seocho-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Advertising and commercial information services; advertising, marketing and publicity services; sales promotion for others; customer loyalty services for commercial, promotional and publicity purposes; sales promotion for others provided through the distribution and the administration of privileged user cards; advertising automobiles for sale by means of the Internet; providing information via the Internet relating to the sale of automobiles; price comparison services; wholesale store services featuring automobiles; retail store services featuring automobiles; sales arranging services for automobiles; wholesale store services featuring parts and accessories for automobiles; retail store services featuring parts and accessories for automobiles; sales arranging services for parts and accessories for automobiles; providing consumer information relating to goods and services; organization of exhibitions and events for commercial or advertising purposes; demonstration of goods; promoting the goods and services by means of operating an on-line comprehensive shopping mall; import-export agency services; providing commercial information and advice for consumers; wholesale store services featuring customized automobiles; retail store services featuring customized automobiles.
Trade Marks Journal No: 1958 , 27/07/2020   Class 35

4504585    06/02/2020
[International Registration No. : 1524831]
TFT Corporation
1-3-47, Funamachi, Taisho-ku, Osaka-shi Osaka 5510022 Japan

Proposed to be Used
IR DIVISION
Retail and wholesale services of chemicals for use in manufacturing piezoelectric single crystals as parts of piezoelectric elements and piezoelectric vibrators; retail and wholesale services of chemicals for use in manufacturing piezoelectric ceramics (ceramic semi-worked products); retail and wholesale services of piezoelectric ceramics (semi-finished ceramic products).
Priority claimed from 13/08/2019; Application No. : 018107028 ;European Union
4506567    31/01/2020
[International Registration No. : 1525993]

Vintoria.com GmbH
Hasestraße 70 49074 Osnabrück Germany

Proposed to be Used

IR DIVISION

Television shopping based retail services in relation to statues and figurines, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to essential oils and aromatic extracts, to document cases of leather, to containers and closures and holders therefor, not of metal, to commemorative statuaries cups made of precious metal, to walking sticks, to statues, figurines, signboards and works of art of materials including porcelain, ceramic, earthenware and glass, included in this class, to coins, to dishes, cookware and containers, to saddlery, whips and apparel for animals, to gemstones, pearls and precious metals, and imitations thereof, to ornaments, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to vehicles for locomotion by land, air, water or rail, to umbrellas and parasols and to trophies plated with precious metals and to musical accessories, to silver alloys, to cosmetics and toilet utensils, to tournaminal gemstones, to silver objets d'art, to time instruments, to trinkets coated with precious metal, commemorative shields, to luggage, bags, wallets and other carriers, to jewellery, to cleaning and fragrancing preparations, floor coverings and artificial ground coverings, to objet d'art of enamelled silver, to prize cups of precious metals, to trinkets of bronze, to leather harnesses, to trophies made of precious metal alloys, to textile wall coverings, to printed matter, to card holders made of imitation leather, to bags and articles for packaging, wrapping and storage of paper, cardboard or plastics, to vehicles and conveyances, to information technology and audio-visual, multimedia and photographic devices, to furniture and furnishings, to decorative boxes made of precious metal, to jewellery boxes and watch boxes, to clothing, to toiletries, to meditation beads, to works of art and figurines of paper and cardboard, and architects' models, to commemorative coins, to musical instruments, to card holders made of leather, to mural hangings [non-textile], to prayer beads, to cases of leather or leatherboard, to misbahah [prayer beads], to collectible coins, to hand made woollen carpets, to statues, figurines and works of art, as well as ornaments and decorations, of materials including wood, wax, plastic or plastic, included in this class, to textile goods, and substitutes for textile goods, to harness fittings, to boxes of leather or leatherboard, to gold bullion coins, to objet d'art made of precious stones, to straps made of imitation leather, to key rings and key chains, and charms therefor, to prize cups of precious metals, to fancy keyrings of precious metals, to works of art of precious metal, to gold bullion, to decoration and art materials and media, to objet d'art of enamelled gold, to trophies coated with precious metal alloys, to fabrics, to decorative articles [trinkets or jewellery] for personal use, to headgear, to trophies coated with precious metals; wholesale services in relation to silver alloys, to objet d'art of enamelled gold, to footware, to meditation beads, to works of art and figurines of paper and cardboard, and architects' models, to objet d'art of enamelled silver, to commemorative coins, to trophies made of precious metals, to headgear, to floor coverings and artificial ground coverings, to decorative articles [trinkets of jewellery] for personal use, to decoration and art materials and media, to statues, figurines, signboards and works of art of materials including porcelain, ceramic, earthenware and glass, included in this class, to trinkets of bronze, to textile wall coverings, to gold bullion, to jewels, to umbrellas and parasols, to trophies made of precious metal alloys, to clothing, to boxes of leather or leatherboard, to ornaments, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to coins, to works of art of precious metal, to luggage, bags, wallets and other carriers, to gold bullion coins, to bags and articles for packaging, wrapping and storage of paper, cardboard or plastics, to fabrics, to key rings and key chains, and charms therefor, to leather harnesses, to collectible coins, to musical accessories, to collectible coins, to tableware, other than knives, forks and spoons, saucepans and containers, to containers, and closures and holders therefor, not of metal, to prayer beads, to commemorative statuaries cups made of precious metal, to hand made woollen carpets, to cosmetics and toilet utensils, to textile goods, and substitutes for textile goods, to commemorative shields, to jewellery boxes and watch boxes, to cases of leather or leatherboard, to musical instruments, to card holders made of imitation leather, to commemorative statuaries cups made of precious metal, to cleaning and fragrancing preparations, to printed matter, to decorative boxes made of precious metal, to mural hangings [non-textile], to card holders made of leather, to fancy keyrings of precious metals, to silver objets d'art, to trinkets coated with precious metal, to statues, figurines and works of art, and ornaments and decorations of materials including wood, wax, plastic or plastic, included in this class, to document cases of leather, to gemstones, pearls and precious metals, and imitations thereof, to misbahah [prayer beads], to vehicles and conveyances, to statues and figurines, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to chronometoric instruments, to objet d'art made of precious stones, to harness fittings, furniture and furnishings, to straps made of imitation leather, to trophies coated with precious metals, to information technology and audio-visual, multimedia
and photographic devices, to toiletries, to walking sticks, to essential oils and aromatic extracts, to saddlery, whips and apparel for animals, to tourmaline gemstones, to trophies coated with precious metal alloys, to vehicles for locomotion by land, air, water or rail and to prize cups of precious metals; catalogue retail services in relation to jewellery, to vehicles for locomotion by land, air, water or rail, to mural hangings [non-textile], to silver objects d'art, to trophies coated with precious metal alloys, to silver alloys, to decorative boxes made of precious metal, to luggage, bags, wallets and other carriers, to jewellery boxes and watch boxes, to clothing, textile goods, and substitutes for textile goods, to containers, and closures and holders thereof, not of metal, to umbrellas and parasols, to works of art and figurines of paper and cardboard, and architects' models, to cases of leather or leatherboard, to statues, figurines, signboards and works of art of materials including porcelain, ceramic, earthenware and glass, included in this class, to walking sticks, to meditation beads, to decoration and art materials and media, to prize cups of precious metals, to prayer beads, to ornaments, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to cleaning and fragrancing preparations, to trophies made of precious metals, to harness fittings, to statues and figurines, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to information technology and audio-visual, multimedia and photographic devices, to leather harnesses, to bags and articles for packaging, wrapping and storage of paper, cardboard or plastics, to commemorative shields, to decorative articles [trinkets or jewellery] for personal use, to straps made of imitation leather, to gold bullion coins, to headgear, to textile wall coverings, to toiletries, to trophies coated with precious metals, to statues, figurines, signboards and work of art, as well as ornaments and decorations of materials including wood, wax, plastic or plastic, included in this class, to coins, to boxes of leather or leatherboard, to furniture and furnishings, to fabrics, to trinkets of bronze, to dishes, cooking pot sets and containers, to tourmaline gemstones, to works of art of precious metal, to musical instruments, to time instruments, to trophies made of precious metal alloys, to musical instruments, to commemorative coins, to cosmetic and toilet utensils, to statues, figurines and works of art, and ornaments and decorations, of materials including wood, wax, plastic or plastic, included in this class, to vehicles and conveyances, to objet d'art of enamelled silver, to floor coverings and artificial ground coverings, to statues, figurines, signboards and works of art of materials including porcelain, ceramic, earthenware and glass, included in this class, to walking sticks, to key rings and key chains, and charms thereof, to printed matter, to misbaha [prayer beads], to saddlery, whips and apparel for animals, to footwear, to gemstones, pearls and precious metals and imitations thereof, to essential oils and aromatic extracts, to commemorative statuary cups made of precious metal, to hand made woolen carpets, to gold bullion, to document cases of leather, to objet d'art of enamelled gold, to card holders made of imitation leather, to trinkets coated with precious metal, to fancy keyrings of precious metals, to collectible coins, to objet d'art made of precious stones and to card holders made of leather, mail order retail services in relation to cases of leather or leatherboard, gold bullion coins, to cards, to computer tablets and smartphones; retail services in relation to trinkets coated with precious metal, to walking sticks, to harness fittings, to textile wall coverings, to card holders made of imitation leather, to decorative articles [trinkets or jewellery] for personal use, to cosmetic and toilet utensils, to mural hangings [non-textile], to saddlery, whips and apparel for animals, to ornamental or precious metals or stones, or imitations thereof, to misbaha [prayer beads], to card holders made of leather, to fabrics and to boxes of leather or leatherboard; retailing (also provided via the internet) of used goods, in particular bags, vehicles, boats, jewellery and ornaments, printed matter, clocks, musical instruments, footwear, clothes, computer tablets and smartphones; retail services in relation to trinkets coated with precious metal, to walking sticks, to harness fittings, to textile wall coverings, to card holders made of leather, to membranophone instruments, to precious or semi-precious metals or stones, or imitations thereof, to objet d'art of enamelled silver, to luggage, bags, wallets and other carriers, to trinkets of bronze, to containers, and closures and holders thereof, not of metal, to gemstones, pearls and precious metals, and imitations thereof, to prize cups of precious metals, to collectible coins, to trophies made of precious metals, to objet d'art of enamelled gold, to objet d'art made of precious stones, to vehicles and conveyances, to statues and figurines, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to misbaha [prayer beads], to card holders made of leather, to fabrics and to boxes of leather or leatherboard; retailing (also provided via the internet) of used goods, in particular bags, vehicles, boats, jewellery and ornaments, printed matter, clocks, musical instruments, footwear, clothes, computer tablets and smartphones; retail services in relation to trinkets coated with precious metal, to walking sticks, to harness fittings, to textile wall coverings, to card holders made of leather, to membranophone instruments, to precious or semi-precious metals or stones, or imitations thereof, to misbaha [prayer beads], to collectible coins, to commemorative shields, to silver alloys, to objet d'art of enamelled gold, to gold bullion, to statues, figurines and works of art, and ornaments and decorations of materials including wood, wax, plastic or plastic, included in this class, to umbrellas and parasols, to silver objects d'art, to footwear, to objet d'art of enamelled silver, to statues, figurines, signboards and works of art of materials including porcelain, ceramic, earthenware and glass, included in this class, to straps made of imitation leather, to card holders made of imitation leather, to headgear, to commemorative coins, to clothing, to document cases of leather, to saddlery, whips and apparel for animals, to textile goods, and substitutes for textile goods, to fancy keyrings of precious metals, to decorative articles [trinkets or
jewellery] for personal use, to works of art and figurines of paper and cardboard, and architects models, to cosmetic and toilet utensils, to boxes of leather or leatherboard, to trophies coated with precious metal alloys, to vehicles for locomotion by land, air, water or rail, to fabrics, to hand made woollen carpets, to decorative boxes made of precious metal, to jewellery boxes and watch boxes, to objet d'art made of precious stones, to coins, to cases of leather or leatherboard, to vehicles and conveyances, to information technology and audio-visual, multimedia and photographic devices, to cleaning and fragrancing preparations and to prize cups of precious metals; online retail services in relation to trophies coated with precious metal alloys, to works of art of precious metal, to statues, statuettes, plaques and works of art made from porcelain, earthenware of glass, included in this class, to umbrellas and parasols, to prayer beads, to straps made of imitation leather, to trophies made of precious metals, to boxes of leather or leatherboard, to document cases of leather, to statues, figurines and works of art, and ornaments and decorations of materials including wood, wax, plaster or plastic, included in this class, to jewellery, to mural hangings [non-textile], to harness fittings, to vehicles for locomotion by land, air, water or rail, to gemstones, pearls and precious metals, and imitations thereof, to headgear, to footwear, to objet d'art of enamelled gold, to objet d'art made of precious stones, to objet d'art of enamelled silver, to fancy keyrings of precious metals, to cleaning and fragrancing preparations, to card holders made of leather, to ornaments, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to silver alloys, to card holders made of imitation leather, to statues and figurines, made of or coated with precious or semi-precious metals or stones, or imitations thereof, to printed matter, to gold bullion coins, to jewellery boxes and watch boxes, to vehicles and conveyances, to bags and articles for packaging, wrapping and storage of paper, cardboard or plastics, to misbaha [prayer beads], to silver objets d'art, to decoration and art materials and media, to floor coverings and artificial ground coverings, to containers and closures and holders therefor, not of metal, to textile goods, and substitutes for textile goods, to hand made woollen carpets, to clothing, to commemorative coins, to cases of leather or leatherboard, to decorative boxes made of precious metal, to leather harnesses, to works of art and figurines of paper and cardboard, and architects' models, to musical instruments, to commemorative shields, to chronometric instruments, to tourmaline gemstones, to musical accessories, to fabrics, to decorative articles [trinkets or jewellery] for personal use, to essential oils and aromatic extracts, to coins, to trophies made of precious metal alloys, to trinkets of bronze, to dishes, cookware and containers, to saddlery, whips and apparel for animals, to furniture and furnishings, to cosmetic and toilet utensils, to collectible coins, to luggage, bags, wallets and other carriers, to gold bullion, to trophies coated with precious metals, to information technology and audio-visual, multimedia and photographic devices, to key rings and key chains, and charms therefor, to meditation beads and to textile wall coverings.
KIA PAY

Priority claimed from 07/02/2020; Application No. : 4020200020967 ;Republic of Korea
4503967 24/02/2020
[International Registration No. : 1522896]
KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION
Issuance of membership credit cards; mobile internet payment services; payment services provided via wireless telecommunications apparatus and devices; processing of credit card transactions; processing of payment transactions via the internet; member and discount card services in the field of financing; providing financial information related to the integration and analysis of account information between vehicles and customers, and transaction information collected through in-vehicle simple payments; in-vehicle transaction authentication and verification services; in-vehicle mobile and internet payment services; in-vehicle automated payment services; card services in the field of financing for the accumulation of points and mileage.
Priority claimed from 15/08/2019; Application No. : 2019-110186 ;Japan
4507246    14/02/2020
[International Registration No. : 1524982]
SPARX Group Co., Ltd.
Shinagawa Season Terrace, 2-70, Konan 1-Chome, Minato-ku Tokyo Japan

Proposed to be Used

IR DIVISION
Management of financial assets; advisory services relating to financial asset management; asset management services; asset and portfolio management; management of portfolios of transferable securities; investment of funds; investment advisory services; trusteeship of money; trusteeship of securities; funds management; safe deposit services; trading of securities options; trading of domestic market securities futures; trading of overseas market securities futures; securities trading; securities brokerage; agencies for trading of securities index futures; agencies for trading of securities options; agencies for trading of foreign market securities futures; brokerage for securities liquidation; securities underwriting; brokerage services relating to securities subscription or offering; stock exchange quotations; agencies for trading of commodity futures; investment trust services; investment trust management; mutual funds; mutual fund analysis services; mutual fund advisory services; mutual fund brokerage; mutual fund distribution; management of mutual funds; mutual fund development services.
4507363    20/02/2020
[International Registration No. : 1525589]
Bao Capital Sàrl
Rue du Théâtre 3 CH-1820 Montreux Switzerland
Proposed to be Used
IR DIVISION
Insurance services; financial affairs; monetary affairs; real estate affairs.
Priority claimed from 20/01/2020; Application No.: 4020200010397; Republic of Korea

4492516   06/02/2020

[International Registration No.: 1520123]

HYUNDAI MOTOR COMPANY

12, Heolleung-ro, Seocho-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Building construction; maintenance of automobiles; automobile decoration; automobile cleaning and car washing; tuning of motor vehicles; vehicle service stations [refuelling and maintenance]; vehicle maintenance; vehicle washing; vehicle cleaning; vehicle breakdown repair services; vehicle polishing; anti-rust treatment for vehicles; motor vehicle maintenance and repair; vulcanization of tires [repair]; repair of tires; retreading of tires; vehicle greasing; renovation, repair and maintenance of vehicle; repair and maintenance of vehicles; maintenance services of automobiles (regular service to manage a car).
Priority claimed from 19/06/2019; Application No. : 88480605 ;United States of America
4450312   12/12/2019
[International Registration No. : 1515568]
Snowflake, Inc.
450 Concar Drive San Mateo CA 94402 United States of America

Proposed to be Used
IR DIVISION
Educational services, namely, conducting conferences, labs, seminars and workshops in the fields of data, analytics and cloud management and distribution of training materials in connection therewith; providing online non-downloadable videos in the fields of data, analytics and cloud management.
Trade Marks Journal No: 1958, 27/07/2020 Class 41

IBM CLUB

Priority claimed from 05/08/2019; Application No. : 88567436 ;United States of America

4493994 23/01/2020

[International Registration No. : 1521288]

International Business Machines Corporation

New Orchard Road Armonk NY 10504 United States of America

Proposed to be Used

IR DIVISION

Entertainment services, namely, arranging, organizing, conducting, and hosting social entertainment events; entertainment and educational services, namely, the presentation of seminars, lectures, workshops and panel discussions, all in the fields of music, movies, sports, cultural events and art; providing information relating to the organizing of educational, cultural, sporting, or entertainment exhibitions; providing entertainment news and information specifically in the fields of music, movies, sports, cultural events and art via a website; entertainment services, namely, providing information by means of a global computer network in the fields of entertainment and cultural events; entertainment services, namely, arranging for ticket reservations for entertainment events; entertainment event booking; on-line admission ticket agency services for entertainment, educational, sporting and cultural events.
PKSA KARATE

Priority claimed from 12/02/2020; Application No. : 88794322 ;United States of America
4494051 17/02/2020
[International Registration No. : 1522426]
Professional Karate Schools of America LLC
32331 King Road New Boston MI 48164 United States of America

Proposed to be Used
IR DIVISION
Karate instruction; educational services, namely, conducting classes in the field of fitness, exercise, boxing, kick boxing and mixed martial arts; martial arts instruction in the field of tang soo do; physical fitness training services.
Professional Karate Schools of America LLC
32331 King Road New Boston MI 48164 United States of America

Proposed to be Used

IR DIVISION

Karate instruction; educational services, namely, conducting classes in the field of fitness, exercise, boxing, kick boxing and mixed martial arts; martial arts instruction in the field of tang soo do; physical fitness training services.
INSIGHTSMAX

Priority claimed from 14/08/2019; Application No. : 88578377 ;United States of America

4492026   13/02/2020

[International Registration No. : 1521448]

Axtria, Inc.

300 Connell Dr., 5th Floor Berkeley Heights NJ 07922 United States of America

Proposed to be Used

IR DIVISION

Software as a service (SAAS) services featuring software for integrating, managing, and analyzing enterprise data.
PROMOMAX

Priority claimed from 29/08/2019; Application No. : 88598193 ;United States of America

Axtria, Inc.
300 Connell Dr., 5th Floor Berkeley Heights NJ 07922 United States of America

Proposed to be Used

IR DIVISION

Software as a service (SAAS) services featuring software for managing, measuring, and modeling marketing and sales channel activities.
Priority claimed from 19/08/2019; Application No. : 88584377 ; United States of America
4497809  19/02/2020
[International Registration No. : 1522211]
Lifelines Neuro Company, LLC
900 E Main Street, Suite 300 Louisville KY 40206 United States of America

Proposed to be Used
IR DIVISION
Software as a service (SAAS) services featuring software for acquisition and review of medical test data.
Priority claimed from 05/09/2019; Application No.: 88605867; United States of America
4499097 24/02/2020
[International Registration No.: 1523261]
Graduate Management Admission Council
11921 Freedom Drive, Suite 300 Reston VA 20190 United States of America

Proposed to be Used

IR DIVISION
Providing online, non-downloadable computer programs for use in educational testing, test scoring and test reporting related to a series of examinations used as an aid in determining admission to graduate management education programs, as well as guidance and placement; providing temporary use of non-downloadable cloud-based software for use in educational testing, test scoring and test reporting related to a series of examinations used as an aid in determining admission to graduate management education programs, as well as guidance and placement; providing online, non-downloadable computer programs for use in preparing for standardized tests, and for practicing, reviewing, and evaluating test questions; providing temporary use of non-downloadable cloud-based software for use in preparing for standardized tests, and for practicing, reviewing, and evaluating test questions.
Priority claimed from 16/01/2020; Application No. : 4020200008466 ;Republic of Korea
4506462  18/02/2020
[International Registration No. : 1525941]

VUNO, INC.
6th Floor, 507 Gangnam-daero, Seocho-gu Seoul 06536 Republic of Korea

Proposed to be Used

IR DIVISION

Hosting a website featuring medical information; computer programming in the medical field; management assistance services for medical image data; development of computer software for use in medical equipment; providing computer software technical support services in the field of medical diagnostics; computer programming and software design; advice and development services relating to computer software; design of computer software; providing medical and scientific research information in the field of pharmaceuticals and clinical trials; scientific and technological services; scientific and industrial research; computer systems analysis, integration of computer systems and networks, and computer programming for use in commercial interactions over global computer networks; software as a service (SAAS) services featuring software for data analytics using machine learning technology; software as a service (SAAS) services featuring machine-generated predictive insights applying machine-learning algorithms for the visualization and quantification of data; software as a service (SAAS) services featuring software to generate, run, and recommend algorithms; software as a service (SAAS) services featuring technology for the visualization of images; scientific and technological services, namely, consulting, research, and design in the field of artificial intelligence; scientific and industrial research, namely, research and development of new products, biological research, and technical research in the field of a computer that integrates Natural Language Processing (NLP), Computational Linguistics (CL), Information Retrieval (IR) and Machine Learning (ML), which are capable of understanding general human queries and formulating responses, and scientific research; technical project studies in the field of computer hardware and software, namely, computer system analysis studies; software as a service (SAAS) services featuring software for cloud computing.
AXTRIA DATAMAX

4507843  19/02/2020

[International Registration No. : 1526554]

Axtria, Inc.
300 Connell Dr., 5th Floor Berkeley Heights NJ 07922 United States of America

Proposed to be Used

IR DIVISION

Software as a service (saas) services featuring software for information management and analytics for (i) sales analytics including and not limited to data strategy, data management, data governance, analytics, insights, (ii) sales planning including and not limited to sales strategy, commercial model design, sales force size and structure, (iii) sales operations including and not limited to territorial alignment, multi-channel targeting, call planning, incentive compensation, field reporting, and (iv) sales management including and not limited to roster management, vacancy management, territory management, targeting management, incentive management, and related services.
HxGN Connect

Priority claimed from 24/01/2020; Application No. : 742464 ; Switzerland
4519376  31/01/2020
[International Registration No. : 1528490]
Hexagon AB
Lilla Bantorget 15, P.O. Box 3692 SE-103 59 Stockholm Sweden

Proposed to be Used
IR DIVISION

Software-as-a-Service [SaaS].
BEIJING JINGDONG 360 DU E-COMMERCE LTD.
Room 222, Floor 2, Building C, NO. 18, Kechuang 11 Street, Beijing Economic And Technological Development Zone Beijing China

Proposed to be Used

IR DIVISION
Research and development of new products for others; quality control; surveying; chemical analysis; biological research; meteorological information; material testing; industrial design; architectural services; dress designing; computer software design; creating and maintaining web sites for others; hosting computer sites [web sites]; rental of web servers; software as a service [SaaS]; cloud computing; electronic data storage; off-site data backup; authenticating works of art; graphic arts design; cloud seeding; handwriting analysis [graphology]; cartography services; weighing goods for others.
Priority claimed from 06/08/2019; Application No. : 88569092 ;United States of America

[International Registration No. : 1529966]

Agilent Technologies, Inc.
5301 Stevens Creek Blvd. Santa Clara CA 95051 United States of America

Proposed to be Used

IR DIVISION

Providing temporary use of online non-downloadable software for use in maintaining, updating, connecting, and optimizing the efficiency and performance of laboratory and scientific instruments.
SystemMetrix

4526342  20/02/2020
[International Registration No. : 1533237]
SystemMetrix Co., Ltd.
ie Marunouchi BLD 11F, 1-15-20 Marunouchi, Naka-ku, Nagoya-shi Aichi 460-0002 Japan
Proposed to be Used
IR DIVISION
Design of AD/CAM software and other computer software, programming of CAD/CAM software and other computer software, or maintenance of CAD/CAM software and other computer software; providing non-downloadable CAD/CAM software and other non-downloadable computer software; conversion of CAD/CAM data and others.
4503886 21/02/2020
[International Registration No. : 1348721]
L'ANTICA PIZZERIA DA MICH.LE IN THE WORLD SRL
VIA FORIA N. 25 I-80137 NAPOLI Italy
Proposed to be Used
IR DIVISION
Cl.43; Pizza parlors; serving food and drink in restaurants and bars; restaurants; cafés.
WEIZHENG

4475635  10/02/2020

[International Registration No. : 1519009]

WEIZHENG INTELLECTUAL PROPERTY SERVICE CO., LTD

No.2001 20th Floor B Block Wankeyunchuang, Bodun Keji Park, Chaguang Road and, Chuangke Road Intersection, Xili Street, Nanshan District, Shenzhen City Guangdong China

Proposed to be Used

IR DIVISION

Intellectual property consultancy; alternative dispute resolution services; licensing of intellectual property; monitoring intellectual property rights for legal advisory purposes; legal research; litigation services; licensing of computer software [legal services]; registration of domain names [legal services]; arbitration services; copyright management.
Trade Marks Journal No: 1958 ,   27/07/2020           Class 99

CAREMARK

3084903    05/03/2015
[International Registration No. : 1254778]
Caremark Limited
Unit C1, Yeoman Gate, Yeoman Way Worthing, West Sussex BN13 3QZ GB
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES.
B-3, KESAVAN OARCHID 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600 015. TAMIL NADU.

Proposed to be Used

IR DIVISION

Cl.35; Management and operation of businesses providing personal, health and social care services in domestic homes; management and operation of businesses providing care staff to residential and nursing homes and hospitals; business consultancy services relating to franchising for the provision of personal, health and social care services in domestic homes; business consultancy services relating to franchising for the provision of care staff to residential and nursing homes and hospitals.

Cl.37; Provision of cleaning services in domestic homes.

Cl.44; Health and social care services in domestic homes.
XERA-MEGA

Priority claimed from 13/02/2015; Application No. : 15 4 156 894 ;France
3153621   26/06/2015
[International Registration No. : 1261372]
PIERRE FABRE DERMO-COSMETIQUE
45 place Abel Gance F-92100 BOULOGNE France

Address for service in India/Agents address:
SEN - OBEROL.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used
IR DIVISION
Cl.3; Soaps, cosmetics, cosmetic hair care and maintenance products.
Cl.5; Pharmaceutical products; dermatological products; dermo-cosmetic products for skin and hair hygiene and care.
3158732 20/05/2015

[International Registration No. : 1262577]

ERCAN SAAT SANAYI VE TICARET LIMITED SIRKETI
Tahtakale Cad. No: 36, Eminönü Fatih Istanbul Turkey

Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.

Proposed to be Used

IR DIVISION

Cl.9; Eyeglasses, sunglasses, optical lenses and cases, containers, parts and components thereof.

Cl.14; Jewellery; imitation jewellery; gold; precious stones and jewellery made thereof; cufflinks; tie pins; statuettes and figurines of precious metal; clocks, watches and chronometrical instruments; chronometers and their parts; watch straps.

Cl.18; Unworked or semi-worked leather and animal skins, imitations of leather, stout leather, leather used for linings, goods made of leather, imitations of leather or other materials, designed for carrying items, included in this class; bags, wallets, boxes and trunks made of leather or stout leather; keycases, trunks [luggage], suitcases, umbrellas; parasols; sun umbrellas; walking sticks; whips; harness; saddlery; stirrups; straps of leather (saddlery).

Cl.25; Clothing, including underwear and outerclothing, other than special purpose protective clothing; socks, mufflers [clothing], shawls, bandanas, scarves, belts [clothing], footwear, shoes, slippers, sandals, headgear, hats, caps with visors, berets, caps [headwear], skull caps.
Priority claimed from 31/10/2014; Application No. : 2014-091970 ;Japan
3163933   25/03/2015
[International Registration No. : 1263107]
Empathy Co., Ltd.
1-4-4 Higashiyama, Meguro-ku Tokyo 153-0043 JP

Address for service in India/Attorney address:
LAKSHMIKUMARAN & SRIDHARAN
B-6/10, SAFDARJUNG ENCLAVE, NES DELHI - 110 029

Proposed to be Used

IR DIVISION

Cl.9; Apparatus for electronic payment processing; electronic machines, apparatus and their parts; telecommunication machines and apparatus; measuring or testing machines and instruments; encoded prepaid magnetic cards.

Cl.35; Agency services in issuing and settling of point cards; advertising and publicity services; advertising, marketing and promotion services; promoting the goods and services of others through the accumulation and settling of trading points; providing information in relation to promoting the goods and services of others through the issuance, administration and settling of trading coupons or points.

Cl.36; Electronic funds transfer and payment services; electronic processing of payments; issuance of electronic prepaid cards; providing information in relation to issuing debit cards and electronic money; consultancy and advice regarding electronic funds transfer services.

Cl.42; Software as a service [SaaS]; designing, creating or maintaining computer programs; rental of computers; providing computer programs on data networks; rental of computer programs on data networks by the application service providers.
Proposed to be Used

IR DIVISION

Cl.35: Providing coworking facilities; providing coworking facilities equipped with private offices, office equipment, mailroom, printing center, receptionist, kitchen, meeting rooms, telecommunications equipment and other office amenities; business information services; business incubation services, namely, providing work space containing business equipment and other amenities to emerging, start-up and existing companies; business development services, namely, providing start-up support for businesses of others; providing office support services; online business networking services; administering group purchasing programs and other discount programs, namely, negotiating with providers of insurance, banking, credit card processing, travel and transportation services, to enable participant members of a business community to obtain discounts on the purchase of those services from others; computer-assisted business information and research services; assistance and advice regarding business location; arranging and conducting special events, parties, camps, concerts and travel for business purposes; career placement services; providing on-line employment information in the field of careers, job listings, job resources and resumes; job placement; personnel placement and recruitment; providing on-line employment placement services, namely, matching resumes and potential employers; providing career information; business networking services.

Cl.42: Architectural design; interior design services; design of specialty interior and exterior environment settings; providing via a website information about green architecture, interior design, sustainable community planning and infrastructure development; providing temporary use of non-downloadable software for members of a residential community to participate in social networking, engage in virtual communities, manage their community membership, make rent payments, and sign up for and manage use of amenities such as library, media room, theater, gym, concierge, restaurants, cafes, and kitchen; computer services, namely, creating an on-line community for registered users to participate in discussions, get feedback from their peers, form virtual communities, and engage in social networking; providing a web hosting platform for members of a residential community to participate in social networking, engage in virtual communities, manage community membership, make rent payments, and sign up for and manage use of amenities such as library, media room, theater, gym, concierge, restaurants, cafes, kitchen; computer services, namely, hosting on-line web facilities for others for organizing and conducting online introductions, meetings, gatherings and interactive discussions; computer services, namely, hosting an interactive website which allow the user to publish and share their own content and images, and interact with others, on-line; computer services, namely, cloud hosting provider services; computer services, namely, on-site and remote management of IT systems; installation, updating and maintenance of computer software; rental of web servers; server hosting; technical support services, namely, troubleshooting of computer software problems; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems.

Cl.43: Coffee bar services; providing community centers for social gatherings and meetings; rental of social function facilities for business and social events, namely, conferences, seminars, receptions, and parties; providing day care services; pet day care services; cafe and restaurant services; cafeteria services; catering services; providing of food and drink; providing conference, exhibition and meeting facilities; providing temporary accommodations; providing temporary housing accommodations; hotel services; online booking and reservation services for temporary lodging.

Cl.45: Concierge services for others comprising making requested personal arrangements and reservations and providing customer-specific information to meet individual needs rendered together in an apartment complex; online social networking services; personal concierge services for others comprising making requested personal arrangements and reservations, running errands and providing customer specific information to meet individual needs, all rendered in residential complexes.
Mosaicoon

Priority claimed from 17/09/2015; Application No. : 014565915 ;European Union
3407055  22/06/2016
[International Registration No. : 1291796]
MOSAICOON S.p.A.
Via Nazionale, 42 I-90040 Isola (PA) Italy
Address for service in India/Agents address:
PARKER & PARKER COMPANY.
A-3, TRADE CENTER, NR. STADIUM CIRCLE, C.G. ROAD, AHMEDABAD - 380 009. INDIA.
Proposed to be Used
IR DIVISION
Cl.35; Advertising, web advertising of products through video, games, online environment and other interactive elements; networking products through blogs, social networks, communities and niche sites; business management.
Cl.38; Telecommunication, audio and video transmission services through internet or other communication networks and video sharing platforms.
Cl.42; Scientific services and technological services, research and design services; industrial analysis and research services; hardware and software design and development; design and development of websites, blogs and web pages.
Priority claimed from 10/06/2016; Application No. : 1775287 ;Australia
3427227  20/07/2016

[International Registration No. : 1316715]
Quintis (Australia) Pty Limited
Level 1, 87 Colin Street West Perth WA 6005 AU

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
IR DIVISION

Cl.3; Cosmetic preparations; cosmetic products for skin care; essential oils for use in cosmetics; skin care preparations (cosmetic); aromatics (essential oils); essences for skin care; essential oils; essential oils for personal use; aromatherapy oil; aromatherapy preparations; aromatics for perfumes; aromatics for fragrances; fragrances; room fragrances; soap; perfume; perfume oils; perfumery; perfumes; incense; preparations for use in shaving; perfumed wood.

Cl.5; Medicated skin care preparations; pharmaceutical preparations for skin care.

Cl.19; Wood (semi-worked); rough (semi-worked) timber; sawn timber; timber (other than unsawn timber); timber for building; timber products for use in building.

Cl.31; Round timber; undressed timber; unsawn timber; live trees; trees; trunks of trees; plants; wood chips; none of the foregoing being in relation to the plant of the genus zea.

Cl.40; Treatment of wood; sawing of timber; timber felling and processing; timber preservation; timber processing; treatment of timber.

Cl.44; Care of plants; plant nurseries; planting of trees; provision of allotments for growing plants; tree planting; crop harvesting services; forestry services; providing information, including online, about agriculture, horticulture, and forestry services; tree clearing; tree nursery services.
Wistiki

3471334  28/11/2016
[International Registration No. : 1251352]

Wistiki
8 rue du Faubourg Poissonnière F-75010 Paris France

Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used

IR DIVISION

Cl.9; Location accessories, apparatus and instruments; global positioning accessories, apparatus and instruments; electronic anti-loss apparatus, instruments and accessories; electronic anti-theft apparatus, instruments and accessories; electronic anti-loss labels; electronic anti-theft labels; identification apparatus, instruments; electronic labels; global positioning and location labels; apparatus and instruments for conducting, switching, transforming, accumulating, regulating and controlling electric current or radio waves; radio wave receivers, transmitters and detectors; data carriers; data processing equipment; electronic tablets; smartphones; e-book readers; game software; software (recorded programs); electric batteries; detectors; electric wires; electric relays; personal protection devices against accidents or loss of objects or persons; memory cards or integrated circuit cards; encoded cards; electronic key holders; apparatus, instruments and accessories for communication, protection, security and signaling with Low Energy Bluetooth technology; apparatus, instruments and accessories for communication, protection, security and signaling with GPS technology; apparatus, instruments and accessories for communication, protection, security and signaling with GSM technology; anti-loss cases for apparatus and instruments for location, global positioning and/or identification; anti-theft cases for apparatus and instruments for location, global positioning and/or identification; cases for anti-theft apparatus and instruments; cases for location accessories, apparatus and instruments; cases for global positioning accessories, apparatus and instruments.

Cl.38; Telecommunications; information relating to telecommunications; communications by computer terminals or by fiber-optic networks; communications by radio or telephone; cellular telephone communication; provision of user access to global computer networks; provision of on-line forums; provision of access to databases; electronic bulletin board services (telecommunication services); connection by telecommunications to a global computer network; rental of telecommunication apparatus; radio or television programs (broadcasts); teleconferencing or videoconferencing services; rental of access time to global computer networks; telecommunications services for connecting individuals and/or professionals.

Cl.45; Legal services; mediation; security services for the protection of property and individuals; night surveillance agencies; monitoring of burglar and security alarms; security consultancy; opening of security locks; clothing rental; detective agencies; legal research; on-line social networking services; baby sitting; consultancy in relation to location and global positioning of lost and/or stolen objects; rental of devices for location and global positioning of lost and/or stolen objects; lost property return services; searching for missing persons; searching for lost objects; services for location and global positioning of lost or stolen property.
MERAKI

Priority claimed from 05/10/2016; Application No. : 015887714 ;European Union
3545219  07/12/2016
[International Registration No. : 1342798]
House Doctor ApS
Industrivej 29 DK-7430 Ikast DK

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used
IR DIVISION
Cl.3; Sponges impregnated with soaps; cotton wool for cosmetic purposes; make-up pads of cotton wool; feminine
hygiene cleansing towelettes; cleansing gels; day creams; face packs; facial cleansers [cosmetic]; cleaning masks for the
face; cleansing foam; age spot reducing creams; facial scrubs [cosmetic]; serums for cosmetic purposes; lip balms [non-
medicated]; body washes; body lotions; body sprays; body butter; body cream; body masks; body powder; personal
deorantants; scented body creams; scented body lotions; deodorants for body care; soaps for body care; creams (non-
medicated-) for the body; body mask lotion; scented body lotions and creams; cosmetic preparations for body care; body
sprays [non-medicated]; body oils [for cosmetic use]; cakes of soap for body washing; non-medicated body care
preparations; moisturising body lotion [cosmetic]; lotions for face and body care; body oil spray; body scrub; exfoliants
for the care of the skin; hand soaps; soap; soaps in gel form; soaps in liquid form; waterless soap; scented soaps; soaps
for personal use; soaps and gels; beauty soap; skin soap; cosmetic soaps; liquid soaps for hands and face; hand creams;
cosmetic hand creams; emollients; perfumed creams; toning creams [cosmetic]; anti-wrinkle cream; cosmetic nourishing
creams; dermatological creams [other than medicated]; tissues impregnated with cosmetic lotions; tissues impregnated
with make-up removing preparations; creams for firming the skin; cosmetic creams and lotions; skin care creams
[cosmetic]; shampoos; non-medicated shampoo; shampoos for human hair; shampoos for personal use; shampoo-
conditioners; conditioning balsam; hair balm; hair conditioners; beauty balm creams; conditioners in the form of sprays
for the scalp; hair preparations and treatments; hair care lotions; oils for hair conditioning; washing-up detergent; liquid
soap for dish washing; dishwasher detergents in gel form; room scenting sprays; bath salts.
Cl.4; Candles for lighting; perfumed candles.
Cl.8; Callus rasps; nail nippers; nail clippers; nail files.
Cl.21; Dishwashing brushes; dishcloths for washing dishes; soap dispensers; hairbrushes; nail brushes; brushes;
brushes for personal hygiene; hairbrushes; toilet cases; facial cleansing sponges; scouring sponges; body scrubbing
puffs; abrasive sponges for scrubbing the skin; cleaning rags.
Cl.24; Wash cloths; bath mitts; face cloths of towelling; face towels of textile; face flannels in the form of gloves; hand
towels; bath sheets; bath towels; face cloths; towels of textile; hand towels of textile; dish towels for drying; dish cloths
of textile for drying.
Cl.35; Retailing and wholesaling, including online, in relation to sale of non-medicated body, face and hair care
preparations and equipment, candles for lighting, callus rasps, nail files, nail clippers, hot water bottles, toiletry bags,
cosmetic purses, mirrors, household utensils, textile goods; provision of an online marketplace for buyers and sellers of
goods and services.
Priority claimed from 06/10/2016; Application No. : 015895022 ;European Union
3573885 05/04/2017
[International Registration No. : 1349838]
AIKATERINI NTOGKA
MARATHONOS 47 GR-166 73 PANORAMA VOUAS ATTIKIS Greece
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
IR DIVISION
Cl.29; Olive oil; extra-virgin olive oil; chilli oil.
Cl.35; Retail services in relation to foodstuffs; wholesale services in relation to foodstuffs.
ONO

Priority claimed from 02/05/2017; Application No. : 87433101 ;United States of America
3596394 08/05/2017
[International Registration No. : 1355866]

EAZY-PZ, LLC
17011 Lincoln Ave, 434 Parker CO 80134 United States of America

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used

IR DIVISION

Cl.21; Pet feeding and drinking bowls.

Cl.35; On-line retail store services featuring products for pets and feeding dishes.
Priority claimed from 21/03/2016; Application No. : 283953 ;Israel
3602215   10/04/2016
[International Registration No. : 1357900]

EQUATEL (UK) LIMITED
2nd Floor, Parkgates, Bury New Road, Prestwich Manchester M25 0TL United Kingdom

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used

IR DIVISION

Cl.9;Information technology and audiovisual equipment; public telephones; cellular telephones; solar powered telephones; Internet telephones; wireless telephones; payphones; telephone apparatus and receivers; mobile communications terminals; SIM cards; prepaid payment cards; communication and telecommunication apparatus; electronic database recorded on computers containing medical records of patients, electronic publications (downloadable) which originate in a database, database management software containing medical lists; computers; computer peripherals; tablet computers for public use; solar powered computers; touch screens; hardware and software to enable connection to databases, computer networks and the Internet; hardware and software for electronic payment processing; computer printers; software to allow users to perform electronic business transactions; portable communications apparatus; encoded cards for use in relation to the electronic transfer of financial transactions; encoded
cards for use in point of sale transactions; computer software relating to the handling of financial transactions; software for monitoring and managing communications networks and global computer networks; software for monitoring and managing public telephones and public computers; all included in class 9.

Cl. 38; Communications and telecommunications services; services for the transmission, reception and storage of voice messages, text messages and multimedia messages for users of cellular networks; communication by telephone; telephone telecommunications services provided via prepaid telephone calling cards; cellular communications services; pay-telephone communications services; voicemail services; electronic mail services and provision of access to electronic mail boxes; services for the transmission and reception of files, software, information and other contents via the Internet; providing connections to cellular networks and global computer networks; streaming of data; communications by computer terminal; providing access to databases; teleconferencing services; videoconferencing services; provision of Internet access services; provision of telecommunications access to databases and the Internet; telecommunications portal services; providing electronic transmission of electronic payment data.
3613421  24/05/2017
[International Registration No. : 1359929]
SHENZHEN DEZHI TRADING CO., LTD.
Room B605 Building 6, Minle First Area, Minzhi Street Office, Longhua New District, Shenzhen 518000 Guangdong China

Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
INDIA IP PARTNER WZ-113A, TOP FLOOR, NEAR SUBHASH NAGAR METRO STATION, NEW DELHI 110018

Proposed to be Used
IR DIVISION
Cl.14; Wristwatches; watch chains; chronographs [watches]; chronometers; watches; alarm clocks; cases for watches [presentation]; clocks; clocks and watches, electric.
Cl.25; Underwear; clothing; skirts; outerclothing; clothing of leather; footwear; caps [headwear]; socks; scarves.
Priority claimed from 02/06/2017; Application No. : 4-2017-16059 ;Viet Nam 3660318 02/06/2017
[International Registration No. : 1369452]
CONG TY CO PHAN THUC PHAM SUA TH (TH MILK FOOD JOINT STOCK COMPANY)
Xa Nghia Son, huyen Nghia Dan tinh Nghe An VN
Address for service in India/Attorney address:
DE PENNING & DE PENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
IR DIVISION
Cl.30; Confectionery, cereal-based preparations and products, tea, coffee, condiments.
Cl.31; Animal foodstuffs, live poultry, seedlings, seeds, fresh fruit, malt for brewing and distilling.
TOR SEL

3661062  17/08/2017
[International Registration No. : 1369405]
Bio Processing Australia Pty Ltd
36 Underwood Road BORENORE NSW 2800 Australia
Proposed to be Used
IR DIVISION
Cl.5; Nutritional additives for animal feed (medicated).
Cl.31; Animal feed.
ALOXSYN

Priority claimed from 10/03/2017; Application No. : 1062259 ;New Zealand
3671356  30/08/2017
[International Registration No. : 1372919]
SYNTHASE BIOTECH LIMITED
VCFO Group Limited, Level 2, 2a Augustus Terrace Parnell Auckland 1052 New Zealand

Proposed to be Used

IR DIVISION

Cl.1; Industrial chemicals; chemicals used in industry and science; chemical preparations for scientific purposes, other than for medical or veterinary use; agricultural chemicals, except fungicides, weed-killers, herbicides, insecticides and parasiticides; chemical substances for analyses in laboratories, other than for medical or veterinary purposes; enzymes for industrial purposes; enzyme preparations for industrial purposes; enzymes for use in the food industry; enzyme preparations for the food industry; enzymes for use in the dairy industry; enzymes for use in the manufacture of nutraceuticals; enzymes for scientific purposes; enzymes for research purposes; substances for preserving foodstuffs in this class; substances for semen preservation.

Cl.5; Enzymes and enzyme preparations for the prevention and treatment of diseases and disorders arising from toxic lipid peroxides, for medical and veterinary purposes; enzyme dietary supplements for the prevention and treatment of diseases and disorders arising from toxic lipid peroxides; semen for artificial insemination

Cl.10; Therapeutic and assistive devices in this class; reproductive assistive devices in this class; medical devices; surgical, medical, dental and veterinary apparatus and instruments; orthopaedic articles and equipment; suture materials; parts, fittings and accessories for all of the above.
Parachute Home, Inc.
542 Rose Avenue Venice CA 90291 United States of America

Proposed to be Used

IR DIVISION

Cl.4; Candle.
Cl.24; Shower curtain.
Cl.25; Sleep mask; bath robe.
Cl.27; Bath mat.
Priority claimed from 27/03/2017; Application No. : 016514085 ;European Union
3706329  25/09/2017
[International Registration No. : 1378227]
Syncron AB
Östra Järnvägsgatan 27 SE-111 20 Stockholm SE
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

IR DIVISION

Cl.9; Computer software for securing and streamlining processes and for optimising the flow of goods and price marking of goods.

Cl.35; Professional business consultancy in particular relating to logistics and flow of goods via global supply chains, commercial and industrial management.

Cl.42; Software design and development; services for industrial analysis and research.
KARMA GROUP

Priority claimed from 05/04/2017; Application No. : 17.00200 ;Monaco
3711478 30/08/2017

[International Registration No. : 1379620]
S.A.R.L. KARMA MC
"Park Palace", Bloc A, Etage 1, 5, impasse de la Fontaine MC-98000 Monaco MC

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

IR DIVISION

Cl.43; Hotel services and temporary accommodation including reservation thereof, services for providing food and drink, bar services.

Cl.44; Hygiene and beauty care services, beauty salons, manicure services, massage services, aromatherapy services, sauna services, solarium services, therapy services, provision of hot tub facilities.
Priority claimed from 10/02/2017; Application No. : 1348352 ;Benelux
3784265  07/07/2017
[International Registration No. : 1393444]
KONINKLIJKE PHILIPS N.V.
High Tech Campus 5 NL-5656 AE Eindhoven
Address for service in India/Attorney address:
CANTWELL & CO.
2B, GROUND FLOOR, SOLITAIRE PLAZA MG ROAD GURGAON 122002

Proposed to be Used

IR DIVISION

Cl.10; Medical and surgical apparatus and instruments, namely, apparatus for use in the treatment of breathing disorders as well as structural parts therefor; drug injection and infusion apparatus; parenteral drug infusion apparatus; catheters; diagnostic sensors, sphygmomonometers, ambulatory blood pressure monitors and cardiovascular monitors; inhalers; implantable pumps, needles, ampoules, cartridges, glucose sensors, temperature sensors and implantable sensors, all for medical use; parts and fittings for all the aforesaid goods; all included in this class; blood glucose meters; analysers for medical use; blood testing apparatus and equipment; medical apparatus and instruments for diabetes management; medical apparatus and instruments for monitoring glucose; sensor-based glucose monitors; glucose meters; instruments for monitoring glucose; medical test kits for diabetes monitoring for home use.

Cl.14; Watches; bracelets.

Cl.35; Healthcare data and healthcare database management services; all aforesaid services for facilitating the capturing, combining and connecting of personal health data (both professional healthcare-delivered data and self-generated health data).

Cl.38; Provision of access to healthcare content, healthcare websites and healthcare portals whether or not in a global healthcare information and communication network; arranging access to healthcare data and databases whether on a computer or on the internet or on medical devices; communication, exchange and interchange services for the transmission of healthcare data and healthcare information; all aforesaid services for facilitating the capturing, combining and connecting of personal health data (both professional healthcare-delivered data and self-generated health data).

Cl.41; Structured education program for type 2 diabetes that addresses nutrition, movement and behaviour change; health and wellness training; providing professional coaching services in the field of health, fitness, wellness management; providing professional group coaching services in the field of achieving behavioural changes to avoid or address pre-chronic and chronic conditions.

Cl.42; Development of software in the field of healthcare; cloud-based digital healthcare platform as a service; healthcare software as a service; cloud computing; hosting services; all aforesaid services for facilitating the capturing, combining and connecting of personal health data (both professional healthcare-delivered data and self-generated health data); providing temporary use of online non-downloadable internet-based software for use with glucose monitoring instruments; providing temporary use of online non-downloadable computer application software to facilitate communication in the field of health, wellness, weight loss, medical issues and procedures for chronic and pre-chronic conditions.

Cl.44; Medical and healthcare services, including advice, consultancy, professional healthcare delivery and continuous personal health measurement, monitoring and motivation, all aforesaid services provided whether or not on-line by means of the internet or a cloud-based digital healthcare platform; all aforesaid services for facilitating the capturing, combining and connecting of personal health data (both professional healthcare-delivered data and self-generated health data); providing information in the field of diabetes management via a global computer network; medical services in the field of diabetes; diabetes screening services; providing information via the internet in the field of diabetes; conducting screenings for cardiovascular disease risk factors; providing on-line information relating to the prevention of cardiovascular disease and strokes.
Trade Marks Journal No: 1958, 27/07/2020
Class 99

Unzwet

4450307  06/02/2020
[International Registration No. : 1488347]
Dr. August Wolff GmbH & Co. KG Arzneimittel
Sudbrackstraße 56 33611 Bielefeld Germany

Proposed to be Used
IR DIVISION

Cl.3; Toiletries; body cleaning and beauty care preparations; oral hygiene preparations; skin, eye and nail care preparations; hair preparations and treatments; body lotion; non-medicated toothpaste.

Cl.5; Medical and veterinary preparations; dental preparations and articles, and medicated dentifrices; dietetic preparations and dietary supplements; pharmaceuticals and natural remedies; medicated dentifrices.
4457180  10/01/2020

[International Registration No. : 1514545]

MBI CO., LTD.
24, Wolmyeong-ro 55beon-gil, Heungdeok-gu, Cheongju-si Chungcheongbuk-do 28579 Republic of Korea

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

IR DIVISION

Cl.9; Batteries; battery cases; battery packs; rechargeable batteries; batteries, electric, for vehicles; mains chargers.

Cl.12; Motor scooters; gearboxes for automobiles; tricycles; push scooters [vehicles]; cars; structural parts for motorcycles; motorcycles; gear boxes for land vehicles; bicycles; structural parts for bicycles; electrically powered scooters [vehicles]; motorized scooters.

Cl.35; Business management consultancy in the field of transport and delivery services.

Cl.37; Battery charging services for motor vehicles; recharging of batteries and accumulators; vehicle battery charging; charging of vehicle batteries.

Cl.39; Taxi transport; pick-up, transportation, and delivery of packages and letters by various modes of transportation; providing taxi booking services via mobile applications; delivery services; delivery of goods; pick-up and delivery of packages and goods; delivery of food by restaurants.
Priority claimed from 04/11/2019; Application No. : 40201924102Y ;Singapore 4457752   14/01/2020

[International Registration No. : 1516090]

FRACtal COGNITIVES PTE. LTD.
1 Raffles Place, 20-25 One Raffles Place Singapore 048616 Singapore

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
IR DIVISION

Cl.9;Computer software, recorded; computer software applications, downloadable; computer software platforms, recorded or downloadable; computer screen saver software, recorded or downloadable.

Cl.42;Computer programming; computer software design; computer system analysis; computer system design; computer software consultancy; computer virus protection services; computer technology consultancy; computer security consultancy; consultancy in the design and development of computer hardware; conversion of computer programs and data, other than physical conversion; development of computer platforms; duplication of computer programs; information technology [IT] consultancy; providing information on computer technology and programming via a web site; installation of computer software; maintenance of computer software; monitoring of computer systems by remote access; monitoring of computer systems to detect breakdowns; monitoring of computer systems for detecting unauthorized access or data breach; recovery of computer data; updating of computer software.
Saier

4462589   11/02/2020
[International Registration No. : 1283005]
Herbert Saier GmbH
Gewerbestraße 71 79194 Gundelfingen Germany

Proposed to be Used
IR DIVISION

Cl.7; Machines, installations and systems for dispensing of media, in particular of fluids and parts therefor, in particular dispensers, pumps [machines], control apparatus, vacuum extractors or suction devices, shut-off devices, other than compressors.

Cl.9; Equipment and apparatus for metering media, in particular fluids, and parts thereof, in particular sensors and measuring transducers; software for operating the aforesaid goods.
FRIGOS EUROPE S.R.L.
Via C. Beccaria, 7 SAN MARTINO BUON ALBERGO (VR) Italy

Proposed to be Used
IR DIVISION

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; refrigerators; refrigerating appliances and installations; drying apparatus and installations; water distribution installations; ventilation [air-conditioning] installations for vehicles; gas refrigerators; electric refrigerators; refrigerating apparatus; air-conditioning panels for use in walk-in coolers; refrigerated shipping containers.

Cl.12; Vehicles; apparatus for locomotion by land, air or water; caissons [vehicles]; refrigerated vehicles; trailers [vehicles]; sleighs [vehicles]; bodies for vehicles; vehicles; land vehicles; coachwork for motor vehicles; structural parts for vans.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal; weatherstripping compositions; insulators; packing, stopping and insulating materials; thermal insulating materials.
CURA

4462593  07/02/2020
[International Registration No. : 1424071]
Fargust AB
Bredsandsviken 116 SE-865 92 Alnö Sweden

Proposed to be Used
IR DIVISION
Cl.10; Blankets for medical purposes.
Cl.24; Blankets.
INTELLIROAST

Priority claimed from 30/08/2019; Application No. : 739951 ; Switzerland
4464739  07/02/2020
[International Registration No. : 1515396]
Société des Produits Nestlé S.A.
CH-1800 Vevey Switzerland

Proposed to be Used

IR DIVISION

Cl.11; Roasting apparatus; coffee roasters; electric coffee machines, coffeemakers and electric percolators; electric apparatus for preparing all types of hot, cold or refrigerated beverages (with the exception of electromechanical apparatus).

Cl.30; Coffee, coffee extracts, coffee-based beverages and preparations; iced coffee; coffee substitutes, coffee substitute extracts, preparations and beverages based on coffee substitutes; chicory; tea, tea extracts, tea-based beverages and preparations; iced tea; malt-based preparations for human consumption; cocoa, cocoa-based beverages and preparations; chocolate, chocolate products, chocolate-based beverages and preparations; sugar.
Greiner Packaging International Gmbh
Greinerstrasse 70 A-4550 Kremsmunster Austria

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
IR DIVISION

Cl.16: Paper, cardboard and goods made from these materials; packaging materials made of plastic; plastic materials for packaging; plastic materials for packaging; packaging materials; cartons of cardboard for packaging; containers of card for packaging; packaging materials made of cardboard; containers of paper for packaging purposes.

Cl.20: Packaging containers of plastic; packaging containers of plastic; packaging containers of wood or plastic; plastic lids for cans; non-metallic caps and closures for bottles and for containers; containers, not of metal (storage, transport) and closures, not of metal, for containers; non-metal bottle caps; caps made of non-metallic materials for containers; sealing caps, not of metal.

Cl.21: Tableware, cookware and containers; cups made of plastics; plastic bowls [basins]; plastic buckets; plastic coasters; plastic bottles; bottles; mugs; cup covers; cups and mugs; bottles, sold empty; canister sets; containers for household or kitchen use; soap dispensers; dispensers for detergents; dispensers for detergents; buckets.

Cl.40: Treatment and processing of plastics; extruding of plastics; processing of plastics; treatment of plastic materials to produce plastic mouldings; molding of plastic materials; extruding of plastics; 3D printing.
Priority claimed from 09/09/2019; Application No. : AM 11847/2019 ;Austria
4467556   02/12/2019

[International Registration No. : 1518283]
GLOBAL TCAD SOLUTIONS GMBH
Bösendorferstraße 1/12 A-1010 Wien Austria

Address for service in India/Attorney address:
DEPENNING & DEPENNING
2B, Ground Floor, Solitaire Plaza, M G Road, Gurgaon 122002

Proposed to be Used
IR DIVISION

Cl.9;Computers; computer peripheral devices; recorded or downloadable computer programs and software platforms; cad software; cam software; simulation software; software for simulating laboratory experiments; software for simulating semiconductor devices.

Cl.16;Teaching materials [except apparatus]; instructional manuals for teaching purposes; computer software operating manuals.

Cl.42;Advisory services relating to computer programming; software design for others; engineering services; preparation of data processing programmes; software design and software development; development of computer programs for simulating laboratory experiments; research in the field of semiconductor technology; installing, updating and maintenance of computer programs; server hosting; software as a service [saas]; providing temporary use of non-downloadable software; technological consultancy; rental of computer software; scientific and technological research in the field of semiconductor technology; computer-aided engineering design and drawing services.
BELMOND ONLY THE EXCEPTIONAL

Priority claimed from 02/10/2019; Application No. : UK00003433465 ;United Kingdom

BELMOND MANAGEMENT LIMITED
1st Floor Shackleton House, 4 Battle Bridge Lane London SE1 2HP United Kingdom

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

IR DIVISION

Cl.35; Business management of hotels.

Cl.36; Renting or selling residential real estate connected to hotels.

Cl.39; Transportation of persons by rail; cruise ship services; tourism, namely arranging excursions for tourists; tourist agency services, namely provision of tourist travel information and tourist travel reservation services; organising sightseeing tours and excursions; travel information and agency services in connection with transportation of passengers by ship.

Cl.43; Hotels; hotel services; resort hotel services; restaurants; restaurant services.
Priority claimed from 11/02/2019; Application No. : UK00003374226 ; United Kingdom
4470098 06/08/2019

[International Registration No. : 1518723]
TEXON MANAGEMENT LIMITED
Skelton Industrial Estate, Skelton, Saltburn-by-the-sea Cleveland TS12 2LH United Kingdom

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
IR DIVISION

Cl.18; imitation leather; imitation leather labels; imitation leather sheets for use in manufacture; luggage, luggage components, wallets, bags, travel cases, key cases, briefcases, card holders, baggage tags, handbags, laces, leads, luggage straps, straps, purses, all being made of imitation leather.

Cl.25; Belts made of imitation leather.
4470664    18/02/2020

[International Registration No. : 1466817]

Kanematsu Corporation
119 Ito-machi, Chuo-ku, Kobe-shi Hyogo 650-0032 Japan

Proposed to be Used

IR DIVISION

Cl.9; Card printers and parts and accessories therefor; printers and parts and accessories therefor; computer printers; telecommunication machines and apparatus.

Cl.16; Inking ribbons for card printers; inking ribbons for computer printers; inking ribbons for printers; inking ribbons; inking ribbons cartridges.
Trade Marks Journal No: 1958 ,  27/07/2020  Class 99

RADIALITIC KÜGERR

4472079   05/02/2020
[International Registration No. : 1198532]
AST ELEKTRONIK GIDA TÜKETIM MALLARI DIS TIC. LTD. STI.
Talatpasa Mh. FSM Cd. No:6/1 K:1, Esenyurt Istanbul Turkey

Proposed to be Used
IR DIVISION

Cl.11;Extractor hoods for kitchens, ventilation hoods.
Cl.35;Services of gathering extractor hoods for kitchens, ventilation hoods in order to enable customers to examine and purchase them in convenience (this service can be provided by retail, wholesale shops, electronic media and catalogues).
Ztool

4473125  12/02/2020
[International Registration No. : 1519558]
Suzhou Aunbox software Co.,Ltd
Room 604, 6F, Creative Industry, 328 Xinghu Road, Suzhou Industrial Park 215123 Jiangsu Province China

Proposed to be Used

IR DIVISION

Cl.9; Computer programs, downloadable; computer programs, recorded; USB flash drives; laptop computers; computer software applications, downloadable; computer game software for mobile phones; computer software applications, downloadable; animated cartoons; computerized vehicle engine analyzers; computer programs for searching remotely for content on computers and computer networks.

Cl.42; Research and development of new products for others; design and development of multimedia products; development of products for others; industrial design; computer programming; unlocking of mobile phones; updating of mobile software; mobile software design; design and development of software in the field of mobile applications; recovery of smartphone data.
4473134  07/02/2020  
[International Registration No. : 1519761]

LEE JAE YUP
202-202, 23, Haogae-ro 351 beon-gil, Bundang-gu, Seongnam-si Gyeonggi-do Republic of Korea

Proposed to be Used
IR DIVISION

Cl.14; Shoe jewelry; leather key holders; key holders of precious metals; key fobs of imitation leather; key fobs (jewelry); watchstraps made of leather; golf clocks; watches of precious metal; mechanical and automatic watches; clocks and parts therefor.

Cl.16; Envelope paper; wrapping paper for gift; paper for wrapping and packaging; packing cardboard; packing paper; envelopes [stationery]; envelopes; jackets for papers; envelope papers; envelopes of paper; bags of vinyl for packaging; plastic materials for packaging; packaging boxes of paper; packaging boxes of cardboard; packaging containers of paper; bags of paper for packaging; envelopes of paper for packaging; bags of plastic for packaging; plastic wrap; envelopes of plastic.

Cl.18; Fur-skins; leather and imitations of leather; bags; leather and imitation leather bags; leather handbags; nylon bag; change purses; boston bags; briefcases; shoulder bags; credit card cases and holders; handbags for ladies; purses; card wallets; trunks [luggage]; school bags; handbags; carry-on bags; umbrellas.

Cl.24; Labels of textile; furniture coverings of textile; indoor and outdoor curtains; tablecloths of textiles; table runners of textile; bed and table covers; bed linen and table linen; quilts; quilt covers; bed sheets.
Cl.25; Golf shoes; footwear for men and women; men's footwear; mountaineering boots; boots; sandals; sports shoes; footwear; inner soles; training shoes; infants' shoes; parkas for winter sports; running suits; sports wear; athletic uniforms; training wear; climbing clothes; golf trousers; golfwear; clothing; uniforms; men's suits; short trousers; suits; skirts; children's clothing; wind-jackets; blue jeans; coats; parkas; pants; panties, shorts and briefs; long-sleeved T-shirts; long-sleeved shirts; short-sleeved or long-sleeved t-shirts; aloha shirts; underwear; short-sleeved T-shirts; brassieres; blouses; shirts; undergarments; underpants; sweaters; women's underwear; dress shirts; nightwear; waistcoats; tee-shirts; pyjamas; neck warmers; neckties; knitted gloves; leggings [leg warmers]; mufflers; ear muffs [clothing]; winter gloves; winter face masks [clothing]; scarfs; stockings; socks; gloves including those made of skin, hide or fur; cool wristlets [clothing]; golf caps; caps being headwear; sun caps; belts made of leather; belts [clothing]; belts made out of cloth.

Cl.27; Vehicle carpets; carpets; textile bath mats; floor mats of textile for use in the home; area rugs; floor mats of plastic; sports mats; yoga mats; exercise mats.

Cl.28; Bags specially adapted for sports equipment; gymnastic and sporting articles; machines for physical exercises; balls for sports; golf bags with or without wheels; golf balls; golf irons; golf practice balls; gloves for golf; golf equipment; trolley bags for golf equipment; golf clubs; golf club covers; golf tees; caddie bags for golf clubs; half golf bags; hole cup.
Mibro

4473387   06/02/2020
[International Registration No. : 1519220]
Zhenshi Information Technology (Shanghai) Company Limited
Room 4015, Building 2, No.588 Zixing Road, Minhang District Shanghai China

Proposed to be Used

IR DIVISION

Cl.9;Computer memory devices; computers; video surveillance systems; electric and electronic monitors; electronic pocket translators; electronic publications, downloadable; computer game software, downloadable; encoded identification bracelets, magnetic; computer software applications, downloadable; tablet computers; smart watch; pedometers; scales; navigational instruments; vehicle radios; modems; video telephones; Global Positioning System [GPS] apparatus; smartphones; cellular phones; network communication apparatus; portable media players; learning machines; headsets; protective helmets for sports; remote control apparatus; alarms; eyeglasses; light-emitting diode [LED] display; solar batteries.

Cl.14;Precious metals, unwrought or semi-wrought; jewellery charms; jewelry; pins [jewelry]; clocks; watches; wristwatches; paste jewelry [costume jewelry]; watch chains; watch pouches.

Cl.25;Girdles; neckties; shoes; insole; clothing; hats; hosiery; children's clothes; gloves [clothing]; raincoats.

Cl.28;Smart toys; toy camera; portable games with liquid crystal displays; toys; plush toys; machines for physical exercises; games; toy watch; Go board games; protective supporters for shoulders and elbows [sports articles]; in-line roller skates; scooters [toys].

Cl.35;Advertising; online advertising on a computer network; business management assistance; commercial administration of the licensing of the goods and services of others; providing business information via a web site; organization of exhibitions for commercial or advertising purposes; import- export agency services; marketing; provision of an online marketplace for buyers and sellers of goods and services; personnel management consultancy; rental of vending machines; demonstration of goods and services by electronic means for TV shopping and home shopping; sponsorship search; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; presentation of goods on communication media, for retail purposes.
STEAMACO

Priority claimed from 15/08/2019; Application No. : UK00003421654 ;United Kingdom
4474167  05/02/2020
[International Registration No. : 1519425]
Steama Company Limited
Pannone Corporate LLP, 378-380 Deansgate, Castlefield Manchester M3 4LY United Kingdom

Proposed to be Used

IR DIVISION

Cl.9;Smart meters; wireless smart meters; networked smart meters; parts and fittings for the aforesaid.
Cl.42;Design of smart meters, wireless smart meters and networked smart meters; advisory, consultancy and information services relating to the aforesaid.
François Gamain

4476059  06/02/2020
[International Registration No. : 1518798]
Auric Enterprises, LLC
548 Church St NE MARIETTA GA 30060 United States of America

Proposed to be Used
IR DIVISION
Cl.3;Perfume.
Cl.18;Handbags.
IONIFY

4492027  11/02/2020

[International Registration No. : 1521443]

Roche Diagnostics GmbH
Sandhofer Str. 116 68305 Mannheim Germany

Proposed to be Used
IR DIVISION

Cl.5; In-vitro diagnostic products for medical use.
Cl.10; Automated analysis devices for medical use.
BOMI

Priority claimed from 06/08/2019; Application No. : 88568891 ;United States of America
4492084  05/02/2020
[International Registration No. : 1520190]
BOMI, LLC
401 Ryland St. Ste. 100 Reno NV 89502 United States of America

Proposed to be Used
IR DIVISION

Cl.5; Dietary supplements; dietary supplements for animals; food supplements; herbal supplements; nutritional supplements; probiotic supplements; vitamin and mineral supplements; weight management supplements.

Cl.42; Medical research; pharmaceutical research and development; research in the field of dietary and herbal supplements and medical devices; laboratory research services relating to pharmaceuticals; testing, inspection or research of pharmaceuticals, cosmetics or foodstuff.

Cl.44; Medical services; providing on-line medical record analysis services designed to provide patients with custom tailored information about the range of possible diagnoses and therapies associated with a defined set of symptoms; provision of medical services by health care professionals via the internet or telecommunication networks.
Trade Marks Journal No: 1958, 27/07/2020 Class 99

BOBBLERS

Priority claimed from 12/02/2020; Application No.: 2068330; Australia

4492150 18/02/2020

[International Registration No.: 1520589]

MOOSE CREATIVE MANAGEMENT PTY LTD
29 Grange Rd Cheltenham VIC 3192 Australia

Proposed to be Used

IR DIVISION

Cl.9; Computer games cartridges; computer games entertainment software; computer games programs; computer games programs downloaded via the internet, namely, software; computer games programs recorded on tapes, namely, software; computer programs for computer games; computer programs for playing games; computer programs for video games; program discs for video games; programmed video games, namely, software; programmed video games contained on cartridges, namely, software; downloadable software applications, namely, apps; recorded software and programmes for use with electronic games of all kinds; computer program discs.

Cl.16; Adhesive stickers; stickers, namely, decalcomanias; stickers, namely, stationery; adhesive backed films, namely, stationery for use as decorative trim; adhesive backed films for stationery purposes; erasers, namely, stationery; gums, namely, adhesives for stationery or household purposes; pastes for stationery or household purposes; patterned stationery; stationery; art paper; paper articles for use in relation to craft; paper crafts materials; craft paper; adhesive backed films for use as decalcomanias; adhesive decalcomanias; booklets relating to games; trading cards, namely, printed matter; trading cards, other than for games; printed matter for use with board games; rule books for playing games; printing blocks; children's painting sets; children's paint-boxes; artists' materials; moulds for modelling clays, namely, artists' materials; modelling materials; writing materials; drawing materials; craft cardboard; art materials, namely, paint boxes for use in schools; modelling clay; craft kits for painting and making posters; craft kits for papier mâché model construction.

Cl.28; Action figures, namely, toys or playthings; action toys; children's toys; construction toys; craft toys sold complete; craft toys sold in kit form; educational toys; electronic activity toys; electronic activity toys incorporating a talking mechanism; electronic toys, namely, playthings; figurines being toys; inflatable toys, namely, playthings; plush toys; tactile educational toys, namely, playthings; toy figures; toy models; toy vehicles; toys, namely, playthings; board games; electronic games, other than software; electronic games incorporating their own visual display facilities; games apparatus adapted for use with an external display screen or monitor; games apparatus adapted for use with dot matrix liquid crystal displays; hand held electronic games; tactile educational games, namely, playthings; trading cards, namely, card games; playing cards; dolls; educational playthings; playthings.
4492543  06/02/2020

[International Registration No. : 1520249]
Ningbo TLC Electronics Industry Co., Ltd
273 Cizhang Road, Zhangqi Town, Cixi City Zhejiang Province China

Proposed to be Used

IR DIVISION

Cl.7; Crushers for kitchen use, electric; soybean milk machine; coffee grinders, other than hand-operated; mixing machines; blenders, electric, for household purposes; food processors, electric; kitchen machines, electric; wine presses; fruit presses, electric, for household purposes; beverage preparation machines, electromechanical.

Cl.11; Electric appliances for making yogurt; air purifying apparatus and machines; air sterilisers; water filtering apparatus; radiators, electric; cooking utensils, electric; bread baking machines; water heaters; heaters, electric, for feeding bottles; air conditioning installations; filters for drinking water; steam facial apparatus [saunas]; kettles, electric; hot plates; automobile lights; bath fittings; humidifier.
FINPOWERMENT

4492630  13/02/2020

[International Registration No. : 1521176]
Finnegan Financial Coaching, LLC
4115 Caminito Cassis San Diego CA 92122 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Downloadable electronic publications in the nature of educational materials, newsletters, articles, pamphlets, brochures, transcripts, workbooks, e-books, audio recordings, video recordings, webinars, webcasts, and podcasts in the field of career development, financial literacy, personal finance, and life skills.

Cl.41; Educational services, namely, conducting on-line instruction, telephonic instruction, live instruction, seminars, lectures, courses, workshops and training in the fields of career development, financial literacy, personal finance, and life skills and distribution of training materials in connection therewith; peer to peer coaching services in the field of career development, financial literacy, personal finance, and life skills; providing education courses in the field of career development, financial literacy, personal finance, and life skills; providing education in the field of career development, financial literacy, personal finance, and life skills rendered through video conference; providing group coaching in the field of career development, financial literacy, personal finance, and life skills; providing on-line non-downloadable publications in the nature of educational materials, newsletters, articles, pamphlets, brochures, transcripts, workbooks, e-books, audio recordings, video recordings, webinars, webcasts, and podcasts in the field of career development, financial literacy, personal finance, and life skills.
Trade Marks Journal No: 1958 ,   27/07/2020           Class 99

4492802    04/02/2020
[International Registration No. : 1441108]
GOBI Corporation
Industrial street, 3rd khoroo of Khan-Uul district Ulaanbaatar 17062 Mongolia

Proposed to be Used

IR DIVISION

Cl.24; Baby bunting; bed blankets; bed covers; bed linen; bed valances; blankets for household pets; chenille fabric; cotton fabrics; covers for cushions; diaper changing cloths for babies; fabric for footwear; fabrics for textile use; face towels of textile; furniture coverings of textile; fustian; handkerchiefs of textile; hemp cloth; hemp fabric; jute fabric; labels of textile; linen cloth; lingerie fabric; lining fabric for footwear; mattress covers; mosquito nets; muslin fabric; pillowcases; printed calico cloth; printers' blankets of textile; sleeping bags; sleeping bags for babies; table mats of textile; table napkins of textile; towels of textile; traced cloth for embroidery; upholstery fabrics; velvet; wall hangings of textile; woollen cloth.

Cl.25; Albs; ascots; bath robes; bath slippers; beach clothes; berets; belts [clothing]; bibs, not of paper; boas [necklets]; braces for clothing [suspenders]; breeches for wear; camisoles; caps [headwear]; chasubles; coats; collars [clothing]; combinations [clothing]; cuffs; detachable collars; dresses; dressing gowns; dress shields; ear mufffs [clothing]; fishing vests; gabardines [clothing]; gaiters; gloves [clothing]; hairdressing capes; hats; headbands [clothing]; headgear for wear; heelpieces for stockings; hoods [clothing]; inner soles; jackets [clothing]; jerseys [clothing]; jumper dresses; kimonos; knitwear [clothing]; layettes [clothing]; leggings [leg warmers]; leggings [trousers]; mantillas; miters [hats]; mittens; money belts [clothing]; muffs [clothing]; neck scarfs [mufflers]; neckties; outerclothing; overalls; overcoats; pajamas; panties; parkas; petticoats; pockets for clothing; pocket squares; ponchos; readymade clothing; readymade linings [parts of clothing]; saris; sashes for wear; scarfs; shawls; shirt fronts; shirts; shirt yokes; short-sleeve shirts; skirts; shorts; skull caps; sleep masks; slippers; slips [underclothing]; socks; stockings; stuff jackets [clothing]; suits; sweat-absorbent socks; sweat-absorbent stockings; sweat-absorbent underwear; sweaters; teddies [underclothing]; tee-shirts; tights; togas; top hats; trousers; trouser straps; turbans; underpants; underwear; uniforms; veils [clothing]; wimples.

Cl.35; Retail or wholesale services for clothing; retail or wholesale services for footwear; retail services or wholesale services for woven fabrics and bedding; online wholesale store services featuring clothing; online wholesale store services featuring fabrics; online wholesale store services featuring footwear; online wholesale store services featuring headgear; online wholesale store services featuring yarns.
BERENDUS

Priority claimed from 07/11/2019; Application No.: 742848; Switzerland
4493911  12/02/2020
[International Registration No.: 1520946]

SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION

Cl.1; Chemical products for use in agriculture, horticulture and forestry; seed treatment products; soil fertilizers.
Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides.
Proposed to be Used

IR DIVISION

**Cl.9:** Protection devices for personal use against accidents; bags adapted for laptops; smartphone software applications, downloadable; alarms; smart card readers; cases for smartphones; wireless charger for smartphone; blank smart cards; chronographs [time recording apparatus]; computer software applications, downloadable.

**Cl.18:** Fur; school satchels; pocket wallets; travelling bags; bags; suitcases; furniture coverings of leather; umbrellas; walking sticks; trunks [luggage].

**Cl.42:** Technological research; research and development of new products for others; conducting technical project studies; packaging design; industrial design; graphic arts design; computer programming; creating and maintaining websites for others; computer software design; dress designing.
Priority claimed from 29/08/2019; Application No. : 88598264 ;United States of America
4493991  05/02/2020
[International Registration No. : 1520701]
Kong Inc.
251 Post Street, 2nd Floor San Francisco CA 94108 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Downloadable computer software for orchestrating, configuring, monitoring and logging network traffic and data within networks and software architectures; downloadable computer software for use in managing and extending application programming interfaces (APIs) and microservices.

Cl.42; Software as a Service (SaaS) services featuring software for orchestrating, configuring, monitoring and logging network traffic and data within networks and software architectures; Software as a Service (SaaS) services featuring software for use in managing and extending application programming interfaces (APIs) and microservices.
Priority claimed from 16/08/2019; Application No. : 2030862 ;Australia
4493998   11/02/2020
[International Registration No. : 1522001]
WEIR MINERALS AUSTRALIA LTD
1 Marden St ARTARMON NSW 2064 Australia

Proposed to be Used

IR DIVISION

Cl.7; Slurry pumps; parts and accessories for the foregoing; centrifugal pumps; machines for use in the treatment of minerals; machines for use in the treatment of material in the mining industry; apparatus for separating materials; hydrocyclones; screens being parts of machines for sorting materials; screening machines for sorting materials; vibrating screens being parts of machines.

Cl.40; Treatment of materials, including separation of minerals and material found in the mining process.

Cl.42; Development of processes for the separation of material; development of processes for the purification and separation of minerals.
IR DIVISION

Cl.7; Mills for household purposes, other than hand-operated; juice extractors, electric; mills [machines]; dishwashers; beaters, electric; juice extractors, electric.

Cl.10; Feeding bottle valves; breast pumps; dummies for babies; sterile sheets, surgical; abdominal belts; feeding bottles; feeding bottle teats; teething rings; spoons for administering medicine.

Cl.21; Bowls [basins]; heads for electric toothbrushes; toothbrushes; manual toothbrushes; services [dishes]; cups; table plates; toothbrush cases; toothbrushes, electric.

Cl.35; Online advertising on a computer network; layout services for advertising purposes; advertising planning services; outdoor advertising; shop window dressing; bill-posting; advertising; personnel recruitment; publication of publicity texts.
FRAGRANTIERIA

4494418   23/01/2020
[International Registration No. : 1328485]
GOTTARDO S.P.A.
Galleria Spagna, 9 PADOVA Italy

Proposed to be Used

IR DIVISION

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentificres; abrasives; eau de cologne; lavender water; toilet water; scented water; nail art stickers; adhesives for cosmetic purposes; adhesives for affixing false hair; eyelashes (adhesives for affixing false -); scouring solutions; ammonia [volatile alkali] [detergent]; aloe vera preparations for cosmetic purposes; amber [perfume]; starch glaze for laundry purposes; fabric softeners for laundry use; canned pressurized air for cleaning and dusting purposes; aromatics [essential oils]; flavorings for beverages [essential oils]; cake flavourings [essential oils]; astringents for cosmetic purposes; balms other than for medical purposes; flower perfumes (bases for -); joss sticks; cotton sticks for cosmetic purposes; make-up; whitening; bluing for laundry; javelle water; carbides of metal [abrasives]; silicon carbide [abrasive]; polishing paper; emery paper; sandpaper; abrasive paper; volcanic ash for cleaning; non-slipping wax for floors; shoemakers’ wax; wax (depilatory -); mustache wax; laundry wax; polishing wax; floor wax; tailors’ wax; polish for furniture and flooring; false eyelashes; make-up powder; hair dyes; laundry blueing; colorants for toilet purposes; corundum [abrasive]; quillalb bark for washing; cosmetics; cosmetics for animals; eyelashes (cosmetic preparations for -); eyebrow cosmetics; creams (cosmetic -); boot cream; waxes for leather; powder for cleaning; skin whitening creams; washing soda, for cleaning; bleaching preparations [decolorants] for cosmetic purposes; dentificres; deodorants for pets; deodorants for human beings or for animals; detergents other than for use in manufacturing operations and for medical purposes; diamantine [abrasive]; heliotropine; badian essence; mint essence [essential oil]; oil of turpentine for degreasing; bergamot oil; ethereal essences; drying agents for dishwashing machines; extracts of flowers [perfumes]; massage gels other than for medical purposes; dental bleaching gels; petroleum jelly for cosmetic purposes; geraniol; cleaning chalk; greases for cosmetic purposes; incense; ionone [perfumery]; hair spray; nail polish; almond milk for cosmetic purposes; cleansing milk for toilet purposes; scented wood; non-slipping liquids for floors; windscreen cleaning liquids; soda lye; after-shave lotions; hair lotions; lotions for cosmetic purposes; lip glosses; shoe wax; mascara; beauty masks; eyebrow pencils; pencils (cosmetic -); mint for perfumery; transfers (decorative -) for cosmetic purposes; musk [perfumery]; cosmetic kits; neutralizers for permanent waving; oils for toilet purposes; ethereal oils; cedarwood (essential oils of -); lemon (essential oils of -); oils for perfumes and scents; oils for cleaning purposes; oils for cosmetic purposes; gaultheria oil; jasmine oil; lavender oil; almond oil; rose oil; cotton wool for cosmetic purposes; paste for razor strops; cobbler’s wax; hydrogen peroxide for cosmetic purposes; smoothing stones; polishing stones; pumice stone; alum stones [astringents]; shaving stones [astringents]; pomades for cosmetic purposes; potpourris [fragrances]; sun-tanning preparations [cosmetics]; baths (cosmetic preparations for -); douching preparations for personal sanitary or deodorant purposes [toiletries]; laundry glaze; cleaning durtens (preparations for -); polishing preparations; hair waving preparations; denture polishes; sunscreen preparations; unblocking drain pipes (preparations for -); scale removing preparations for household purposes; cosmetic preparations for slimming purposes; rust removing preparations; color-brightening chemicals for household purposes [laundry]; antistatic preparations for household purposes; skin care (cosmetic preparations for -); depilatories; perfumery; laundry preparations; antiperspirants [toiletries]; grading preparations; shining preparations [polish]; leaves of plants [preparations to make shiny the -]; fumigation preparations [perfumes]; laundry bleach; dry-cleaning preparations; make-up preparations; leather preservatives [polishes]; mouth washes, not for medical purposes; nail care preparations; cleaning preparations; shaving preparations; toiletries; smoothing preparations [starching]; laundry soaking preparations; sachets for perfuming linen; wallpaper cleaning preparations; leather bleaching preparations; degreasers other than for use in manufacturing processes; make-up removing preparations; paint stripping preparations; lacquer-removing preparations; color-removing preparations; vanish-removing preparations; perfumes; air fragrancing preparations; lipstick; polishing rouge; safron; laundry starch; bath salts, not for medical purposes; bleaching salts; almond soap; shaving soap; cakes of toilet soap; soap; soap for foot perspiration; antiperspirant soap; deodorant soap; disinfectant soap; medicated soap; soap for brightening textile; shampoo; shampoos for pets; dry shampoos; stain removers; emery; bleaching soda; furishing preparations; breath freshening sprays; breath freshening strips; cloths impregnated with a detergent for cleaning; floor wax removers [scouring preparations]; talcum powder, for toilet use; sandcloth; emery cloth; glass cloth; terpenes [essential oils]; dyes (cosmetic -); beard dyes; tissues impregnated with cosmetic lotions; turpentine, for degreasing; tripoli stone for polishing; false nails.

Cl.5; Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying.
vermin; fungicides, herbicides; tanning pills; dental abrasives; acaricides; fly catching paper; acetates for pharmaceutical purposes; aluminium acetate for pharmaceutical purposes; acids for pharmaceutical purposes; gallic acid for pharmaceutical purposes; aceton; sea water for medicinal bathing; melissa water for pharmaceutical purposes; lead water; mineral waters for medical purposes; thermal water; nutritional supplements; adhesives for dentures; alkalioids for medical purposes; medicinal alcohol; formic aldehyde for pharmaceutical purposes; aldehydes for pharmaceutical purposes; agglutinates for pharmaceutical purposes; albuminous foodstuffs for medical purposes; dietetic foods adapted for medical purposes; food for babies; dental amalgams; gold (dental amalgams of -); starch for diegetic or pharmaceutical purposes; amino acids for medical purposes; amino acids for veterinary purposes; analogues; anti-rheumatism rings; corn rings for the feet; antibiotics; fungiting sticks; bacteriostats; headfleas; headache (articles for -); dressings, medical; sanitary towels; sanitary pads; styptic preparations; oxygen baths; bath preparations, medicated; vaginal washes; balms for medical purposes; frostbite salve for pharmaceutical purposes; gurjun (gurjon, gurjan) balsam for medical purposes; stick liquorice for pharmaceutical purposes; hygienic bandages; bandages for dressings; dietetic beverages adapted for medical purposes; bicarbonate of soda for pharmaceutical purposes; biocides; medicine cases, portable, filled; anti-rheumatism bracelets; bracelets for medical purposes; media for bacteriological cultures; bromine for pharmaceutical purposes; corn remedies; calome; camphor for medical purposes; capsules for medicines; candy, medicated; charcoal for pharmaceutical purposes; carboleum (parasiticide); fly glue; mothproofing paper; paper for mustard plasters; poultices; rubber for dental purposes; caustics for pharmaceutical purposes; stem cells for medical purposes; stem cells for veterinary purposes; dental cements; cement for animal hooves; bone cement for surgical and orthopaedic purposes; molding wax for dentists; cinchona for medical purposes; quinine for medical purposes; choline for medical purposes; belts for sanitary napkins [towels]; chloroform; adjuvants for medical purposes; cocaine; antiparasitic collars for animals; collyrium; collodion for pharmaceutical purposes; biological tissue cultures for medical purposes; biological tissue cultures for veterinary purposes; alburnin dietary supplements; dietary supplements for animals; compresses; cachets for pharmaceutical purposes; chemical conductors for graph electrodes; banks for pharmaceutical purposes; manure for medicinal purposes; bark for pharmaceutical purposes; antiseptic cotton; aseptic cotton; cotton for medical purposes; cream of tartar for pharmaceutical purposes; cresote for pharmaceutical purposes; cultures of microorganisms for medical and veterinary use; curare; bunion pads; breast-nursing pads; decoctions for pharmaceutical purposes; deodorants for clothing and textiles; depuratives; detersgents for medical purposes; diastase for medical purposes; digestives for pharmaceutical purposes; digitalin; disinfectants for hygiene purposes; disinfectants for chemical toilets; drugs for medical purposes; elixirs [pharmaceutical preparations]; hemoglobin; enzymes for medical purposes; smoking pipes for medical purposes; medicinal herbs; dill oil for medical purposes; oil of turpentine for pharmaceutical purposes; balsamic preparations for medical purposes; siccatives [drying agents] for medical purposes; cellulose esters for pharmaceutical purposes; esters for pharmaceutical purposes; hops (extracts of -) for pharmaceutical purposes; tobacco extracts [insecticides]; cellulose ethers for pharmaceutical purposes; ethers for pharmaceutical purposes; eucalyptus for pharmaceutical purposes; eucalyptol for pharmaceutical purposes; evacuants; mud (medicinal -); mud for baths; linseed meal for pharmaceutical purposes; fish meal for pharmaceutical purposes; lacteal flour for babies; meal for pharmaceutical purposes; first-aid boxes, filled; appetite suppressants for medical purposes; febrifuges; phenol for pharmaceutical purposes; milk ferment for pharmaceutical purposes; ferment for pharmaceutical purposes; fiber (dietary -); lint for medical purposes; fennel for medical purposes; flowers of sulphur for pharmaceutical purposes; phosphates for pharmaceutical purposes; fungicides; gauze for dressings; gases for medical purposes; petroleum jelly for medical purposes; gelatine for medical purposes; gentian for pharmaceutical purposes; germicides; jalap; glycercine for medical purposes; glycerophosphates; glucose for medical purposes; gamboge for medical purposes; chewing gum for medical purposes; gum for medical purposes; greases for medical purposes; greases for veterinary purposes; milking grease; guaiacol for pharmaceutical purposes; hydrastine; hydrastinine; hydrated chloral for pharmaceutical purposes; sulfates; printing inks; living tissues, medicinal for medical purposes; insect repellent incense; insecticides; insect repellents; alginate dietary supplements; casein dietary supplements; enzyme dietary supplements; wheat germ dietary supplements; glucose dietary supplements; lecithin dietary supplements; yeast dietary supplements; pollen dietary supplements; propolis dietary supplements; protein dietary supplements; protein supplements for animals; mineral food supplements; iodine for pharmaceutical purposes; iodoform; alkaline iodides for pharmaceutical purposes; iodides for pharmaceutical purposes; isotopes for medical purposes; dental lacquer; laxatives; milk of almonds for pharmaceutical purposes; malted milk beverages for medical purposes; lactose for pharmaceutical purposes; lecithin for pharmaceutical purposes; alloys of precious metals for dental purposes; cedar wood for use as an insect repellent; yeast for pharmaceutical purposes; liniments; liquorice for pharmaceutical purposes; dog lotions; lotions for pharmaceutical purposes; lotions for veterinary purposes; personal sexual lubricants; lupulin for pharmaceutical purposes; magnesia for pharmaceutical purposes; malt for pharmaceutical purposes; eye patches for medical purposes; dental mastics; dental impression materials; teeth filling material; wart pencils; caustic pencils; headache pencils; hemostatic pencils; medicines for human purposes; medicines for dental purposes; medicines for veterinary purposes; serotherapeutic medicines; mint for pharmaceutical purposes; menthol; moleskin for medical purposes; fly destroying preparations; mustard for pharmaceutical purposes; Irish moss for medical purposes; pants, absorbent, for incontinents; sanitary pants; narcotics; adhesives for medical purposes; medicinal oils; camphor for medical purposes; cod liver oil; mustard oil for medical purposes; castor oil for medical purposes; linseed oil dietary supplements; opodeldoc; opiates; opium; hormones for medical purposes; oxygen for medical purposes; absorbent cotton; wadding for medical purposes; diabetic bread adapted for medical use; diaper-pants (babies’ -); napkins for incontinents; diapers [babies’ napkins]; royal jelly dietary supplements; royal jelly for pharmaceutical purposes; parasiticides; jujube, medicated; lozenges for pharmaceutical purposes; pectin for pharmaceutical purposes; pepsins for pharmaceutical purposes; peptones for pharmaceutical purposes; hydrogen peroxide for medical purposes; pesticides; slimming pills; appetite suppressants; narcotica; adhesives for medical purposes; medicinal oils; nervines; antiseptic powders; rubber for dental purposes; powder for medical purposes; powder for cantharides; pearl powder for medical purposes; pomades for medical purposes; porcelain for dental prostheses; medicinal drinks; biological preparations for veterinary purposes; diagnosis of pregnancy (chemical preparations for the -); chemical preparations for pharmaceutical purposes; chemical preparations for medical purposes; chemical preparations for veterinary purposes; aloe vera preparations for pharmaceutical purposes; trace elements (preparations of -) for human and animal use; enzyme preparations for medical
purposes; enzyme preparations for veterinary purposes; medicinal hair growth preparations; bronchodilating preparations; douching preparations for medical purposes; contact lens cleaning preparations; eye-washes; albuminous preparations for medical purposes; bacterial preparations for medical and veterinary use; bacteriological preparations for medical and veterinary use; bismuth preparations for pharmaceutical purposes; vitamin preparations; slimming purposes (medical preparations for -); teething (preparations to facilitate -); bath (therapeutic preparations for the -); lime (preparations of -) for pharmaceutical purposes; anticryptogamic preparations; hemorrhoid preparations; antiparasitic preparations; sunburn ointments; mothproofing preparations; anti-uric preparations; biological preparations for medical purposes; phylloxera (chemical preparations for treating -); vine disease treating chemicals; mildew (chemical preparations to treat -); wheat smut (chemical preparations to treat -); chemico-pharmaceutical preparations; sunburn preparations for pharmaceutical purposes; dry rot fungus (preparations for destroying -); chilblain preparations; callouses (preparations for -); burns (preparations for the treatment of -); pharmaceutical preparations; pharmaceutical preparations for treating dandruff; skin care (pharmaceutical preparations for -); opotherapy preparations; vermin destroying preparations; mice (preparations for destroying -); larvae exterminating preparations; slug exterminating preparations; fumigation preparations for medical purposes; diagnostic preparations for medical purposes; herbicides; air purifying preparations; reducing sexual activity (preparations for -); sterilising preparations; mouthwashes for medical purposes; animal washes; dog washes; cattle washes; radioactive substances for medical purposes; soil-sterilising preparations; veterinary preparations; propolis for pharmaceutical purposes; panty liners [sanitary]; quassia for medical purposes; quebracho for medical purposes; rhubarb roots for pharmaceutical purposes; medicinal roots; radium for medical purposes; chemical reagents for medical or veterinary purposes; repellents for dogs; by-products of the processing of cereals for dietetic or medical purposes; tonics [medicines]; constipation (medicines for alleviating -); remedies for perspiration; remedies for foot perspiration; mineral water salts; potassium salts for medical purposes; sodium salts for medical purposes; smelling salts; salts for mineral water baths; bath salts for medical purposes; salts for medical purposes; sarsaparilla for medical purposes; blood for medical purposes; leeches for medical purposes; scopulars for surgical purposes; syrups for pharmaceutical purposes; angostura bark for medical purposes; condurango bark for medical purposes; croton bark; myrobalan bark for pharmaceutical purposes; ergot for pharmaceutical purposes; linseed dietary supplements; linseed for pharmaceutical purposes; serums; tobacco-free cigarettes for medical purposes; mustard plasters; solutions for contact lenses; solvents for removing adhesive plasters; soporifics; radiological contrast substances for medical purposes; dietetic substances adapted for medical use; nutritive substances for microorganisms; bismuth subnitrate for pharmaceutical purposes; semen for artificial insemination; cooling sprays for medical purposes; vulnerary sponges; steroids; surgical dressings; sulphur sticks [disinfectants]; strychnine; sulphonamides [medicines]; suppositories; court plaster; sanitary tampons; tartar for pharmaceutical purposes; asthmatic tea; medicinal tea; surgical tissues; thymol for pharmaceutical purposes; tincture of iodine; tinctures for medical purposes; herbal teas for medicinal purposes; tissues impregnated with pharmaceutical lotions; sedatives; turpentine for pharmaceutical purposes; cachou for pharmaceutical purposes; mercurial ointments; ointments for pharmaceutical purposes; vaccines; poisons; bacterial poisons; rat poison; vermilifuges; vesicants; candy for medical purposes; sugar for medical purposes.
ADEBIVOR

Priority claimed from 24/12/2019; Application No. : 740881 ;Switzerland
4494419  31/01/2020

[International Registration No. : 1520613]

SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.1; Active chemical ingredients for manufacture of fungicides, herbicides, insecticides, nematicides; chemical products used in agriculture, horticulture and forestry; bio-stimulant products; preparations for improving crops; preparations for fortifying plants; chemical and/or biological preparations for stress management in plants; plant growth regulating preparations; chemical preparations for seed treatment; additives.

Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
4494429   10/02/2020
[International Registration No. : 1521223]
NINGBO SINCERE HOLDING GROUP CO., LTD.
No. 8, Chunhui Road, Yinzhou District, Ningbo City Zhejiang Province China

Proposed to be Used
IR DIVISION

Cl.18; Leather leads; collars for animals; clothing for pets; harness for animals; covers for animals; leather leashes; muzzles.

Cl.20; Fodder racks; scratching posts for cats; pet cushions; nesting boxes for household pets; kennels for household pets; beds for household pets; dog kennels.

Cl.28; Games; toys for pets; dolls; playing balls; dolls’ rooms; plush toys.
Priority claimed from 18/09/2019; Application No. : 018126064 ;European Union
4494468    06/02/2020
[International Registration No. : 1522438]
AlzChem Trostberg GmbH
Dr.-Albert-Frank-Str. 32 83308 Trostberg Germany
Proposed to be Used
IR DIVISION
Cl.1; Chemicals used in industry; chemical substances for analyses in laboratories and for use in science, other than for medical or veterinary purposes; chemicals used in agriculture, horticulture and forestry (other than fungicides, herbicides, insecticides and parasiticides); chemicals used in the animal foodstuffs industry; amino acids and salts thereof for use in industry; guanidino carboxylic acids and salts thereof for use in industry; preparations and mixtures comprising amino acids, guanidino carboxylic acids or salts or derivatives thereof.
Cl.5; Foodstuffs and feed additives for animals; dietary and feed supplements for animals; animal feed additives; feed additives for pets and small animals; feed supplements adapted for medical and non medical use; amino acids and peptides for medical and veterinary purposes; feed supplements in the form of guanidino carboxylic acids or salts or derivatives thereof; feed supplements based on amino acids and salts and derivatives thereof; amino acids, salts and analogues thereof for veterinary and nutritional purposes.
Cl.31; Agricultural, horticultural, forestry products; foodstuffs and fodder for animals; formula animal feed; fodder for breeding and fattening animals; dietary and special fodder; supplements for foodstuffs for animals; liquid foodstuffs for animals; mash for fattening livestock; foodstuffs for pets and small animals; strengthening animal forage; livestock fattening preparations; bird food.
CERSA MCI

4495986  03/02/2020
[International Registration No. : 1520945]
BELLEPEIRE INVEST
chemin de Bellepeire F-13170 Les Pennes-Mirabeau France
Proposed to be Used
IR DIVISION
Cl.9; Scientific apparatus and instruments; nautical apparatus and instruments; surveying apparatus and instruments; photographic apparatus and instruments; cinematographic cameras; optical apparatus and instruments; weighing apparatus and instruments; measuring apparatus and instruments; signaling apparatus and instruments; checking (monitoring) apparatus and instruments; teaching apparatus and instruments; sound recording apparatus; sound transmitting apparatus; sound reproduction apparatus; image recording apparatus; image transmission apparatus; image reproduction apparatus; digital recording media; mechanisms for coin-operated apparatus; cash registers; calculating machines; data processing equipment; computers; electronic tablets; smartphones; electronic book readers; game software; software (recorded programs); computer peripheral devices; detectors; electric wires; electric relays; diving suits; gloves for divers; divers' masks; clothing for protection against accidents, irradiation and fire; protection devices for personal use against accidents; fire extinguishers; spectacles (optics); 3D spectacles; virtual reality headsets; optical goods; spectacle cases; integrated circuit cards [smart cards]; bags designed for laptop computers; smartwatches; electric batteries; batteries for electronic cigarettes; charging stations for electric vehicles; diagnostic apparatus not for medical use.

Cl.42; Technical evaluations concerning design (engineers' services); scientific research; technical research; design of computers for third parties; computer development; software design; software development; research and development of new products for third parties; conducting of technical project studies; architecture; design of interior decor; software development (design); software installation; maintenance of software; updating of software; software rental; programming for computers; computer system analysis; computer system design; services provided by consultants relating to computer hardware design and development; digitization of documents; software as a service (SaaS); cloud computing; information technology (IT) consultancy; hosting of servers; vehicle roadworthiness testing; graphic arts design services; styling (industrial design); authentication of works of art; energy auditing; electronic data storage.
FLOCENTO

Priority claimed from 07/11/2019; Application No. : 742849 ; Switzerland 4495987 12/02/2020

[International Registration No. : 1520956]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION

Cl.1; Chemical products for use in agriculture, horticulture and forestry; seed treatment products; soil fertilizers.
Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides.
ROPUR RPI

4495993  06/02/2020
[International Registration No. : 1521004]
Toray Membrane Europe AG
Grabenackerstrasse 8b CH-4142 Münchenstein Switzerland

Proposed to be Used
IR DIVISION
Cl.1; Chemical products for use in industry, particularly chemical products for water conditioning as well as for purification and conditioning of filters.
Cl.9; Computer software.
Priority claimed from 27/06/2019; Application No. : 2019-090142 ;Japan 4496595   28/06/2019

[International Registration No. : 1521065]

Nippon Denshin Denwa Kabushiki Kaisha (Nippon Telegraph and Telephone Corporation)
5-1 Otemachi 1-chome, Chiyoda-ku Tokyo 100-8116 Japan

Proposed to be Used

IR DIVISION

Cl.1; Chemicals; industrial chemicals; genetic testing reagents, other than for medical and veterinary purposes; reagents for scientific, laboratory and research purposes, other than for medical and veterinary purposes; chemical preparations for use in chemical and genetic research, other than for medical and veterinary purposes; chemical reagents for use in genetic research; biofertilizers; plant growth regulating preparations; soil conditioners for agricultural purposes; chemicals for use in agriculture, horticulture and forestry, except fungicides, herbicides, insecticides and parasiticides; fertilisers; fertilising preparations; manure; plant food; chemical compositions for developing photographs; reagent paper, other than for medical or veterinary purposes.

Cl.4; Solid fuels; biofuel; fuel; liquid fuels; gaseous fuels.

Cl.5; Reagent paper for medical purposes; genetic testing reagents for medical or veterinary purposes; reagents for medical or veterinary purposes; pharmaceutical preparations; vermin destroying preparations; fungicides; herbicides; chemical conductors for electrocardiograph electrodes; dietary supplements for humans.

Cl.7; Agricultural robot; construction machines and apparatus; loading-unloading machines and apparatus; agricultural elevators; agricultural machines and agricultural implements, other than hand-operated, and parts thereof; portable container type plant cultivation apparatus with functions of controlling artificial light source, air conditioning and additional fertilizers; shredders [machines] for agricultural use; semiconductor manufacturing machines and systems; water mills; wind mills; blowing machines; vending machines; shafts, axles and spindles, machine elements other than land vehicles; bearings [parts of machines]; shafts, couplings or connectors, machine elements not for land vehicles; 3D printers; starters for motors and engines; motors, electric, other than for land vehicles; AC generators [alternators]; DC generators; hydroelectric generators; wind-powered electricity generators; generators of electricity.

Cl.9; Cash registers; photocopying machines; mathematical instruments; time and date stamping machines; time clocks [time recording devices]; punched card office machines; voting machines; postage stamp checking apparatus; blueprint apparatus; coin counting and sorting machines; currency recognition machines; mechanisms for coin operated apparatus; mechanisms for coin-operated car parking gates; teaching robots; life saving apparatus and equipment; fire alarms; gas alarms; anti-theft warning apparatus; alarm systems; railway signal apparatus, luminous or mechanical; traffic-light apparatus [signalling devices]; game programs for arcade video game machine; virtual reality headsets and helmets adapted for use in playing video games; simulators for the steering and control of vehicles; sports training simulators; laboratory apparatus and instruments; photographic machines and apparatus; optical machines and apparatus; cinematographic machines and apparatus; projection screens; projector lens; apparatus and instruments for astronomy; audiovisual teaching apparatus; 3D spectacles; measuring or testing machines and instruments; weighing apparatus and instruments; measures; surveying apparatus and instruments; electrical measuring apparatus; gene analysis apparatus not for medical purposes; observation instruments; meteorological observation apparatus; surveying machines and instruments; detectors; inspection apparatus and instruments; sensors; gyro sensors using GPS functions; timing sensors; touchscreen sensors; biochip sensors; position sensors; sensors for determining position; optical sensors; optical fiber tactile sensors; optical position sensors; photoelectric sensors; motion sensors; motion recognizing sensors; pressure sensors; virtual reality software; central processing units for processing information, data, sound or images; power distribution or control machines and apparatus; rotary converters; phase modifiers; current rectifiers; inverters [electricity]; converters, electric; low voltage power supply; electric control devices for energy management; photovoltaic apparatus and installations for generating solar electricity; photovoltaic apparatus for converting solar radiation to electrical energy; apparatus and instruments for conducting, switching, transforming, accumulating, regulating, or controlling electricity; electrical and electronic control apparatus and instruments; chargers for electric batteries; batteries, electric; solar batteries; electrical cells and batteries; electric or magnetic meters and
circuits and CD-ROMs recorded with automatic performance programs for electronic musical instruments; downloadable electronic circuits and CD-ROMs recorded with programs for hand-held games with liquid crystal displays; electronic parts and semiconductor elements; electrodes and parts thereof; plates for batteries; fuel cell electrodes; gloves for protection against accidents; gloves for use in agricultural purposes for protection against accidents; spectacles [eyeglasses and goggles]; game programs for home video game machines; consumer video game programs; electronic circuits and CD-ROMs recorded with programs for hand-held games with liquid crystal displays; electronic circuits and CD-ROMs recorded with automatic performance programs for electronic musical instruments; downloadable music files; downloadable ring tones for mobile phones; compact discs [audio-video]; recorded video discs and video tapes; animated cartoons; downloadable image files; downloadable images and videos; electronic publications, downloadable; exposed cinematographic films; exposed slide films; slide film mounts.

Cl.10; Esthetic massage apparatus for commercial use; electrodes for medical use; medical image diagnostic and analysis devices; image processing devices for medical purposes; endoprostheses; medical apparatus and instruments; gene analysis apparatus for medical purposes.

Cl.11; Boilers, other than parts of non-electric prime movers or engines; cooling installations and machines; air cooling apparatus; air-conditioning installations; tap water faucets level controlling valves in tanks; pipe line cocks.

Cl.16; Pastes and adhesives for stationery or household purposes; office requisites, except furniture; towels of paper; handkerchiefs of paper; paper and cardboard; stationery; note cards; postcards; printed matter; desk calendars; software programs and data processing programs in printed form; photographs [printed]; photograph stands.

Cl.35; Retail services or wholesale services for paper and stationery; retail services or wholesale services for printed matter; advertising; publicity; advertising in periodicals, brochures and newspapers; television advertising; radio advertising; outdoor advertising; construction and advertising matter; advertising and publication services; copywriting; writing of publicity texts; organization of trade fairs for advertising purposes; creation of advertising material; advertising planning; advertising consultancy; advertising agency services; publicity agency services; online advertising on a computer network; digital advertising services; marketing and digital marketing services; providing marketing information; marketing advice; sales promotion for others; marketing in the framework of software publishing; web site traffic optimisation; search engine optimisation services; providing advertising space; promoting the goods and services of others through the administration of sales and promotional incentive schemes involving trading stamps; business management analysis and business consultancy; business management and administration; business management consultancy; advisory services for business management; business management assistance; business management and organization consultancy; business efficiency expert services; business research; business inquiries; business investigations; business appraisals; business information; business data analysis; marketing research and analysis; consultancy relating to business acquisitions and mergers; accounting services for
mergers and acquisitions; providing information concerning commercial sales; procurement services for others [purchasing goods and services for other businesses]; commercial administration of the licensing of the goods and services of others; personnel management services; labor management services; personnel management consultancy; business consultancy relating to sales of agricultural products; providing information concerning commercial sales of agricultural products and their processed products; arranging of contracts for the buying and selling of agricultural products and their processed products, for others; inventory management services of goods and providing information relating thereto; business consultancy relating to inventory management services; business management, administration and advice relating to outsourcing services; business consultancy relating to outsourcing services; providing information and advice relating to business management relating to introduction of ICT (information and communication technology); providing information and advice relating to business, business and commercial management; economic information services for business purposes; business management analysis relating to power reduction; business management efficiency expert services by system cooperation between electric power purchased from electric power company and in-house power generation; business consultancy relating to cost savings; arranging of contracts for the purchase and sale of energy related products; agency for sales contracts of solar batteries, for others; business planning and management relating to sports club business administration; administrative processing of purchase orders within the framework of services provided by mail-order companies; providing business information and advice relating to use of electricity; outsourced administrative management for companies; negotiation of business contracts for others; commercial intermediation services; negotiation and conclusion of commercial transactions for third parties; professional business consultancy; administrative processing of purchase orders; business studies; business management analysis and business consultancy on information security; business assistance or advice on management or organization of business related to biotechnology research; assistance and consultancy services in the field of business management of companies in the energy sector; office functions for customer service management and purchase and delivery of goods; inventory management services; employment agencies; farmer referrals; placement of instructor; import-export agency services; export agency services; filing of documents or magnetic tapes [office functions]; computerized data management of health information of users; electricity meter reading for billing purposes; remote meter reading for electricity, gas and water for billing purposes; office functions; computerized database management; systemization of information into computer databases; compilation of information into computer databases; providing business assistance to others in the operation of data processing apparatus namely, computers, typewriters, telex machines and other similar office machines; typing; advice on information processing; publicity material rental; leasing of publicity and marketing materials; leasing of office equipment; office machines and equipment rental; retail services or wholesale services for electrical machinery and apparatus; commercial information and advice for consumers in the choice of products and services; providing employment information; news clipping services; collection of big data; providing information on collection results of data log.

Cl.36; Real estate investment services and providing information relating thereto; investment consultancy and information services; investment consultancy, brokerage and management services; financial analysis services relating to the investments [financing] services; financing services; financial advisory services; surety services; credit services for payment on behalf of buyers in e-commerce; electronic processing of payments; management of a capital investment fund; providing funding for business acquisitions and mergers; raising of capital for business acquisitions and mergers; business finance procurement services; financial analysis; financial consultancy; financial information; financial management; issuance of tokens of value; consigned collection of payment for goods; rent collection; rent collection agency services; capital investment; investment of funds; investment management services; agencies for commodity futures trading; agricultural insurance services; agricultural insurance agency services; agricultural insurance brokerage; non-life insurance underwriting; agricultural insurance underwriting; agencies for insurance information and consulting; agencies for non-life insurance; agency services for investment management; agency services for non-life insurance; insurance premium rate computing, excluding life insurance; processing of reinsurance claims; management of building; agency services for the leasing or rental of building; leasing or renting of buildings; agency services for the purchase or sale of buildings; real estate appraisal; agency services for the leasing or rental of land; agency services for the purchase or sales of land; providing real estate information; land management; consultancy and providing information relating thereto; leasing of land, consultancy and providing information relating thereto; antique appraisal; art appraisal; precious stone appraisal; financial assessment of company credit.

Cl.37; Construction; machinery installation; telecommunication wiring; laying of cable; construction contractor and its agency services; building renovation contractor services; installation of photovoltaic cells and modules; installation of batteries; installation of energy-saving apparatus; construction of energy efficient buildings and structures; installation of machinery for generating electricity; installation and repair of alarms, security systems and inspection systems; freezing equipment installation and repair; installation and repair of air-conditioning apparatus; installation, maintenance and repair of heating systems; installation, maintenance and repair of computer hardware; installation, maintenance and repair of computer hardware for data processing apparatus; electric appliance installation and repair; construction consultancy; building construction supervision; consultancy relating to the construction of agricultural waterway; consultancy relating to the installation of computers and computer peripherals; advice on installation of batteries; supervision of installation of batteries; installation and maintenance of building equipment; repair of bicycles; repair or maintenance of automobiles; repair or maintenance of two-wheeled motor vehicle; repair or maintenance of electronic machines, apparatus and their parts; repair or maintenance of computers; repair or maintenance of telecommunication machines and apparatus; repair or maintenance of consumer electrical appliances; maintenance of apparatus and installations for generating power; repair or maintenance of measuring and testing machines and instruments; repair or maintenance of medical machines and apparatus; repair or maintenance of agricultural machines and implements; maintenance of energy equipment; repair and maintenance of 3D printers; electrode repair; furniture maintenance; cleaning of buildings [exterior surface]; cleaning
of buildings [interior]; battery charging services for hybrid cars, electric cars, electric motorcycles and motorized bicycle.

Cl.38; Telecommunication, other than broadcasting; rental of access time to global computer networks; cellular telephone communication; mobile telephone communication; providing Internet chatrooms; communications by computer terminals; computerized communication services; communications by fiber optic networks; communications by telegrams; communications by telephone; transmission of electronic mail; facsimile transmission; providing telecommunications connections to a global computer network; videoconferencing services; transmission of digital files; leasing of telecommunications lines; transmission of audio and video content via computer networks; providing access to databases; video communication using a computer; information about telecommunication; satellite transmission; transmission, broadcasting and reception of audio, video, still and moving images, text and data in real time; providing access to a blog, chat room, bulletin board or discussion service; digital network telecommunications services; cable television broadcasting; radio broadcasting; television broadcasting; video broadcasting via the Internet and other communications networks; news agencies; rental of telecommunication equipment including telephones and facsimile apparatus; rental of message sending apparatus; rental of modems.

Cl.39; Railway transport; collection of recyclable goods [transport]; transport for travelers; transportation logistics; transport; providing information relating to the transportation and storage of goods; car transport of agricultural products; car transport; providing road and traffic information; management of vehicular traffic flow through advanced communications network and technology; vehicle-driving services; cargo ship transport; air transport; drone transport; packaging of goods; packaging services; freight brokerage; cargo unloading; removal services; warehousing; temporary safekeeping of personal belongings; temporary storage of personal belongings; distribution of energy; providing information, advice and consultancy services relating to the distribution of energy; distribution of renewable energy; electricity distribution; providing information relating to the distribution of electricity; consultancy services relating to the distribution of electricity including electricity transmission and distribution; providing information relating to the distribution of electricity via communications by mobile phones and computer terminals; consultancy services relating to the distribution of electricity; distribution and transmission of electricity; consultancy services relating to distribution and transmission of electricity; storage and distribution of electricity; rental of warehouse space; parking services; car parking; parking lot services; rental of storage containers; rental of pallets; car rental; leasing of automobiles; rental of bicycles; rental of wheelchairs; planning and conducting of travel for package holidays; travel arrangement and reservation services for conducting of package holidays; providing information and advice relating to conducting of travel for package holidays; arranging and booking of travel for package holidays; travel courier, itinerary management and transportation service for package holidays; escorting of travel tours and providing information and advice relating to thereto; booking of tickets for travel; booking of seats for travel; tourist information services relating to travel; travel arrangement and reservation services, excluding those for lodging; rental of freezing machines and apparatus for industrial purposes; electricity supply services for charging hybrid cars, electric cars, electric motorcycles and motorized bicycle.

Cl.40; Three-dimensional printing [3DP] services; recycling of waste and trash; recycling of electric batteries; production of electrical energy from renewable sources; processing of electrodes; processing and transforming of energy; generation of power; consultation on energy production; conversion of waste energy into electricity [energy recycling services]; generation of electricity; consultancy services relating to the generation of electric power; rental of 3D printers; rental of energy generating equipment; printing; offset printing; photogravure printing; screen printing; lithographic printing; digital printing; letterpress printing; rental of electricity generators; rental of battery; rental of boilers.

Cl.41; Arranging, conducting and organization of seminars, lectures, workshops and ICT (information and communication technology) related technology exhibitions and providing information relating thereto; video tape film production and planning; providing information for exhibition on digital imaging services [photography]; digital imaging services [photography] of video and providing information relating thereto; digital imaging services [photography] of image data by mobile phones; digital imaging services [photography] by computers and providing information relating thereto; educational and instruction services relating to arts, crafts, sports or general knowledge; teaching; educational services; instruction services; educational and instruction services relating to health care, beauty and diet; educational and instruction services relating to agricultural products, livestock products, marine products and processed products thereof; providing of training in the field of agriculture; educational and instruction services relating to information security; educational and instruction services relating to disaster prevention; education; training; know-how transfer [training]; arranging, conducting and organization of seminars, courses and conferences; arranging, conducting and organization of seminars and workshops relating to disaster prevention; providing online electronic publications, not downloadable; reference libraries of literature and documentary records; book rental; exhibition services for documents relating to agriculture and production of agricultural products; publication of books; publication and editing of books, newspapers and periodicals; editing of electronic publications; editing of printed matter and texts; planning, editing and production of publications; presentation of motion pictures; production and presentation of audio and video recordings, and still and moving images; video production; presentation of live show performances; direction or presentation of production of musical performances; production of radio or television programs; production of music; production of videotape film in the field of education, culture, entertainment or sports [not for movies or television programs and not for advertising or publicity]; directing of radio and television programs; operation of video and audio equipment for production of radio and television programs; organization, arranging and conducting of sports competitions; organization of entertainment events excluding movies, shows, plays, musical performances, sports, horse races, bicycle races, boat races and auto races; organization, arranging and conducting of agricultural experience event; providing audio or video studio services; providing sports facilities; production facilities or play facilities for simulation experience or virtual reality space using computer graphics technology; provision of virtual reality experience game facilities; virtual reality game services provided on-line from a computer network; rental of image-recorded magnetic tapes; toy rental; rental of amusement machines and apparatus; rental of game machines and apparatus; photography; videography services;
language interpreter services; translation.

Ci4.2; Architectural consultancy; advisory and consultancy services relating to computer system design and development; providing information on testing, inspection or research in the field of medical science; research or development of chemical preparations or pharmaceuticals; testing, research, development and research of pharmaceticals, cosmetics or foodstuffs and providing information relating thereto; providing scientific and technological information relating to risk factors; testing and research on telecommunication machines and apparatus; rental of measuring or testing machines and instruments; rental of electric or magnetic meters and testers; providing information and advice on cloud computing; providing temporary use of non-downloadable computer software; providing computer programs for authentication; rental of memory space for computer memory devices; rental of Internet servers; meteorological information; architectural services; surveying; urban planning; construction drafting; design and construction planning services and consultancy relating thereto; geological research; geological surveys; industrial analysis and research services; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; design and development of software for data processing; design and development of energy distribution networks; engineering services relating to energy supply systems; design of energy saving equipment; power generator design; design and development of prostheses; design and development of software for processing and distribution of multimedia content; computer technology consultancy; information and consultancy services relating to information technology (IT); graphic arts design; industrial design; styling [industrial design]; designing, other than for advertising purposes; computer software design, computer programming and maintenance of computer software; duplication of computer programs; installation of computer software; updating of computer software; computer software consultancy; computer system design, development and consultancy services; conversion of data or documents from physical to electronic media; designing, creating and maintaining web sites; conversion of computer programs and data, other than physical conversion; digitization of documents [scanning]; monitoring of computer systems by remote access; providing search engines for the Internet; providing search engines for obtaining data on a global computer network; providing search engines for obtaining data via communications networks; recovery of computer data; web site design consultancy; development of computer programs for simulating computer network systems; configuration of computer programs and expansion and addition of their functions; design of Internet home pages; computer programming for disaster prevention system; programming of operating software for accessing and using a cloud computing network; computer software technical support services; reconstitution of databases; electronic data back-up services; development of application software for delivery of multimedia content; data security consultancy; remote monitoring of computer systems for detecting unauthorized access and data breach; computer security consultancy; providing information on analysis of technical results and computerised results storage of data log; analysis of technical big data; computer program development on analysis of technical results and computerised results storage of big data; computer programming for image processing system using a computer; design and development of image processing software; design and development of computer game software and virtual reality software; programming and development of virtual reality software; computer and Internet security consultancy and data encryption services; programming and development of Internet security programs; computer programming services for electronic data security; computer programming for security management of information processing; consultation on computer programming for computer network security and providing information relating thereto; programming and development of data processing programs; consultancy in the field of computer system integration; integration of computer systems and computer networks; network management software; network configuration and administration of software for data processing; consultation on research, survey and development of information processing technology and communication technology; research on information processing technology; consultancy relating to technological services in the field of power and energy supply; survey, testing or research on unused energy; scientific research in the field of energy; research on generation, transmission, distribution and use of power; testing, inspection and research services in the fields of agriculture, livestock breeding, horticulture and fisheries and providing information and advice related thereto; advice on agricultural technology; testing and research on machines, apparatus and instruments; calibration [measuring]: mechanical research; quality control testing services for horticultural equipment; quality control testing services for agricultural machinery; rental of measuring apparatus; computer rental; hosting computer sites [web sites]; rental of web servers; server hosting; software as a service [SaaS]; cloud computing; providing temporary use of web-based software; rental of computer software and computer programs; leasing of computers; leasing computer facilities; leasing of computer programs; providing computer programs on data networks; rental of servers and providing information relating thereto; hosting of digital content on the Internet; consulting services in the field of software as a service (SaaS); providing on-line non-downloadable software for medical image analysis; providing on-line non-
downloadable virtual reality software; providing on-line non-downloadable software for electronic payment system management; providing on-line non-downloadable software for information security protection; providing on-line non-downloadable software for improvement of copy protection security functions; providing on-line non-downloadable software for computer security; rental of data processing apparatus; providing on-line non-downloadable software for integrating computer systems; industrial survey and research on logistics.

Cl.43: Retirement home services; providing temporary accommodation; providing travel lodging information services and travel lodging booking agency services for travelers; accommodation bureau services [hotels, boarding houses]; boarding house bookings; rental of conference room; rental of facilities for exhibitions.

Cl.44: Rental of apparatus and instruments for use in beauty salons or barbers' shops; beauty consultancy and beauty counseling; cultivation of crops; fertilizer spreading and advisory and consultancy relating thereto; destruction of parasites for agriculture and advice relating thereto; pest control services for agriculture and advice relating thereto; providing medical information in relation to pharmaceuticals by applying genetic characteristics; consultation and counseling on prevention of disease; health counseling; beauty salon services; insecticide spraying for agriculture; spreading of agricultural chemicals; consultancy in the field of agriculture, horticulture and forestry; weed killing; control of vermin, pests, molds and fungi for agriculture; provision of information and advice in relation to control of vermin, pests, molds and fungi for agricultural purposes; vermin exterminating for agriculture, aquaculture, horticulture and forestry; provision of information, advice and consultancy in relation to protection against pests, diseases, infectious disease for agriculture, horticulture and forestry; medical services; providing medical information; physical examination services; preparation and dispensing of medications; genetic testing for medical purposes; behavioural analysis for medical purposes; providing medical information related to biotechnology; health counseling; health care; health consultancy; dietary and nutritional guidance; nursing care; farming equipment rental; rental of medical apparatus and instruments; consultancy on agricultural cultivation.

Cl.45: Licensing of technology [legal services]; legal administration of licences; legal services relating to the management, control and granting of license rights; licensing of computer software [legal services]; agencies for copyright licensing; legal services relating to social insurance claims; security guard services; security consultancy; security guarding for facilities; personal body guarding; disaster prevention consultancy; security services for the protection of material assets or persons; monitoring of security systems; fortune-telling; non-therapeutic counseling rendered to meet the needs of individuals.
4497475  14/01/2020
[International Registration No.: 1521180]
Zhejiang Hooeasy Smart Technology Co., Ltd.
No. 188 Jinpin Road, Jiangdong Town, Jindong District, Jinhua City 321000 Zhejiang CN

Proposed to be Used

IR DIVISION

Cl.22; Hammocks; awnings of textile; awnings of synthetic materials; tents; bags [envelopes, pouches] of textile, for packaging; wadding for padding and stuffing upholstery; sash cords; textile fibers; outdoor blinds of textile; vehicle covers, not fitted.

Cl.35; Provision of an online marketplace for buyers and sellers of goods and services; personnel management consultancy; administrative services for the relocation of businesses; accounting; business auditing; rental of vending machines; rental of sales stands; sponsorship search; advertising; commercial administration of the licensing of the goods and services of others.
BEEKEEPER

Priority claimed from 11/02/2020; Application No. : 2068090 ;Australia
4497480   14/02/2020
[International Registration No. : 1521233]
Ixom Operations Pty Ltd
Level 8, 1 Nicholson St East Melbourne VIC 3002 Australia

Proposed to be Used

IR DIVISION

Cl.37; Installation, maintenance and repair services in relation to raw water, potable water and waste water collection, treatment and distribution equipment.

Cl.42; Commissioning (testing and inspection) services in relation to raw water, potable water and waste water collection, treatment and distribution equipment.
4497492 10/02/2020
[International Registration No. : 1521336]
Augustine, Inc.
30 Iroquois Avenue St. Augustine FL 32084 United States of America
Proposed to be Used
IR DIVISION
Cl.5; Dietary supplements.
Cl.30; Herb teas.
4497699  07/02/2020
[International Registration No. : 1521808]
Ningbo AAA Group Electric Appliance Co., Ltd.
NO.158 KAIFA ROAD(EAST), ZHOUXIANG TOWN, CIXI 315324 ZHEJIANG China

**Proposed to be Used**

**IR DIVISION**

**Cl.7**; Mixing machines; crushers for kitchen use, electric; mills for household purposes, other than hand-operated; coffee grinders, other than hand-operated; kitchen machines, electric; fruit presses, electric, for household purposes; electric soybean milk makers for household purposes; juice extractors, electric.

**Cl.11**; Water purifying apparatus and machines; apparatus for filtering drinking water; coffee roasters; coffee percolators, electric; coffee machines, electric; kettles, electric; thermo-pots, electric; electric water heaters; beverage heaters, electric; electric espresso machines; water purification installations; water filtering apparatus; filters for drinking water; drinking fountains.
TEKSYSTEMS AMPGS

Priority claimed from 12/08/2019; Application No. : 88575046 ;United States of America
4497704  10/02/2020
[International Registration No. : 1521828]
TEKsystems, Inc.
7437 Race Rd. Hanover MD 21076 United States of America

Proposed to be Used

IR DIVISION

Cl.9: Downloadable computer software for optimizing, enhancing, and improving the performance of computer applications; downloadable computer software for testing, analytics, and performance of cloud applications; downloadable cloud-computing software for optimizing, enhancing, and improving the performance of computer applications.

Cl.42: Cloud computing featuring software for use accelerator applications that will enhance, support, and improve migration to the cloud, and testing, analytics, and performance of those applications; consulting services in the field of cloud computing; providing temporary use of non-downloadable cloud-based software for optimizing, enhancing, and improving the performance of computer applications.
Priority claimed from 26/09/2019; Application No. : 018129603 ;European Union
4497740    14/02/2020

[International Registration No. : 1521862]
KRISTL, SEIBT & CO. GESELLSCHAFT M.B.H.
Baiernstr. 122a A-8052 Graz Austria

Proposed to be Used
IR DIVISION
Cl.9;Test benches.
Cl.42;Testing of vehicles, conducting technical tests in respect of vehicles, development of test methods for vehicles.
Priority claimed from 09/08/2019; Application No. : 88572600 ;United States of America

4497782  07/02/2020

[International Registration No. : 1522168]

NETRADYNE, INC.
9191 Towne Center Drive, Suite 200 San Diego CA 92122 United States of America

Proposed to be Used

IR DIVISION

Cl.9: Vehicle safety equipment comprised primarily of dashboard video cameras, GPS and inertial sensors for determining rate of motion of vehicle and location, image sensors, and downloadable integrated computer software for analyzing data from video recorders and positional sensors for use in the field of driver risk management, improving driver safety and reducing risky driving behavior; downloadable computer software that compiles information regarding the vehicle's operations; downloadable mobile application software that tracks, analyzes, and reports driver performance in real-time; downloadable mobile application software that tracks, analyzes, and reports nearby driver performance in real-time; downloadable mobile application software for detecting and tracking location of vehicle, detecting key risk factors for drivers, and sending drivers alerts, notifications and messages.

Cl.42: Software as a service (SAAS) services featuring software for development of IoT (Internet of Things) platform solutions and systems using computer vision and machine learning technologies; providing temporary use of non-downloadable computer software, namely, an end to end software solution via the cloud for crowd sourced video analytics along with deep learning based analytics with artificial intelligence (AI) capabilities to form generalizations and improve the system's ability to detect and alert future behavior and incidents; software as a service (SAAS) services
featuring software for a computer software driver performance scoring method to measure, monitor, and collect data of driving behavior and performance; software as a service (SAAS) services, featuring software for use in vehicle fleet safety management, tracking and reporting driver and fleet safety; research and development of technology in the fields of artificial intelligence, computer vision, edge computing, Internet of Things (IoT), machine learning, geo-location, and video and predictive analytics; providing temporary use of non-downloadable software for monitoring and tracking driving behavior and performance, for streaming, storing, and analyzing video data; providing temporary use of non-downloadable computer software for gathering data, gathering driving conditions and driver actions, mapping the area around a vehicle and creating a database; providing temporary use of non-downloadable computer software, namely, software for image and signal processing, object detection and recognition, three-dimensional reconstruction, and motion analysis.
4497872   21/02/2020

[International Registration No. : 1521515]

Zhongshan Zhongzhi Pharmaceutical Group Co., Ltd.
No 3, South of Kangtai Road, Torch Hi-tech Industrial Development Zone, Zhongshan 528437 Guangdong China

**Proposed to be Used**

**IR DIVISION**

**Cl.5:** Tissues impregnated with pharmaceutical lotions; dressings, medical; teeth filling material; diapers for pets; medicines for human purposes; herbal teas for medicinal purposes; medicinal herbs; radioactive drugs for medical purposes; preparations for destroying noxious animals; chemical conductors for electrocardiograph electrodes; semen for artificial insemination; disinfectants; solutions for use with contact lenses; media for bacteriological cultures; dietetic substances adapted for medical use; depuratives; medicines for veterinary purposes; gases for medical purposes.

**Cl.30:** Gluten prepared as foodstuff; cereal-based snack food; starch for food; edible ices; cooking salt; tea-based beverages; flowers or leaves for use as tea substitutes; sugar; sugar confectionery; vegetal preparations for use as coffee substitutes; royal jelly; muesli; freeze-dried dishes with the main ingredient being rice; soya flour; cereal preparations; tea; yeast; essences for foodstuffs, except etheric essences and essential oils; preparations for stiffening whipped cream; meat tenderizers for household purposes; seasonings; vinegar; noodle-based prepared meals.
Priority claimed from 19/08/2019; Application No. : 88584055 ;United States of America
4498977    12/02/2020
[International Registration No. : 1522063]

Google LLC
1600 Amphitheatre Parkway Mountain View CA 94043 United States of America

Proposed to be Used

IR DIVISION

Cl.38; Providing multiple-user access to a global computer information network; provision of access to a global computer network.

Cl.42; Computer services, namely, domain forwarding services; technical support services, namely, troubleshooting in the nature of diagnosing computer software problems; providing temporary use of non-downloadable computer software for performing queries and transactions, and for storing, modifying, transmitting and receiving information in the field of domain name registration services.

Cl.45; Domain name registration services.
ANANBÔ
Château Montaliret, 1260 route de Branne F-33420 GÉNISSAC France

Proposed to be Used

IR DIVISION

Cl.16; Printing products (printed matter); bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' supplies; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); printing type; printing blocks; paper; cardboard; boxes of cardboard or paper; posters; albums; cards; books; newspapers; prospectuses; pamphlets; calendars; writing instruments; engravings or lithographic works of art; paintings (pictures), framed or unframed; aquarelles; patterns for dressmaking; drawings; drawing instruments; handkerchiefs of paper; face towels of paper; table linen of paper; bags and small bags (envelopes, pouches) of paper or plastic for packaging.

Cl.18; Leather and imitations of leather; animal skins; trunks and suitcases; umbrellas, parasols and walking sticks; whips, harness and saddlery; wallets; purses (coin purses); credit card cases (wallets); bags; vanity cases (empty); collars or clothing for animals.

Cl.24; Fabrics; silk fabrics; bed blankets; silk bed blankets; fabrics for textile use; elastic fabrics; velvet; bed linen; silk bed linen; household linen; silk household linen; table linen not of paper; bath linen (except clothing); silk bath linen (except clothing).

Cl.25; Clothing; silk clothing; footwear; headwear; scarves; silk scarf 'foulards'; tee-shirts; sweatshirts; shirts; jackets; trousers; jeans; hats; caps; clothing of leather or imitation of leather; belts (clothing).

Cl.27; Wallpaper; panoramic wallpapers of landscapes in grisaille, sepia, color and engravings, chinoiserie, antique portraits and special collections, panoramic wallpapers with large widths of 800 centimeters and more and hand-painted panoramic wallpaper of landscapes; ceiling paper; paper for panoramic ceilings of landscapes in grisaille, sepia, color and engravings, chinoiserie, antique portraits and special collections, paper for panoramic ceilings with large widths of 800 centimeters and more and hand-painted paper of landscapes for panoramic ceilings; decorative wall hangings, not of textile materials; panoramic wall hangings depicting grisaille, sepia, colored and engraved landscapes, chinoiseries, portraits depicting classic art and special collections, panoramic wall hangings in large widths of 800 cm and more and panoramic wall hangings depicting hand-painted landscapes; floor coverings; coverings for floors; products used as floor coverings; linoleum and other floor coverings; carpets; bath mats; borders for wall decoration.
Cl.35;Retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods, of wallpapers, panoramic wallpapers of landscapes in grisaille, sepia, color and engravings, chinoiserie, antique portraits and special collections, panoramic wallpapers with large widths of 800 centimeters and more and hand-painted panoramic wallpapers of landscapes; retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of hand-painted paper for panoramic ceilings of landscapes, decorative non-textile wall hangings, scenic wall hangings in grisaille, sepia, color and engravings, chinoiserie, antique portraits and special collections; retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of wall hangings with large widths of 800 centimeters and more and hand-painted landscape wall hangings; retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of floor and floor coverings, floor coverings, linoleum and other floor coverings, carpets, bath mats and borders for wall decoration; retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of printing products, bookbinding material, photographs, stationery, adhesives for stationery or household purposes, materials for artists, brushes, typewriters and office items (except furniture); retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of instructional or teaching materials (except apparatus), print-type, pictures, paper, cardboard, cardboard or paper boxes, posters, albums, cards, and books; retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of newspapers, pamphlets, brochures, calendars, writing instruments, lithographic or engraved art objects, framed or unframed paintings, aquarelles, patterns for making clothes, graphic prints, drawing instruments, paper handkerchiefs, paper face towels, paper table linen; retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of bags and sachets (envelopes, pouches) of paper or plastic for packaging; retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, shopping) methods of fabrics, silk, bed blankets, silk bed blankets, fabrics for textile use, elastic fabrics, velvet, bed linen, silk bed linen, household linen, silk linen, table linen not made from paper, bath linen (except clothing), silk bath linen (except clothing); retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) method of clothing, silk clothing, footwear, headgear, foulards and silk foulards, tee-shirts, sweat-shirts, shirts, jackets, trousers, jeans, hats, caps, leather or imitation leather clothing and belts (clothing); retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of leather and imitation leather, hides, trunks and suitcases, umbrellas, parasols and walking sticks, slapsticks and saddlery, wallets, coin purses, credit card cases (wallets), bags, cases intended to carry toiletries and collars or clothing for animals.
Trade Marks Journal No: 1958 , 27/07/2020 Class 99

Priority claimed from 26/09/2019; Application No. : 018129602 ;European Union 4499046 14/02/2020

[International Registration No. : 1521963]

KRISTL, SEIBT & CO. GESELLSCHAFT M.B.H.
Baiernstr. 122a A-8052 Graz Austria

Proposed to be Used
IR DIVISION

Cl.9; Test benches.
Cl.42; Testing of vehicles, conducting technical tests in respect of vehicles, development of test methods for vehicles.
Priority claimed from 14/08/2019; Application No. : 018108003 ;European Union
4499089  14/02/2020
[International Registration No. : 1521616]
BTS Group AB
Grevsgatan 34, 6 tr. SE-114 53 Stockholm Sweden

Proposed to be Used
IR DIVISION
Cl.35;Business information, advice and consultancy; business management, business strategy implementation, business organization, business administration, leadership, business skills and sales promotion consultancy; arranging and conducting of exhibitions and trade fairs for commercial purposes.
Cl.41;Business educational and training services; consultancy relating to business education; publication of educational materials; arranging and conducting of conferences.
VIXERAN

Priority claimed from 24/12/2019; Application No. : 740908 ;Switzerland
4499103  25/02/2020
[International Registration No. : 1526073]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION

Cl.1; Chemical products for use in agriculture, horticulture and forestry; preparations for the treatment of seeds; soil fertilizers.

Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
Priority claimed from 12/08/2019; Application No. : 88574934 ;United States of America
4499527  10/02/2020
[International Registration No. : 1522018]
TEKsystems, Inc.
7437 Race Road Hanover MD 21076 United States of America
Proposed to be Used
IR DIVISION
Cl.9; Downloadable computer software for optimizing, enhancing, and improving the performance of computer applications; downloadable computer software for testing, analytics, and performance of cloud applications; downloadable cloud-computing software for optimizing, enhancing, and improving the performance of computer applications.
Cl.42; Cloud computing featuring software for use accelerator applications that will enhance, support, and improve migration to the cloud, and testing, analytics, and performance of those applications; consulting services in the field of cloud computing; providing temporary use of non-downloadable cloud-based software for optimizing, enhancing, and improving the performance of computer applications.
Priority claimed from 09/01/2020; Application No. : 88752629 ;United States of America
4499552    22/01/2020
[International Registration No. : 1523604]
Innovative Water Care, LLC
1400 Bluegrass Lakes Parkway Alpharetta GA 30004 United States of America

Proposed to be Used

IR DIVISION

Cl.1; Chemicals for the treatment, clarification, sterilization, purification and filtration of water.

Cl.5; Algaecides, biocides, herbicides, disinfectant and sanitizers for use in water.

Cl.8; Hand-held tools for swimming pool and spa maintenance, namely, rakes and replacement parts for the foregoing.

Cl.9; Testing instruments and apparatus for use in the measurement, maintenance and chemistry and biology alteration of water; monitoring devices.

Cl.11; Water treatment equipment, namely, floaters, cartridges, feeders, dispensers, chlorinators, electro-chemical devices and replacement parts for the foregoing for the treatment of water.

Cl.21; Hand-held tools for swimming pool and spa maintenance, namely, skimmers and replacement parts for the foregoing.
Cl.35; Wholesale distributorships featuring chemical compositions for use in and in connection with water.

Cl.37; Aquatic aeration services, namely, installation, maintenance, cleaning, and removal of water aeration systems for bodies of water; pool and spa services, namely, swimming pool and spa cleaning services, swimming pool and spa maintenance and repair and consultations related thereto; cleaning services for swimming pools and spas; services of maintenance and repair of swimming pools and spas and consultancy related to said services; animal control services, namely, fish, cyanobacteria, and mollusk eradication.

Cl.40; Production of chemical compositions for others for use in and in connection with bodies of water; treatment of materials for pools, spas, and hot tubs, namely, linings, covers, filters and plumbing; treatment of water; water treatment, namely, water cleaning and clarification services; water purification services; advisory services relating to the use of water treatment chemicals and products systems for bodies of water; information services relating to all of the aforementioned including those rendered online via the internet or a computer database; specialized consultancy and advisory services in the field of water treatment and water treatment chemicals, rendered on-line via the internet or a computer database.

Cl.42; Bacteriological, biological and chemical research; quality control for others; water analysis; consultancy in the field of bacteriological, biological and chemical research, quality control and water analysis; scientific and technological services, namely, testing and analysis in the field of identification and quantification of the algal cell count in water to confirm successful algal response to certain algaecides; engineering services and scientific and technological services in the nature of research, analysis, design and development services, all in the field of water treatment and water treatment chemicals; all of the aforementioned services rendered on-line via the internet or a computer database; research, namely, conducting surveys and studies in the field of fish; water quality assessments.

Cl.44; Water management services in the nature of aquaculture services, namely, custom application of herbicides and algaecides for aquatic vegetation control; fish stocking in the nature of aquaculture services, namely, the cultivation and breeding of fish in a water environment.
Priority claimed from 09/08/2019; Application No. : 4574414 ;France
4499563   07/02/2020
[International Registration No. : 1522724]
LE JOINT TECHNIQUE
100 Impasse ZA de la Parlière F-69610 SAINT-GENIS-L'ARGENTIÈRE France

Proposed to be Used
IR DIVISION

Cl.14; Jewelry; silicone bracelets; silicone necklaces; silicone key rings; imitation jewelry; watch straps made of silicone.

Cl.25; Clothing, footwear, headwear; sports clothing; sports caps; sports socks; sports tank tops; sports jerseys; sports trousers; sports footwear; special clothing for sports.

Cl.26; Braids; silicone braids; reinforcing elastic bands for clothing; elastic ribbons.
AlphaTheta Corporation
4-4-5, Minatomirai, Nishi-ku, Yokohama-shi Kanagawa 220-0012 JP

Proposed to be Used

IR DIVISION

Cl.9; Sound recording apparatus; batteries, electric; electric or electronic musical instruments cables; conductors, electric; connectors for musical instruments; players for disc jockeys; videodisc players; videodisc recorders; DVD players; DVD recorders; optical disc players; optical disc recorders; compact disc players; compact disc recorders; portable media players; sound mixers for disc jockeys; sound mixers other than for disc jockeys; controllers for disc jockeys; remote controllers for use with telecommunication machines and apparatus; players for disc jockeys with integrated controllers; turntables, compact players, and MP3 players for use in booths for disc jockeys; turntables for disc jockeys; record turntables; tweeters; loudspeakers for disc jockeys; loudspeakers and parts for loudspeakers other than for disc jockeys; headphones for disc jockeys; headphones other than for disc jockeys; apparatus for changing record player needles; microphones; sound collection microphones; tuners for audio frequency devices and apparatus; sound amplifiers; digital sound and music reproduction apparatus; remote controls for digital music players; voice signal processors; control apparatus for acoustic systems; audio frequency devices and apparatus; earphones; amplifiers for headphones; amplifiers with function of reproducing surround sound signals; apparatus for broadcasting, recording, transmission or reproduction of sound or images; electro-dynamic apparatus for the remote control of signals; karaoke machines; telecommunication machines and apparatus and parts and accessories for telecommunication machines and apparatus; apparatus for recording, transmission, reception, processing or reproduction of sound, images and data; electric and electronic musical effects equipment for disc jockeys; electric and electronic musical effects equipment other than for disc jockeys; application software for disc jockeys; application software other than for disc jockeys; software to control and improve audio equipment sound quality; computer software for creating and editing music and sounds; computer software for searching and accessing information and data across a computer network; computer programs for music data management; optical disc drives; USB flash drives; data processing apparatus; computer peripheral devices; electronic machines and apparatus and parts and accessories for electronic machines and apparatus; electronic circuits, CD-ROMs, DVD-ROMs, and other storage media recorded with automatic performance programs for electronic musical instruments; electric and electronic effects units for electric or electronic musical instruments; amplifiers for musical instruments; musical sound recordings; phonograph records; downloadable music files; downloadable image files; recorded video discs and tapes; electronic publications, downloadable.

Cl.15; Music sound samplers; music sequencers; automatic rhythm playing devices; music synthesizers; electric and electronic musical instruments; musical instruments other than electric and electronic musical instruments; music stands.
Priority claimed from 02/09/2019; Application No. : 2034243 ;Australia
4499765    12/02/2020
[International Registration No. : 1527091]
SWYSH TECH PTY LIMITED
C/O Logicca, Level 6, Macquarie Street Sydney NSW 2000 Australia

Proposed to be Used

IR DIVISION

Cl.9; Communication software; computer software; downloadable software that enables users to access an online marketplace to purchase or create a personalised video message from an athlete, celebrity, influencer or other person or group of people; video films; video recordings.

Cl.35; Advertising; publicity agents; artists agent services (business management of actors, artists, authors, performing artists, photographers or writers); business management of sports people; charitable services, namely business management and administration; compilation and provision of online directories; marketing advisory services; marketing assistance; marketing consultancy; online retail services; online retail services for downloadable pre-recorded music and movies; production of advertising material; production of video recordings for advertising purposes; production of video recordings for marketing purposes; production of video recordings for advertising purposes; promotional management of sports personalities; promotional management of celebrities; provision of an online marketplace for buyers and sellers of goods and services; provision of an online marketplace for the sale and purchase of memorabilia and items belonging to celebrities and sports people; publicity; retail services; on-line retail store services featuring video recordings; retailing of goods (by any means).

Cl.42; Creating and maintaining weblogs (blogs) for others; design of consumer products; hosting computer sites (web sites); hosting of a website that allows users to purchase or create personalised video messages; hosting of a website that features non-downloadable software that enables users to access an online marketplace to purchase or create a personalised video message from an athlete, celebrity, influencer or other person or group of people online provision of web-based applications (non-downloadable); online provision of web-based software (non-downloadable); provision of online non-downloadable software (application service provider); provision of web-based applications or software that allows users to purchase or create personalised video messages; provision of web-based applications or software that enables users to access an online marketplace to purchase or create a personalised video message from an athlete, celebrity, influencer or other person or group of people; web portal services (designing or hosting); web-based applications; web-based application that enables users to access an online marketplace to purchase or create a personalised video message from an athlete, celebrity, influencer or other person or group of people.
Priority claimed from 26/08/2019; Application No. : 88593315 ;United States of America

4499792   13/02/2020

[International Registration No. : 1526017]

Alector LLC
131 Oyster Point Blvd, Suite 600 South San Francisco CA 94080 United States of America

Proposed to be Used

IR DIVISION

Cl.42; Medical and pharmaceutical research and development services; providing medical and scientific research information in the field of pharmaceuticals, immuno-oncology, immuno-neurology, neurodegenerative disorders, and Alzheimer's disease.

Cl.44; Providing medical information in the field of pharmaceuticals, immuno-oncology, immuno-neurology, neurodegenerative disorders and Alzheimer's disease; providing information in the medical field and in the field of pharmaceuticals, immuno-oncology, immuno-neurology, neurodegenerative disorders, and Alzheimer's disease via a website; consulting in the field of pharmaceuticals, immuno-oncology, immuno-neurology, neurodegenerative disorders, and the treatment of Alzheimer's disease.
ULTUBIS

Priority claimed from 24/12/2019; Application No. : 740847 ; Switzerland
4500343  25/02/2020
[International Registration No. : 1526071]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland
Proposed to be Used
IR DIVISION
Cl.1; Chemical products for use in agriculture, horticulture and forestry; preparations for the treatment of seeds; soil fertilizers.
Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
ZIMETADO

Priority claimed from 24/12/2019; Application No. : 740856 ; Switzerland
4500344   25/02/2020
[International Registration No. : 1526072]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION

Cl.1; Chemical products for use in agriculture, horticulture and forestry; preparations for the treatment of seeds; soil fertilizers.

Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
Trade Marks Journal No: 1958 ,  27/07/2020           Class 99

Priority claimed from 30/08/2019; Application No. : 01401390 ;Benelux
4501890   12/02/2020
[International Registration No. : 1523499]
NV BEKAERT SA
Bekaertstraat 2 B-8550 Zwevegem

Proposed to be Used

IR DIVISION

Cl.6; Metal ropes; steel ropes; plastic-coated steel ropes; steel ropes with abrasive elements; steel ropes with saw beads; steel ropes for sawing or cutting stone.

Cl.7; Machines for sawing or cutting of stone; parts of machines for sawing or cutting of stone.
Priority claimed from 26/09/2019; Application No. : 88632179 ;United States of America
4501930    12/02/2020
[International Registration No. : 1523334]
Aneum Inc.
80 Denslowe Dr San Francisco CA 94132 United States of America

Proposed to be Used

IR DIVISION

Cl.9;Downloadable computer software and mobile applications for social networking and for communicating with others about health, healthcare, and cures and treatments for various diseases and conditions; downloadable computer software and mobile applications for the collection, editing, organizing, modifying, book marking, transmission, storage, and sharing of data and information.

Cl.42;Software as a service (SaaS) services featuring software for social networking and for communicating with others about health, healthcare, and cures and treatments for various diseases and conditions; platform as a service (PaaS) services featuring software for social networking and for communicating with others about health, healthcare, and cures and treatments for various diseases and conditions; online non-downloadable software for social networking and for communicating with others about health, healthcare, and cures and treatments for various diseases and conditions; software as a service (SaaS) services featuring software for the collection, editing, organizing, modifying, book marking, transmission, storage, and sharing of data and information; platform as a service (PaaS) services featuring software for the collection, editing, organizing, modifying, book marking, transmission, storage, and sharing of data and information; online non-downloadable software for the collection, editing, organizing, modifying, book marking, transmission, storage, and sharing of data and information; software design and development; installation, maintenance, repair, and updating of computer software; technical support services, namely, troubleshooting of computer software problems.

Cl.44;Providing information in the fields of health, healthcare, and cures and treatments for various diseases and conditions.

Cl.45;Online social networking services.
valua

4503985  31/01/2020
[International Registration No. : 1293411]
nora systems GmbH
Hoehnerweg 2-4 69469 Weinheim Germany
Proposed to be Used
IR DIVISION

Cl.19; Building materials (non-metallic); tiles; tiles, not of metal; floor tiles, not of metal; floor tiles of rubber; floor tiles of plastic; floors, not of metal; skirtings for floors, not of metal; profiles for building construction (non-metallic); stair components (non-metallic); stair treads not of metal; non-metallic surfacings for stairs; building materials for manufacturing floors (non-metallic).

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; floor coverings; floor coverings of rubber and synthetic rubber; floor coverings of plastic.
Priority claimed from 08/08/2019; Application No. : 88572301 ;United States of America
4504487  10/02/2020
[International Registration No. : 1523611]
Loon LLC
1600 Amphitheatre Parkway Mountain View CA 94043 United States of America

Proposed to be Used

IR DIVISION

Cl.38; Rental of telecommunications equipment used for internet access, wireless communications services and cellular broadcasting services; providing internet access; provision of access to the internet and electronic transmission of wireless communications signals via telecommunications equipment suspended in the stratosphere by gas filled balloons; telecommunication services, namely, transmission of data, images, video files, wireless communications signals, satellite communications signals and electronic messages using beam formed networks, satellite constellations and high altitude platform systems (HAPS); telecommunications services, namely, transmission of data packets across aerospace networks; providing aerospace communications services, namely, transmission of sounds, images, signals and data across aerospace networks; telecommunication services, namely, transmission of data, images, video files, wireless communications signals, satellite communications signals and electronic messages using a computer hardware and software platform that schedules, predicts, controls and optimizes the physical wireless topology and routing of packets across the terrestrial, air and space segments of aerospace networks.

Cl.39; GPS navigation services; rental of GPS equipment for navigational purposes; transporting goods for others using gas-filled balloons.
4504492  07/02/2020
[International Registration No. : 1522907]
LEE JAE YUP
202-202, 23, Haogae-ro 351 beon-gil, Bundang-gu, Seongnam-si Gyeonggi-do Republic of Korea

Proposed to be Used

IR DIVISION

Cl.14; Shoe jewelry; leather key holders; key holders of precious metals; key fobs of imitation leather; key fobs (jewelry); watchstraps made of leather; golf clocks; watches of precious metal; mechanical and automatic watches; clocks and parts therefor.

Cl.16; Envelope paper; wrapping paper for gift; paper for wrapping and packaging; packing cardboard; packing paper; envelopes [stationery]; envelopes; jackets for papers; envelope papers; envelopes of paper; plastic film for wrapping; plastic materials for packaging; packaging boxes of paper; packaging boxes of cardboard; packaging containers of paper; bags of paper for packaging; envelopes of paper for packaging; bags of plastic for packaging; plastic wrap; envelopes of plastic.

Cl.18; Fur-skins; leather and imitations of leather; bags; leather and imitation leather bags; leather handbags; nylon bag; change purses; boston bags; briefcases; shoulder bags; credit card cases and holders; handbags for ladies; purses; card wallets; trunks [luggage]; school bags; handbags; carry-on bags; umbrellas.

Cl.24; Labels of textile; furniture coverings of textile; indoor and outdoor curtains; tablecloths of textiles; textile coverings; table runners of textile; bed and table covers; bed linen and table linen.
Cl.25; Golf shoes; footwear for men and women; men's footwear; mountaineering boots; boots; sandals; sports shoes; footwear; inner soles; training shoes; infants' shoes; parkas for winter sports; running suits; sports wear; athletic uniforms; training wear; climbing clothes; golf trousers; golfwear; clothing; uniforms; men's suits; short trousers; suits; skirts; children's clothing; wind-jackets; blue jeans; coats; parkas; pants; panties, shorts and briefs; long-sleeved T-shirts; long-sleeved shirts; aloha shirts; underwear; short-sleeved or long-sleeved t-shirts; short-sleeved T-shirts; brassieres; blouses; shirts; under garments; underpants; sweaters; women's underwear; dress shirts; nightwear; waistcoats; tee-shirts; pyjamas; neck warmers; neckties; knitted gloves; leggings [leg warmers]; mufflers; ear muff [clothing]; golf caps; caps being headwear; sun caps; winter face masks (clothing); belts made of leather; belts [clothing]; belts made out of cloth.

Cl.28; Bags specially adapted for sports equipment; gymnastic and sporting articles.
Priority claimed from 03/09/2019; Application No. : 4578689 ;France

4504536    18/02/2020
[International Registration No. : 1523013]

DASSAULT AVIATION
9 rond-point des Champs-Élysées-Marcel-Dassault F-75008 PARIS France

Proposed to be Used
IR DIVISION

Cl.12; Airplanes and apparatus for locomotion by air.

Cl.37; Construction, reconstruction, maintenance, overhaul, servicing, cleaning, washing, repair, renovation, transformation, fitting-out of airplanes and apparatus for locomotion by air, as well as their components.

Cl.39; Air transport; rental of airplanes and apparatus for locomotion by air.
Priority claimed from 20/12/2019; Application No.: 4609206; France
4504576  19/02/2020
[International Registration No.: 1524819]
ANANBÔ
Château Montalivet, 1260 route de Branne F-33420 GÉNISSAC France

Proposed to be Used

IR DIVISION

Cl.18: Leather and imitations of leather; animal skins; trunks and suitcases; umbrellas, parasols and walking sticks; whips, harness and saddlery; wallets; purses (coin purses); credit card cases (wallets); bags; vanity cases (empty); collars or clothing for animals.

Cl.24: Fabrics; silk fabrics; bed blankets; silk bed blankets; fabrics for textile use; elastic fabrics; velvet; bed linen; silk bed linen; household linen; silk household linen; table linen not of paper; bath linen (except clothing); silk bath linen (except clothing).

Cl.25: Clothing; silk clothing; footwear; headwear; scarves; silk scarf ‘foulards’; tee-shirts; sweatshirts; shirts; jackets; trousers; jeans; hats; caps; clothing of leather or imitation of leather; belts (clothing).

Cl.35: Retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, shopping) methods of fabrics, silk, bed blankets, silk bed blankets, fabrics for textile use, elastic fabrics, velveteen, bed linen, silk bed linen, household linen, silk linen, table linen not made from paper, bath linen (except clothing), silk bath linen (except clothing); retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) method of clothing, silk clothing, footwear, headgear, foulards and silk foulards, tee-shirts, sweat-shirts, shirts, jackets, trousers, jeans, hats, caps, leather or imitation leather clothing and belts (clothing); retail services and retail sale using any online (the Internet), mobile, wireless or remote (mail order, teleshopping) methods of leather and imitation leather, hides, trunks and suitcases, umbrellas, parasols and walking sticks, slapsticks and saddlery, wallets, coin purses, credit card cases (wallets), bags, cases intended to carry toiletries and collars or clothing for animals.
4504624    25/11/2019

[International Registration No. : 1524001]

NINTH POWER COMMERCIAL TRADING(BEIJING)CO.,LTD.
NO.340, FLOOR 3, PEKINGMIX, NO 58 E,XINGLONG ST, DONGCHENG DISTRICT 100062 BEIJING China

Proposed to be Used

IR DIVISION

Cl.3; Polish for furniture or floors; leather protective agent (polishing agent); shoe powder (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); abrasives; paste (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); polishing agents; mixture of dried petals and spices (spices) (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); cosmetics for animals; air aromatics; shampoo; aromatic essential oil; soap; cosmetics; cleanser; washing agent; cleaning agents; detergents; toothpaste; perfume; toiletry.

Cl.21; Basin (container); daily enamel plastic utensils (including psts, bowls, plates, pots and cups) (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); tableware (except knives, forks and spoons); daily glassware (including cups, pans, pots); daily use porcelain (including basins, bowls, plates, pots, jars and pots); domestic pottery (including basins, bowls, plates, jars, casseroles, pots, stoneware and tableware); toothbrush; hand cleaning appliance (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); crystal (glassware).

Cl.24; Textile fabric; textile wall hanging; textile towel; textile napkin; bath towel; cover the bed (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); towelling coverlet; table cloth (non-paper); textile furniture covers; place mat (non-paper).
TerraSAR-X Neo

Priority claimed from 08/08/2019; Application No.: 018104857; European Union
4504666 22/01/2020
[International Registration No.: 1524036]
Airbus Defence and Space GmbH
Willy-Messerschmitt-Str. 1 82024 Taufkirchen Germany

Proposed to be Used

IR DIVISION

Cl.9; Scientific, surveying, photographic, optical, measuring, checking and supervision apparatus and instruments, namely, geodetic lasers and radars for use in detecting and imaging targets; photographic cameras; digital cameras; telemetry cameras; telemetry apparatus and telemetry systems in the nature of telemeters; passive and active remote sensing apparatus and remote sensing systems, namely, systems comprised of remote sensors for use in measuring visible, thermal and infrared radiation energy waves, gravity, magnetic force fields, and magnetic and acoustic waves; distance measuring apparatus; angle viewfinder; electro-optical distance meters; interferometers; photometers; polarimeters; reflectometers; autocollimators; multimedia projectors; optical cables; computer firmware for use in database equipment; satellites for scientific purposes; satellites for earth observation purposes; downloadable digital photos; database access equipment in the nature of computer hardware for database access for remote access and for internet access, database access software and database management software, all being for the stereographic retrieval, storage, creation, editing and analysis of drawings, images, photographs, graphic representations, aerial photographs, satellite recordings and surface models; computer software for database management, namely, computer search engine software; software for creating searchable databases of support data; computer operating systems for computer hardware used in managing computer databases; statistical evaluation software for use in analysis of surface models, images and photographs; communication software for providing internet access to online databases; database management software for general use; computer software for database management, namely, for stereographic reproduction, for storage, preparation, treatment and analysis of drawings, images, photos, charts, aerial and satellite photographs, surface models; pre-recorded magnetic data carriers featuring computer software, computer programs, computer files and software packages, all containing, or for the stereographic reproduction, storage, creation, processing and analysis of, surface models, images and photographs.

Cl.12; Aircraft; drones; photography drones; space vehicles.

Cl.16; Drawings; pictures; photographs; posters; postcards; printed overviewtype representations, namely, emblems, holograms and photographs featuring images of satellites, airplanes, rockets and industrial scenes; printed reports featuring overview representations of scientific and engineering data and results; printed material, namely, reports, brochures, and charts featuring overviews of survey results in the aerospace industry; graphic representations.

Cl.38; Providing access to electronic databases and online information research centers for use in retrieving and viewing drawings, pictures, photographs, graphic representations, aerial photographs, satellite recordings and surface models; electronic transmission of data via computer networks; providing access to databases in computer networks; computer based transmission of data and images, such as for world-wide communication networks, namely, the internet, or for private or user restricted networks, namely, intranets.

Cl.42; Computer-aided services, namely, on-line evaluation of geographic features depicted in aerial photographs and satellite recordings; physicist, engineer or computer scientist services, namely providing consultation regarding the use of computers in the processing of aerial photographs and satellite recordings; hosting computer databases featuring information about computer processed aerial and satellite imagery and three-dimensional terrain data sets for government, educational and commercial use; analysis of aerial and satellite images, namely identification of surface characteristics, classification of soils, detection of changes; airborne or space-based remote monitoring relating to environmental explorations and agriculture.
Cat-HTR

Priority claimed from 27/08/2019; Application No. : 2033075 ;Australia
4504782    21/02/2020
[International Registration No. : 1524050]
Licella Holdings Ltd
140 Arthur St, Level 7 North Sydney NSW 2060 Australia

Proposed to be Used

IR DIVISION

Cl.1: Accelerators for speeding up chemical reactions; aqueous chemical compositions; cellulose derivatives (chemicals); chemical additives; chemical additives for compost; chemical additives for fuel; chemical additives for motor fuels; chemical additives for use in industry; chemical additives for use in manufacture; chemical additives for use in plastic; chemical additives for use in the cleaning of water; chemical additives for use in the processing of plastics; chemical additives for use in the treatment of paper pulp; chemical additives to motor fuel; chemical compositions for use in the manufacture of plastics; chemical compound additives for fuel; chemical preparations for preventing the formation of scale; chemical preparations for use as solvents; chemical preparations for use in engineering; chemical products derived from coal; chemical products derived from coal by-products; chemical products for biotechnological purposes (industrial); chemical products for biotechnological purposes (scientific); chemical products for the treatment of water; chemical products for use as additives to fuels; chemical products for use in biotechnological research (other than for medical or veterinary use); chemical products for use in biotechnology (other than for medical or veterinary use); chemical products for use in making resins; chemical products for use in making varnishes; chemical products for use in the manufacture of oils; chemical products for use in the manufacture of plastics; chemical products for use in the oil industry; chemical products for use in the processing of plastics; chemical products for use in the treatment of water; chemical products for use in the wood pulp industry; chemical resins (semi-finished); chemical substances for use in manufacture; chemical substances for use in the biochemical industry; chemical substances for use in the biotechnological industry; chemical substances for use in the manufacture of products for household use; chemicals for off-set presses; chemicals for treating water; chemicals for use in clarifying water; chemicals for use in cleaning water; chemicals for use in clearing water; chemicals for use in purifying water; chemicals for use in the automotive industry; chemicals for use in the oil industry; chemicals for use in the oil refining industry; chemicals for use in the petrochemicals industry; chemicals for use in the purification of water; chemicals for use in the refining of liquid hydrocarbons; chemicals for use in the treatment of materials made of plastics; extraction chemicals; filtering materials of chemical substances; fuel chemical additives; industrial chemicals; industrial organic chemicals; oil-purifying chemicals; oil-separating chemicals; petrol additives (chemical); biological preparations for use in biotechnology (other than medical).

Cl.4: Automobile fuels; biodiesel fuel; biomass fuels; bitumen emulsions for fuel; coal based fuels; combustible fuels; fossil fuels; fuel for motor vehicles; gas (fuel); gaseous fuels; hydrocarbon fuels; biofuel; coal tar oil.

Cl.7: Apparatus for chemical agitation; apparatus for chemical mixing; apparatus for mixing chemicals; chemical handling machines; chemical machines; devices for the separation of chemicals from fluids; machines for use in chemical reactions; machines for recycling; machines for recycling plastics material; recycling machines; pulp converting machines; bitumen making machines.

Cl.9: Chemical reaction apparatus; chemical reactors; chemistry apparatus and instruments; reaction units containing chemical reagents (other than for medical diagnostic use); scientific apparatus for use in the separation of chemical compounds (other than for medical use); filter reactors.

Cl.11: Installations for chemical processing; reactors being industrial chemical installations; reactors for use in the chemical industry; reactor vessels; reactors for gas-solids reactions; reactors for use in the petrochemical industry; installations for biotechnological fractionation; installations for biotechnological separation; installations for cooling for biotechnological purposes; installations for heating for biotechnological purposes.

Cl.19: Pitch; pitch for building; coal tar; tar; tars; bitumen; bitumen (not in the nature of paint); composite bitumen; mixtures of bitumen and plastics for building purposes; mixtures of bitumen and plastics for making roads.
Cl.40; Catalytic conversion of chemical compounds; chemical processing of liquids; chemical recycling of waste products; chemical treatment of waste products; recycling of chemicals; treatment (recycling) of chemicals; treatment of chemical waste; recycling; recycling of materials; recycling of paper; recycling of plastics; recycling of trash; recycling of waste; recycling of waste and trash; recycling plants; waste recycling services; carbon offsetting services (recycling).

Cl.42; Advisory services relating to energy efficiency; advisory services relating to the use of energy; chemistry services; information technology (IT) services (computer hardware, software and peripherals design and technical consultancy); measurement services; product monitoring services; providing information, including online, about industrial analysis and research services; scientific and technological services; services for assessing the efficiency of chemicals; services for monitoring industrial processes; technical data analysis services; technical diagnostic testing services; technological analysis services; technological consultation services; chemical analysis; chemical information; chemical technological research; preparation of reports relating to chemical research; research relating to chemicals; research relating to chemistry; scientific research relating to chemical products; scientific research relating to chemistry; testing of chemicals; biotechnological research; biotechnology research; biotechnology testing; research relating to biotechnology.
LEVITY

Priority claimed from 22/08/2019; Application No. : 88589271 ;United States of America
4504828 31/01/2020
[International Registration No. : 1524554]
Hyperloop Technologies, Inc.
2159 Bay Street Los Angeles CA 90021 United States of America

Proposed to be Used

IR DIVISION

Cl.12; Land vehicles, hover vehicles, magnetic levitation vehicles and aircraft; apparatus for locomotion by land, air or water, namely, magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, pods that travel in a vacuum or partial vacuum within an enclosed tube, locomotives; freight trains; passenger trains; railway freight cars; railway passenger cars.

Cl.39; Transportation services, namely, high-speed transportation of passengers and goods; transportation services, namely, high-speed transportation of passengers and goods in tubes; consulting and advisory services in the field of transportation; providing information in the field of transportation via a website; providing information in the field of transportation; online transportation reservation services; travel arrangement, namely, arranging the transportation of passengers and goods; logistics services consisting of the transport and warehousing of goods and cargo transportation.

Cl.42; Research, development, engineering, design, and testing services in the field of transportation; research, development, engineering, design, and testing of transportation vehicles and systems; consulting and advisory services in the field of engineering; scientific and technological services, namely, research and design in the field of magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, pods that travel in a vacuum or partial vacuum within an enclosed tube; industrial analysis and research services in the field of magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, pods that travel in a vacuum or partial vacuum within an enclosed tube; design and development of computer hardware and software; conducting engineering feasibility studies in the field of magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, pods that travel in a vacuum or partial vacuum within an enclosed tube; computer software repair; computer software installation services; providing computer software repair information; computer software repair services; computer software maintenance and repair services.
Priority claimed from 08/02/2020; Application No. : 2067668 ;Australia
4504834   14/02/2020
[International Registration No. : 1524602]
QUAD R & D PTY LTD
1859 Flagstone Creek Road Upper Flagstone Qld 4344 Australia

Proposed to be Used
IR DIVISION

Cl.6; Armored doors of metal; armour door sheetings of metal; armour made of common metals; armour sheetings of metal; armour-plating of metal; armoured banking installations of metal; armoured doors of metal; armoured materials of metal; armoured metal walls; armoured windows having metal frames; steels for armour.

Cl.9; Body armour (protective coverings) for animals; protective clothing (body armour).

Cl.12; Armored vehicles; armour plates (shaped) for vehicles; armour protected land vehicles; armour protection apparatus for land, air and water vehicles; armoured bodies for vehicles; armoured land vehicles; armoured vehicles; tracks for armoured vehicles.

Cl.19; Armor-plating, not of metal; armored doors, not of metal; armour door sheetings of non-metallic materials; armour-plating, not of metal; armoured doors, not of metal; armoured windows having non-metallic frames.
Priority claimed from 23/12/2019; Application No.: 2019766501; Russian Federation

4504939  06/02/2020

[International Registration No.: 1524136]

AdMe Trademarks Ltd.
First Floor, Commercial House 1 Eden Island

**Proposed to be Used**

**IR DIVISION**

**Cl.35:** Advertising services, namely, promoting the brands, goods and services of others; promoting the goods and services of others by means of distributing advertising on the Internet for others.

**Cl.41:** Entertainment services, namely, providing online videos, not downloadable, via digital networks, radio, television, satellite, audio, video, web-based applications, mobile phone applications, and computer networks featuring information in the fields of entertainment, animation, culture, arts, sports, pets, life hacks and fitness; entertainment services, namely, development, creation, production and post-production of website entertainment content; providing entertainment information via a website that displays trending news and information in the fields of current events and entertainment, animation, culture, arts, sports, pets, life hacks and fitness; providing online videos, not downloadable on social media platforms featuring instruction and information in the fields of entertainment, animation, culture, arts, sports, pets, life hacks and fitness; digital video, audio and multimedia entertainment publishing services in the nature of recording, production and post-production services in the fields of music, animation and video; video production services; audio recording and production; animation production services; entertainment services, namely, providing digital multimedia entertainment content in the nature of non-downloadable articles, videos and photos in the field of entertainment,
animation, culture, arts, sports, pets, life hacks and fitness, provided via the internet; production and distribution of online web videos, animations, articles and photos in the fields of entertainment, animation, culture, arts, sports, pets, life hacks and fitness.
VERESCA

Priority claimed from 08/09/2019; Application No. : 018121662 ;European Union
4504994   25/02/2020
[International Registration No. : 1524223]
3N Diagnostics Ltd
1 Murray Street Belfast Belfast BT1 6DN United Kingdom
Proposed to be Used
IR DIVISION
Cl.5;Clinical diagnostic reagents; diagnostic agents for medical use; diagnostic biomarker reagents for medical purposes; diagnostic preparations for medical purposes; diagnostic reagents for medical use; in vitro diagnostic preparations for medical use; diagnostic testing materials for medical use; reagents for use in diagnostic tests [for medical purposes].
Cl.44;Breast cancer screening services; medical analysis services for cancer diagnosis and prognosis; medical analysis services for the diagnosis of cancer; medical laboratory services for the analysis of samples taken from patients; medical services in the field of oncology; medical testing services relating to the diagnosis and treatment of disease; pathology services; performing diagnosis of diseases; prostate cancer screening services; providing cancer screening services; providing information relating to medical services; providing medical information; providing medical information in the healthcare sector; analysis of human tissues for medical treatment; chemotherapy services; medical analysis for the diagnosis and treatment of persons; medical analysis services relating to the treatment of persons; medical analysis services for diagnostic and treatment purposes provided by medical laboratories; medical analysis services relating to the treatment of persons provided by a medical laboratory; medical care and analysis services relating to patient treatment; medical counseling; medical diagnostic services; medical analysis services relating to the treatment of patients; medical consultations; medical testing for diagnostic or treatment purposes.
Commonry

Priority claimed from 20/02/2020; Application No. : 2070701 ;Australia
4505012   21/02/2020

[International Registration No. : 1524270]

Commonry Pty Ltd
35 Market Street South Melbourne VIC 3205 Australia

Proposed to be Used
IR DIVISION

Cl.3; Cosmetics and makeup, namely, lipstick, lip gloss, lip liner, lip color, nail color, nail polish, foundation, face powder, blush, mascara, eyeliner, eye shadow; skin moisturizers, face creams, body moisturizers, body creams and body lotions; hair care products, namely, shampoos, conditioners, hair gels, hair color and hair mousse; perfumes and colognes.

Cl.9; Eyewear, namely, sunglasses, cases for sunglasses and sunglass chains and cords.

Cl.14; Alarm clocks; charms for jewellery; charms for keychains; clocks; costume jewellery; gemstone jewellery; hair jewellery in the nature of jewellery for use in the hair; jewellery; jewellery boxes; jewellery cases; jewellery for attachment to clothing; jewellery watches; key rings; shoe jewellery; watches; watch bands and straps.

Cl.18; Athletic bags; backpacks; beach bags; belt bags and hip bags; cases of leather or leather board; clutch bags; clutch purses; coin purses; cosmetic bags and cases sold empty; diaper bags; duffel bags; evening bags; fanny pack; gym bags; handbags; key cases; leather and imitation leather bags and wallets; luggage; overnight bags; satchels; shoe bags for travel; shoulder bags; sling bags; sports bags; toiletry bags and cases sold empty; tote bags; travel baggage; travelling cases of leather; waist bags; waist pouches; wallets; weekend bags; umbrellas.

Cl.24; Home furnishings, namely, baby blankets; bath linen; bath mitts; bath towels; beach towels; bed blankets; bed linen; bed sheets; bed skirts; bedspreads; children's blankets; cloths for removing make-up; comforters and bed covers; curtains and window treatments; cushion covers; drapes; fabric window coverings and treatments, namely, curtains, draperies, sheers, swags and valances; face cloths; face towels; hand towels; hooded towels; pillow cases; quilts and duvets; quilt and duvet covers; shower curtains; table cloths not of paper; table covers not of paper; table linen; towels.

Cl.25; Clothing, namely, shirts, t-shirts, polo tops, tank tops, sweatsuits, blouses, vests, sweaters, jumpers, pullovers, hooded knitwear tops, fleece tops, cardigans, pajamas, sleepwear, track suits, sweat pants, sweat shirts, loungewear, leggings, beachwear, rompers and infant and toddler one-piece clothing, infant wear, gloves, mittens, socks, belts, shorts, gym short, skirts, dresses, pants, khaki pants, cargo pants, jeans, trousers, jackets, overalls, coats, rainwear, anoraks, suits, underwear, lingerie, undergarments, hosiery, tights, scarves, ties, school uniforms, swimwear, bodysuits, aprons, cloth bibs, night gowns, robes, bonnets and scarves, footwear, namely, slippers, sandals, sneakers, runners, high-heeled shoes, slides, and booties, and headgear, namely, hats, caps; waist belts.

Cl.35; Retail store services, on-line retail store services, wholesale store services, on-line wholesale store services and mail order services, all of the foregoing relating to clothing, footwear and headgear, clothing and fashion accessories, jewellery, leather and leather imitation products including belts, handbags and wallets, home furnishings, household and kitchen utensils including crockery and cutlery, furniture made from wood or substitutes for wood, textiles and textile goods, carpets, rugs and mats, optical apparatus and instruments of all kinds including spectacle glasses, sunglasses and containers, cases and frames in respect thereof, apparatus for lighting including lamps, toys, food products, sporting articles including sport bags and sport balls, hair accessories including bows, buttons, clips, bands, ribbons and pins, articles for use in writing including pencils, books, magazines and catalogues and articles of stationery; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; computerized online ordering services; export and import agency services.

11611
PODBAY

Priority claimed from 16/08/2019; Application No. : 88582362 ;United States of America
4506477    31/01/2020
[International Registration No. : 1524768]
Hyperloop Technologies, Inc.
2159 Bay Street Los Angeles CA 90021 United States of America

Proposed to be Used

IR DIVISION

Cl.12; Land vehicles, hover vehicles, magnetic levitation vehicles and aircraft; apparatus for locomotion by land, air or water, namely, magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, pods that travel in a vacuum or partial vacuum within an enclosed tube, locomotives; freight trains; passenger trains; railroad freight cars; railroad passenger cars.

Cl.39; Transportation services, namely, high-speed transportation of passengers and goods; transportation services, namely, high-speed transportation of passengers and goods in tubes; consulting and advisory services in the field of transportation; providing information in the field of transportation via a website; providing information in the field of transportation; online transportation reservation services; travel arrangement, namely, arranging the transportation of passengers and goods; logistics services consisting of the transport and warehousing of goods and cargo transportation.

Cl.42; Research, development, engineering, design, and testing services in the field of transportation; research, development, engineering, design, and testing of transportation vehicles and systems; consulting and advisory services in the field of engineering; scientific and technological services, namely, research and design in the field of magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, industrial analysis and research services in the field of magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, train design and development of computer hardware and software; conducting engineering feasibility studies in the field of magnetic levitation trains, magnetic levitation vehicles, magnetic levitation pods, vehicles that travel in a vacuum or partial vacuum within an enclosed tube, trains that travel in a vacuum or partial vacuum within an enclosed tube, pods that travel in a vacuum or partial vacuum within an enclosed tube; computer software repair; computer software installation services; providing computer software repair information; computer software repair services; computer software maintenance and repair services.
Proposed to be Used
IR DIVISION
Cl.16; Pencils; color pencils; graphite pencils.
Cl.28; Infant development toys; toy blocks; stacking blocks.
GORYSOTAN

Priority claimed from 24/12/2019; Application No. : 740885 ;Switzerland
4506569    25/02/2020
[International Registration No. : 1525099]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION

Cl.1; Active chemical ingredients for manufacture of fungicides, herbicides, insecticides, nematicides; chemical products used in agriculture, horticulture and forestry; bio-stimulant products; preparations for improving crops; preparations for fortifying plants; chemical and/or biological preparations for stress management in plants; plant growth regulating preparations; chemical preparations for seed treatment; additives.

Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
Plantur

4506572  20/02/2020
[International Registration No. : 1525114]
Dr. Kurt Wolff GmbH & Co. KG
Johanneswerkstr. 34-36 33611 Bielefeld Germany

Proposed to be Used
IR DIVISION

Cl.3; Toiletries; body cleaning and beauty care preparations; hair preparations and treatments; cosmetics for the use on the hair; shampoo; hair dye; hair lotion; hair tonic; preparations for protecting the hair from the sun; sunscreen preparations for the scalp.

Cl.5; Medical and veterinary preparations; dietary supplements and dietetic preparations; pharmaceuticals and natural remedies; medicated hair care preparations; capillary lotions (medicated -); medicated hair lotions; medicinal hair growth preparations; sunscreen preparations for the scalp for pharmaceutical purposes.
ZENQUIFEN

Priority claimed from 19/12/2019; Application No. : 742372 ;Switzerland
4506668   25/02/2020
[International Registration No. : 1525066]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.1; Active chemical ingredients for manufacture of fungicides, herbicides, insecticides, nematicides; chemical
products used in agriculture, horticulture and forestry; bio-stimulant products; preparations for improving crops;
preparations for fortifying plants; chemical and/or biological preparations for stress management in plants; plant growth
regulating preparations; chemical preparations for seed treatment; additives.

Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
VEDAPACT

Priority claimed from 24/12/2019; Application No. : 740828 ; Switzerland
4506692    25/02/2020
[International Registration No. : 1525231]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland
Proposed to be Used
IR DIVISION
Cl.1; Chemical products for use in agriculture, horticulture and forestry; preparations for the treatment of seeds; soil fertilizers.
Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
4507245  20/02/2020
[International Registration No. : 1207250]
Aktsionernoe obschestvo "Zavod "Energokabel"
ul. Polevaya, 10, g. Elektrogli, Noginskii r-n RU-142455 Moskovskaya obl. Russian Federation

**Proposed to be Used**

**IR DIVISION**

**Cl.9:** Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment; fire-extinguishing apparatus; computer software; computer programmes [programs], recorded; cables, electric; wires, electric.

**Cl.35:** Advertising; business management; business administration; office functions; import-export agencies; retail or wholesale store services.

**Cl.42:** Scientific and technological services and research and design relating thereto; computer programming services; consultancy relating to technical and scientific analysis in the field of cabling and wiring products.
BAMBUSER

4507339  18/02/2020
[International Registration No. : 1525443]
Bambuser AB
Nyborgatan 8 SE-114 34 Stockholm Sweden

Proposed to be Used
IR DIVISION
Cl.9; Computer software; information technology devices; data storage devices; application software; mobile apps; computer software for entertainment; apparatus for recording, transmission or reproduction of sound or images; downloadable computer software accessible via the Internet and wireless devices; software for portable electronic devices; computer software for mobile phones; games software and computer games.

Cl.35; Advertising; advertising and marketing; sales promotion; promotion of the goods and services of others; business consulting; business management consulting.

Cl.38; Telecommunication services; streaming; video communication services; video transmission services; video narrow casting services.
**FRAND Avenue**

Priority claimed from 14/08/2019; Application No. : 4575170 ;France

4507344 13/02/2020

[International Registration No. : 1524465]

FTK
25 rue de Madrid F-75008 Paris France

**Proposed to be Used**

**IR DIVISION**

**Cl.35;** Advertising; commercial business management; commercial administration; office functions; dissemination of advertising material (leaflets, prospectuses, printed matter, samples); newspaper subscription services (for third parties); arranging subscriptions to telecommunication services for others; presentation of goods on all communication media, for retail sale; business management and organization consultancy; accounting; document reproduction; employment agency services; business management for freelance service providers; computerized file management service; web site traffic optimization; organization of exhibitions for commercial or advertising purposes; online advertising on a computer network; rental of advertising time on all communication media; publication of advertising texts; rental of advertising space; dissemination of advertisements; advice regarding communication (advertising); public relations; advice regarding communication (public relations); company audits (commercial analyses); commercial intermediation services.

**Cl.38;** Telecommunications; information on telecommunications; communications by computer terminals; communications by fiber-optic networks; radio communications; telephone communications; cellular telephone communication; provision of user access to global computer networks; provision of on-line forums; provision of access to databases; electronic bulletin board services (telecommunication services); connection by telecommunications to a global computer network; press agencies; news (information) agencies; rental of telecommunication apparatus; radio program broadcasting; television broadcasting; teleconferencing services; videoconferencing services; electronic messaging services; rental of access time to global computer networks.

**Cl.42;** Technical evaluations concerning design (engineers' services); scientific research; technical research; software design; software development; research and development of new products for third parties; conducting of technical project studies; software development (design); software installation; maintenance of software; updating of software; software rental; programming for computers; computer system analysis; computer system design; digitization of documents; software as a service (SaaS); cloud computing; information technology (IT) consultancy; hosting of servers; electronic data storage.

**Cl.45;** Legal services; mediation; intellectual property consultancy; online social networking services.
VIGATROX

Priority claimed from 24/12/2019; Application No. : 740846 ;Switzerland
4507526  25/02/2020
[International Registration No. : 1525224]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland
Proposed to be Used
IR DIVISION
Cl.1; Chemical products for use in agriculture, horticulture and forestry; preparations for the treatment of seeds; soil fertilizers.
Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
AdMe Trademarks Ltd.
First Floor, Commercial House I Eden Island

Proposed to be Used

IR DIVISION

Class 35: Advertising services, namely, promoting the brands, goods and services of others; promoting the goods and services of others by means of distributing advertising on the Internet for others.

Class 41: Entertainment services, namely, providing online videos, not downloadable, via digital networks, radio, television, satellite, audio, video, web-based applications, mobile phone applications, and computer networks featuring information in the fields of entertainment, animation, culture, arts, sports, pets, life hacks and fitness; entertainment services, namely, development, creation, production and post-production of website entertainment content; providing entertainment information via a website that displays trending news and information in the fields of current events and entertainment, animation, culture, arts, sports, pets, life hacks and fitness; providing online videos, not downloadable on social media platforms featuring instruction and information in the fields of entertainment, animation, culture, arts, sports, pets, life hacks and fitness; digital video, audio and multimedia entertainment publishing services in the nature of recording, production and post-production services in the fields of music, animation and video; video production services; audio recording and production; animation production services; entertainment services, namely, providing digital multimedia entertainment content in the nature of non-downloadable articles, videos and photos in the field of entertainment, animation, culture, arts, sports, pets, life hacks and fitness, provided via the Internet; production and distribution of online web videos, animations, articles and photos in the fields of entertainment, animation, culture, arts, sports, pets, life hacks and fitness.
Trade Marks Journal No: 1958 , 27/07/2020 Class 99

AP&T SERVOHYDRAULIC

Priority claimed from 12/09/2019; Application No. : 018122903 ;European Union

4507726 11/02/2020

[International Registration No. : 1525506]

Automation, Press and Tooling, A.P.& T. Aktiebolag
Rönnåsgatan 3A SE-523 38 ULRICEHAMN Sweden

Proposed to be Used

IR DIVISION

Cl.7: Machines and machine tools for treatment of materials and for manufacturing; machine coupling and transmission components (except for land vehicles); robots (machines); robots for use in industry; robotic apparatus for handling materials; moving and handling equipment; feeding machines; handling machines; stacking machines; grippers (parts of machinery); furnace loading machines; metal production machines; metalworking machines; sheet metal working machines; embossing machines; tools (parts of machines); modular tools being parts of machines; hydraulic tools; pneumatic tools [machines]; guidance frameworks for machine tools; process control units (hydraulic and pneumatic) for machines; shaping and moulding machines; pressing machines; robot metal working presses; presses [machines for industrial purposes]; swaging machines; bending machines; steel pressing machines; press tools being parts of machines; machine tools for cutting, drilling, grinding and surface treatment; plate shearing machines; punching machines; clippers [machines]; chisels for machines; metal cutting tools [parts of machines]; cutter bars [parts of machines]; punching tools [parts of machines], other than office requisites; power saws; metal sawing machines; conveyors and conveyors belts; engines, powertrains, and generic parts of machines; control mechanisms for machines, engines or motors; control mechanisms for industrial machines, engines or motors; feeders [parts of machines]; machine tool holders; stands for machines; heat exchangers (parts of machines); safety couplings for machines; bearing brackets for machines; parts, fittings and components for all the aforesaid goods.

Cl.37: Installation, repair, maintenance and servicing of machines and machine tools; installation, repair, maintenance and servicing of machines, machine tools and apparatus for metalworking; rebuilding machines that have been worn or partially destroyed.
Priority claimed from 09/09/2019; Application No.: LS/M/2019/278; Lesotho
4507850 25/02/2020
[International Registration No.: 1526557]

Microsoft Corporation
One Microsoft Way Redmond WA 98052 United States of America

Proposed to be Used

IR DIVISION

Cl.9: Computer software for use in creating, accessing, editing, and sharing documents, presentations and webpages; computer software for use in locating and arranging audio, video, graphic, image, textual and multimedia content, and configuring such content into a document, presentation or webpage.

Cl.42: Providing online, non-downloadable software and software as a service (SaaS) services for use in creating, accessing, editing, and sharing documents, presentations and webpages; providing online, non-downloadable software and software as a service (SaaS) services for use in locating and arranging audio, video, graphic, image, textual and multimedia content and configuring such content into a document, presentation or webpage.
OCKAM

Priority claimed from 26/08/2019; Application No. : 88592856 ;United States of America
4511515 26/02/2020
[International Registration No. : 1526502]

Ockam Inc.
2 Embarcadero Center, Floor 8 San Francisco CA 94111 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Downloadable software development kits (SDK); downloadable computer software for connecting, operating, and managing Internet connected devices, namely, computers, smartphones, light switches, programmable automation controllers, electric switches, electric sensors, routers, modems, internet gateways, servers, and automobiles; downloadable computer software for connecting, operating, and managing connected devices in the internet of things (IoT), namely, computers, smartphones, light switches, programmable automation controllers, electric switches, electric sensors, routers, modems, internet gateways, servers, and automobiles.

Cl.42; Application service provider featuring application programming interface (API) software for Internet connected devices; providing temporary use of non-downloadable cloud-based software for connecting, operating, and managing Internet connected devices, namely, computers, smartphones, light switches, programmable automation controllers, electric switches, electric sensors, routers, modems, internet gateways, servers, and automobiles; providing cloud based infrastructure-as-a-service services featuring non-downloadable software for connecting, operating, and managing Internet connected devices, namely, computers, smartphones, light switches, programmable automation controllers, electric switches, electric sensors, routers, modems, internet gateways, servers, and automobiles; providing temporary use of non-downloadable cloud-based software for connecting, operating, and managing connected devices in the internet of things (IoT), namely, computers, smartphones, light switches, programmable automation controllers, electric switches, electric sensors, routers, modems, internet gateways, servers, and automobiles; providing cloud based infrastructure-as-a-service services featuring non-downloadable software for connecting, operating, and managing connected devices in the internet of things (IoT), namely, computers, smartphones, light switches, programmable automation controllers, electric switches, electric sensors, routers, modems, internet gateways, servers, and automobiles.
BUCHERER 1888

Priority claimed from 30/08/2019; Application No. : 740484 ;Switzerland
4511581 25/02/2020
[International Registration No. : 1527025]
Bucherer AG
Langensandstrasse 27 CH-6005 Luzern Switzerland

Proposed to be Used
IR DIVISION
Cl.14; Clocks, jewels.
Cl.35; Retail sale (in business premises and online shops).
Cl.42; Design services.
IR DIVISION

Cl.6; Valves of metal, not machine elements; pipe couplings of metal; pipe joints of metal; metal junctions for pipes; metal hardware for pipe connection.

Cl.7; Metalworking machines and tools; metal treating machines and tools; parts and fittings for metalworking machines and tools; lathes for metalworking; drilling machines for metalworking; drill presses for metalworking; boring machines for metalworking; milling machines for metalworking; grinding machines for metalworking and finishing machines for metalworking; gear cutting and finishing machines; machining centers; clamps for metalworking machines and tools; workpiece supports as parts and fittings for metalworking machines and tools; workpiece pallets as parts and fittings for metalworking machines and tools; pallet conveying machines as parts and fittings for metalworking machines and tools; die lifts as parts and fittings for metalworking machines and tools; moving and/or positioning devices as parts and fittings for die fixation clamps for metalworking machines and tools; die conveying rollers as parts and fittings for metalworking machines and tools; load detectors as parts and fittings for metalworking machines and tools; overload protectors as parts and fittings for metalworking machines and tools.
metalworking machines and tools; chemical processing machines and apparatus; parts and fittings for chemical processing machines and apparatus; clamps for chemical processing machines and apparatus; hydraulic cylinders for chemical processing machines and apparatus; pneumatic cylinders for chemical processing machines and apparatus; food or beverage processing machines and apparatus; parts and fittings for food or beverage processing machines and apparatus; clamps for food or beverage processing machines and apparatus; hydraulic cylinders for food or beverage processing machines and apparatus; pneumatic cylinders for food or beverage processing machines and apparatus; plastic processing machines and apparatus; parts and fittings for plastic processing machines and apparatus; clamps for plastic processing machines and apparatus; workpiece supports as parts and fittings for plastic processing machines and apparatus; moving and/or positioning devices as parts and fittings for mold fixation clamps for plastic processing machines and apparatus; mold conveying rollers as parts and fittings for plastic processing machines and apparatus; mold supports as parts and fittings for plastic processing machines and apparatus; holding tools for plastic processing machines and apparatus; pneumatic cylinders for plastic processing machines and apparatus; plastic processing machines and apparatus; semiconductor manufacturing machines and systems; parts and fittings for semiconductor manufacturing machines and systems; clamps for semiconductor manufacturing machines and systems; workpiece supports as parts and fittings for semiconductor manufacturing machines and systems; cylinders for semiconductor manufacturing machines and systems; pneumatic cylinders for semiconductor manufacturing machines and systems; machines and apparatus for manufacturing rubber goods; parts and fittings for machines and apparatus for manufacturing rubber goods; clamps for machines and apparatus for manufacturing rubber goods; workpiece supports as parts and fittings for machines and apparatus for manufacturing rubber goods; moving and/or positioning devices as parts and fittings for mold fixation clamps for machines and apparatus for manufacturing rubber goods; mold conveying rollers as parts and fittings for machines and apparatus for manufacturing rubber goods; hydraulic cylinders for machines and apparatus for manufacturing rubber goods; electric arc welding apparatus; parts and fittings for electric arc welding apparatus; electric metal cutting machines (by arc, gas or plasma); parts and fittings for electric metal cutting machines (by arc, gas or plasma); clamps for electric metal cutting machines (by arc, gas or plasma); electric welding apparatus; parts and fittings for electric welding apparatus; clamps for electric welding apparatus; bokers for press machines, perforating machines for press machines; die exchangers for press machines; mold exchangers for injection molding machines; holding tools for injection molding machines; compressed air engines, not for land vehicles; parts and fittings for compressed air engines; pneumatic or hydraulic machines and instruments; parts and fittings for pneumatic or hydraulic machines and instruments; repairing or fixing machines and apparatus; parts and fittings for repairing or fixing machines and apparatus; hydraulic intensifiers being parts of machines, not for land vehicles; valves, machine elements not for land vehicles; clamps for metalworking machine tools; industrial robots; parts and fittings for industrial robots.

Cl.9; Measuring or testing machines and instruments; standard-unit measuring machines and apparatus; temperature indicators; temperature gauges; derived-unit measuring machines and apparatus; pressure gauges; manometers; automatic adjusting/regulating machines and instruments; automatic pressure control machines and instruments; power distribution or control machines and apparatus; electric or magnetic meters and testers; electric conductors; electric wires and cables; electrical communication machines and instruments; magnetic cores; resistance wires; electrodes.
Priority claimed from 20/01/2020; Application No.: 30 2020 001 031; Germany
4511640  05/02/2020
[International Registration No.: 1527218]
FASHION FC CLUB GmbH
Zur Eisenhütte 11 46047 Oberhausen DE
Proposed to be Used
IR DIVISION
Cl.14; Alloys of precious metal; jewellery, precious stones; horological and chronometric instruments.
Cl.18; Leather and imitations of leather, bags, trunks and travelling bags; umbrellas, sun umbrellas, parasols.
Cl.25; Clothing, footwear, headgear.
Cl.35; Retailing of precious metals and their alloys, jewellery, precious stones, horological and chronometric instruments, leather and imitations of leather, bags, trunks and and travelling bags, umbrellas and parasols, clothing, footwear, headgear.
Priority claimed from 16/01/2020; Application No. : 2020-004696 ;Japan
4513456  25/02/2020

[International Registration No. : 1526195]

HITACHI CONSTRUCTION MACHINERY CO., LTD.
16-1, Higashiueno 2-chome, Taito-ku Tokyo 110-0015 Japan

Proposed to be Used

IR DIVISION

Cl.7; Mining machines; coal loaders; drills for the mining industry; construction machines and apparatus; road building machines; road rollers; road making machines; loading and unloading machines; earth moving machines; earth compacting machines; excavating machines; fixed and mobile cranes; power shovels; loaders [earth moving machines].

Cl.12; Dump trucks; trucks; dump trucks for the mining industry; automobiles and structural parts therefor.
ALPLA

Priority claimed from 20/08/2019; Application No. : AM 11681/2019 ;Austria

4513550  07/02/2020
[International Registration No. : 1528007]
Alpla Werke Alwin Lehner GmbH & Co KG
Allmendstraße 81 A-6971 Hard Austria

Proposed to be Used
IR DIVISION

Cl.10; Unfilled pipettes and droppers, in particular eyedropper, of plastic or predominantly of plastic, in particular polymers, biobased polymers or biodegradable polymers, for pharmaceutical and medical purposes, and in the pharmaceutical and medical fields; dosing containers and dosing spoons made of or mainly made of plastic, in particular polymers, biobased polymers or biodegradable polymers, for pharmaceutical and medical purposes, and the pharmaceutical and medical sector; containers, bottles, cans and cups of plastic or mainly of plastic, in particular polymers, bio-based polymers or biodegradable polymers, for the storage and storage of pharmaceutical and medical preparations, medicines, pills, eye drops and liquids; containers, bottles, cans and cups of plastic or mainly of plastic, in particular polymers, bio-based polymers or biodegradable polymers, for use in and for the pharmaceutical and medical sector.

Cl.20; Closures for containers, bottles, cans and cups made of plastic or predominantly of plastic, in particular polymers, biobased polymers or biodegradable polymers, in particular for pharmaceutical and medical purposes.
Mana-us

Priority claimed from 10/02/2020; Application No. : 2020-014416 ;Japan
4513639   25/02/2020
[International Registration No. : 1527839]
CLIVER inc.
4F, 4-1-9 Tsukiji, Chuo-ku Tokyo 104-0045 Japan

Proposed to be Used
IR DIVISION

Cl.35; Advertising; publicity; online advertising on a computer network; sales promotion through customer loyalty programs; business management analysis; business consultancy; business management consultancy; marketing research; market studies; providing information concerning commercial sales; office functions, namely, filing documents or magnetic tapes; compilation of information into computer databases; systemization of information into computer databases; data search in computer files for others; word processing and typing services; providing commercial information and advice for consumers in the choice of products and services; news clipping services; providing user ratings for commercial or advertising purposes; providing user rankings for commercial or advertising purposes; providing user reviews for commercial or advertising purposes.

Cl.42; Industrial design; computer programming; providing search engines for the internet; software development in the framework of software publishing; rental of computer software; software as a service [SaaS]; providing temporary use of online non-downloadable software.
FIXAVARA

Priority claimed from 24/12/2019; Application No. : 740826 ;Switzerland
4513682  25/02/2020
[International Registration No. : 1528021]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.1; Chemical products for use in agriculture, horticulture and forestry; preparations for the treatment of seeds; soil fertilizers.

Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
DRIVESCALE

Priority claimed from 21/08/2019; Application No. : 88587753 ;United States of America
4513704  21/02/2020
[International Registration No. : 1527870]
DriveScale, Inc.
Suite 210 1230 Midas Way Sunnyvale CA 94110 United States of America

Proposed to be Used
IR DIVISION

Cl.9; Computer software for orchestrating heterogeneous IT resources over a network, that may be downloaded from a
global computer network; downloadable computer software for computer, storage, accelerator, network and other
resource discovery, configuration and composition, monitoring, alerting, fault management and administration of
computer resources; electronic software updates, namely, downloadable computer software and associated
downloadable data files for updating computer software in the fields of IT and resource allocation, provided via computer
and communication networks.

Cl.42; Providing on-line non-downloadable software for IT and network resource monitoring and audit logging via a
website; providing technical updates of computer software via the global computer network; providing temporary use of
non-downloadable cloud-based software for administration of resource orchestration deployments in IT domains.
STYROLUTION ECO

Priority claimed from 07/08/2019; Application No.: 018104959; European Union

4516860 07/02/2020

[International Registration No. : 1527723]

INEOS Styrolution Group GmbH
Mainzer Landstr. 50 60325 Frankfurt Germany

Proposed to be Used

IR DIVISION

Cl.1; Unprocessed artificial resins and unprocessed plastics (in the form of powders, chips, granules, pellets, beads, liquids or pastes); unprocessed artificial resins and unprocessed plastics based on renewable resources; each of the above being styrene polymers or styrene copolymers including acrylonitrile-butadiene-styrene-, styrene-acrylonitrile-, alpha-methylstyrene-acrylonitrile-, styrene-methyl methacrylate-, methyl methacrylate-acrylonitrile-butadiene-styrene-, methyl methacrylate-butadiene-styrene-, styrene-butadiene-, acrylonitrile-styrene-acrylate-, styrene-maleic anhydride-copolymers and blends of styrene polymers or copolymers with other thermoplastic resins.

Cl.17; Semi-finished products of plastic (in the form of profiles, foils, sheets, rods, pipes, blocks); recycled compound plastics; recycled compound plastics for use in manufacture; recycled plastic for use in manufacture; recycled plastics; compound plastics based on renewable resources; plastics based on renewable resources; plastics for manufacture based on renewable resources; packing, stopping and insulating materials formed from plastics including recycled plastics and plastics based on renewable resources; each of the above being plastics made of styrene polymers or styrene copolymers including acrylonitrile-butadiene-styrene-, styrene-acrylonitrile-, alpha-methyl styrene-acrylonitrile-, styrene-methyl methacrylate-, methyl methacrylate-acrylonitrile-butadiene-styrene-, methyl methacrylate-butadiene-styrene-, styrene-butadiene-, acrylonitrile-styrene-acrylate-, styrene-maleic anhydride-copolymers, and plastics made of blends of styrene polymers or copolymers with other thermoplastic resins.

Cl.19; Building materials formed from plastics including recycled plastics and plastics based on renewable resources; each of the above being plastics made of styrene polymers or styrene copolymers including acrylonitrile-butadiene-styrene-, styrene-acrylonitrile-, alpha-methyl styrene-acrylonitrile-, styrene-methyl methacrylate-, methyl methacrylate-acrylonitrile-butadiene-styrene-, methyl methacrylate butadiene-styrene-, styrene-butadiene-, acrylonitrile-styrene-acrylate-, styrene-maleic anhydride-copolymers, and plastics made of blends of styrene polymers or copolymers with other thermoplastic resins.
Priority claimed from 03/02/2020; Application No. : 43984689 ;China
4516951 17/02/2020
[International Registration No. : 1528573]
Huawei Technologies Co., Ltd.
Administration Building Huawei Technologies Co., Ltd., Bantian, Longgang District Shenzhen China

Proposed to be Used
IR DIVISION

Cl.9; Bags for photographic apparatus; optical lenses; computer keyboards; mouse [computer peripheral]; USB cables; bags adapted for laptops; sleeves for laptops; smart phones; microphones; rechargeable batteries; smart glasses; smart watches; covers for smartphones; cases for smartphones; protective films adapted for mobile phone screens; stands adapted for tablet computers; stands adapted for mobile phones; selfie sticks used as smartphone accessories; headsets for virtual reality games; selfie lenses.

Cl.28; Apparatus for games; portable games with liquid crystal displays; controllers for game consoles; smart toys; toy cameras; body-building equipment; climbers' harness; skateboards; shuttlecock; joysticks for video games; skipping ropes; treadmills; hand operated intelligence toys; battery-powered computer game consoles with liquid crystal displays; apparatus for games adapted for use with television receivers; home video game machines; manipulative logic games; toy scooters; rubik's cube; hand held units for playing video games.
VIVATEC

Priority claimed from 24/06/2019; Application No. : 30 2019 014 727 ;Germany
4517046  19/12/2019
[International Registration No. : 1529747]

KLAUS DAHLEKE KG
AM SANDTORKAI 64 20457 HAMBURG DE

Proposed to be Used

IR DIVISION

Cl.1; Plasticizer for industrial purposes; mineral oil derivates, fractions of mineral oil and fractions of wax as chemicals for industrial purposes; sizing agents; emulsifying compounds, thickeners, other than for paints; gelling agents; isopropyl myristate, isopropyl laurate; isopropyl palmitate.

Cl.4; Lubricants and industrial greases, waxes and lubricating, cutting and lighter fluids; petroleum jelly and petroleum jelly oils for technical purposes; mineral oils; mineral greases; synthetic oils; industrial oils and greases; oils for cars; greases for cars; oils for machines; grease for machines; lubricants; gasoline; flushing oils; oleo oils; white oils; spindle oils; paraffin oils; mineral oils for industrial and scientific purposes; synthetic paraffin oils (polydecenes); biological petroleum jelly; mineral oil-free petroleum jelly; industrial paraffins; waxes; mineral oils for use as plasticizers; mineral oils for use in the manufacture of or use as or in printing ink; mineral oils for use in the manufacture of or use in medicine, pharmaceutical drugs and preparations; mineral oils for chemical purposes; mineral oil derivates.
Priority claimed from 07/01/2020; Application No. : 741135 ;Switzerland
4517075  13/02/2020
[International Registration No. : 1529719]
Biotta AG
Pflanzbergstrasse 8 CH-8274 Tägerwilen Switzerland

Proposed to be Used

IR DIVISION

Cl.29; Preserved, frozen, dried and cooked fruit and vegetables; jams; compotes; eggs; milk, cheese, butter, yogurt and other dairy products.

Cl.31; Unprocessed and non-transformed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed cereals and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs and seeds for planting; unprocessed fruits and vegetables.

Cl.32; Non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages; vegetable and fruit juices.
GENNECT

Priority claimed from 16/10/2019; Application No.: 2019-133659; Japan
4517102 18/02/2020
[International Registration No.: 1528928]
HIOKI E.E. CORPORATION
81, Koizumi, Ueda-shi Nagano 386-1192 Japan

Proposed to be Used

IR DIVISION

Cl.9: Computer software for the remote control via the cloud computing, internet, or wireless networks of apparatus, systems and devices in the nature of measurement apparatus; computer software for the remote operation via the cloud computing, internet, or wireless networks of apparatus, systems and devices in the nature of measurement apparatus; computer software for the remote monitoring via the cloud computing, internet, or wireless networks of apparatus, systems and devices in the nature of measurement apparatus; computer software for the remote telemetering via the cloud computing, internet, or wireless networks of apparatus, systems and devices in the nature of measurement apparatus; computer software for the data acquisition via the cloud computing, internet, or wireless networks of apparatus, systems and devices in the nature of measurement apparatus; computer software for remote telemetry control; recorded computer software; computer software applications, downloadable; computer hardware for telecommunications; communications computers; electronic machines, apparatus and their parts; devices for wireless radio transmission; remote control telemetering machines and instruments; telecommunication machines and apparatus; measuring or testing machines and instruments; electric or magnetic meters and testers; electronic publications.

Cl.42: Computer software design, computer programming, or maintenance of computer software; off-site data backup; rental of computers; providing computer programs on data networks; electronic storage services for archiving electronic data; software as a service [SaaS]; cloud computing; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; rental of measuring apparatus; backup services for data measured with measuring or testing machines and instruments by remote control; backup services for data measured with electric or magnetic meters and testers by remote control.
IR DIVISION

Cl.7; Machines, machine tools and industrial robots for processing and shaping wood, metals, glass, plastics and minerals; construction machines and robotic mechanisms (machines) for use in construction; lifting, loading and transmission machines and robotic mechanisms (machines) for lifting, loading and transmission purposes; machines and robotic mechanisms (machines) for use in agriculture and animal breeding, machines and robotic mechanisms (machines) for processing cereals, fruits, vegetables and food; engines and motors, other than for land vehicles, parts and fittings thereof; parts of land vehicle motors and engines, included in this class; bearings (parts of machines), roller or ball bearings; machines for mounting and detaching tires; alternators, current generators, electric generators, current generators operated with solar energy; painting machines, automatic spray guns for paint, electric, hydraulic and pneumatic punching machines and guns, electric adhesive tape dispensers (machines), electric guns for compressed gas or liquid spraying machines, electric hand drills, electric hand saws, electric jigsaw machines, spiral machines, compressed air machines, compressors (machines), vehicle washing installations, robotic mechanisms (machines) with the abovementioned functions; welding machines, electric arc welding apparatus, electric soldering apparatus, electric arc cutting apparatus, electrodes for welding machines, industrial robots (machines) with the abovementioned functions; printing machines; packaging machines, filling, plugging and sealing machines, labelers (machines), sorting machines, industrial robots (machines) with the abovementioned functions; electric packing machines for plugging and sealing of plastics; machines for textile processing, sewing machines, industrial robots (machines) with the abovementioned functions; fuel dispensing pumps for service stations, self-regulating fuel pumps; electric kitchen machines for chopping, grinding, crushing, mixing and mincing foodstuff, washing machines, laundry washing machines, dishwashers, spin driers (not heated), electric cleaning machines for cleaning floors, carpets or floorings, vacuum cleaners and parts thereof; automatic vending machines; galvanizing and electroplating machines; electric door openers and closers.

Cl.11; Lighting installations; lights for vehicles and interior-exterior spaces; heating and steam generating installations; stoves for heating purposes using solid, liquid or gas fuels; electric stoves for heating purposes; kitchen stoves; installations for air-conditioning and ventilating; cooling installations and freezers; electric and gas-powered devices, installations and apparatus for cooking, drying and boiling; electric laundry driers; hair driers; hand drying apparatus; sanitary installations; taps (faucets); shower installations; toilets (water-closets); shower and bathing cubicles; bath tubs; sinks; wash-hand basins (parts of sanitary installations); water softening apparatus; water purification apparatus; water filtration installations; waste water purification installations; electric bed warmers and electric blankets, not for medical use; electric pillow warmers; electric or non-electric foot warmers; hot water bottles; filters for aquariums and aquarium filtration apparatus; industrial type installations for cooking, drying and cooling purposes; pasteurizers and sterilizer.

Cl.21; Hand-operated non-electric cleaning instruments, brushes, other than paintbrushes, steel chips for cleaning, sponges for cleaning, steel wool for cleaning, cloths of textile for cleaning, gloves for dishwashing, non-electric polishing machines for household purposes, brooms for carpets, mops, electric brushes, except parts of machines; toothbrushes, electric toothbrushes, dental floss, shaving brushes, hair brushes, combs; non-electric household or kitchen utensils, included in this class, clothes-pegs, pots and pans, vases; ironing boards and shaped covers therefor, drying racks for washing, clothes drying hangers; cages for household pets, indoor aquariums, terrariums and vivariums for animal and plant cultivation; ornaments and decorative goods of glass, porcelain, earthenware or clay, included in this class; mouse traps, insect traps, fly catchers, fly swatter, fly whisks, plastic taps for toilet holes for use against rats and insects, not parts of sanitary installations, electric devices for attracting and killing flies and insects; perfume burners, perfume sprayers, perfume vaporizers, electric or non-electric make-up removing appliances, powder puffs, toilet cases; nozzles for sprinkler hose, nozzles for watering cans, watering devices, garden watering cans, nozzles attached to the taps; un-worked or semi-worked glass, except building glass, mosaics of glass and powdered glass for decoration, except for building, glass wool other than for insulation or textile use; coupes as rewards for sports events.
Priority claimed from 14/02/2020; Application No. : 2020-015958 ;Japan
4517281    17/02/2020

[International Registration No. : 1529397]

NBC Meshtec Inc.
2-50-3 Toyoda, Hino-shi Tokyo 191-0053 Japan

Proposed to be Used

IR DIVISION

Cl.7;Direct drawing apparatus; cartridges for filtering machines; filtering machines; filters for cleaning cooling air (for engines); filters (parts of machines or engines); printing screens; printing machines; printing plates; sorting machines for industry; vacuum cleaner bags.

Cl.24;Bolting cloth; fabric; fabrics, namely, synthetic resin textile fabrics for the manufacture of printing screens; fabrics for textile use for the manufacture of clothing, curtains, and cover cloth for preventing dust; fabric for boots and shoes; filtering materials of textile namely, mesh-woven fabric; mosquito nets.
4519249   22/01/2020
[International Registration No. : 1528723]
Huawei Technologies Co., Ltd.
Administration Building Huawei Technologies Co., Ltd., Bantian, Longgang District Shenzhen China

Proposed to be Used

IR DIVISION

Cl.9;Computer memory devices; computer programs, recorded; computer keyboards; mouse [computer peripheral];
integrated circuit cards [smart cards]; notebook computers; computer programs [downloadable software]; USB flash
drives; laptop computers; bags adapted for laptops; sleeves for laptops; computer software applications, downloadable;
tablet computers; pedometers; fingerprint scanner; switchboards; transmitters of electronic signals; radios;
transponders; smartphones; program-controlled telephone switching equipment; loudspeakers; microphones;
camcorders; portable media players; earphones; learning machines; electronic audible devices with books; close-up
lenses; cameras [photography]; tripods for cameras; bags for photographic apparatus; air analysis apparatus;
audiovisual teaching apparatus; speed checking apparatus for vehicles; gas testing instruments; measuring instruments;
optical lenses; optical apparatus and instruments; telescopes; materials for electricity mains [wires, cables]; circuit
breakers; integrated circuits; video screens; sensor; electronic chips; theft prevention installations, electric; anti-theft
warning apparatus; electric door bells; smoke detectors; eyeglasses; sunglasses; 3D glasses; chargers for electric
batteries; electric batteries; computer hardware; electric power converters; rechargeable batteries; smartglasses; smart
watches; wearable activity trackers; covers for smartphones; cases for smartphones; protective films adapted for mobile
phone screens; selfie sticks [hand-held monopods]; connected bracelets [measuring instruments]; electronic card
readers; card readers; digital to analogue converters; video projectors; plugboards; touch screen pens; multi-head
plugboards; USB card readers; touch screen pens; electricity storage apparatus; blank flash memory cards; analogue to
digital converters; memory expansion cards; stands adapted for tablet computers; video printers; memories for data
processing equipment; in-car stands for telephones; stands adapted for mobile phones; tripods for cameras; tripods for
surveying apparatus; tripods for telescopes; USB cables; digital door locks; wireless chargers; black boxes [data
recorders]; humanoid robots with artificial intelligence; smart rings; downloadable software applications for mobile
phones; facial recognition apparatus; virtual reality headsets; car video recorders; set-top boxes; digital weather stations;
biochips; memory cards; keyboards for mobile phones; personal digital assistants [PDAs]; computer software platforms,
recorded or downloadable; memory card readers; secure digital (SD) card readers; portable digital electronic scales;
selfie sticks used as smartphone accessories; wrist-mounted smartphones; headsets for virtual reality games; selfie
lenses; computer programs, downloadable; devices for the projection of virtual keyboards; ear pads for headphones;
electric plugs; electric sockets; telecommunication apparatus in the form of jewellery; network communication
equipment; electronic access control systems for interlocking doors.

Cl.28; Apparatus for games; portable games with liquid crystal displays; controllers for game consoles; smart toys; toy
cameras; body-building equipment; machines for physical exercises; sailboards; climbers' harness; skateboards;
sporting ropes (skipping rope, tug-of-war rope); frisbee; shuttlecock; fishing tackle; joysticks for video games; drones
[toys]; skipping ropes; toy robots; treadmills; hand operated intelligence toys; battery-powered computer game consoles
with liquid crystal displays; electronic educational teaching games for children; apparatus for games adapted for use with
television receivers; home video game machines; scale model aircraft; toy music boxes; manipulative logic puzzles;
manipulative logic games; children’s toy bicycles other than for transport; toy scooters; electronic action toys; rubik’s
cube; action figure toys; scale model vehicles; automatic mahjong tables; video game machines; hand held units for
playing video games; twirling batons; springboards.
Priority claimed from 06/06/2019; Application No. : 4022631 ;Spain
4519495  19/06/2019
[International Registration No. : 1528853]
INDUSTRIA DE DISEÑO TEXTIL, S.A. (INDITEX, S.A.)
Avda. de la Diputación, Edificio Inditex E-15142 ARTEIXO (A CORUÑA) Spain

Proosed to be Used

IR DIVISION

Cl.3;Non-medicinal toiletry preparations and cosmetic products; perfumery products, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; non-medicinal soaps; cosmetics; non-medicinal hair lotions; shoe creams and polishes; tailors’ wax; shoemakers’ wax; waxes for leather; depilatory wax; laundry wax; parquet floor wax; shampoos; cosmetic kits; depilatory products; make-up removing preparations; deodorants for human beings or animals [perfumery products]; lipsticks; pencils for cosmetic use; hair sprays; nail varnish; lacquer-removing products; tissues impregnated with cosmetic lotions; cloths impregnated with a detergent for cleaning; after-shave lotions; lotions for cosmetic use; make-up products; pomades for cosmetic use; stain removers; sachets for perfuming linen; nail care products; bleaches for cosmetic use; flower extracts (perfumery products); incense; scented wood; decorative patterns for cosmetic use; false eyelashes and nails; pumice stone; potpourris [fragrances]; cosmetic preparations for slimming; bath preparations for cosmetic use; hair waving preparations; detergents for launderettes; toiletries; oral hygiene products other than for medical use; bath salts other than for medical use; oils for toilet purposes; sunscreen products; eau de Cologne; deodorant soaps; talcum powder, for toilet use; adhesives for cosmetic use; greases for cosmetic use; abrasives; shaving products; color-brightening chemicals for household use (laundry); cotton sticks for cosmetic use; beauty masks; mustache wax; bleaching products for household use; hair colorants; eyebrow cosmetics; cleaning chalk; shampoos for pets [non-medicinal sanitary preparations]; cosmetics for animals; cosmetic creams; bars of soap; soap for foot perspiration; detergents other than for use in manufacturing operations and for medical use; laundry starch; cleansing milk for toilet purposes; Javelle water; dry-cleaning products; scented water; perfumes; cosmetic preparations for eyelashes; cosmetic products for skin care; make-up powder; adhesives for affixing false hair; fabric softeners for laundry use; cosmetic dyes; color-removing products; eau de toilette.

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of
sound or images; magnetic recording media, sound recording disks; compact discs, DVDs and digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; software; fire extinguishers; computer peripheral devices; anti-glare glasses; pince-nez; optical lenses; chains for pince-nez; contact lenses; cords for pince-nez; spectacles (optics); spectacle glasses; spectacle cases; frames for spectacles and pince-nez; sunglasses; cases for spectacles (pince-nez) and for contact lenses; footwear for protection against accidents, irradiation and fire; bullet-proof vests; life jackets; clothing for protection against accidents, irradiation and fire; gloves for divers; gloves for protection against accidents; diving suits; encoded magnetic cards; protective suits for aviators; electronic agendas; telephone apparatus; weighbridges (weighing apparatus); directional compasses; accounting machines; protective helmets; telescopes; chronographs (time recording apparatus); measuring spoons; pedometers; optical compact disks; mirrors (optics); binoculars (optics); temperature indicators; computer game software; cassette players; bar code readers; signal, magic and optical lanterns; magnifying glasses (optics); dictating machines; mechanisms for counter-operated apparatus; weights; electric, galvanic and solar cells and batteries; recorded computer programs; electronic pocket translators; transistors (electronics); thermometers not for medical use; intercommunication apparatus; video cassettes; animated cartoons; portable telephones (walkie-talkies); downloadable electronic publications; egg timers [sandglasses]; acoustic (sound) alarms; anti-theft alarms; fire alarms; mouse pads; loudspeakers; amplifiers; antennas; anti-glare visors; headphones; answering machines; counterfeit coin detectors; teeth protectors; money counting and sorting machines; apparatus for measuring the thickness of skins and leather; electronic tags for goods; goggles for sports; magnets; light-emitting electronic pointers; mobile telephones; enlarging apparatus (photography); apparatus and instruments for astronomy; thermionic (radio) valves; coin-operated musical automat [juke boxes]; scales; life-saving rafts; magnetic tape recorders; head cleaning tapes; video tapes; magnetic tapes; demagnetizing apparatus for magnetic tapes; barometers; ticket dispensers; thermostats; cameras [photography]; cinematographic apparatus; video cameras; video game cartridges; magnetic encoders; revolution counters; transparencies; slide projectors; dynamometers; reflecting discs for wear, for the prevention of traffic accidents; hemline markers; dispensers; socket covers; rad (telephonic apparatus); scanners (data processing equipment) (computing); flash-bulbs (photography); photocopiers; holograms; compact disc players; luminous signs; neon signs (advertising); video recorders; megaphones; computer memory devices; microphones; microprocessors; modems; diving snorkels; objectives (lenses) (optics); ozonizers; projection screens; dog whistles; push buttons for bells; radios; receivers (audio, video); wrist rests for use with computers; balances (steelyards); television apparatus; record players; word processing equipment; video telephones; carrying cases and holders for portable computers, cases and covers for mobile phones, smartphones, protective cases and covers for digital book readers; smartphones; smart watches; magnetic wires; radiological apparatus for industrial use; personal stereos.

Cl.18; Leather and imitation leather; animal skins; luggage and carrier bags; umbrellas and parasols; walking sticks; whips, harness and saddlery items; collars, lashes and clothing for animals; bags for climbers, campers and the beach; handbag frames; frames for umbrellas or parasols; alpenstocks; bags for sports; net bags for shopping; travel bags; bags (envelopes, pouches) of leather; for packaging; bags; bags; travel cases and key cases (leather goods); attaché cases; coin purses; rolls of precious metal; hat boxes of leather; leather backpacks for carrying infants; whips; shopping bags; cases and boxes of leather or leather board; boxes of vulcanized fiber; card cases (notecases); wallets; school satchels; vanity cases; leather laces; umbrella covers; covers for horse-saddles; haversacks; backpacks; reins for horses; leather laces; suitcase handles; handles for walking sticks and umbrellas; whips; horse blankets; furniture coverings of leather; umbrella rings; blinds (harness); harness for animals; harness fittings; cane incorporating seats; shoulder belts [straps] of leather; empty tool bags of leather; muzzles; bridles [harness]; halters; leather board; bands of leather; traveling trunks; shopping bags; straps for soldiers’ equipment; harness straps; leather straps (harnesses); straps for skates; trimmings of leather for furniture; leather straps; leather butt hides; curried skins; covers and blankets for animal parts of rubber (harness);: reins; suitcases; molasses (imitation of leather); chamois leather other than for cleaning purposes; nosebags; casings, of leather, for springs; knee-pads for horses; horse riding saddles; fastenings for saddles; straps (harnesses); valves of leather.

Cl.25; Clothing, footwear, headwear; clothing for motorists and cyclists; bibs not of paper; headbands (clothing); bath robes; bathing suits; bathing caps and sandals; boot (clothing); scarves; sports shoes and beach shoes; hoods (clothing); shoes, belts (clothing); wet suits for water-skiing; neckties (clothes); fur stoles; foulards; caps [headwear]; caps; gloves (clothing); raincoats; girdles (underwear); body linen [garments]; mantillas; stockings; socks; neckerchiefs; furs (clothing); pajamas; soles (for footwear); heels; veils (clothing); suspenders; layettes (clothing); shoulder wraps; sports jerseys; mittens; ear muff (clothing); inner soles; wristbands (clothing); dress shields; beach wear; dressing gowns; pockets for clothing; sock suspenders; stocking suspenders; petticoats; tights or leotards; aprons (clothing); fancy-dress costumes; uniforms; cap peaks; wooden shoes; caps; coats; esparto shoes or sandals; non-slip devices for footwear; bath slippers; birettas; blouses; bodysuits (clothing); berets; football muffs, not electrically heated; lace boots; boots; boot uppers; studs for football boots; ankle boots; fittings of metal for footwear; toe caps for footwear; heel pieces for footwear; shirts; shirt yokes; shirt fronts; T-shirts; short-sleeved tee-shirts; bodices [lingerie]; vests; jackets; fishing vests; stuff jackets; slips (underwear); ready-made clothing; detachable collars and collars; clothing of leather; clothing of imitation leather; shower caps; slippers; skirts; trousers; ready-made linings (parts of clothing); overcoats (coats); trench coats (clothing); gymnastic shoes; jerseys (clothing); pullovers; sweaters; liveries; muffs (clothing); footwear uppers; pocket squares; parkas; pelerines; pelisses; spats; leggings; knitwear [clothing]; clothing for gymnastics; underwear; sandals; saris; underpants; hats; wimples (clothing); togas; trouser straps; suits; turbans; clothing; slippers; shoes; footwear for sports.

Cl.35; Advertising services; commercial business management; commercial administration; office functions; retail sale and wholesale in stores, via global computer networks, catalog, by mail order, by telephone, via radio and television, and via other electronic media for tanning substances, adhesives [glues] for industry, paints, varnishes, lacquers, colorants, ink for leather, indigo [colorant], ink for skin-dressing, bleaching preparations and other substances for laundry use, cleaning preparations, polishing preparations, scouring and abrasive preparations [abrasive preparations], soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, shaving products, cosaxes, shampoos, cosmetic kits, depliatory products, deodorants for personal use [perfumery], make-up preparations, products for perfuming clothes,
incense, eau de cologne, perfumes, lubricants, candles, deodorants other than for human beings or for animals, common
metals and their alloys, metal chests, money boxes of metal, poles of metal, knobs not of metal, handles of metal, door
handles of metal, cutlery, forks and spoons, razors, manicure sets, cases and razor cases, scientific apparatus and
instruments, nautical apparatus and instruments, surveying apparatus and instruments, photographic apparatus and
instruments, cinematographic apparatus and instruments, optical apparatus and instruments, weighing apparatus and
instruments, measuring apparatus and instruments, signaling apparatus and instruments, control apparatus and
instruments [inspection], life-saving apparatus and instruments, teaching apparatus and instruments, apparatus and
instruments for conducting electricity, power distribution, transforming electricity, regulating electricity, controlling electricity, apparatus for recording sound or images, reproduction of sound or images, recording discs, automatic vending machines and mechanisms for coin-operated
apparatus, cash registers, data processing equipment and computers, fire-extinguishing apparatus, computer peripheral
devices, contact lenses, pince-nez cords, dressmakers' measures, spectacle cases, cases for eyeglasses and for contact
lenses, spectacle frames and lenses [pince-nez], spectacles [optics], sunglasses, magnetic cards, telephone apparatus,
protective helmets, chronographs [time recording apparatus], compact discs [audio-video], printers for use with
computers, games programs, bar code readers, magnifying glasses [optics], computer software [recorded programes],
mice [computer], apparatus for games adapted for use with television receivers only, intercommunication apparatus,
electronic publications [downloadable electronically], sand glasses, headphones, mouse pads, protective helme for
sports, goggles for sports, computer memories, lighting apparatus, heating apparatus, steam generating apparatus,
cooking apparatus, refrigerating apparatus, drying apparatus, ventilating apparatus, apparatus for water supply and
sanitary installations, lanterns, lamp globes, lamps, lanterns, screens, vehicles, safety seats for children [for vehicles],
seat covers for vehicles, bicycles, structural parts for bicycles, parts for supporting bicycles, parts and accessories for
land vehicles, trolleys for babies with removable media for children, covers for baby carriages, dashboards for baby
carriages, covers and hoods for baby carriages, car fasteners for use with baby carriages, pushchairs, covers, hoods,
carrots, cradles, all kinds of their alloys, jewelry, cases and cases not of paper, watches and clocks, horological and
chronometric instruments, ornamental pins, fancy key rings, badges of precious metal, shoe and hat ornaments of precious metal, cuff links, watches, watch cases, watch bands, jewelry boxes, charms [jewelry], pearls
[jewelry], earrings, rings, chaplets, headbands, musical instruments, musical boxes, cases for musical
instruments, paper, cardboard, printed matter, publications, photographs, stationery, additions for stationary or
household purposes, artists' materials, paintbrushes, office requisites [except furniture], instructional and teaching
material [except apparatus], plastic materials for wrapping, boxes of cardboard or paper, hat boxes, albums, almanacs,
calendar, calendars, catalogues, catalogues, wrap-paper, paper, book paper, paper for beer glasses [dish], food boxes for animals, mat, terrestrial globes, leather and imitations of leather, animal skins, trunks and suitcases, umbrellas, parasols and walking
sticks, whips, harness and saddlery, bags for climbers, bags for campers, beach bags, handbag frames, frames for
umbrellas or parasols, mountaineering sticks, bags, handbags, traveling bags, travel and key cases [leatherware], attaches
cases, purses not of precious metal, school bags, garment covers [for travel, bags of leather [or cloth] for carrying
infants, wheeled shopping bags, boxes of leather or leather board, briefcases [folders], pocket wallets, briefcases
[leatherware], collars for animals, backpacks, briefcases, moleskin [imitation of leather], furniture, mirrors, frames, fans,
pillows, curtain tie-backs, benches [furniture], table tops, chests for toys, screens, boxes of wood or plastic, beds, settees
[armchairs], baskets not of metal, cushions, mattresses, cradles, desks, shelves, jewelry cases not of precious metal, tables,
umbrella stands, hangers for coats and hats, coatstands, latches not of metal, desks, chairs, armchairs, sofas,
stools, corks for bottles, high chairs for babies, utensils and containers for household and kitchen [not of precious metal],
combs and sponges, brushes [except paintbrushes], glassware, porcelain and earthenware, bottle openers, oil cruets,
candle extinguishers, sugar bowls, dishes, bowls, tea bags, candy boxes, bottles, boxes, shoe horns, candlesticks,
eperegnes, fitted picnic baskets [including dishes], shakers, ice buckets, coolers, decanters, salad bowls, trays [dishes],
shoe trees [molds], piggy banks not of metal, soap holders, jugs, vases, bird cages, butter dishes, plates, knobs of
potsholders and covers, table linen, perfume bottles, Perfume boxes, table mats, cork screws, salt cellars, coffee and tea
services, napkin holders, soup bowls, cups, mugs, teapots, tableware [receptacles], cups, ropes, strings, nets, tent shops, bags,
padding and stuffing materials [except rubber or plastics], eiderdown [feathers], yarns and threads for textile use, textiles,
blankets for bed, blankets, bed covers, travel and key cases, covers for cushions, sleeping bags [sheeting], beds, bedsheets,
tablecloths [other than of paper], sheets, table napkins [textile], bed covers, pillow cases, bed blankets, ready-made clothing
for women, ready-made clothing for men and children, footwear [except orthopedic footwear], headgear, clothing for
motorists and cyclists, bibs not of paper, headbands [clothing], bath robes, bathing suits, bathing caps and sandals, boas [necklets], underwear, scarves, hoods [clothing], shawls, belts [clothing], money
belts [clothing], water ski suits, neckties, echarpes, stoles, girdles [underwear], scarves, caps, caps, gloves [clothing],
underwear, shawls, stockings, socks, neck scarves, fur handkerchiefs [clothing], pyjamas, veils [clothing], suspenders,
gymnastic and sports outfits, layettes, jerseys, mittens, ear muffs [clothing], bow ties, sarongs, masquerade costumes,
visors [headgear], dressing gowns, petticoats, tights [complete stockings or leotards], aprons [clothing], headwear,
wooden shoes, headgear, caps [headwear], bouffes, bodysuits [leotards], berets, heated footmuffs other than electric,
boots, shirts, combinations [clothing], collars, pleurines, galettes [stockings], saris, brassieres, headcloth [clothing], togas,
turbans, lace and embroidery, ribbons, lace and embroidery, ribbons, lace and embroidery, ribbons, lace and embroidery,
hats, shoes, boots, slippers, gloves, belts, slippers, sandals, shoes, boots, slippers, sandals, shoes, boots, slippers, sandals,
ornaments, hat and shoe ornaments [other than of precious metal], hair bands, carpets, rugs, mats, wallpaper, wallpaper,
games, toys, gymastic and sporting articles, decorations for Christmas trees, meat, fish, poultry and game, meat
elements, fruits and vegetables, preserved vegetables, frozen greens and vegetables, dried and cooked vegetables, jelilies,
jams, compotes, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial
coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking
powder, salt, mustard, vinegar, sauces [condiments], spices, ice, agricultural products, horticultural products, forestry
products, green animals, fruit and fresh vegetables, nuts and plants and flowers, hair, cows, horses, sheep, ducks, fish, birds,
mineral and aerated waters, non-alcoholic beverages, fruit drinks and fruit juices, syrups and other preparations for
making beverages; retail sale and wholesale in stores, via global computer networks, catalog, by mail order, by telephone,
via radio and television, and via other electronic media for alcoholic beverages (except beers), tobacco, smokers' articles,
matches, cigar boxes (with humidifiers), cigarette cases, tobacco pouches, cigarette cases, ashtrays for smokers, lighters
for smokers; commercial or industrial company management and operation assistance services; organization of exhibitions for commercial or advertising purposes; promotion of third-party goods and services through loyalty card programs; modeling for advertising or sales promotion; editing of advertising texts; shop-window dressing; services providing assistance with the operation of a franchised business; demonstration of goods; organization of trade fairs for commercial or advertising purposes; sales promotion for others; auctioneering; promotion and management of shopping malls; import-export agencies; online advertising via computer networks; procurement services for others (purchasing of goods and services for other businesses); newspaper subscription services (for others); dissemination of advertising material [leaflets, prospectuses, printed matter, samples]; computer file management; public relations; commercial information agencies; advertising agencies; rental of vending machines; rental of advertising space; dissemination of advertisements; business management assistance; data search in computer files (for others); compilation of data in computer databases; transcription of communications; distribution of advertising matter by mail; business management of performing artists; updating of advertising material; document reproduction; market study; bill posting (ads); opinion polling; systemization of information into computer databases; advertising by mail order; radio advertising; television advertising; presentation of goods on communication media for retail purposes.
Priority claimed from 24/01/2020; Application No. : 30 2020 101 063 ;Germany
4519522   31/01/2020
[International Registration No. : 1528917]
FRITZ RUCK Ophthalmologische Systeme GmbH
Ernst-Abbe-Straße 30b 52249 Eschweiler Germany

Proposed to be Used
IR DIVISION
Cl.5; Pharmaceuticals; veterinary preparations.
Cl.9; Scientific apparatus and instruments; research apparatus and instruments; apparatus and instruments for recording of data; apparatus and instruments for transmitting data; computer software.
Cl.10; Surgical apparatus and instruments; instruments, equipment and apparatus used in ophthalmology, in particular for eye surgery; systems of ophthalmological equipment consisting of the aforesaid instruments, equipment and apparatus; medical apparatus and instruments; dental apparatus and instruments; veterinary apparatus and instruments; artificial limbs; artificial eyes; artificial teeth; orthopaedic articles; suture materials.
Priority claimed from 22/07/2019; Application No. : 88527914 ;United States of America
4519566    22/01/2020
[International Registration No. : 1529508]
PLAYTIKA LTD
8 Hachoshlim St. 4672408 Herzliya Pituach Israel

Proposed to be Used
IR DIVISION
Cl.9: Downloadable computer game software; downloadable video game programs; downloadable computer software platforms for social networking; downloadable interactive video game programs; downloadable electronic game programs and computer software platforms for social networking that may be accessed via the internet, computers and wireless devices; downloadable computer software to enable uploading, posting, showing, displaying, tagging, blogging, sharing or otherwise providing electronic media or information in the fields of virtual communities, electronic gaming, entertainment, and general interest via the internet or other communications networks with third parties; downloadable electronic game software for cellular telephones; downloadable electronic game software for wireless devices; and downloadable electronic game software for use with social networking applications and on social networking websites.

Cl.41: Entertainment services, namely, providing on-line computer games and game applications, enhancements within online computer games, and game applications within online computer games; providing information in the field of computer games and gaming via an internet website portal; entertainment services, namely, providing virtual environments in which users can interact through social games for recreational, leisure or entertainment purposes.
MENGHI SHOES S.R.L.
Via Barca I-60025 Loreto Italy

Proposed to be Used
IR DIVISION

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; bags of leather, eco-leather, imitation leather, textile or plastic, including bags, handbags, shoulder bags, overnight bags, key cases, chain mail purses, not of precious metal, holdalls, gentlemen's handbags, make-up bags, travelling bags, shopping bags, wheeled shopping bags, travelling sets (leatherware), vanity cases (not fitted); bags for footwear and multi-purpose sports bags, waistpacks, shopping bags, rucksacks, vanity cases, all of leather, imitation leather and/or textile; garment bags for travel of leather and eco-leather, key cases, key cases of leather; purses, briefcases, pocket wallets, card holders, business card holders, pocket wallets and accessories, all of leather, imitation leather, eco-leather, plastic and/or textile, not included in other classes; hat boxes of leather, cases of leather or leatherboard; leather lining for boots and shoes; umbrellas, parasols and walking sticks; whips, harness and saddlery.

Cl.25; Clothing; footwear of textile, leather, imitation leather, rubber, plastic or any other material; soles for footwear, uppers, parts of footwear and components for footwear, not included in other classes; headgear.
UTAC HOLDING
Autodrome de Linas-Montlhery Avenue Georges Boillot F-91310 LINAS France

Proposed to be Used

IR DIVISION

Cl.35; Business consultancy and information in the field of assessment of conformity to specified requirements (standards, norms and benchmarks), tests, trials and regulations applicable with respect to vehicles, vehicle parts or equipment, parts or equipment of apparatus for locomotion by land, air or water, protective helmets, protective helmets for sports, horse riding helmets, personal protection devices for use against accidents, glazings, vehicle roadworthiness testing, management systems, quality, environmental, production, health and work safety management; commissioning auditors in the context of assessment of conformity to specified requirements (standards, specifications and benchmarks); evaluation, self-evaluation and diagnostics of the different departments within a company, namely, quality, environmental and production departments; organization of exhibitions, colloquiums for commercial or advertising purposes; statistical analyses, studies and works; marketing research and studies; arranging newspaper and newsletter subscriptions; advertising sponsorship; assistance and consultancy in administrative procedures with the aim of obtaining certifications for vehicles, vehicle parts or equipment, parts or equipment for apparatus for locomotion by land, air or water, protective helmets, protective helmets for sports, horse riding helmets, personal protection devices for use against accidents, glazings; advice, assistance and support to industrial or commercial companies in their business operation.

Cl.42; Quality control and auditing; assessment (audit) and certification (quality control) services for the purpose of attesting to conformity to specified requirements (standards, norms and benchmarks) in the field of vehicles, vehicle parts or equipment, parts or equipment of apparatus for locomotion by land, air or water, protective helmets, protective helmets for sports, horse riding helmets, personal protection devices for use against accidents, glazings, vehicle roadworthiness testing, management systems, quality, environmental, production, health and work safety management; testing and trial services leading to the issuing of a certificate of conformity to specified requirements (standards, norms and benchmarks) in the field of vehicles, vehicle parts or equipment, parts or equipment of apparatus for locomotion by land, air or water, protective helmets, protective helmets for sports, horse riding helmets, personal protection devices for use against accidents, glazings, technical inspection of vehicles, management systems, quality, environmental, production, health and work safety management; technical writing of standards, norms and benchmarks in the field of vehicles, vehicle parts or equipment, parts or equipment of apparatus for locomotion by land, air or water, protective helmets, protective helmets for sports, horse riding helmets, personal protection devices for use against accidents, glazings, vehicle roadworthiness testing, management systems, quality, environmental, production, health and work safety management; information in the field of assessing conformity to specified requirements (standards, norms and benchmarks), tests, trials and regulations applicable with respect to vehicles, vehicle parts or equipment, parts or equipment of apparatus for locomotion by land, air or water, protective helmets, protective helmets for sports, horse riding helmets, personal protection devices for use against accidents, glazings, technical inspection of vehicles, management systems, quality, environmental, production, health and work safety management; research and consultation in the field of assessing conformity to specified requirements (standards, norms and benchmarks), tests, trials and regulations applicable with respect to vehicles, vehicle parts or equipment, parts or equipment of apparatus for locomotion by land, air or water, protective helmets, protective helmets for sports, horse riding helmets, personal protection devices for use against accidents, glazings, technical inspection of vehicles, management systems, quality, environmental, production, health and work safety management.
Priority claimed from 01/08/2019; Application No. : 01400017 ;Benelux
4523230   31/01/2020
[International Registration No. : 1530573]
FERRERO TRADING LUX SA
16, route de Trèves Senningerberg L-2633 LU
Proposed to be Used
IR DIVISION
Cl.9; Software; downloadable software; software applications for mobile telephony apparatus; downloadable software for playing games; compact discs; DVDs and other digital recording media.
Cl.41; Education; providing of training; entertainment services; sporting and cultural activities; radio, internet and television entertainment; organization and providing of games and competitions via the internet [entertainment, education and sport]; electronic games services provided by means of the internet or other communication networks; providing of educational material; providing of online information relating to entertainment and / or education; entertainment provided through a global communication network.
NEEDLEART WORLD (HONG KONG) LTD.
Rooms 1001-3, 10F, Manulife Provident Funds Place, 345 Nathan Road, Kowloon Hong Kong China

Proposed to be Used

IR DIVISION

Cl.16; Printed patterns.

Cl.24; Canvas; canvas for tapestry or embroidery; textile fabrics; textile goods including adhesive fabrics and textiles; polyester fabric and textiles; textiles and textile goods including adhesive polyester fabric for application on them of resin tiles.

Cl.26; 3D cross stitch kits; beads for handicraft work; beads other than for making jewelry; ceramic beads other than for making jewelry; glass beads other than for making jewelry.

Cl.28; Handicraft toys sold in kit form comprising toys with printed patterns and toys made of canvas, textile fabrics, textile goods including adhesive fabrics and textiles, polyester fabric and textiles, textiles including adhesive polyester fabric on which resin tiles may be applied; handicraft toys sold in kit form comprising toys made of beads for handicraft work, beads other than for making jewelry, ceramic beads other than for making jewelry, glass beads other than for making jewelry; 3D cross stitch sold in toy kits.
CONTINULUS

Priority claimed from 28/08/2019; Application No. : UK00003424318 ;United Kingdom
4523284  24/02/2020
[International Registration No. : 1530466]

Continulus
Ca’D’oro Building, 45 Gordon Street GlasgowG1 3PE United Kingdom

Proposed to be Used

IR DIVISION

Cl.38; Providing multiple user access to global computer information networks for the transfer, dissemination and sharing of education and training content and resources.

Cl.41; Provision of educational services in the field of medicine and health; continued medical training courses; continued professional development courses; providing educational services via an online learning platform; providing educational services via an online video learning platform; providing online tutorials, education courses, seminars and workshops via a virtual classroom; organising and conducting distance learning courses provided online; developing training systems and learning methodologies for others; compiling educational content for online learning courses; provision of information, advisory and consultancy services relating to courses for continuing professional development; publishing services; publishing by electronic means; publishing and distribution of online training materials, seminars, tutorials; video and sound recording services; production of sound and video recordings; providing instructional videos, seminars, tutorials via video on demand transmission services.

Cl.42; Application service provider (asp) featuring software for use in developing, delivering, and managing training and educational programs for businesses, educators, non-profits, and individuals; platform as a service featuring a learning management system for managing educational training, courses and programs.
Priority claimed from 30/09/2019; Application No. : 302019000070193 ;Italy
4523321 10/02/2020
[International Registration No. : 1530460]
INDUSTRIA CHIMICA ADRIATICA - S.P.A.
Via Sandro Pertini 52 I-62012 CIVITANOVA MARCHE (MC) Italy

Proposed to be Used

IR DIVISION

Cl.2; Varnishes; paints; fixatives [varnishes]; lacquers; dyes; colorants; enamels for painting; thinners for paints; thinners for lacquers; preparations for thinning paint; thinners for varnishes; thinners for coatings; preservatives for cement [paints]; binding agents for paints; mordants; anti-corrosive preparations; paints for protection against corrosion; protective preparations for metals; anti-rust preparations.

Cl.17; Semi-manufactured materials made of rubber or plastic as insulating and sealing film and laminates sheets for furniture, worktops, partitions and kitchens.
Priority claimed from 20/08/2019; Application No. : 018110759 ;European Union
4523496   10/02/2020
[International Registration No. : 1529921]
iTranslate GmbH
Gadollaplatz 1 A-8010 Graz Austria

Proposed to be Used

IR DIVISION

Cl.9: Downloadable mobile application for language translation services; downloadable computer software for language translation services.

Cl.41: Translation services.

Cl.42: Design and development of computer and mobile application software for language translation services.
Priority claimed from 26/11/2019; Application No. : 302019000088245 ;Italy
4523593 06/02/2020
[International Registration No. : 1530183]
SOCIETA' AGRICOLA SAN FELICE S.p.A.
Piazza Tre Torri, 3 I-20145 MILAN Italy

Proposed to be Used

IR DIVISION

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and diary products; oils and fats for food; olive oil.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice, tapioca and sago; flour and filling preparations made from cereals; bread, pastries and confectionery; ice cream; honey; treacle; yeast, baking-powder; salt, mustard; vinegar, sauces and other condiments; spices; ice; wine vinegar; confectionery with wine fillings.

Cl.33; Alcoholic beverages (except beers); wines.

Cl.43; Services for providing food and drink; temporary accommodation; wine tasting services (provision of drink); boarding house services, hostels and hotels, arranging of accommodation for holiday makers; providing of venues for social events and structures for temporary offices and conventions.
Shazay

4526102  28/01/2020
[International Registration No. : 1532748]
Dr. Rainer Babiel
Unter den Eichen 59 D 40625 Düsseldorf Germany
Sabine Babiel neé Hofmann
Unter den Eichen 59 D 40625 Düsseldorf Germany
Proposed to be Used
IR DIVISION
Cl.3; Cosmetic products.
Cl.21; Brushes.
Cl.44; Health and beauty care.
Trade Marks Journal No: 1958, 27/07/2020  Class 99

4526138 13/02/2020
[International Registration No. : 1532901]

DIOGENES & SANTOS, S.A.
P-4050-499 RUA DA RESTAURAÇÃO, N.º 80 Portugal

Proposed to be Used

IR DIVISION

Cl.6; Metal hardware; wall plugs of metal; scaffolding of metal; transportable buildings of metal; padlocks; latches of metal; tool boxes [metal containers] for compressed gas or liquid air; pegs of metal; manifolds of metal for pipelines; brackets of metal for building; belt stretchers of metal; wire stretchers [tension links]; stretchers for metal bands [tension links]; locks [other than electric] of metal; cramps of metal [crampones]; washers of metal; step stools of metal; junctions of metal for pipes; collars of metal for fastening pipes.

Cl.7; Hand-held tools, other than hand-operated; beaters, electric; compressed air pumps; pumps [machines]; drainage machines; compressors [machines]; machine tools; cutters [machines]; glaziers' diamonds [parts of machines]; rotary grinding machine; grinding machines with spiral bevel gears; involute grinding machines; internal grinding machines; grindstones [parts of machines]; soldering irons, gas-operated; soldering apparatus, gas-operated; cutting blow pipes, gas-operated; soldering blow pipes, gas-operated; electric hand drills; elevating apparatus; derricks; cranes [lifting and hoisting apparatus]; current generators; generators of electricity; washing apparatus; machines and apparatus for cleaning, electric; jacks [machines]; lawnmowers [machines]; woodworking saw-tooth setting machines; saws [machines]; broaches [machine tool]; punching machines; electric hammers; pneumatic hammers; tables for machines; compressed air guns for the extrusion of mastics; spray guns for paint; painting machines; glue guns, electric; industrial machine presses; fodder presses; hangers [parts of machines]; slide rests [parts of machines]; lathes [machine tools]; lathes [machine tools]; suction cups [parts of machines]; pallet holders [parts of machines]; soldering irons, electric.

Cl.8; Hand tools, hand-operated; pliers; leaf scoops; rakes [hand tools]; saws [hand tools]; frames for handsaws; bow saws; spanners [hand tools]; spanners [hand tools]; oil filter wrenches; screwdrivers; offset combination wrenches; ring spanners; tube cutters [hand tools]; tube cutting instruments; tile cutters; edge tools [hand tools]; pincers [hand tools]; shearers [hand instruments]; cutting tools; plungers for clearing blockages in pipes [hand-operated tools]; glaziers' diamonds [parts of hand tools]; brick bolsters; spatulas [hand tools]; palette knives; squares [hand tools]; metal band stretchers [hand tools]; knives; pin punches; borers; stamping-out tools [hand tools]; perforating tools [hand tools]; blades [hand tools]; lifting jacks, hand-operated; hatchets; axes; earth rammers [hand tools]; mallets [hand instruments]; sledgehammers; hammers [hand tools]; shovels [hand tools]; pickaxes; guns, hand-operated, for the extrusion of mastics; guns [hand tools]; scrapers [hand tools]; floats; garden tools, hand-operated; pruning scissors; tree cutters; pruning shears; lawn clippers [hand instruments]; vises; suction cups for glass transport; suction cups [tools]; knives with retractable blades (cutters).

Cl.9; Phase detectors; polarimeters; cables, electric; starter cables for motors; engine starting cable clamps; life jackets; detectors; metal detectors for industrial or military purposes; rules [measuring instruments]; protective masks; filters for respiratory masks; dressmakers' measures; multimeters; digital multimeters; levels [instruments for determining the horizontal]; spirit levels; plugs, sockets and other contacts [electric connections]; tension testing devices (also electronic); knee-pads for workers.

Cl.11; Pocket torches, electric; work lamps; burners; gas burners; gas lamps; cooking rings; cooking stoves; ovens [other than for experimental purposes]; ovens [heating apparatus]; regulating and safety accessories for gas apparatus; lamp glasses; lamp mantles; washers for water taps; taps for pipes and pipelines.

Cl.12; Pumps for bicycle tyres; pumps for bicycle tyres; air pumps [vehicle accessories]; wheelbarrows; two-wheeled trolleys; pallet trucks; forklift trucks.
IBM STERLING

Priority claimed from 01/10/2019; Application No. : MU/M/2019/30191 ;Mauritius
24/02/2020

[International Registration No. : 1532959]
INTERNATIONAL BUSINESS MACHINES CORPORATION
New Orchard Road, Armonk NY 10504 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Computers; computer hardware and software for cognitive computing; computer hardware, namely, magnetic tape units (IT), magnetic tapes, printed circuits, integrated circuits, computer keyboards, compact discs (audio-video), optical disks, couplers (IT), floppy disks, magnetic data media; computer hardware, namely, video screens, scanners, computer printers, computer interfaces, computer readers, software (recorded programs), microprocessors, modems, monitors (hardware), computers, computer memories, computer peripherals; recorded computer programs and software; computer adapters; computer components; data processing equipment; computer equipment for information management and for data management; semi-conductors; electronic data media that can be processed by machine; magnetic disks; hard disk drives; be recorders; calculating machines; cash registers; facsimile machines; video game software; video recorders; videotapes; electric cells and electric batteries; computer chips; boards for integrated circuits; computer accessories, namely, computer communication servers; carrying cases for computers; interface cards for computers; computer cables and computer cable parts; fax modem cards for computers; computer accessories, namely, screen filters, computer mouse pads, electric converters, namely, digital-to-analog, analog-to-digital and step-by-step voltage switches, pagers, computer control joysticks, computer mice; electronic publications, namely books, magazines and manuals containing information on computer technology; integrated circuit cards and smart cards, integrated circuit adapters and smart card adapters; readers for integrated circuit cards and smart cards; microcomputers; electric power supply apparatus; projectors (projection apparatus); remote controllers for computers; inverters, surge protectors and uninterruptible power supply devices; point-of-sale terminals; operating system software; software for accessing a global computer network; computer database management software; document management software; software for locating, recovering and receiving text, electronic documents, graphic illustrations and audiovisual information on company-scale internal computer networks and on local, wide-area and global computer networks; software for developing and software for designing websites and user manuals, in electronic format, sold as a set; documentation and instruction manuals recorded on electronic data media that can be operated by machine and relating to computers or computer programs; computer hardware and computer programs; computer servers; computer storage devices, namely high-speed storage subsystems for storage and backup of electronic data either locally or via a telecommunications network; computer programs for monitoring operations and the implementation of computer systems, software and computer networks; computer programs for connecting computer networks and systems, disparate servers and storage apparatus; operating system software; computer programs for connecting computers together and for enabling computer activities across a global computer network; computer programs for managing systems, software and processes in an information technology environment, computer systems combining computer hardware and software for use in managing and analyzing data and instruction manuals sold with these products; cloud computing system, namely network integrating computer hardware and software for dynamic provisioning, virtualization, and consumption metering of computer resources; computer software for the cloud (cloud computing) downloadable for the deployment and management of virtual machines on a cloud computing platform; computer systems, namely computer hardware and computer programs that integrate Natural Language Processing (NLP), Computational Linguistics (CL), Information Retrieval (IR) and Machine Learning (ML) and capable of understanding general human queries and formulating responses; electronic publications; computer software used for business-to-business (B2B) integration; software used for business-to-business transactions; software used for managed file transfers; software used for supply chain management; downloadable documentation and instruction manuals recorded in electronic format and relating to computer software.

Cl.35; Advertising; sales promotion services (for third parties); commercial business management and business management advice; business information; distribution of prospectuses; distribution of samples; arranging newspaper subscriptions for others; accounting; document reproduction; systematization of data in a central file; organization of exhibitions for commercial or advertising purposes; company management consulting services and business consulting services; business development service; analysis of market research data and statistics; data processing services; arranging and conducting trade show exhibitions in the field of computers, information technology and electronic business transactions via a global computer network; consulting services for companies with respect to computer system that integrate Natural Language Processing (NLP), Computational Linguistics (CL), Information Retrieval (IR) and Machine Learning (ML) and capable of understanding general human queries and formulating responses; analyzing and
compiling business data; systemization of data in computer databases; business-to-business (B2B) integration services; collaboration of business partners; intercompany transactions.

Cl.42; Computer programming; computer services for cognitive computing; computer services for information management; computer services for data management; cloud computing; design, updating and maintenance of software; computer software and hardware design for third parties, and support services concerning computers provided by computer specialists; computing services, namely the creation, design and maintenance of web sites for third parties; analysis of computer systems, integration of computer networks and databases, computer programming for third parties, all relating to commercial interactions on global computer networks; technical support services, namely, repair of operating systems and computer programs by computer technicians; design of computer and software interconnection systems, namely: electronic interconnection of computers and software; testing of computer programs (software) and hardware (quality control and technical control); technical project studies in the field of computer hardware and software; computer consulting in connection with computer hardware, namely consulting in computer research and development; computer advice and assistance concerning Internet use; rental of computers and software; scientific and industrial research, namely research and development of new products, biological research, bacteriological research, chemical research, cosmetology research, mechanical research, geological research, technical research, pharmaceutical research, scientific research for medical purposes; advisory and information services in the field of information technology; computer system integration services; consulting services in the field of design, selection, implementation and use of computer hardware and software systems for third parties; technical support services, namely troubleshooting in the nature of diagnosing computer hardware and computer program problems; computer system design services for third parties; interconnection of computer hardware and programs, namely, integration of computer systems and networks; computer program and hardware testing services, namely, testing of computer software, computers and servers to assure proper functioning; cloud computing services, namely, network integrated computer hardware and software services for dynamic provisioning, virtualization, and consumption metering of computer resources; consulting services in the field of cloud computing; providing virtual computer systems and virtual computer environments through cloud computing; design and development of computer software for cloud storage of data; computer services, namely cloud hosting provider services; computer services, namely, electronic data storage and data recovery services; computer programming services and computer consulting services for business-to-business (B2B) integration, intercompany transactions, data and file transfer management and supply chain management.
Priority claimed from 31/07/2019; Application No. : 018101729 ;European Union
4526281    31/01/2020
[International Registration No. : 1533177]
LinkoCare Life Sciences AB
Teknikringen 10 SE-583 30 Linköping Sweden
Proposed to be Used
IR DIVISION
Cl.5;Collagen for medical use; biological implants; biological tissue for implantation; surgical implants (living tissues); biological materials for medical purposes; bioengineered preparations for medical purposes; bioengineered materials; bioengineered organ tissues for medical, veterinary and pharmaceutical purposes; biological implants for delivery of stem cells and biological agents; implants comprising living tissue; implants for guided tissue regeneration; surgical implants grown from stem cells; implantable materials for use in guided tissue regeneration; cell culture media for medical purposes.
Cl.10;Corneal implants in the form of inlays; corneal microlense for sight correction; corneal shields; corneal implants; corneal implants for sight correction; intra-corneal implants; intra-ocular implants; ocular implants; medical implants; biodegradable implants; prosthetic implants; artificial implants; implants for delivery of cells, stem cells, drugs, genes, and proteins.
BIOAEGIS

Priority claimed from 25/09/2019; Application No. : 88631291 ;United States of America
4526294  20/02/2020
[International Registration No. : 1533134]
BioAegis Therapeutics, Inc.
675 US Highway One North Brunswick NJ 08902 United States of America

Proposed to be Used

IR DIVISION

Cl.5: Diagnostic preparations for medical purposes; pharmaceutical preparations for the treatment of inflammation, autoimmune diseases and disorders, degenerative diseases and disorders, metabolic diseases and disorders and infectious diseases and disorders; pharmaceutical preparations for the therapeutic treatment of inflammation, autoimmune diseases and disorders, degenerative diseases and disorders, metabolic diseases and disorders and infectious diseases and disorders.

Cl.42: Research and development in the field of technology and diagnostics in the field of immunotherapy, inflammation, autoimmune diseases and disorders, degenerative diseases and disorders, metabolic diseases and disorders and infectious diseases and disorders; research and development in the pharmaceutical and biotechnology fields.
Priority claimed from 29/10/2019; Application No. : 01404878 ;Benelux 4526324 19/02/2020

[International Registration No. : 1533301]

TV Entertainment Reality Network B.V.
Hullenbergweg 413, 5th Floor NL-1101 CS Amsterdam Zuidoost Netherlands

Proposed to be Used

IR DIVISION

Cl.9;Software, namely, downloadable software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content in particular text, data, image, audio, video and audio visual files, also in (high definition (HD) quality, 4k and ultra high definition (UHD) quality, 8k quality, high dynamic range (HDR); downloadable computer software applications for mobile phones, namely, software for use in the delivery and distribution of audio, video and multimedia entertainment content in particular text, data, images, audio, video and audio visual files, also in (high definition (HD) quality, 4k and ultra high definition (UHD) quality, 8k quality, high dynamic range (HDR); downloadable software for streaming audio visual and multimedia content via the Internet, satellite and global communications networks, also in (high definition (HD) quality, 4k and ultra high definition (UHD) quality, 8k quality, high dynamic range (HDR); downloadable software for streaming audio visual and multimedia content to digital electronic devices and mobile digital electronic devices, also in (high definition (HD) quality, 4k and ultra high definition (UHD) quality, 8k quality, high dynamic range (HDR); downloadable software for searching, organizing, and recommending multimedia content; downloadable computer games entertainment software; downloadable electronic game programs; apparatus and instruments for transmitting and receiving audio and visual content; computer hardware
for streaming audio visual and multimedia content via the Internet and global communications networks, namely, mobile phones; digital media streaming devices, digital video recorders, DVD and high definition video disc players, home theatre systems comprised of audio and video receivers and video, optical, and universal disc players; televisions, and television set-top boxes; telecommunications apparatus, namely, transmitters, cables, multiplexers, satellite, Internet and global communication networks; film production apparatus, namely, film recording apparatus, film reproducing apparatus, apparatus for editing cinematographic film; blank video, data and sound carriers being optical data carriers; pre-recorded audio visual recordings, audiocassettes, videocassettes, video discs, compact discs, DVDs and multimedia software recorded on CD-Rom featuring entertainment programming; electronic publications including those sold and distributed online; electronic publications (downloadable).

Cl.25; Clothing, namely, shirts, sweaters, pants, shorts, jackets, coats, footwear, headgear being headwear.

Cl.38; Communications services, namely streaming of audio visual and multimedia content via the Internet, cable networks, wireless networks, satellite, or interactive multimedia networks; transmission and delivery of audio visual and multimedia content via the Internet, cable networks, wireless networks, satellite, or interactive multimedia networks; broadcasting services, including broadcast of television programmes, data broadcasting services, information services relating to broadcasting, music broadcasting, news broadcasting, radio broadcasting, satellite broadcasting services, podcasting services and webcasting services; mobile media services in the nature of electronic transmission of entertainment media content; video-on-demand transmission services; all of the aforementioned services also in (high definition (HD) quality, 4k and ultra high definition (UHD) quality, 8k quality, high dynamic range (HDR).

Cl.41; Television entertainment, namely, television news shows; educational and entertainment services, namely production of programmes for television, cable television, radio, online broadcasting, interactive services in the field of gaming, content selection, and downloadable applications, multimedia programs being audiovisual action, adventure, reality and general entertainment programming, television shows, game shows, all distributed via various platforms across multiple forms of transmission media, in particular via the Internet, satellite, electronic communications networks, computer networks and wireless communications networks in (high definition (HD) quality, 4k and ultra high definition (UHD) quality, 8k quality, high dynamic range (HDR); production of television programs; production of multimedia programs; production of audio and/or video recordings; film production; providing facilities for movies, television shows, movies; entertainment services in the nature of providing development, creation, and production of multimedia entertainment content, as well as providing information, reviews and recommendations of users regarding television shows, movies, and multimedia entertainment content via a website, also in (high definition (HD) quality, 4k and ultra high definition (UHD) quality, 8k quality, high dynamic range (HDR); all the aforementioned also through the use of the technique of virtual and augmented reality.
4526374  21/02/2020

[International Registration No. : 1533430]
EMPRESA EXTRAHOTELELA PALMARES S.A
Calle Linea, No 60, esquina a M, Vedado, Plaza de la Revolución La Habana Cuba

Proposed to be Used

IR DIVISION

Cl.35; Retail services for souvenirs.

Cl.43; Services for providing food and beverages; cocktail bars; ice cream parlors; preparation of food and beverages; preparation and supply of food and beverages for consumption on site or to take away; self-service restaurants; food and beverage service at retail and take-out locations; food and beverage service in restaurants and bars; bar services; coffee house and tea room services; snack-bar services; café, cafeteria and restaurant services; café-restaurant and snack bar services; food and drink catering services; services for providing food and drink to take away.
Proposed to be Used

IR DIVISION

Cl.9; Bags adapted to carry video apparatus; bags for cameras and photographic equipment; display devices, television receivers and film and video devices; computer programs [downloadable software]; computer programs, recorded; interactive multimedia computer programs; games software; software programs for video games; interactive video apparatus; interactive video software; video players; computer hardware; computer software; mobile apps; software for social networking; application software for social networking services via internet; audio recordings; video recordings.

Cl.35; Advertising, marketing and promotional services; public relations services; providing marketing consulting in the field of social media; production of video recordings for advertising purposes.

Cl.38; Telecommunication services; broadcasting services; audiovisual transmission services; computer communication and Internet access; provision of access to content, websites and portals; providing access to portals on the Internet; distribution of data or audio visual images via a global computer network or the Internet; transmission of video films; video narrowcasting services; providing video conferencing facilities; providing video conferencing services; communication services for video conferencing purposes; streaming of video material on the Internet; video messaging services; teleconferencing and video conferencing services; video communication services; videoconferencing services; video broadcasting; video transmission services; transmission of information through video communication systems; broadcasting of video and audio programming over the Internet.

Cl.41; Education, entertainment and sport services; education, entertainment and sports; provision of online entertainment; audio, video and multimedia production, and photography; dubbing; production of record masters; videotape production; videotaping; providing on-line videos; not downloadable; audio and video recording services; providing audio or video studios; recording, film, video and television studio services; provision of video recording studio services; electronic library services for the supply of electronic information (including archive information) in the form of text, audio and/or video information; studio services for the recording of videos; rental services for audio and video equipment; special effects animation services for film and video; information services relating to video film production; post-production editing services in the field of music, videos and film; video tape film production and rental; production of educational sound and video recordings; production of video and/or sound recordings; services for the production of entertainment in the form of video; production of video recordings; production of pre-recorded video films; provision of video recording studio facilities; rental of apparatus for the recording of video signals; rental of sound and video recordings; rental of video cameras; video equipment hire; video recording services; video editing; video production services; services for the showing of video recordings; translation and interpretation; production of cinematographic films.

Cl.42; IT services, namely development, programming and implementation of software; computer hardware development; hosting of computer sites (websites); hosting of multimedia content for others; software as a service (SaaS) and rental of software; rental of computer hardware and facilities; IT consultancy, advisory and information services; internet security consultancy, computer virus protection services, recovery of computer data; duplication of computer programs and data conversion services; data coding services; computer analysis and diagnostics; research and development, and implementation of computer programmes on networks; computer project management; data mining; digital watermarking; computer design service; technological services relating to computers; computer network services; updating the memory banks of computer systems; data migration services; updating of websites, for others; monitoring of computer systems by remote access; computer-aided design of video graphics; development of software for audio and video operators; development of hardware for audio and video operators; design of software for audio and video operators; design of hardware for audio and video operators; design services; graphic design; graphic illustration design; computer graphics design services; hosting multimedia content.
TOPVUE

4528680  21/02/2020
[International Registration No. : 1531770]
ROBIDIA s.r.o,
Ceskomoravská 2408/1a, Praha 9 CZ-190 00 Liben CZ

Proposed to be Used
IR DIVISION

Cl.3; Cleaning preparations; scouring solutions.
Cl.5; Contact lens cleaning preparations; pharmaceuticals; chemico-pharmaceutical preparations; solutions for contact lenses.
Cl.9; Contact lenses; containers for contact lenses; correcting lenses [optics]; objectives [lenses] [optics]; optical lenses.
SID S.r.l
Via Savona no. 97 I-20144 Milano Italy

Proposed to be Used

IR DIVISION

Cl.39; Travel information; travel arrangement; travel booking services provided by travel agencies; travel booking agency services; travel consultancy; arranging of transport and travel; arranging of travel tours and cruises; arranging of travel, excursions and cruises; booking of travel through agencies; booking of seats for travel; booking of travel services; providing on-line information relating to travel; arranging of travel for study, language and educational trips; booking of transportation through travel agencies; booking of transport; transportation logistics.

Cl.41; Booking of seats for shows; ticket reservation and booking services for entertainment, sporting and cultural events; booking of seats for entertainment events; reservation services for sporting, scientific and cultural events; booking of seats for shows and sports events.

Cl.43; Hotel reservations; boarding house bookings; travel agency services for reserving hotel accommodation; providing on-line information relating to vacation accommodation reservations; hotel reservation services provided via the Internet; hotel room reservation services.
TIGRON

Priority claimed from 14/08/2019; Application No. : 30 2019 019 030 ;Germany
4528771  31/01/2020
[International Registration No. : 1531836]
AUMA Riester GmbH & Co. KG
Aumastraße 1 79379 Müllheim Germany

Proposed to be Used

IR DIVISION

Cl.7; Mechanical, pneumatic, hydraulic controllers for motors and machines; mechanical, pneumatic, hydraulic process controllers for machines and motors; mechanical, pneumatic, hydraulic process regulators for machines and motors; pneumatic control equipment; hydraulic industrial process controllers for machines and motors; drives, other than for land vehicles; drives for valves; electric drives, included in class 7; motors, other than for land vehicles; electric motors and parts therefor, other than for land vehicles; regulators for motors; electric drive mechanisms for machines; electronic controllers for motors; actuators comprising a gear box for pipeline valves; electronically controlled actuating drives (motors) for controlling and regulating the operation of mobile equipment and mechanisms, including for controlling and regulating the operation of valves, motor-driven shut-off devices and similar mechanisms for use in pipelines and ducts; gear boxes, other than for land vehicles; valves and valve mechanisms; control and regulating valves; stops for actuators and mechanical valves; mechanical and pneumatic regulators; parts and fittings for all of the aforesaid goods, included in this class.

Cl.9; Electric control apparatus for regulating and controlling industrial apparatus and installations; electronic assemblies; computer hardware and computer software for controlling, regulating and monitoring industrial processes; computer hardware for remotely accessing and transmitting data; computer hardware modules for use in electronic apparatus for the internet of things (IoT); electric and electronic control apparatus and installations for controlling and regulating the operation of mobile equipment and mechanisms, including for controlling and regulating the operation of valves, shut-off devices and similar mechanisms for use in pipelines and ducts; electrically and electronically controlled valves; electronic control and regulating valves; electronic regulators; electric safety and detachable locking devices; relays; remote control apparatus for the automatic opening and closing of valves and actuating drives; electric sensors and detectors; electric monitoring sensors; testing apparatus, not for medical purposes, for measuring physical properties and chemical compositions of solid, liquid and gaseous substances; testing apparatus, not for medical purposes, for monitoring emissions, in particular for controlling actuating drives; electric display apparatus; current rectifiers; transformers; frequency converters; commutators; switching power supplies; parts and fittings for all of the aforesaid goods, included in this class; electrotechnical and electronic apparatus, and electronic components and assemblies, included in class 9; electric signalling, measuring, counting, recording, displaying, monitoring, testing, inspecting, control, regulating and switching apparatus and instruments; apparatus for recording, broadcasting, transmitting, receiving, reproducing, editing and processing, and generating sounds, signals and/or images; electric message and data recording, processing, sending, transmitting, transferring, storing and output apparatus; installations consisting of a combination of the aforesaid goods; data processing programs.

Cl.37; Installation, maintenance and repair of industrial control, regulating and monitoring apparatus and installations; installation, maintenance and repair of control apparatus and fail-safe apparatus and installations for industrial processes, electronic components, computer hardware for monitoring and controlling industrial processes; installation, maintenance and repair of parts and fittings for the aforesaid goods, other than for software.
EMPRESA EXTRAHOTELERA PALMARES S.A
Calle Linea, No. 60, esquina a M Vedado Plaza de la Revolución La Habana Cuba

Proposed to be Used
IR DIVISION
Cl.35; Souvenir retailing services.
Cl.43; Services for providing food and beverages; cocktail bars; ice cream parlors; preparation of food and beverages; preparation and supply of food and beverages for consumption on site or to take away; self-service restaurants; food and beverage service at retail and take-out locations; food and beverage service in restaurants and bars; bar services; coffee house and tea room services; snack-bar services; café, cafeteria and restaurant services; café-restaurant and snack bar services; food and drink catering services; services for providing food and drink to take away.
Priority claimed from 20/09/2019; Application No. : VA 2019 02097 ;Denmark
4529151    26/02/2020
[International Registration No. : 1531977]
DANHYDRA A/S
Lollandseyej 2 D DK-7400 Herning Denmark

Proposed to be Used

IR DIVISION

Cl.7;Pumps [machines]; pumps [parts of machines, engines or motors]; hydraulic pumps; tools [parts of machines];
power-operated tools; mechanical tools; air-powered tools; hydraulic tools; gear units for machines; power supply
apparatus [generators].

Cl.9;Tracking devices; measuring, alignment and calibrating instruments; electronic tracking apparatus and
instruments; measuring sensors; measuring apparatus; electric meters, fuel cells; transformers [electricity], electric
voltage transformers, power units [transformers]; switching power supply apparatus; apparatus and instruments for
transforming electricity; power modules; apparatus and instrument for accumulating and storing electricity.

Cl.12;Skip lorries; truck trailers; [trailers vehicles].

Cl.37;Installation, repair, maintenance and servicing of lifting apparatus, containers, tools, cranage, diesel generators,
petrol generators, equipment for transporting wind turbines, equipment for storage of wind turbines, lifting gear for wind
turbines as well as parts and accessories therefor.

Cl.42;Product design and development; tool design and development; calibration of machines; technical inspection
services; engineering testing; certification [quality control]; providing quality assurance services.
ReVolt

Priority claimed from 07/10/2019; Application No. : 018133737 ;European Union
4529188    24/02/2020
[International Registration No. : 1532015]
Northvolt AB
Gamla Brogatan 26 SE-111 20 Stockholm Sweden

Proposed to be Used
IR DIVISION

Cl.39;Transport; collection and transport of electronic scrap; collection of recyclable goods [transport]; transport and storage of waste.

Cl.40;Recycling services; recycling; recycling of waste; recycling of waste and trash; treatment of waste; waste treatment[transformation]; recycling of chemicals; information, advice and consultancy services relating to the recycling of waste and trash; destruction of waste and trash; incineration and destruction of waste; treatment of waste materials.
DOCU GAMI

Priority claimed from 02/08/2019; Application No. : 88563731 ;United States of America
4529243 31/01/2020
[International Registration No. : 1532136]

Docugami, Inc.
150 Lake Street South, Suite 221 Kirkland WA 98033 United States of America

Proposed to be Used

IR DIVISION

Cl.9; downloadable software for data and document storage and management, document generation, presentation generation, reporting, contract lifecycle management, and artificial intelligence; downloadable software for automation of data management, document and contract generation, digital document transformation with electronic signature operability, presentation generation, reporting, and contract lifecycle management; downloadable software for optimizing business performance management through streamlined data and contract management, document, report and contract generation and digital transformation of business documents; downloadable software using artificial intelligence for use in reviewing, organizing, evaluating, and managing contracts; downloadable software for document creation, document template generation, document workflow management, document tracking, document approval, document sharing, document editing, document analytics, document execution, and document storage; downloadable software for big data analysis, for storing, aggregating, controlling, managing and retrieving data from large data sets, for the collection, identification, retrieving, editing, caching, processing, analysis, organizing, structuring, modifying, indexing, formatting, bookmarking, transmission, storage, management, sharing and access control of data and information; downloadable software for data storage, data retrieval, data access, data backup, data replication, data availability, data recovery, data translation and data conversion; downloadable application programming interface (API) for software development in the fields of artificial intelligence, deep learning, machine learning, neural networks, high performance computing, and distributed computing systems; downloadable application programming interface (API) for use in building software applications; downloadable software for processing, reproducing, synchronizing, recording, organizing, downloading, uploading, transmitting, streaming, receiving, playing and viewing text, multimedia and data files; downloadable software for implementing artificial intelligence and computer vision technologies in other software applications; downloadable software development tools; downloadable software for accessing, monitoring, tracking, searching, saving, and sharing information on topics of general interest; downloadable software for searching, locating, compiling, indexing, correlating, navigating, obtaining, downloading, receiving, encoding, decoding, playing, storing and organizing text, data, images, graphics, audio and video on a global computer network; downloadable software for use as an application programming interface (API); application development software programs; downloadable software for formatting and converting content, text, audio works, literary works, data, files, documents, and electronic works into a format compatible with portable electronic devices and computers; downloadable software for viewing information on global computer networks; downloadable software using artificial intelligence and natural language processing for extracting data from unstructured and semi-structured documents, for classifying and searching documents, and for natural language processing; downloadable simulation, modeling and data processing software for use in data visualization, data analysis, data mining, data interpretation, predictive analytics, accessing and editing large-scale data, interactive visual computing, design of information graphics, video streaming, maximizing graphics processing and performance; downloadable software for implementing artificial intelligence, machine learning, deep learning, natural language generation, statistical learning, supervised learning, un-supervised learning, data mining, predictive analytics and business intelligence technologies; downloadable software and firmware for enabling electronic devices to share data and communicate with each other; downloadable software for use in data management and storage in data centers; downloadable software for developing machine learning, deep learning, and artificial intelligence software applications; downloadable software and computer hardware for use in language translation and image recognition; downloadable software and computer hardware using artificial intelligence for use in operating computer software platforms; downloadable software for transmitting, sharing, receiving, downloading, uploading, displaying, interacting with and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; downloadable software that facilitates data transmission, data collection, data analysis, and decision-making; downloadable software development kits (SDKs); downloadable software development tools; downloadable software for implementing artificial intelligence and machine learning technology; downloadable software for developing artificial intelligence, machine learning, deep learning, natural language generation, statistical learning, supervised learning, un-supervised learning, data mining, predictive analytics and business intelligence technologies; downloadable software for collecting, managing, editing, organizing, modifying, transmitting, sharing, and storing of data; downloadable software for modifying and enabling transmission of images, audio, audio visual and video content and data; downloadable software for processing images, graphics, audio, video, and text; downloadable software for training neural networks to enable deep learning; downloadable software
platforms for operating artificial intelligence applications; downloadable software, namely, an interpretive interface for facilitating interaction between humans and machines; downloadable software using knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms for use in the fields of artificial intelligence, machine learning, deep learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, un-supervised learning, data mining, predictive analytics and business intelligence; downloadable software using artificial intelligence in the fields of machine learning, deep learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, un-supervised learning, data mining, predictive analytics and business intelligence; downloadable software for building dashboards; downloadable software for business process management and workflow automation and integration.

C1.42: Providing online non-downloadable software using artificial intelligence for data and document storage and management, document generation, presentation generation, reporting, and contract lifecycle management; software as a service (SaaS) featuring software for data and document storage and management, document generation, presentation generation, reporting, and contract lifecycle management; computer software platforms for data and document storage and management, document generation, presentation generation, reporting, contract lifecycle management, and artificial intelligence; software as a service (SaaS) featuring software for data and document storage and management, document generation, presentation generation, reporting, and contract lifecycle management; providing online non-downloadable software for optimization of business performance management through streamlined data and contract management, document, report and contract generation and digital transformation of business documents; software as a service (SaaS) featuring software for optimizing business performance management through streamlined data and contract management, document, report and contract generation and digital transformation of business documents; platform as a service (PaaS) featuring computer software platforms for data and document storage and management, document generation, presentation generation, reporting, and contract lifecycle management; providing online non-downloadable software using artificial intelligence for use in reviewing, organizing, evaluating, and managing contracts; software as a service (SaaS) featuring software using artificial intelligence for use in reviewing, organizing, evaluating, and managing contracts; platform as a service (PaaS) featuring computer software platforms using artificial intelligence for use in reviewing, organizing, evaluating, and managing contracts; providing online non-downloadable software for document creation, document template generation, document workflow management, document tracking, document approval, document sharing, document editing, document analytics, document execution, and document storage; platform as a service (SaaS) featuring software for data and document storage and management, document generation, presentation generation, reporting, and contract lifecycle management; software as a service (SaaS) featuring software for data and document storage and management, document generation, presentation generation, reporting, and contract lifecycle management; providing online non-downloadable software for big data analysis, for storing, aggregating, controlling, managing and retrieving data from large data sets, for the collection, identification, retrieving, editing, caching, processing, analysis, organizing, structuring, modifying, indexing, formatting, transmission, storage, management, sharing and access control of data and information; platform as a service (PaaS) featuring computer software platforms for big data analysis, for storing, aggregating, controlling, managing and retrieving data from large data sets, for the collection, identification, retrieving, editing, caching, processing, analysis, organizing, structuring, modifying, indexing, formatting, transmission, storage, management, sharing and access control of data and information; providing online non-downloadable software for data storage, data retrieval, data access, data backup, data replication, data availability, data recovery, data translation and data conversion; software as a service (SaaS) featuring software for data storage, data retrieval, data access, data backup, data replication, data availability, data recovery, data translation and data conversion; platform as a service (PaaS) featuring computer software platforms for data storage, data retrieval, data access, data backup, data replication, data availability, data recovery, data translation and data conversion; advanced product research in the field of artificial intelligence; Application service provider (ASP) featuring software for use in database management; application service provider (ASP), namely, hosting computer operating systems and computer software applications through the internet of others; application service provider (ASP), namely, providing, hosting, managing, developing, and maintaining software, websites, and data as a service in the fields of document, content, data, and information management; application service provider featuring application programming interface (API) software for developing and implementing natural language processing, artificial intelligence, machine learning, deep learning, natural language processing, supervised learning, unsupervised learning, and predictive analytics technologies; cloud computing featuring software for use in database management; cloud computing services featuring software for developing and implementing artificial intelligence, machine learning, deep learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence technologies; cloud-based supercomputing featuring software for developing and implementing artificial intelligence, machine learning, deep learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence technologies; computer software and technology consulting; computer programming; consultation in the design and development of computer software; consulting services in the field of computer, software, applications, and networks; computer services, namely, remote management of software and hardware for data centers; computer software design for
technical support services, namely, troubleshooting of computer software problems; technological services, namely, providing virtual computer software technical support services, technical information and technical support services in using artificial intelligence for use in the management of data networks; providing online non-downloadable computer software for monitoring and managing data centers and cloud-based and virtualized computing environments; providing online non-downloadable software for developing and implementing artificial intelligence, machine learning, deep learning, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence technologies; providing online non-downloadable software for facilitating interaction between humans and machines; providing online non-downloadable software for language translation and image recognition programs; providing online non-downloadable software for processing images, graphics, audio, video, and text; providing online non-downloadable software for transmitting, sharing, receiving, downloading, displaying, interacting with and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; providing online non-downloadable software for use as application programming interfaces (API); providing online non-downloadable software for use in electronic storage of data; providing online non-downloadable software powered and utilizing user data; providing online non-downloadable software to enable users to program, organize and access computer models in the fields of artificial intelligence, machine learning, deep learning, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence; platform as a service (PaaS) featuring computer software platforms for use in database management; platform as a service (PaaS) featuring computer software platforms using knowledge-based artificial intelligence for use in data analytics software platforms and automation software platforms; platform as a service (PaaS) featuring computer software platforms for implementing artificial intelligence technologies; platform as a service (PaaS) featuring computer software platforms for developing and implementing artificial intelligence technologies; platform as a service (PaaS) featuring computer software platforms for using artificial intelligence for use in the management of data networks; platform as a service (PaaS) featuring computer software platforms for use in the management of data networks; platform as a service (PaaS) featuring computer software platforms for developing and implementing artificial intelligence, machine learning, deep learning, high performance computing, virtualization, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence technologies; providing virtual computer software technical support services, technical information and technical support services in the fields of artificial intelligence, machine learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence technologies; software development in the field of artificial intelligence and machine learning; software development services in the fields of artificial intelligence, machine learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence; software development for developing and implementing artificial intelligence, machine learning, deep learning, high performance computing, image feature extraction, natural language processing, supervised learning, unsupervised learning, and predictive analytics technologies; providing technical support services, namely, monitoring technological functions of computer network systems and consultation in the fields of software development and use of computer hardware; providing technical information relating to the installation, repair and maintenance of computer software; providing technical support services, namely, troubleshooting of computer software problems regarding the usage of communications equipment; providing online non-downloadable computer software for use in hosting online facilities for others to enable users to access and download computer software; providing online non-downloadable software for managing computer applications; providing online non-downloadable software for data warehousing, elaboration and maintenance of web sites for third parties; providing online non-downloadable software for managing web sites for others; scientific and technological services, namely, research and design in the fields of artificial intelligence, machine learning, deep learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence; software development in the field of artificial intelligence and machine learning; software development services in the fields of artificial intelligence, machine learning, high performance computing, distributed computing, virtualization, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence; platform as a service (PaaS) featuring computer software platforms for software development featuring online non-downloadable software development kits (SDKs); technical research, development, and design of computer software, in the fields of artificial intelligence, machine learning, natural language processing, high performance computing, and data virtualization; technical support, namely, troubleshooting of computer software application problems, and consultation services for developing computer software applications for others; technical support, namely, troubleshooting in the nature of diagnosing computer software problems; technical support services, namely, troubleshooting of computer software problems; technical services, namely, hosting, managing, provisioning, scaling, administering, maintaining, monitoring, securing, encrypting, decrypting, replicating and backing up online databases for others; updating and maintenance of on-line database systems; web site maintenance, creating, and hosting services for others; conducting scientific research in the fields of artificial intelligence.
and cognitive science; online non-downloadable software for performing learning algorithms; software as a service (SaaS) featuring software for use in dashboard building, data management, data integration, and workflow automation and integration.
Proposed to be Used

IR DIVISION

4532608 29/01/2020

[International Registration No. : 1531498]

Yara International ASA
P.O. Box 343 Skøyen N-0213 Oslo Norway

Proposed to be Used

IR DIVISION

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus, instruments and sensors, including apparatus, instruments and sensors for measuring the chlorophyll content in plants, apparatus, instruments and sensors for measuring the fertilizer content of the soil, apparatus, instruments and sensors for measuring of crop nitrogen requirements and apparatus and instruments for measuring and dosing of fertilizers, fertilizer injection units, namely, devices connected to a water distribution line, which automatically injects a predetermined proportion of fertilizer into an irrigation system used by a greenhouse complex, apparatus, instruments and sensors for measuring precipitation, apparatus, instruments and sensors for measuring the content of minerals in the soil; computer data processing equipment and computer software for controlling and regulating the dispersion of fertilizers; automatic dose metering units for measuring, dosing and mixing of gases and fluids, comprised primarily of software, electronic control panel, sensors, injectors, flow meters, flow and pressure switches, pressure indicators and regulators, metering valves and warning unit; gas detectors; manometer; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; calculating machines, data processing equipment, computers; computer software, including software for measuring of crop nitrogen requirements and software for measuring, varying and distributing of fertilizers, software for measuring chlorophyll content in plants, software for measuring fertilizer...
content of the soil, software for measuring the content of minerals in the soil software for measuring dosing and mixing of
gas and fluids; applications (apps); apparatus, instruments and sensors for NOx and SOx emission control; laboratory
apparatus, instruments and sensors for NOx and SOx abatement; computer software for measuring dosing and mixing of
gas and fluids, computer software for NOx and SOx emission control, computer software for NOx and SOx abatement;
measuring and controlling electronic apparatus and instruments, sensors for use in agriculture, horticulture, aquaculture
and forestry and maritime services; apparatus, instruments and sensors for dispensing liquid fuels, fuel additives,
chemical additives, petrol and diesel for service stations and their accessories, in particular metering devices, monitoring
devices and dosage dispensers; computer software for dispensing liquid fuels, fuel additives, chemical additives, petrol
and diesel for service stations and their accessories, in particular metering devices, monitoring devices and dosage
dispensers.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research
services; design and development of computer hardware and software; scientific and technological services relating to
agriculture, horticulture, aquaculture and forestry and maritime services; industrial analysis and research services
relating to agriculture, horticulture, aquaculture and forestry and maritime services; industrial analysis and research
services relating to measuring the chlorophyll content in plants, measuring the fertilizer content of the soil, measuring of
crop nitrogen requirements and measuring, varying and distributing of fertilizers, measuring precipitation, measuring the
content of minerals in the soil, NOx and SOx emission control, NOx and SOx abatement.
Proposed to be Used

IR DIVISION

Cl.16: Diaries; notebooks and exercise book; pens; fountain pens; rollerball pens; pencils; felt pens; writing pens; penholders not of precious metal; adhesive labels; stickers and decalcomania transfers; flags made from paper; banners of paper; calendars; catalogues in the field of motorcycles and motorcycle accessories; paper atlases; brochures about travels, lifestyle and entertainment; booklets about travel, lifestyle and entertainment; document folders for cards and documents; albums for stamps, stickers, coins and photographs; magazines about travel, lifestyle and entertainment; lithographs; photographs; newspapers; printed periodicals in the field of travel, lifestyle and entertainment; books in the field of travel, lifestyle and entertainment; photographic prints, posters, postcards; erasers; cardboard boxes; agendas; note papers; photo albums; greeting cards; note pads; paper admission tickets for general use; envelopes; business cards.

Cl.41: Organizing meetings, conferences, conventions, exhibitions and fairs in the fields of culture and education for non-business and non-commercial purposes; motor vehicle fan clubs, organizing and operating clubs for enthusiasts of two-, three- and four-wheeled vehicles, namely scooters, motorcycles, mopeds, motor bicycles, motor vans, automobiles, trucks; education services, namely, providing seminars and workshops in the field of sport and safe driving; providing of personal training services in the field of motor vehicle repair, sport and safe driving; entertainment in the nature of motor vehicle races; organizing entertainment clubs for owners of motor vehicles; organizing motor vehicle racing exhibitions and competitions for sporting purposes; entertainment in the nature of ongoing television programs in the field of motor vehicles and motor vehicle races; providing entertainment information in the field of motor vehicle products and accessories and providing entertainment information in the field of motor vehicle races via a satellite; sports training services in the field of driving motor vehicles, sport motor vehicles and racing motor vehicles; entertainment in the nature of amusement parks and theme park services.
Aspherix

4535414  26/02/2020
[International Registration No. : 1535269]
CFDEM Group GmbH
Industriezelle 35 A-4020 Linz Austria
Proposed to be Used
IR DIVISION
Cl.9; Scientific research and laboratory apparatus, educational apparatus and simulators; scientific and laboratory devices for treatment using electricity; measuring, detecting and monitoring instruments, indicators and controllers; computers and computer hardware; information technology and audio-visual, multimedia and photographic devices.
Cl.16; Works of art and figurines of paper and cardboard, and architects' models; printed matter.
Cl.41; Education, entertainment and sports; education and instruction services; organisation of conferences, exhibitions and competitions; education and entertainment services.
Cl.42; Design services; IT programming services; scientific and technological services; testing, authentication and quality control.
OVERLAY

Priority claimed from 04/09/2019; Application No. : UK00003426049 ;United Kingdom
4535483    14/02/2020

[International Registration No. : 1535456]
ING Bank NV (London branch)
ING Bank, 8-10 Moorgate LONDON EC2R 6DA United Kingdom

Proposed to be Used

IR DIVISION

Cl.9; Financial management software; computer programs relating to financial matters; computer software for producing financial models; software relating to sustainability and environmental matters; banking software.

Cl.35; Advertising services relating to financial investment; advertising services relating to financial services; business management; business administration; business consultancy; business analysis; business information; business management consulting; collection of financial information.

Cl.36; Financial advice; financial consultation; financial exchange; financial evaluations; financial research; financial assessments; financial analysis; financial information; financial management; financial planning; financial services; financial investment; financial consulting services; computerised financial analysis; financial research services; online financial transactions; provision of financial advice; computerised financial advisory services; real property evaluation [financial]; real estate assessment [financial]; financial investment research services; financial management and planning; financial management via the internet; financial services relating to property; financial services relating to bonds; financial services relating to securities; providing financial information by electronic means; financial services provided by electronic means; conducting of financial transactions on-line; advisory services relating to financial investments; advisory services relating to financial asset management; financial services for securing funds for others; financial planning services relating to building projects; preparation of financial analyses relating to bond markets; financial services in relation to digital currencies.

Cl.42; Providing temporary use of non-downloadable software for analyzing financial data and generating reports; software development in relation to financial, sustainability and environmental matters; software design in relation to financial, sustainability and environmental matters.
Hilverda Florist

Priority claimed from 22/08/2019; Application No. : 01401001 ;Benelux
4535662 10/02/2020
[International Registration No. : 1531472]
Hilverda Kooij B.V.
Mijnsherenweg 15 NL-1424 CA De Kwakel Netherlands

Proposed to be Used

IR DIVISION

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; natural plants and flowers; raw and unprocessed grains and seeds; plant propagation material and cuttings; bulbs, seedlings and seeds for planting.

Cl.35; Advertising; advertising mediation and sales promotion; dissemination of advertising and promotional materials, including via the Internet, in the field of natural plants and flowers, agricultural, aquacultural, horticultural and forestry products, seedlings, bulbs, grains and seeds for planting; promotion of natural plants and flowers, agricultural, aquacultural, horticultural and forestry products, seedlings, bulbs, grains and seeds for planting; business mediation and wholesaling and retailing in relation to the purchase, sale, import and export of natural plants and flowers, agricultural, aquacultural, horticultural and forestry products, seedlings, bulbs, grains and seeds for planting; promoting the goods of others that are available for users to purchase from an online searchable database; arranging of trade fairs and exhibitions for commercial and/or advertising purposes; provision of commercial information; public relations services; advertising campaigns relating to trade fairs, exhibitions and congresses; merchandising; business management; business administration; office functions; the aforesaid services whether or not provided via the Internet.
4535729  13/02/2020
[International Registration No. : 1534867]
BEZARES, S.A.
Av. De las Retamas, 145 E-45950 Casarrubios del Monte (Toledo) Spain

Proposed to be Used

IR DIVISION

Cl.7; Pumps; pumps [parts of machines, engines or motors]; capstans; trawl capstans; electrically-operated capstans; motor-driven capstans; clutches for machines; hydraulic pumps; pneumatic pumps; electric pumps; servo-controlled hydraulic pumps; pumps for fluids; pumps for liquids; valves for pumps; gear pumps; flow-controlled pumps; electrical motor pumps; gear boxes for hydraulic transmissions [other than for land vehicles]; hydraulic transmissions other than for land vehicles; hydraulic valves [parts of machines]; hydraulic butterfly valves; hydraulic turbines; hydraulic valves; clutches other than for land vehicles; gears for power transmissions [other than for land vehicles]; hydraulic controls for machines, motors and engines; hydraulic engines and motors.

Cl.12; Servo-hydraulic valves being parts of vehicle hydraulic systems; servo-hydraulic valves being parts of vehicle braking systems; hydraulic transmissions for land vehicles; gearboxes for hydraulic transmissions for land vehicles; hydraulic turbines for land vehicles; clutches for land vehicles; hydraulic clutches for land vehicles; friction clutches for land vehicles; couplings for use with clutches for land vehicles; gearboxes for land vehicles; reducing boxes for power transmissions for land vehicles; land vehicle transmissions; hydraulic rotary motors for land vehicles; hydraulic couplings for land vehicles; hydraulic circuits for vehicles.
and data processing services; arranging and conducting of vocational trade shows and exhibitions for commercial or advertising purposes with respect to the recruitment and placement of salaried or self-employed personnel; commercial databank management; compilation and systematization of information with a view to integration thereof into computer preparation and audit services; collection of data in a central file; document reproduction; computerized file management, placement of personnel; organization of e-mail campaigns for the training, recruitment and placement of personnel; tax business management; commercial administration services; office functions; accounting.

personnel; dissemination of job advertisements; rental of spaces for the dissemination of job advertisements; data entry databases; bill-posting; data search in computer files for others; advertizing for the training, recruitment and placement of personnel; dissemination of publicity and commercial advertising space for the training, recruitment and placement of personnel; management of human resources; personnel recruitment and placement; consulting, consultancy and information with respect to human resources, personnel recruitment and placement; employment agencies; provision of personnel loyalty; advisory services in relation to career management; business management for freelance service providers; resume matching services; assistance and consultancy to industrial or commercial companies in conducting their businesses with respect to human resources; services for subscription to an employment advertisements site; rental of advertising time on all means of communication for the training, recruitment and placement of personnel; rental of advertising space for the training, recruitment and placement of personnel; dissemination of publicity and commercial advertisements for the training, recruitment and placement of personnel; marketing for the training, recruitment and placement of personnel; organization of e-mail campaigns for the training, recruitment and placement of personnel; tax preparation and audit services; collection of data in a central file; document reproduction; computerized file management, databank management; compilation and systematization of information with a view to integration thereof into computer databases; bill-posting; data search in computer files for others; advertising for the training, recruitment and placement of personnel; dissemination of job advertisements; rental of spaces for the dissemination of job advertisements; data entry and data processing services; arranging and conducting of vocational trade shows and exhibitions for commercial or advertising purposes with respect to the recruitment and placement of salaried or self-employed personnel; commercial business management; commercial administration services; office functions; accounting.

Telecommunications; information on telecommunications; communications by computer terminals; communications by fiber-optic networks; radio communications; telephone communications; cellular telephone communication; provision of user access to global computer networks; providing access to human resources information on databases; services for the dissemination and transmission of information by electronic means; transmission of documents, images, sounds, information and data by telephone, data communication and computer; transmission of information in the form of texts, sound and images via a global (Internet) or local (Intranet) communication network or via telephone or data transmission channels; transmission of commercial, advertising, data via the Internet, via telephone networks or via data transmission channels; transmission of information via electronic catalogs on Internet networks; forwarding messages in the form of electronic newsletters; electronic messaging services; rental of access time to global computer networks; news agencies; providing access to a platform dedicated to connecting professionals with salaried and self-employed providers; provision of access to databases and to telematic or computer database server centers; operation, supply and provision of online forums; providing online access to trade fairs, conferences, exhibitions, seminars, colloquiums; teleconferencing services; videoconferencing services; electronic display services; electronic exchange of computer documents and information; telephone communication services provided for hotlines and call centers; broadcasting of radio programs; television program broadcasting.

Training; training courses and workshops; information relating to training; services with respect to vocational guidance; coaching (training); educational examinations; practical training; training workshops; information with respect to vocational guidance; editing and publishing texts, books, guide books, newspapers, magazines, newsletters, forms, templates, catalogs and all other information media (other than publicity texts) on all media in the field of human resources; electronic databases in relation to human resources; database server centers (programs) in relation to human resources; search engines (software) in relation to human resources; electronic books, forms and templates and publications, downloadable or not, in relation to human resources.

Software enabling access to a platform for the recruitment and placement of salaried or self-employed personnel; software applications enabling access to a platform for the recruitment and placement of salaried or self-employed personnel; computer platforms in the form of recorded or downloadable software enabling access to a platform for the recruitment and placement of salaried or self-employed personnel; computer programs enabling access to a platform for the recruitment and placement of salaried or self-employed personnel; computer data banks in relation to human resources; electronic databases in relation to human resources; database server centers (programs) in relation to human resources; search engines (software) in relation to human resources; electronic books, forms and templates and publications, downloadable or not, in relation to human resources.

Management of human resources; personnel recruitment and placement; consulting, consultancy and information with respect to human resources, personnel recruitment and placement; employment agencies; provision of personnel loyalty; advisory services in relation to career management; business management for freelance service providers; resume matching services; assistance and consultancy to industrial or commercial companies in conducting their businesses with respect to human resources; services for subscription to an employment advertisements site; rental of advertising time on all means of communication for the training, recruitment and placement of personnel; rental of advertising space for the training, recruitment and placement of personnel; dissemination of publicity and commercial advertisements for the training, recruitment and placement of personnel; marketing for the training, recruitment and placement of personnel; organization of e-mail campaigns for the training, recruitment and placement of personnel; tax preparation and audit services; collection of data in a central file; document reproduction; computerized file management, databank management; compilation and systematization of information with a view to integration thereof into computer databases; bill-posting; data search in computer files for others; advertising for the training, recruitment and placement of personnel; dissemination of job advertisements; rental of spaces for the dissemination of job advertisements; data entry and data processing services; arranging and conducting of vocational trade shows and exhibitions for commercial or advertising purposes with respect to the recruitment and placement of salaried or self-employed personnel; commercial business management; commercial administration services; office functions; accounting.

International Registration No. : 1535735
SOCIETE DE CONSEIL AUX ENTREPRISES TOURISTIQUES ET PRISE DE PARTICIPATION
12 rue de Civry F-75016 PARIS France
Proposed to be Used
IR DIVISION

Cl.38; Telecommunications; information on telecommunications; communications by computer terminals; communications by fiber-optic networks; radio communications; telephone communications; cellular telephone communication; provision of user access to global computer networks; providing access to human resources information on databases; services for the dissemination and transmission of information by electronic means; transmission of documents, images, sounds, information and data by telephone, data communication and computer; transmission of information in the form of texts, sound and images via a global (Internet) or local (Intranet) communication network or via telephone or data transmission channels; transmission of commercial, advertising, data via the Internet, via telephone networks or via data transmission channels; transmission of information via electronic catalogs on Internet networks; forwarding messages in the form of electronic newsletters; electronic messaging services; rental of access time to global computer networks; news agencies; providing access to a platform dedicated to connecting professionals with salaried and self-employed providers; provision of access to databases and to telematic or computer database server centers; operation, supply and provision of online forums; providing online access to trade fairs, conferences, exhibitions, seminars, colloquiums; teleconferencing services; videoconferencing services; electronic display services; electronic exchange of computer documents and information; telephone communication services provided for hotlines and call centers; broadcasting of radio programs; television program broadcasting.

Cl.41; Training; training courses and workshops; information relating to training; services with respect to vocational guidance; coaching (training); educational examinations; practical training; training workshops; information with respect to vocational guidance; editing and publishing texts, books, guide books, newspapers, magazines, newsletters, forms, templates, catalogs and all other information media (other than publicity texts) on all media in the field of human resources; electronic databases in relation to human resources; database server centers (programs) in relation to human resources; search engines (software) in relation to human resources; electronic books, forms and templates and publications, downloadable or not, in relation to human resources.
resources; editing of computer data being for use on computer networks in relation to human resources; providing online electronic publications, downloadable or not, in relation to human resources; arranging and conducting conferences, forums, colloquiums, seminars, trade shows and exhibitions for educational purposes with respect to human resources; arranging of competitions, games, information campaigns and professional and other events for educational purposes with respect to human resources; consultancy on vocational training; arranging and conducting conferences, forums, colloquiums, seminars for commercial or advertising purposes with respect to the recruitment and placement of salaried or self-employed personnel.

Cl.42; Creation, design, development, installation, computer management, maintenance, update and maintenance of computer data banks, computer programs and software; recovery of computer data; computer engineering services; rental and provision of computer data banks, computer programs and software; hosting an Internet site enabling access to databases and documentation with respect to human resources; hosting an Internet site enabling access to a platform for connecting professionals with salaried or self-employed providers; conversion of data or documents from physical to electronic media; computer consulting in relation to the use, operation and querying of databases; technical project studies in the field of computing; research and development of new products for others regarding information technology; computer technical assistance, consulting and consultancy; duplication of computer programs; hosting websites for others enabling the arranging and conducting of interactive meetings, gatherings and debates and discussions; quality control, authentication and testing; electronic data storage.
TAMAHOO

Priority claimed from 19/11/2019; Application No. : 4600089 ;France
4535897    25/02/2020
[International Registration No. : 1535592]
DECATHLON
4 boulevard de Mons F-59650 Villeneuve-d’Ascq France

Proposed to be Used
IR DIVISION

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, measuring, signaling and life-saving apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic recording media; devices for personal protection against accidents, namely, life vests, life jackets, safety clothing, life buoys, protective helmets for sports, teeth guards, protective gloves against accidents, ear plugs for divers; sports glasses, sunglasses; diving suits; masks (for divers); electronic equipment for monitoring board-sports activity (measuring apparatus); mobile application for monitoring board-sports activity; cameras, photographic equipment, MP3 players, connected bracelets; anemometers.

Cl.12;Watercraft, boats; masts for boats; paddles for canoes; luggage carriers for vehicles, board carriers; anti-theft devices for vehicles; air pumps [vehicle accessories]; screw-propellers; transport trolleys for sailboarding equipment; casters for carts [vehicles]; repair outfits for inner tubes.

Cl.18;Bags, rucksacks, sports bags, bags with wheels, waterproof bags for water sports; traveling bags and trunks; waterproof pouches (bags); waterproof bag.

Cl.22;Sails [rigging], sails for sailboards; strings, cordage, halyards, ropes, cables, straps not of metal; nets; tarpaulins; padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials.

Cl.25;Clothing, footwear, headwear; waterproof clothing; pullovers, t-shirts, shirts, trousers, track suits, shorts, skirts, vests, tank tops, coats, fleeces, swimwear; neoprene wet suits, wet suits for sailboarding; underwear, bathing suits, bikinis; protective vests for water sports; trainers, flip flops, sports shoes; socks, neoprene socks; beanies, caps (headwear), balaclavas; gloves.

Cl.28;Games and toys; gymnastic and sporting articles not included in other classes; sailboards, surf boards; harness for sailboards, harness lines for sailboards, harness buckles, harness clips; masts for sailboards, mast bases for sailboards, base plates for sailboards, mast-heel winches for sailboards, mast-heel protectors for sailboards, stretchers, pulleys, mast extensions for sailboards, tendon joints for sailboard mast heels, power joints for sailboard mast heels; head pieces for sailboards; uphaul lines for sailboards; fittings for sailboards; extension rings for sailboards; surfboard leashes; foot straps for sailboards, foot loops for sailboards; bags especially designed for skis and surfboards; double booms for sail (wishbone booms); foil boards, foil wings, foil stabilizers, foil fuselages, foil fixing plates, foil masts; fins for sailboards; center boards for sailboards; anti-slip pads for sailboards; stretchers for sailboards; transport trolleys for sailboards; booms for sailboarding; security leashes for surfboards; elbow guards, knee guards, wrist guards for sailboarders; sailboards; bags especially designed for skis and surfboards; covers for sailboards.
Priority claimed from 13/08/2019; Application No. : 30 2019 018 908 ;Germany
4536943   12/02/2020
[International Registration No. : 1535187]
OSRAM GmbH
Marcel-Breuer-Str. 6 80807 München Germany

Proposed to be Used
IR DIVISION

Cl.9; Electrical and or electronical parts, especially semi-conductors, semi-conductor components, semi-conductor-chips for Light Emitting Diodes (LED), semi-conductor devices, semi-conductor power laser diodes; light conductors, optical sensors, LEDs and LED modules; apparatus, instruments and methods for designing and checking these components; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; lasers not for medical applications; parts of all the aforesaid goods included in this class.

Cl.11; Lighting apparatus and lighting installations composed thereof and their parts (included in this class), especially electric lamps and luminaires, also on basis of light emitting diodes (LEDs), also organic LEDs; LED-lamps and LED-luminaires and their parts (included in this class); LED modules (namely modules based on LED, also based on organic LED) with light functions and for lighting applications; aforesaid goods also composed as illumination systems.
Priority claimed from 10/01/2020; Application No. : 302020000001537 ;Italy
4536955 22/01/2020
[International Registration No. : 1535140]
ITALDESIGN-GIUGIARO S.p.A.
Via San Quintino, 28 I-10121 TORINO Italy

Proposed to be Used
IR DIVISION

Cl.8;Hand tools and implements (hand-operated); cutlery; side arms; razors; cheese slicers, non-electric; sharpening steels; hand drills [hand tools]; hand implements for hair curling; depilation appliances, electric and non-electric; oyster openers; can openers, non-electric; silver plate [knives, forks and spoons]; side arms; whetstone holders; manicure sets; pedicure sets; razor cases; screwdrivers; shears; tool belts [holders]; cutters; cutlery; knives; drawing knives; hunting knives; scaling knives; table cutlery [knives, forks and spoons]; spoons; ladies [hand tools]; glazing irons; flat irons; curling tongs; irons [non-electric hand tools]; scissors; table forks; lasts [shoemakers' hand tools]; zesters; nail files; nail files, electric; fingernail polishers, electric or non-electric; hair clippers for personal use, electric and non-electric; beard clippers; hammers [hand tools]; choppers [knives]; mortars for pounding; rammers [hand tools]; perforating tools [hand tools]; braiders [hand tools]; tweezers; hair-removing tweezers; nail nippers; nippers; punch pliers [hand tools]; saw holders; drill holders [hand tools]; centre punches [hand tools]; punches [hand tools]; money scoops; razors; sand trap rakes; rakes [hand tools]; scraping tools [hand tools]; saws [hand tools]; manicure sets, electric; shaving cases; fireplace bellows [hand tools]; swords; spatulas [hand tools]; embossers [hand tools]; stamping-out tools [hand tools]; abrading instruments [hand instruments]; agricultural implements, hand-operated; blade sharpening instruments; sharpening instruments; hollowing bits [parts of hand tools]; tube cutting instruments; carpenters' augers; tube cutters [hand tools]; nail clippers, electric or non-electric; vegetable slicers; pizza cutters (non-electric); hoop cutters [hand tools]; egg slicers, non-electric; priming irons [hand tools]; penknives; pliers; nail drawers [hand tools]; lawn clippers [hand instruments]; shearer [hand instruments]; breast drills; drills; bits [hand tools]; paring knives; meat choppers [hand tools]; vegetable choppers; augers [hand tools]; hand tools, hand-operated; garden tools, hand-operated; spades; weeding forks [hand tools]; hoes [hand tools]; tool handles, not of metal; knife handles, not of metal.

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; data processing equipment and computers; computer software in the field of automotive and industrial design; electric batteries for vehicles; electronic diaries; loudspeakers; antennas; high-frequency apparatus; heat regulating apparatus; intercommunication apparatus; vehicles (navigation apparatus for -) [on-board computers]; satellite navigational apparatus; remote monitoring units; nautical apparatus and instruments; optical apparatus and instruments; electrical regulating apparatus; measuring apparatus, electric; monitoring apparatus, electric; electro-dynamic apparatus for the remote control of signals; global positioning system (GPS) apparatus; distance recording apparatus; apparatus for the reproduction of sound; railway traffic safety appliances; apparatus for the transmission of sound; radios; radios for vehicles; opticians' goods; digital and electronic indicators; containers for contact lenses; spectacle cases; automatic indicators of low pressure in vehicle tyres; fire alarms; batteries for lighting; batteries, electric; apparatus for balancing; telescopes; laptop bags; directional compasses; calculators; pocket calculators; integrated circuits; printed circuits; magnetic encoders; electric couplings; collectors, electric; commutators; laptop computers; notebook computers; kilometre recorders for vehicles; revolution counters; speed checking apparatus for vehicles; light-emitting diodes [LED]; floppy discs; recording discs; circular slide rules; reflecting discs for wear, for the prevention of traffic accidents; steering apparatus, automatic, for vehicles; life-saving devices and equipment; igniting apparatus, electric, for igniting at a distance; apparatus for balancing; computers; transmitters of electronic signals; fire extinguishing apparatus; electronic tags for goods; downloadable image files in the field of automotive and industrial design; fiber optics; identification threads for electric wires; copper wire, insulated; electric wires; fuse wire; magnetic wires; telephone wires;
paragraphs
ultraviolet ray lamps, not for medical purposes; standard lamps; arc lamps; oil lamps; laboratory lamps; safety lamps; electric lamps; germicidal lamps for purifying air; light projectors; curling lamps; lamps; light bulbs, electric; lights, electric, for Christmas trees; aquarium lights; light bulbs; light bulbs for directional signals for vehicles; lamps for directional signals of automobiles; pocket searchlights; fairy lights for festive decoration; lanterns for lighting; wash-hand basins [parts of sanitary installations]; sinks; steamers (fabric -); electric coffee percolators; bread baking machines; bread-making machines; luminous house numbers; urinals [sanitary fixtures]; lamp shades; electric pressure cooking saucepans; hotplates; plate warmers; lava rocks for use in barbecue grills; ceiling lights; heat pumps; sockets for electric lights; lampshade holders; radiators, electric; radiators [heating]; central heating radiators; water cooling installations; cooling installations for liquids; refrigerating containers; heat regenerators; refrigerators; dampers [heating]; lamp casings; lamp reflectors; reflectors for vehicles; water heaters [apparatus]; air heating apparatus; oven fittings made of fireclay; taps [faucets]; mixer taps for water pipes; footmuffs, electrically heated; clean chambers [sanitary installations]; defrosters for vehicles; heaters, electric, for feeding bottles; heaters for baths; water heaters; heaters for heating irons; bed warmers; footwarmers, electric or non-electric; food warmers; stoves; pocket warmers; hot water bottles; warming pans; toilet seats; sterilisers; water sterilizers; air sterilizers; stoves [heating apparatus]; electrically heated carpets; radiator caps; toilet bowls; blankets, electric, not for medical purposes; torches for lighting; toasters; luminous tubes for lighting; humidifiers for central heating radiators; electric cooking utensiles; steam facial apparatus [saunas]; baths [spa -] [vessels]; bathubs; bath tubs for sitz baths; air conditioning fans; fans (electric -) for personal use; lamp glasses; electric yoghurt makers.

Cl.12; Vehicles; apparatus for locomotion by land, air or water; cigar lighters for automobiles; couplings for land vehicles; amphibious airplanes; aircraft; air bags [safety devices for automobiles]; transmission shafts for land vehicles; sun-blinds adapted for automobiles; ambulances; suspension shock absorbers for vehicles; shock absorbers for automobiles; brake segments for vehicles; anti-theft devices for vehicles; head-rests for vehicle seats; trailer hitches for vehicles; self-driving cars; motor racing cars; hoods for automobiles; golf carts [vehicles]; sports cars; motor buses; camping cars; motor coaches; cars; robotic cars; cars; panniers adapted for bicycles; bicycles; electric bicycles; saddlebags adapted for bicycles; panniers adapted for motorcycles; gear boxes for land vehicles; inner tubes for bicycle tires; inner tubes for pneumatic tyres; vans [vehicles]; lorries; rubbish trucks; garbage trucks; cycle bells; canoes; hoods for vehicles; automobile hoods; pushchair hoods; caravans; fork lift trucks; golf carts; wheelchairs; bodies for vehicles; automobile bodies; prams; caissons [vehicles]; anti-skid chains; automobile chains; rims for vehicle wheels; tires for vehicle wheels; bicycle tires; bicycle tires for vehicles; moped; automatic horns for vehicles; bicycle horns for vehicles; safety belts for vehicle seats; hydraulic circuits for vehicles; torque converters for land vehicles; pushchair covers; casings for pneumatic tires [tyres]; spare wheel covers; rims for bicycle wheels; sleeping berths for vehicles; hoods for vehicle engines; hub caps; brake discs for vehicles; anti-dazzle devices for vehicles; non-skid devices for vehicle tyres; military drones; civilian drones; camera drones; delivery drones; remote-control helicopter; headlight wipers; saddle covers for bicycles or motorcycles; seat covers for vehicles; covers for vehicle steering wheels; fitted vehicle covers; bicycle brakes; brakes for vehicles; clutches for land vehicles; delivery tricycles; golf carts [vehicles]; davits for boats; brake systems for vehicles; upholstery for vehicles; shock absorbing springs for land vehicles; bicycle handlebars; transmissions for land vehicles; shock absorbing springs for vehicles; vehicle suspension springs; hot air balloons; self-balancing electric unicycles; push scooters [vehicles]; side cars; motorcycles; jet engines for land vehicles; motors, electric, for land vehicles; bicycle motors; engines for land vehicles; hubs for vehicle wheels; hubs for bicycle wheels; ships; portholes; omnibuses; air balloons; airships; windscreens; parachutes; mudguards; bicycle mudguards; vehicle bumpers; bumpers for automobiles; brake pads for automobiles; bicycle pedals; pneumatic tires; bicycle tyres; pneumatic tires for automobiles; air pumps [vehicle accessories]; pumps for bicycle tyres; ski carriers for cars; luggage carriers for vehicles; doors for vehicles; tailboard lifts [parts of land vehicles]; vehicle running boards; propellers for airplane propellers; footlevers for railway rolling stock; luggagelifts; luggagelifts for vehicles; dress guards for bicycles; rearview mirrors; tipping bodies for trucks; trailers [vehicles]; trailers for transporting bicycles; bicycle trailers; dining cars [carriages]; vehicle wheels; freewheels for land vehicles; bicycle wheels; ship hulls; launches; self-balancing scooters; safety seats for children, for vehicles; vehicle seats; chairlifts; horns for vehicles; reversing alarms for vehicles; bicycle saddlebags; saddles for bicycles, cycles or motorcycles; kick slegdes; side view mirrors for vehicles; spoilers for vehicles; vehicle chassis; automobile chassis; bicycle frames; windshield wipers; tractors; undercarriages for vehicles; tricycles; mine cars; railway carriages; refrigerated railway wagons; sleeping cars; dining carriages; dining cars; valves for vehicle tyres; air cushion vehicles; air vehicles; vehicles for locomotion by land, air, water or rail; snowmobiles; electric vehicles; refrigerated vehicles; military vehicles for transport; water vehicles; golf carts [vehicles]; space vehicles; remote control vehicles, other than toys; windows for vehicles; tramcars; steering wheels for vehicles; yachts.

Cl.14; Alloys of precious metal; jewellery, precious stones; horological and chronometric instruments; agates; jet, unwrought or semi-wrought; amulets [jewellery, jewelry (Am)]; anchors [clock- and watchmaking]; rings [jewellery, jewelry (Am)]; spun silver [silver wire]; silver, unwrought or beaten; barrels [clock- and watchmaking]; pendulums [clock- and watchmaking]; cuff links; bracelets [jewellery, jewelry (Am)]; watchstraps; busts of precious metal; watch cases; clock cases; watch chains; chains [jewelry]; charms; necklaces [jewellery, jewelry (Am)]; chronograms [watches]; chromatographs; stopwatchs; chronoscopes; diamonds; tie bars; figurines of precious metal; gold thread [jewellery, jewelry (Am)]; wire of precious metal [jewellery, jewelry (Am)]; silver thread; copper tokens; jewels; cloisonne jewellery [jewellery (Am)]; badges of precious metal; iridium; clock hands; alloys of precious metal; ingots of precious metals; movements for clocks and watches; medals; lockets [jewellery, jewelry (Am)]; precious metals, unwrought or semi-wrought; watch springs; coins; woot; art [gems] earrings; jewellery of yellow amber; ivory jewelry; ornaments [jewellery, jewelry (Am)]; ornaments of jet; shoe ornaments of precious metal; hat ornaments of precious metal; gold, unwrought or beaten; floor clocks; atomic clocks; wristwatches; watches; control clocks [master clocks]; clocks and watches, electric; osmium; palladium; pearls made of ambroid [pressed amber]; pearls [jewellery, jewelry (Am)]; beads for making jewelry; semi-precious stones; precious stones; platinum [metal]; key rings [trinkets or fobs]; clock dials; sundials; rhodium; clockworks; ruthenium; boxes of precious metal; housings for clocks and watches; jewel cases; cases for watches [presentation]; tie pins; pins being jewelry; ornamental pins; brooches [jewelry]; spinel [precious stones]; statues of precious metal; paste jewellery [costume jewelry (Am)]; time instruments; alarm clocks;
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; book covers; photographs [printed]; paper stationery; adhesives for stationery or household purposes; artists' materials; typewriters and office requisites [except furniture]; teaching materials [except apparatus]; plastic materials for packaging (not included in other classes); printing fonts; printing blocks; etchings; aquarelles; adhesives for stationery or household purposes; franking machines for office use; albums; almanacs; document laminators for office use; stationery; bookbinding material; office requisites, except furniture; towels of paper; paper face towels; drawing sets; writing cases [stationery]; bibs of paper; table linen of paper; tickets; greeting cards; musical greeting cards; pads [stationery]; drawing pads; architects' models; envelopes [stationery]; calendars; hat boxes of cardboard; printing type; writing paper; drawer liners of paper, perfumed or not; parchment paper; folders for papers; placards of paper or cardboard; postcards; cardboard articles; cardboard; catalogues; painters' easels; tablemats of paper; letter trays; files [office requisites]; pen clips; desktop cabinets for stationery [office requisites]; stationery (desktop cabinets for -) [office requisites]; covers [stationery]; flower-pot covers of paper; graphic prints; elastic bands for offices; labels of paper or cardboard; marking pens [stationery]; handkerchiefs of paper; paperweights; clips for papers; figurines [statuettes] of paper mâché; paper coffee filters; drawing materials; writing materials; school supplies [stationery]; photographs [printed]; photo-engravings; postage stamps; flags of paper; newspapers; comic books; pictures; ink; Indian inks; steel; metal or cardboard; blackboards; writing slates; cardboard; legal pads; note books; pencil sharpening machines, electric or non-electric; manuals [handbooks]; terrestrial globes;单纯 [stationery]; stencil plates; erasing shields; teaching materials [except apparatus]; pencils; engravings; lithographic works of art; oleographs; leaflets; pantographs [drawing instruments]; announcement cards [stationery]; pastels [crayons]; pens [office requisites]; nibs; nibs of gold; paintbrushes; painters' brushes; steel pens; periodicals; blueprints; paintings [pictures], framed or unframed; advertisement boards of paper or cardboard; pencil holders; pencil lead holders; penholders; cheque holders; document holders [stationery]; passport holders; pen cases; prospectuses; printed publications; writing or drawing books; document files [stationery]; graphic representations; bookends; drawing rulers; graph paper; constructions; portraits; magazines [periodicals]; bags [envelopes, pouches] of paper or plastics, for packaging; conical paper bags; paper wipes; boxes of paper or cardboard; paint boxes [articles for use in school]; bookmakers; writing cases [sets]; mats for beer glasses; coasters of paper; squares for drawing; fountain pens; fabrics for bookbinding; writing instruments; drawing instruments; French curves; photograph stands; note books; paper cutters [office requisites]; tablecloths of paper; drawing boards; prints [engravings]; palettes for painters; cloth for bookbinding; pencil sharpeners, electric or non-electric; table napkins of paper; tissues of paper for removing make-up; transparencies [stationery]; paper shredders for office use; moisturizers [office requisites]; trays for sorting and counting money; flyers.

Cl.20; Furniture, mirrors, picture frames; goods, not included in other classes, of wood, cork, cane, rattan, wicker, horn, bone; goods (not included in other classes) of ivory, whalebones, tortoiseshell, yellow amber, mother-of-pearl, meerschaum, and substitutes for all these materials, or of plastics; bed fittings, not of metal; furniture fittings, not of metal; door fittings, not of metal; plate racks; curtain rings; head- rests [furniture]; cupboards; medicine cabinets; coat racks [furniture]; workbenches; benches [furniture]; table counters; coffins; chests, not of metal; curtain tie-backs; casks, not of metal; meat chests; newspaper display stands; bookshelves; writing desks; in-furniture; infant walkers; placards of wood; infant's carriages; place mats [furniture]; hinges for toys; letter boxes, not of metal or masonry; lockers; chests of drawers; trestles (furniture); hinges, not of metal; hamper baskets; baskets, non-metallic; bottle closures, not of metal; closures for containers, non-metallic; mobiles (decoration); floating containers, not of metal; containers, not of metal [storage, transport]; picture frames; tea carts; kennels for household pets; cradles; cushions; air cushions, not for medical purposes; pet cushions; covers for clothing [wardrobe]; covers [garment -] [storage]; meat chests, not of metal; towel dispensers, fixed, not of metal; divans; staves of wood; display racks; newspaper display stands; curtain holders, not of textile material; baby changing platforms; stair rods; figurines [statuettes] of wood, wax, plaster or plastic; edgings of plastic for furniture; hooks, not of metal, for clothes rails; clothes hooks, not of metal; curtain hooks; beds for pets; flower stands; pillows; air pillows, not for medical purposes; window fittings, not of metal; bottle casings of wood; signboards of wood or plastics; plastic key cards, not encoded and not magnetic; mirror tiles; cabinet work; lecterns; beds; hospital beds; hydrostatic [water] beds, not for medical purposes; mannequins and tailor's dummies; door handles, not of metal; mattresses; air mattresses, not for medical purposes; changing mats; furniture of metal; office furniture; furniture; school furniture; picture frame moldings; brush mountings; nesting boxes for household pets; works of art of wood, wax, plaster or plastic; wickerwork; inflatable publicity objects; wind chimes [decoration]; keyboards for hanging keys; furniture partitions of wood; fireguards; screens [furniture]; table tops; flower-pot pedestals; armchairs; hairdressers' chairs; towel stands [furniture]; hat stands; book rests [furniture]; umbrella stands; magazine racks; bottle racks; doors for furniture; playpens; mattresses; furniture shelves; library shelves; shelves for filing-cabinets, in furniture; rollers [casters], not of metal; bed casters, not of metal; curtain rollers; latches, not of metal; racks; filing cabinets; ladders of wood or plastics; boarding stairs, not of metal, mobile, for passengers; boxes of wood or plastic; writing desks; writing desks; sun loungers; chairs (seats); seats of metal; high chairs for babies; reservoirs, not of metal or of masonry; non-metal cable clips; locks, other than electric, not of metal; non-metal door bolts; locks, not of metal, for vehicles; stools; sofas; stakes for plants or trees; mirrors (silvered glass); hand-held mirrors [toilet mirrors]; bakers' bread baskets; statues of wood; statues of wax; figures of plaster; plastic figures; woven timber bins (furniture); display boards; indoor window shades [furniture]; mats for infant playpens; screw tops, not of metal, for bottles; corks for bottles; corks; numberplates, not of metal; musical instruments; bows for musical instruments; cases for musical instruments; tuning forks; accordions; flutes; music stands; lyres; mandolins; music rolls [piano]; perforated music rolls; oboes; ocarinas; organs; pedals for musical instruments; pianos; cymbals; intensity regulators for mechanical pianos; saxophones; music synthesizers; stands for musical instruments; string instruments; electronic musical instruments; tambourines; drums [musical instruments]; piano keys; keys for musical instruments; piano keyboards; keyboards for musical instruments; kettle drums; kettle drum frames; triangles [musical instruments]; trumpets; clarions; trombones; valves for musical instruments; violas; violins; xylophones.
metal; tables; shelves for typewriters; drafting tables; dressing tables; tables of metal; massage tables; washstands [furniture]; trolleys for computers [furniture]; wood bedsteads; bamboo curtains; paper blinds; bead curtains for decoration; interior textile window blinds; deckchairs; vats, not of metal; trays, not of metal; slatted indoor blinds; fans for personal use, non-electric; showcases (furniture); silvered glass (mirrors).

Cl.25; Clothing, footwear, headgear; clothing of imitations of leather; leather clothing; motorists' clothing; cyclists' clothing; clothing for gymnastics; gowns; robes; bathrobes; clothing; bandanas [neckercloths]; bibs, not of paper; caps [headwear]; berets; underwear; absorbent underwear; smocks; boas [necklets]; teddies [undergarments]; braces for clothing [suspenders]; corsets; goloshes; footwear; training shoes; stockings; absorbent stockings; slippers; socks; breeches; short-sleeve shirts; shirts; stuff jackets [clothing]; bodices [lingerie]; hats; top hats; hats [paper -] [clothing]; coats; hoods; belts [clothing]; belts (money -) [clothing]; detachable collars; headgear; ear muffs [clothing]; layettes [clothing]; suits; beachwear; masquerade costumes; neckties; ascots; swimming caps; shower caps; headbands [clothing]; pocket squares; scarves; linings (ready-made -) [parts of clothing]; gabardines [clothing]; gauntlets; jackets [clothing]; fishermen's jackets; garters; skirts; pinafure dresses; aprons [clothing]; girdles; gloves [clothing]; mittens; socks; gloves; mackintoshes; ready-to-wear clothing; paper clothing; knitwear [clothing]; jumpers; leg warmers; leggings [trousers]; liversies; singlets; hosiery; swimsuits; sweaters; mufflers [clothing]; pelerines; mantillas; sleep masks; skirts; boxer shorts; bathing drawers; waistcoats; trousers; parkas; pelisses; furs [clothing]; pyjamas; cuffs; ponchos; sweaters; sandals; bath sandals; shoes; bath slippers; gymnastic shoes; beach shoes; football boots; training shoes; ski boots; saws; sashes for wear; briefs; topcoats; outerclothing; petticoats; slips [undergarments]; shirt fronts; half-boots; boots; fur stoles; footwear soles; insoles; heels; pockets for clothing; tee-shirts; togas; footwear uppers; footwear uppers; turbans; wetsuits for water-skiing; combinations [clothing]; uniforms; veils [clothing]; visors [headwear]; visors [headwear]; wooden shoes.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile; wallpaper; textile wallpaper; artificial turf; door mats; floor coverings; vinyl floor coverings; textile wallcoverings; carpet underlay; mats; reed mats; non-slip mats; bath mats; vehicle carpets; gymnastic mats; carpets; wall hangings, not of textile; linoleum.

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees; Christmas trees of synthetic material; masts for sailboards; swings; tennis ball throwing apparatus; apparatus for games; body-building apparatus; appliances for gymnastics; video game apparatus; kites; bows for archery; fencing weapons; fishing tackle; archery implements; machines for physical exercises; dolls; golf clubs; floorball sticks; targets; electronic targets; stationary exercise bicycles; marbles for playing games; skittles; skittles [games]; starting blocks for sports; building blocks [toys]; playing balls; boomernangs; cricket bags; golf bags; with or without wheels; cups for dice; rods for fishing; playing cards; dolls' houses; rocking horses; controllers for game consoles; video game consoles; hand-held consoles for video games; dice; hang gliders; discuses for sports; flying discs [toys]; trading cards for games; darts; toys; toys for pets; rattles [playthings]; amusement machines, automatic and coin-operated; board games; ring games; building games; draughts [games]; dominoes; chess games; parlour games; portable games and toys incorporating telecommunication functions; portable games with liquid crystal displays; fairground ride apparatus; snow globes; gloves for games; baseball gloves; golf gloves; fencing gauntlets; batting gloves [accessories for games]; boxing gloves; bob-sleighs; protective paddings [parts of sports suits]; climbers' harness; harness for sailboards; scale model kits [toys]; bowling apparatus and machinery; gaming machines for gambling; arcade video game machines; exercise weights; theatrical masks; fencing masks; toy mobiles; model vehicles; scooters [toys]; swimming pool air floats; teddy bears; billiard balls; balls for games; play balls; paragliders; roller skates; in-line roller skates; ice skates; plush toys; roulette wheels; flippers for swimming; toy air pistols; toy pistols; paintball guns [sports apparatus]; candle holders for Christmas trees; punching bags; mosaic puzzles; rackets; snowshoes; bags especially designed for skis and surfboards; chessboards; skis; surf skis; waterskis; skateboarders; sleds [sports articles]; slot machines (gaming devices); snowboards; snooker cues; skating boots with skates attached; sailboards; surfboards; swimming kickboards; billiard table; coin-operated billiard tables; indoor football tables; tables for table tennis; draughtboards; tricycles for infants [toys]; spinning tops [toys]; toy vehicles; remote-controlled toy vehicles.

Cl.38; Telecommunication services; news agency services; providing telecommunications connections to a global computer network; communications by fibre optic networks; radio communications; communications by telephone; communications by telegrams; communications by computer terminals; television broadcasting; providing access to databases; providing user access to global computer networks; providing telecommunication channels for teleshopping services; providing online forums; providing Internet chatrooms; information about telecommunication; electronic messaging; communications by cellular phones; paging services [radio, telephone or other means of electronic communication]; wireless broadcasting; telecommunications routing and junction services; electronic bulletin board services [telecommunications services]; voice mail services; teleconferencing services; providing video conferencing services; telephone services; telegraph services; cable television broadcasting; transmission of greeting cards online; transmission of digital files; message sending; computer aided transmission of messages and images; satellite transmission.

Cl.39; Transport; arranging of transportation for travel tours; escorting of travellers; traffic information; transportation information; parking place rental; garage rental; rental of wheelchairs; vehicle rental; leasing of electrical vehicles; rescue operations [transport]; transportation logistics; arranging of transportation for travel tours; arranging of passenger transportation services for others via an online application; booking of seats for travel; transport reservation; travel reservation; chauffeur services; courier services [messages or merchandise]; car sharing services; vehicle location services; car parking; reservation services for vehicle rental; vehicle breakdown towing services; salvaging; cargo delivery services; taxi transport; tram transport; tracking of passenger or freight vehicles by computer or via GPS; passenger transport; transport of travellers; car transport; global positioning system navigation services; transport services for the disabled; contract rental of vehicles; arranging and booking of travel; vehicle rental.

Cl.40; 3D printing.
Cl.41; Teaching; training; entertainment services; sporting and cultural activities; academies [education]; coaching [training]; music composition services; radio entertainment; television entertainment; dubbing; teaching; practical training [demonstration]; training (practical -) [demonstration]; providing sports facilities; providing golf facilities; providing on-line electronic publications, not downloadable; photography; layout services, other than for advertising purposes; production of radio and television programmes; videotape editing; rental of audio equipment; rental of lighting apparatus for theatrical sets or television studios; games equipment rental; rental of sports equipment, except vehicles; toy rental; rental of sports grounds; organization of sports competitions; organization of competitions [education or entertainment]; organization of exhibitions for cultural or educational purposes; arranging and conducting of concerts; arranging and conducting of conferences; arranging and conducting of congresses; arranging and conducting of colloquia; arranging and conducting of seminars; arranging and conducting of symposiums; arranging and conducting of workshops [training]; vocational guidance [education or training advice]; film production, other than advertising films; production of music; production of shows; publication of books; publication of texts, other than publicity texts; online publication of electronic books and journals; on-line publication of electronic books and journals; electronic publishing services; writing of texts, other than publicity texts; videotaping; photographic reporting; vocational retraining; nursery schools; mobile library services; holiday camp services [entertainment]; health club services [health and fitness training]; providing recreation facilities; game services provided online from a computer network; providing museum facilities [presentation, exhibitions].

Cl.42; Scientific and technological services and research and design relating thereto; industrial research and analysis services; design and development of computer hardware and software; updating of computer software; architecture; authenticating works of art; architectural consultancy; consultancy in the field of energy-saving; quality checking; testing services; inspection services for vehicles; conversion of computer programs and data, other than physical conversion; conversion of data or documents from physical to electronic media; design of interior decor; digitization of documents [scanning]; industrial design; duplication of computer programs; computer software design and development; engineering services; surveying; urban planning; design of information systems; computer programming; research and development for others; research in the field of physics; research in the field of environmental protection; mechanical research; scientific research; technical research; graphic arts design; packaging design; dress designing; scientific laboratory services; styling (industrial design); conducting technical project studies.

Cl.44; Hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; landscape design; flower arranging; gardening; lawn care; massage; beauty salons; hair salon services; hairdressing salons; opticians' services; landscape gardening.
Priority claimed from 06/02/2020; Application No. : 30 2020 101 682 ;Germany
4537548   20/02/2020
[International Registration No. : 1536111]
Roland Berger Holding GmbH
Sederanger 1 80538 München Germany

Proposed to be Used
IR DIVISION

Cl.9;Simulation software for use in digital computers; software; software for the analysis of business data; business management software; computer software for business purposes; business software.

Cl.35;Business consultancy and advisory services; computerized file management; data compilation for others; processing of business survey results; collecting information for business; business data analysis services; assessment analysis relating to business management; economic forecasting and analysis; personnel management consultancy; risk management consultancy [business]; business strategy services; consultancy services regarding business strategies; business advice relating to strategic marketing; strategic business planning; advisory services and information in business organization and management; provision of computerised data relating to business; analysis of business management systems; analysis of market research data; analysis of market research data and statistics; consulting and information concerning accounting; management advice; providing business management start-up support for other businesses.

Cl.36;Financial planning and management; evaluation of credit bureau data; financial data base services; conducting financial feasibility studies; capital investment consultation.

Cl.41;Training courses in strategic planning relating to advertising, promotion, marketing and business; planning of conferences for educational purposes; planning of lectures for educational purposes; education services relating to computers; planning of seminars for educational purposes; on-line publishing services; arranging and conducting of seminars; conducting of business conferences.

Cl.42;Software development, programming and implementation; installation, maintenance and updating of computer software; computer services for the analysis of data; software development; development of data bases; maintenance of data bases software; consultancy services for analysing information systems; design of virtual reality software; providing temporary use of non-downloadable business software; computer software consultancy; information technology [IT] consultancy.
Aikawa Fiber Technologies Inc.
72 Queen Street Sherbrooke QC J1M 2C3 Canada

Proposed to be Used

IR DIVISION

Cl.7; Screening equipment, namely, screens, screen plates, screen cylinders, screen baskets and screen rotors used in machinery for sorting, screening, fractionating, and/or separating solids from fluids; refining equipment, namely refiner plates used in machinery for refining solids; mechanical control instruments for screening equipment and machinery; mechanical control instruments for refining equipment and machinery; screen cylinders; screen cylinders for use in the pulp and paper industry; refiners for use in the pulp and paper industry; screen rotors for use in the pulp and paper industry; filters; straining machines; screening machines; pulp fiber deflakers; pulp fiber refiners; pulp stock cleaners; pulp stock raggers; pulp stock recycling machines; pulp stock cleaning machines; pulp dewatering machines; pulp detrashing machines; pulp refining machines; pulp screening machines; pulp refiner plates; pulp refiner fillings; pulp fiber deflaking machines; machine parts for pulp and paper manufacturing equipment, namely, refiner plates and fillings, screen rotors, filters, strainers, screens.

Cl.42; Engineering services, namely providing evaluations, assessments and/or simulations of screening and/or refining processes used in the pulp and paper sector; engineering services, namely providing evaluations and/or optimized process solutions for screening and/or refining processes used in the pulp and paper sector; engineering services for the evaluation, maintenance, repair, refurbishing, resurfacing and/or replacement of screening and other related machinery, equipment and software; engineering services for the evaluation, maintenance, repair, refurbishing, resurfacing and/or replacement of refining and other related machinery, equipment and software.
GREYMOOR

Priority claimed from 11/10/2019; Application No. : 2019-42241 ;Honduras
4549847 07/02/2020
[International Registration No. : 1534331]
ZeniMax Media Inc.
1370 Piccard Drive Rockville MD 20850 United States of America

Proposed to be Used

IR DIVISION

Cl.9: Mobile application software, namely, electronic game programs; computer game software for use with on-line interactive games; video games for mobile devices, electronic game programs; downloadable electronic game programs; electronic game software; computer game programs; interactive game programs; interactive game software; downloadable computer game software offered via the internet and wireless devices; computer game software for use with computers and video game consoles; downloadable computer and video game software offered via the internet and wireless devices; electronic devices featuring computer game software for use with computers and video game consoles; pre-recorded digital media in the nature of CD-ROMs and DVDs featuring computer games and video games, wallpapers, screensavers, digital music files, and graphics, videos, films, multimedia files, motion pictures, and animation in the field of video games and computer games; downloadable digital media, namely, downloadable images, downloadable artwork, downloadable text files, downloadable audio files, downloadable video files, downloadable game software, and downloadable motion pictures.

Cl.41: Entertainment services, namely, providing on-line interactive computer games; online interactive games accessible via mobile phones and wireless devices; entertainment services, namely, providing information and entertainment in the nature of news, information, non-downloadable art pictures, non-downloadable video clips, and non-downloadable trailers relating to electronic computer games via the Internet; providing non-downloadable electronic publications in the nature of books, magazines, journals and newspapers in the field of novels, comics and cartoons; movie film production; movie film distribution; television productions; rental of amusement machines and apparatus; rental of game machines and apparatus.
ReZorce

Priority claimed from 23/08/2019; Application No. : UK00003423603 ;United Kingdom
4552858  07/02/2020
[International Registration No. : 1534230]
Zotefoams plc
675 Mitcham Road Croydon, Surrey CR9 3AL GB

Proposed to be Used
IR DIVISION

Cl.16; Bags, envelopes, pouches, of paper or plastics, for packaging; bags and articles for packaging, wrapping and storage of paper, cardboard or plastics; cardboard packaging; cartons of cardboard for packaging; foils of plastic for wrapping; food wrapping plastic film; humidity control sheets of paper or plastic for foodstuff packaging; packaging boxes of card; packaging cartons of cardboard; packaging materials; plastic film roll stock for packaging; plastic films for wrapping and packaging; plastic sheets for packaging or wrapping.

Cl.17; Plastics in the form of sheets, including plastic sheets of semi-finished products and plastic sheet materials for use in manufacture.

Cl.20; Boxes made of plastics materials for packaging; packaging containers made principally of plastics; packaging containers of plastic; plastics components for packaging containers.
Priority claimed from 10/12/2019; Application No. : 42947551 ;China 4552925 17/02/2020

[International Registration No. : 1537074]
Ningbo Ganpe Optoelectronics Co.,Ltd.
No.277, Wancheng road, Shiqi, Haishu district, Ningbo 315153 Zhejiang China

Proposed to be Used

IR DIVISION

Cl.11; Lamps; electric cooking utensils; gas burners; refrigerators; air conditioning installations; extractor hoods for kitchens; water heaters for shower; bath heating installations; disinfectant apparatus; electric warmers.

Cl.20; Mirrors [looking glasses]; furniture; containers, not of metal or bricks and stones; ladders of wood or plastics; works of art of wood or bamboo; works of art of wood, wax, plastic or plastic; furniture fittings, not of metal; bolsters; window fittings, not of metal; placards of wood or plastic.
BIOTYFOOD
1 avenue Guy de Collongue F-69130 ECULLY France

Proposed to be Used
IR DIVISION

Cl.7; Vacuum packaging machines and parts thereof; electric kitchen machines; valves [parts of machines]; valves [parts of machines]; pressure valves [parts of machines]; blowing machines for the compression, exhaustion and transport of gases; robots [machines]; vacuum pumps [machines]; packaging machines.

Cl.16; Bags and rolls for vacuum packaging of plastic material for household use; small bags [envelopes, pouches] of paper or plastics for packaging; bags [envelopes, pouches] of paper or plastics, for packaging.

Cl.20; Corks for bottles not of metal for household use; boxes of wood or plastic; bottle stoppers; screw tops, not of metal, for bottles; stoppers, not of metal; bottle racks; vats not of metal; packaging containers of plastic; plastic vacuum packaging containers with lids.

Cl.21; Carboys with lids for household use; glass vials [containers]; glass flasks [containers]; basins [receptacles]; glass jars [carboys]; lunch boxes; boxes of glass; glass stoppers; kitchen containers; kitchen utensils; glasses [receptacles].
BIRKIBUC

Priority claimed from 22/08/2019; Application No. : 018111148 ;European Union
4553318  20/02/2020
[International Registration No. : 1537383]

Birkenstock Sales GmbH
Rheinstraße 10 53560 Vettelschoß Germany

Proposed to be Used

IR DIVISION

Cl.18; Umbrellas and parasols; luggage, bags, wallets and other carriers; leather and imitation leather, pelts and hides, and goods made thereof, namely girths, straps, laces, curried skins, furniture coverings of leather, leather for furniture, leather for shoes and sandals, imitation leather for shoes and sandals, boxes made of leather, document cases of leather, card holders made of leather, sheets of leather for use in manufacture; hat bags, map holders, packaging containers, tags for golf bags, all the aforesaid made of leather; key cases, labels, shopping bags and bucket bags, coin purses; leather for belts, imitation leather for belts; parts and accessories for all the aforesaid goods, included in this class.

Cl.24; Textile material, in particular fabrics for the manufacture of shoes, textile material for shoes, coated fabrics, coated woven textile materials, cotton fabrics, flocked fabrics, printed cloth, synthetic textile material; textile goods, and substitutes for textile goods, in particular textiles for shoes, felt and felt cloth, non-woven fabrics, non-woven fabrics for use with linings; cover materials for footbeds.

Cl.25; Headgear (especially caps); clothing, in particular belts, neck scarves [mufflers], socks; footwear, in particular shoes, low shoes, lace-up shoes, flat shoes, sneakers, deck shoes, slippers, bath slippers, sandals, clogs, boots; parts and accessories for all the aforesaid goods, included in this class, in particular soles, outsoles, inner soles, moulded inner soles, heel and build-up wedge pieces, cork footbeds, repair wedge strips, outer sole pieces, midsole pieces, toe separators, covers for footbeds, uppers for shoes; belts of leather, imitations of leather, fur and animal skins.
Kinaxis Inc.
700 Silver Seven Road Ottawa ON K2V 1C3 Canada

Proposed to be Used
IR DIVISION

Cl.9; Computer hardware and computer software for database management; downloadable electronic periodicals publications; computer software for use in resource planning and coordinating and scheduling applications for supply chain management and instruction manuals sold as a unit therewith; computer software for use in business planning, business intelligence, business performance management and for managing change in a business and instruction manuals sold as a unit therewith.

Cl.35; Computerized database management; business intelligence reporting; providing market intelligence services; business management and enterprise organization consultancy; consultancy and advisory services in the field of business strategy; providing information in the field of business supply chain management via a website; retail or wholesale services for computer hardware and computer software for database management; business planning services, business networking services, business integrating services, namely, consultation and assistance relating to system implementation and system integration, and business process re-engineering services.

Cl.41; Arranging and conducting webinars in the fields of business management and planning, supply chain management, computer hardware and software for business database management; online publication of electronic books and periodicals; providing software user training; providing online electronic user manual publications, not downloadable.

Cl.42; Cloud computing providing software for business database management; computer programming and software design; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; computer software consultation services and technical support services in the fields of computer software, namely, computer software implementation and computer systems integration for others, updating of computer software via the global computer network, and hosting of customized computer software applications in the fields of supply chain management, business management, business planning, business intelligence, and business performance management.
Priority claimed from 02/02/2020; Application No. : 2009596 ;Canada
4553374   17/02/2020
[International Registration No. : 1537410]
Kinaxis Inc.
700 Silver Side Road Ottawa ON K2V 1C3 Canada
Proposed to be Used
IR DIVISION
Cl.9;Computer hardware and computer software for database management; downloadable electronic periodical publications; computer software for use in resource planning and coordinating and scheduling applications for supply chain management and instruction manuals sold as a unit therewith; computer software for use in business planning, business intelligence, business performance management and for managing change in a business and instruction manuals sold as a unit therewith.
Cl.35;Computerized database management; business intelligence reporting; providing market intelligence services; business management and enterprise organization consultancy; consultancy and advisory services in the field of business strategy; providing information in the field of business supply chain management via a website; retail or wholesale services for computer hardware and computer software for database management; business planning services, business networking services, business integrating services, namely, consultation and assistance relating to system implementation and system integration, and business process re-engineering services.
Cl.41;Arranging and conducting webinars in the fields of business management and planning, supply chain management, computer hardware and software for business database management; online publication of electronic books and periodicals; providing software user training; providing online electronic user manual publications, not downloadable.
Cl.42;Cloud computing providing software for business database management; computer programming and software design; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; computer software consultation services and technical support services in the fields of computer software, namely, computer software implementation and computer systems integration for others, updating of computer software via the global computer network, and hosting of customized computer software applications in the fields of supply chain management, business management, business planning, business intelligence, and business performance management.
Priority claimed from 22/10/2019; Application No.: 30 2019 024 192; Germany
4553450  21/02/2020  
[International Registration No.: 1537856]  
PUMA SE  
PUMA Way 1 91074 Herzogenaurach Germany  
Proposed to be Used  
IR DIVISION  
Cl.9; Electric, electronic as well as motorized lacing systems and locking mechanisms for footwear, clothing, watchbands, bags and belts; computer software; downloadable software in the nature of a mobile application, for processing images, graphics, audio, video, numbers and text as well as for sending and receiving of electronic messages, graphics, images, audio and audio visual content; downloadable software in the nature of a mobile application for creating, recording, managing, editing, organizing, uploading, downloading, accessing, viewing, posting, displaying, tagging, modifying, transferring, linking, storage and use of data and information as well as for controlling electric, electronic as well as motorized lacing systems and locking mechanisms for footwear, clothing, watchbands, bags and belts; computer software for personal information management, and data synchronization software; sensors for determining distance, acceleration, timing, and pressure for communicating sport, fitness, and activity data to electronic devices; sensors for detection and recognition of pressure points and tension levels embedded in electric, electronic as well as motorized lacing systems and locking mechanisms for footwear, clothing, watchbands, bags and belts; USB hardware, USB chargers, pedometers; receivers used for capturing fitness data from a sensor, namely, time, distance, pace, and calories burned; electronic monitoring devices incorporating microprocessors, digital display, and accelerometers, for detecting, storing, reporting, monitoring, uploading and downloading sport, fitness training, and activity data to the internet, and communication with gaming consoles and personal computers, regarding time, pace, speed, steps taken, athletic skill, calories burned, heart and body rate, global positioning, direction, distance, altitude, navigational and weather information; USB hardware and software; computer hardware; computer software for fitness and weight management; cases, straps, wrist and arm bands for electronic monitoring devices; electronic monitoring devices incorporating indicators that light up and change color based on wearer's cumulative activity level.  
Cl.18; Bags and pouches; carrying bags; travelling bags; all-purpose sports bags and sports pouches; attaché cases; shopping bags; net bags for shopping; tote bags; handbags; clutch bags; duffel bags; rucksacks; school bags; shoulder bags; belt bags and hip bags; toiletry bags (sold empty); trunks and suitcases; luggage tags; wallets; purses; card cases; briefcases; credit card cases; business card cases; key cases; cosmetic purses; tie cases; umbrellas; umbrella cover; parasols and walking sticks.  
Cl.25; Clothing; footwear; boot uppers; footwear uppers; inner soles; non-slipping devices for boots and shoes; soles for footwear; studs for football boots; headgear.
Priority claimed from 27/01/2020; Application No. : Z20200093A ;Croatia
4554798  04/02/2020
[International Registration No. : 1538273]
Dominik Maric
Pantovcak 190 HR-10000 Zagreb Croatia

Proposed to be Used

IR DIVISION

Cl.9; Application software; application software for wireless devices; application software for social networking services
via internet; application software for mobile phones; mobile application software; downloadable smart phone application
software; application software for cloud computing services; sports betting applications; audio discs; audio recordings;
audio books; audiovisual apparatus; pre-recorded audio tapes; databases (electronic); animated cartoons; downloadable
screen savers for computers; downloadable screen savers for phones; remote controls for audiovisual equipment;
e-books; electrical remote control apparatus; electric communication apparatus; downloadable electronic books;
interactive multimedia software for playing games; interactive multimedia computer game programs; interactive
multimedia computer game program; interactive entertainment software for use with computers; interactive computer
software; interactive computer systems; interactive entertainment software; interactive video apparatus; interactive
video game programs; downloadable interactive entertainment software for playing computer games; multimedia software;
multimedia software recorded on CD-ROM; pre-recorded video tapes featuring games; computer programs [downloadable
software]; video games programs [computer software]; programs for arcade video game machines; electronic game
programs; downloadable electronic game programs; computer game programs; interactive multimedia computer games
programmes; computer games programmes downloaded via the internet; video and computer game programs; video
game programs; computer application software for mobile phones; computer game software downloadable from a global
computer network; computer games programmes downloaded via the internet [software]; downloadable computer games;
computer application software for tv; computer programs for playing games; computer programmes for playing games;
computer programs for pre-recorded games; computer programs for video and computer games; downloadable computer
software; computer software for wireless network communications; computer software for mobile phones; computer
software for the display of digital media; computer software for converting document images into electronic formats;
computer software for recording sound; computer software for entertainment; game software; interactive game software;
computer video game software; video game software; downloadable video game software; video games [computer
games] in the form of computer programs recorded on data carriers; disc records; records [sound recordings].

Cl.25; Jackets; caps [headwear]; hoods; hoods [clothing]; T-shirts; jackets [clothing]; hooded sweatshirts; coats;
clothes; clothing; headgear; hats; caps; sneakers; denims [clothing].

Cl.28; Action figures [toys or playthings]; battery-operated action toys; action toys; action figures; action figure toys;
toy action figurines; electronic games apparatus; arcade video game machines; apparatus for games; computer games
apparatus; video game machines for use with televisions; arcade games; arcade basketball shooting games; billiard balls;
billiard tables; billiard cues; board games; wooden toys; electric action figures with lights and sounds; electric action
toys; coin-operated electrical amusement apparatus; coin-operated electronic amusement apparatus; electronically
operated toy vehicles; arcade games (electronic -) [coin or counter operated apparatus]; electronic board games;
electronic toys; electronic games; electronic targets; electronic educational teaching games; hand-held game consoles;
figure toys; toy figures; toy figures capable of transforming into various shapes; building games; toy construction kits;
toy food; checkers [games]; playing cards; playing cards for use in magic tricks; card games; playing cards and card
games; game boards for trading card games; gaming machines; dice games; checkers games; throwing discs; racing car
games; toy cars; games; go games; role playing games; chess games; skill and action games; target games; Japanese
playing cards; Japanese playing cards (hanafuda); Japanese dice games (sugoroku); Japanese traditional dolls;
Japanese playing cards (utagaruta); shogi game equipment (Japanese chess); games consoles; play balls; balls for
games; manipulative games; manipulative logic games; mechanical toys; mechanical games; hand-held electronic games;
hand held video games; hand-held electronic video games; hand-held consoles for playing video games; gaming
machines for gambling; video game machines.
4554817  20/02/2020
[International Registration No. : 1538302]
PROMASIDOR IP HOLDINGS LIMITED
Ebene Junction, Rue de la Démocratie Ebène

Proposed to be Used

IR DIVISION

Cl.25;Clothing, footwear, headwear.

Cl.30;Coffee, tea, cocoa and coffee substitutes; rice; pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery products; chocolate; ice creams, sherbet and other edible ices; sugar, honey, golden syrup; yeast, baking powder; salt; seasonings, spices, herbs being preserved; vinegar, sauces and other condiments; spices; ice for refreshment.

Cl.32;Beers; beverages without alcohol, mineral and aerated waters; beverages based on fruit and fruit juices; syrups and other preparations without alcohol for making beverages.
Priority claimed from 27/01/2020; Application No. : Z20200091A ; Croatia
4554935  04/02/2020
[International Registration No. : 1538322]
Dominik Maric
Pantovcak 190 HR-10000 Zagreb Croatia

Proposed to be Used

IR DIVISION

Cl.9; Application software; application software for wireless devices; application software for social networking services via internet; application software for mobile phones; mobile application software; downloadable smart phone application software; application software for cloud computing services; sports betting applications; audio discs; audio recordings; audio books; audiovisual apparatus; pre-recorded audio tapes; databases (electronic); animated cartoons; downloadable screen savers for computers; downloadable screen savers for phones; remote controls for audiovisual equipment; e-books; electrical remote control apparatus; electric communication apparatus; downloadable electronic books; interactive multimedia software for playing games; interactive multimedia computer game programs; interactive multimedia computer game program; interactive entertainment software for use with computers; interactive computer software; interactive computer systems; interactive entertainment software; interactive video apparatus; interactive video game programs; downloadable interactive entertainment software for playing computer games; multimedia software; multimedia software recorded on CD-ROM; pre-recorded video tapes featuring games; computer programs [downloadable software]; video games programs [computer software]; programs for arcade video game machines; electronic game programs; downloadable electronic game programs; computer game programs; interactive multimedia computer games programmes; computer games programmes downloaded via the internet; video and computer game programs; video game programs; computer application software for mobile phones; computer game software downloadable from a global
computer network; computer games programmes downloaded via the internet [software]; downloadable computer games; computer application software for tv; computer programs for playing games; computer programmes for playing games; computer programs for pre-recorded games; computer programs for video and computer games; downloadable computer software; computer software for wireless network communications; computer software for mobile phones; computer software for the display of digital media; computer software for converting document images into electronic formats; computer software for recording sound; computer software for entertainment; game software; interactive game software; computer video game software; video game software; downloadable video game software; video games [computer games] in the form of computer programs recorded on data carriers; disc records; records [sound recordings].

Cl. 25: Jackets; caps [headwear]; hoods; hoods [clothing]; T-shirts; jackets [clothing]; hooded sweatshirts; coats; clothes; clothing; headgear; hats; caps; sneakers; denims [clothing].

Cl. 28: Action figures [toys or playthings]; battery-operated action toys; action toys; action figures; action figure toys; toy action figurines; electronic games apparatus; arcade video game machines; apparatus for games; computer games apparatus; video game machines for use with televisions; arcade games; arcade basketball shooting games; billiard balls; billiard tables; billiard cues; board games; wooden toys; electric action figures with lights and sounds; electric action toys; coin-operated electrical amusement apparatus; coin-operated electronic amusement apparatus; electronically operated toy vehicles; arcade games (electronic -) [coin or counter operated apparatus]; electronic board games; electronic toys; electronic games; electronic targets; electronic educational teaching games; hand-held game consoles; play figures; toy figures; toy figures capable of transforming into various shapes; building games; toy construction kits; toy food; checkers [games]; playing cards; playing cards for use in magic tricks; card games; playing cards and card games; game boards for trading card games; gaming machines; dice games; checkers games; throwing discs; racing car games; toys; games; go games; role playing games; chess games; skill and action games; target games; Japanese playing cards; Japanese playing cards (hanafuda); Japanese dice games (sugoroku); Japanese traditional dolls; Japanese playing cards (utagaruta); shogi game equipment (Japanese chess); games consoles; play balls; balls for games; manipulative games; manipulative logic games; mechanical toys; mechanical games; handheld electronic games; hand held video games; hand-held electronic video games; hand-held consoles for playing video games; gaming machines for gambling; video game machines.
Trade Marks Journal No: 1958 , 27/07/2020  Class 99

4556093  07/02/2020
[International Registration No. : 1538351]
Frank Ricketts
Köhlerweg 3 48268 Greven Germany

Proposed to be Used
IR DIVISION
Cl.35; Business management; business administration; office functions, online marketing campaigns.
Cl.36; Investment services for environmental projects.
TALK PURPLE

Priority claimed from 18/10/2019; Application No. : 302019023852 ;Germany
4556119 24/01/2020
[International Registration No. : 1539244]
Evonik Operations GmbH
Rellinghauser Straße 1-11 45128 Essen Germany

Proposed to be Used

IR DIVISION

Cl.38; Telecommunication services; broadcasting services; telephone and mobile services; computer communication and internet access; provision of access to content, websites and portals; provision and rental of telecommunications facilities and equipment.

Cl.41; Publishing and reporting; education, entertainment and sports; organisation of conferences, exhibitions and competitions; gambling services; audio, video and multimedia production, and photography; sports and fitness services; education and instruction; rental services relating to equipment and facilities for education, entertainment, sports and culture; rental of audio/visual and photographic equipment and facilities; library services and rental of media; rental of sports equipment and facilities; translation and interpretation.

Cl.42; IT programming services; software development, programming and implementation; computer hardware development; hosting services, software as a service, and rental of software; rental of computer hardware and facilities; IT consultancy, advisory and information services; IT security services in the nature of protection and recovery of computer data; data conversion of computer programs and data; scientific and technology service; medical and pharmacological research services; engineering services; surveying and exploration services; architectural and urban planning services; rental of science and technology equipment; testing, authentication and quality control; design services.
Priority claimed from 27/01/2020; Application No. : Z20200092A ;Croatia
4556146  04/02/2020
[International Registration No. : 1538386]
Dominik Maric
Pantovcak 190 HR-10000 Zagreb Croatia

Proposed to be Used
IR DIVISION

Cl.9: Application software; application software for wireless devices; application software for social networking services via internet; application software for mobile phones; mobile application software; downloadable smart phone application software; application software for cloud computing services; sports betting applications; audio discs; audio recordings; audio books; audiovisual apparatus; pre-recorded audio tapes; databases (electronic); animated cartoons; downloadable screen savers for computers; downloadable screen savers for phones; remote controls for audiovisual equipment; e-books; electrical remote control apparatus; electric communication apparatus; downloadable electronic books; interactive multimedia software for playing games; interactive multimedia computer game programs; interactive multimedia computer game program; interactive entertainment software for use with computers; interactive computer software; interactive computer systems; interactive entertainment software; interactive video apparatus; interactive video game programs; downloadable interactive entertainment software for playing computer games; multimedia software; multimedia software recorded on CD-ROM; pre-recorded video tapes featuring games; computer programs [downloadable software]; video games programs [computer software]; programs for arcade video game machines; electronic game programs; downloadable electronic game programs; computer game programs; interactive multimedia computer games
programmes; computer games programmes downloaded via the internet; video and computer game programs; video game programs; computer application software for mobile phones; computer game software downloadable from a global computer network; computer games programmes downloaded via the internet [software]; downloadable computer games; computer application software for tv; computer programs for playing games; computer programmes for playing games; computer programs for pre-recorded games; computer programs for video and computer games; downloadable computer software; computer software for wireless network communications; computer software for mobile phones; computer software for the display of digital media; computer software for converting document images into electronic formats; computer software for recording sound; computer software for entertainment; game software; interactive game software; computer video game software; video game software; downloadable video game software; video games [computer games] in the form of computer programs recorded on data carriers; disc records; records [sound recordings].

Cl.25; Jackets; caps [headwear]; hoods; hoods [clothing]; T-shirts; jackets [clothing]; hooded sweatshirts; coats; clothes; clothing; headgear; hats; caps; sneakers; denims [clothing].

Cl.28; Action figures [toys or playthings]; battery-operated action toys; action toys; action figures; action figure toys; toy action figurines; electronic games apparatus; arcade video game machines; apparatus for games; computer games apparatus; video game machines for use with televisions; arcade games; arcade basketball shooting games; billiard balls; billiard tables; billiard cues; board games; wooden toys; electric action figures with lights and sounds; electric action toys; coin-operated electrical amusement apparatus; coin-operated electronic amusement apparatus; electronically operated toy vehicles; arcade games (electronic -) [coin or counter operated apparatus]; electronic board games; electronic toys; electronic games; electronic targets; electronic educational teaching games; hand-held game consoles; play figures; toy figures; toy figures capable of transforming into various shapes; building games; toy construction kits; toy food; checkers [games]; playing cards; playing cards for use in magic tricks; card games; playing cards and card games; game boards for trading card games; gaming machines; dice games; checkers games; throwing discs; racing car games; toys; games; go games; role playing games; chess games; skill and action games; target games; Japanese playing cards; Japanese playing cards (hanafuda); Japanese dice games (sugoroku); Japanese traditional dolls; Japanese playing cards (utagaruta); shogi game equipment (Japanese chess); games consoles; play balls; balls for games; manipulative games; manipulative logic games; mechanical toys; mechanical games; handheld electronic games; hand held video games; hand-held electronic video games; hand-held consoles for playing video games; gaming machines for gambling; video game machines.
amplivo

4556161  07/02/2020
[International Registration No. : 1538269]
Frank Ricketts
Köhlerweg 3 48268 Greven Germany
Proposed to be Used
IR DIVISION
Cl.35; Business management; business administration; office functions, online marketing campaigns.
Cl.36; Investment services for environmental projects.
Priority claimed from 05/09/2019; Application No. : 30 2019 020 806 ;Germany

4556163 24/01/2020

[International Registration No. : 1538121]

Stiftung Wissenschaftliche Hochschule für Unternehmensführung (WHU) Trägerin der Otto Beisheim School of Management
gemeinnützige Stiftung des bürgerlichen Rechts
Burgplatz 2 56179 Vallendar Germany

Proposed to be Used

IR DIVISION

Cl.9; Scientific, surveying, photographic, cinematographic, measuring, signalling, checking (supervision) and teaching apparatus and instruments; computers; data entry terminals; data processing equipment and programs; software; spectacles [optics]; cases for spectacles and computers; storage media, in particular portable storage media; audiovisual teaching apparatus; audio apparatus; audiovisual and visual photographic apparatus; talking books; electronic publications and books (e-books), including downloadable; downloadable data and programs; recorded content; recording media provided with data and computer programs; recorded content; smart card readers; electronic chip cards; encoded cards; mouse mats; programs for learning and teaching via data networks, in particular the internet; batteries and accumulators, and portable energy accumulators, for charging electronic apparatus; mobile data communications apparatus and media players.

Cl.16; Stationery; pens; highlighting markers; fountain pens; printed matter; printed matter; prospectuses; advertising matter in printed form; teaching and illustrative materials; files; notepads and notebooks; money holders; containers of paper or cardboard; stationery (cabinets for -) [office requisites]; writing tablets; books and book covers; office machines; document holders [stationery]; gift stationery; printed coupons; calendars; appointment books; journals; correcting and erasing implements; artists’ and drawing materials; story books and bookmarks; educational materials [other than apparatus] for use in teaching; paper-bags and plastic bags; place mats of paper; writing implements and stamp pads and stamp stands; tablemats of paper, cardboard or card.

Cl.25; Clothing; footwear; headgear.

Cl.35; Advertising; business management; business administration; office functions; analysis of business management systems; analysis of company behaviour; analysis of advertising response; business data analysis services; analysis of market research data; drawing up of business statistical information; cost price analysis; information services relating to business matters; provision of commercial information; conducting of business research; preparation of business reports and analyses; consultancy in the field of market assessment and business acquisition; benchmarking services for business management purposes; professional business consulting; business management and organization consultancy; consultancy in the field of public relations; advisory services relating to corporate identity; consultancy relating to business efficiency; consultancy and support in the fields of advertising, marketing, business management and sales promotion; providing commercial and commercial business information; providing business information via a web site; business analysis, research and information services; conducting of business appraisals; loyalty, incentive and bonus program services; organisation, conducting and planning of trade fairs, auctions, competitions and commercial events; business research, business surveys, market surveys and market studies; development of brand and business strategies; conducting of business feasibility studies; business consultancy and advisory services; economic forecasting; efficiency experts; preparation of expert opinions relating to market analyses and business plans; market research, public relations; human resources management and recruitment services; collection and systematization of business data.
Organisation, conducting and planning of exhibitions, symposiums, lecture events; providing of training, education, providing of training, teaching, entertainment, sporting and cultural activities; academies [education], organisation and provision of teaching and training facilities, organisation and arranging of training events, lectures and discussion events, and seminars and workshops; training; education and training consultancy; consultancy and information in connection with preparation, conducting and organizing workshops, symposia, conferences, congresses and colloquiums; library services; providing of educational content and electronic publications online; correspondence courses.
Priority claimed from 22/01/2020; Application No. : Z20200072A ;Croatia
4556243  04/02/2020
[International Registration No. : 1538156]
Dominik Maric
Pantovcak 190 HR-10000 Zagreb Croatia

Proposed to be Used
IR DIVISION

Cl.9;Apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording
disks; compact discs, DVDs and other digital recording media; cash registers, calculating machines, data processing
equipment, computers; computer software.

Cl.25;Clothing, footwear, headgear.

Cl.28;Games, toys and playthings; video game apparatus.
MARI PHARM

Priority claimed from 29/07/2019; Application No. : 01399856 ;Benelux
4557735  17/01/2020
[International Registration No. : 1539134]
Maripharm B.V.
Nieuw-Mathenesserstraat 33 NL-3029 AV Rotterdam Netherlands

Proposed to be Used

IR DIVISION

Cl.3; Beauty care cosmetics; body cream; cosmetics in the form of gels; beauty lotions; body and beauty care
cosmetics; body oils [for cosmetic use]; cosmetic creams; oils for cosmetic purposes; cosmetics and make-up; face and
body lotions; face and body milk; face lotion; hand creams; hand lotions; massage oils; non-medicated preparations for
the care of skin; non-medicated preparations for the care of the scalp; non-medicated skin care preparations; skin care
preparations; skin creams; skin emollients; skin lotions.

Cl.5; Cannabis related products, namely medicinal oils, medicinal sprays, sexual lubricants and medicated salves, all the
aforesaid goods containing cannabis; medicinal oils, medicinal sprays, sexual lubricants, medicated salves, food
supplements, all the aforesaid goods containing resins and oils derived from cannabis; nutraceuticals for medicinal
purposes; nutraceuticals for medicinal purposes containing cannabis; nutraceuticals for medicinal purposes containing
derivatives of cannabis, namely oils and sprays; medicated topical skin creams, medicated body creams, medicated body
oils, medicated face and body lotions, medicated face lotion, medicated skin care preparations, all the aforesaid goods
containing derivatives of cannabis; each of the aforementioned products for the relief of pain, for relaxation, for reducing
stress and fatigue, for mood enhancement, for maintaining general health and well-being, for relieving anxiety, for
relieving depression, as a sleep aid; personal sexual lubricants; medical cannabis in the form of oral sprays.
PHAGEBORN

Priority claimed from 21/01/2020; Application No. : Z20200070A ;Croatia

4557796    04/02/2020

[International Registration No. : 1538161]

Dominik Maric
Pantovcak 190 HR-10000 Zagreb Croatia

Proposed to be Used

IR DIVISION

Cl.9; Apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; cash registers, calculating machines, data processing equipment, computers; computer software.

Cl.25; Clothing, footwear, headgear.

Cl.28; Games, toys and playthings; video game apparatus.
LOWE'S IMMERSIVE LEARNING CAFE

Priority claimed from 12/02/2020; Application No. : 88795096 ;United States of America
4557801    20/02/2020
[International Registration No. : 1539148]
LF, LLC
1000 Lowe's Boulevard Mooresville NC 28117 United States of America

Proposed to be Used
IR DIVISION

Cl.35; Incubation services, namely, providing work space for business purposes in the fields of innovation, technology, and entrepreneurship.

Cl.41; Educational services, namely, conducting programs, workshops, seminars and classes in the field of creative thought, collaboration, team building, idea incubation and entrepreneurship.
Priority claimed from 07/08/2019; Application No. : 40201917150Q ;Singapore
4557816  07/02/2020

[International Registration No. : 1539143]
Ahrefs Pte. Ltd.
16 Raffles Quay, 33-03 Hong Leong Building Singapore 048581 Singapore

Proposed to be Used

IR DIVISION

Cl.35: Business analysis; digital marketing data analysis; business data analysis; business data management; business data retrieval; market analysis and research; search engine optimization; retail services; online retail services; online retail store services featuring computer software programs; providing business information via an online searchable database; data compilation for others; compilation and systemization of information into computer databases; business management; business administration; electronic publication of publicity texts and material; data and information retrieval, including retrieval of images, graphics, photographs, digital content and multimedia content.

Cl.42: Technical data analysis services; providing temporary use of non-downloadable software for analyzing financial data and generating reports; providing temporary use of non-downloadable software for data mining, data query, and data analysis; data mining; electronic data storage; providing search engines for the Internet; design, development and maintenance of search engines.
Priority claimed from 09/10/2019; Application No. : 018134671 ;European Union 4557826  17/01/2020  [International Registration No. : 1539001]  
Saba Software, Inc.  
4120 Dublin Blvd, Suite 200 Dublin CA 94568 United States of America  
Proposed to be Used  
IR DIVISION  

Cl.9; Computer software for use in the field of human resources management, recruitment and personnel-related performance management and education; application software for use in the field of personnel and candidate attraction, selection, onboarding, education, career development and training; enterprise software for educational training, remote management, management planning and evaluation, personnel recruiting, career development, social interaction and collaboration; downloadable computer software allowing users to participate in web-based meetings and to access data, documents and software applications; computer software to enable businesses to create an online presence in the nature of an intranet platform and/or internet portal and/or website where employees, business partners, and customers can share information, participate in interactive discussions, form virtual communities and engage in social networking; networking software including computer software platforms for social networking; electronic publications [downloadable], including downloadable electronic books, journals and newsletters, provided online from databases or the Internet.

Cl.35; Business consultancy and advisory services; business management consulting services in the fields of educational and continuous training, online and remote learning, human resource management, personnel management, business management succession planning, performance management planning and evaluation, recruiting, career development, and social networking and collaboration; human resources management, personnel employment, and recruitment services; provision of information in the field of human resources management, personnel employment, recruitment; employment agency services; personnel employment; personnel management; personnel placement; consulting, searching, attracting and selection of personnel for recruitment purposes; testing to determine employment skills; personnel-related skill and competence management; personality testing for business purposes; personnel-related performance management services; public relations services; market research; advertising; advertising services relating to human resources management, personnel employment and recruitment services including job advertising services; consultancy and advisory services relating to the foregoing.

Cl.41; Educational services relating to human resources management, personnel, personnel employment, personnel development and recruitment; provision of online education services, namely, conducting classes and training over the internet and other computer networks relating to the use of computer software, audio and video teleconferencing services, and the creation, editing, use and management of documents and data, application software; provision of online education services, namely, conducting classes and training over the internet and other computer networks relating to the use of telecommunication and connectivity services that enable users at one or more locations to create, schedule and participate in interactive online meetings, events, group collaborations and educational training, and distance learning; educational services, namely, providing information about business training in the field of evaluation, human resource management, business management succession planning and performance, learning and education via a computer database or the internet or other computer networks; provision of information in the field of training services; providing training in the field of human resources management recruitment, personnel and candidate attraction and personnel-related performance management and education; provision of educational information; publication of texts, newsletters and books in the field of human resources management recruitment, personnel and candidate attraction and
personnel-related performance management and education.

Cl.42; Computer programming services for human resources management, personnel and candidate attraction, onboarding and selection, personnel management and personnel-related skill and competence management, education, recruitment and personnel management services and training; design, development, programming, installation, updating and maintenance of software and computer programs for human resources management and recruitment; provision of search engines for the internet in the field of human resources management, education and recruitment; rental of computer software for human resources management, education and recruitment; hosting and rental of memory space for websites, for others; application services provider (ASP) featuring business and communications software applications; providing online non-downloadable software to enable users at one or more locations to create, schedule and participate in interactive online meetings, events, group collaboration sessions and educational training and distance learning sessions, to create, view, use and edit electronic data and documents and to use, view and share business software applications for training, performance, evaluation, succession planning and human resource management, personnel employment and recruitment; providing on-line non-downloadable software for use in database management for others in the field of human resources management, personnel employment, personnel education, development and recruitment; providing online non-downloadable software to enable security services for protection against illegal network access; hosting of platforms on the Internet in the field of human resources management, personnel employment, personnel education, development and recruitment; computer services, namely, hosting online websites for businesses where employees, business partners and customers can share information, participate in discussions, form virtual communities and engage in social networking; application service provider (ASP) featuring software for use by businesses to create social networking sites for employees, business partners and customers; electronic data storage.
Priority claimed from 21/10/2019; Application No. : 018140403 ;European Union
4557862 03/02/2020
[International Registration No. : 1538684]
Ilsa S.r.l.
Corso Pastrengo 46 I-10093 Collegno, Torino Italy

Proposed to be Used

IR DIVISION

Cl.8; Hand tools and implements [hand-operated]; hand-operated implements; hand tools, hand-operated; hand-operated cutting tools; side arms, other than firearms; razors; shaving cases; tin openers, non-electric; cutlery; table cutlery [knives, forks and spoons]; silver plate [knives, forks and spoons]; knives; chef knives; kitchen knives; table knives; ceramic knives; souvenir collector spoons; scissors; scissors for household use; palette knives; whetstone holders.

Cl.20; Furniture for house, office and garden; sideboards; dinner wagons [furniture]; busts of wood, wax, plaster or plastic; trolleys [furniture]; hampers [baskets] for the transport of items; baskets, non-metallic; caskets; console tables; wax figures; flower-stands [furniture]; mobile bar units [furniture]; works of art of wood, wax, plastic or plastic; wickerwork; wind chimes [decoration]; pedestal units [furniture]; hat stands; book rests [furniture]; umbrella stands; magazine racks; wine racks [furniture]; beanbag chairs [furniture]; plaster statues; gazing globes; statues of wood, wax, plaster or plastic; statuettes made of ivory; wax statues; wood statues; statuettes of bone; figurines of wood, wax, plaster or plastic; trays, not of metal; glass cabinets; showcases [furniture].
Cl.21; Utensils for household purposes; kitchen utensils; glass, unworked or semi-worked, except building glass; services [dishes]; glasses [receptacles]; glass bulbs [receptacles]; holloware; porcelain ware; porcelain eggs; china ornaments; works of art made of porcelain; signboards of porcelain or glass; statues of porcelain, ceramic, earthenware, terra-cotta or glass; figurines of porcelain, ceramic, earthenware, terra-cotta or glass; busts of porcelain, ceramic, earthenware, terra-cotta or glass; works of art of porcelain, ceramic, earthenware, terra-cotta or glass; ceramics for household purposes; epergnes; serving bowls (hachi); candelabra [candlesticks]; pillar candle plates; candle drip rings; baskets for household purposes; trays for household purposes; cabarets [trays]; bread baskets for household purposes; containers for household or kitchen use; serving ladles; sugar bowls; cake domes; butter-dish covers; butter dishes; cheese-dish covers; egg cups; coffee grinders, hand-operated; spice grinders (non-electric -); mortars for kitchen use; nutcrackers; vegetable mashers; glass stoppers; bottle openers, electric and non-electric; corkscrews, electric and non-electric; decanters; coffeepots, non-electric; whistling kettles; teapots; tea strainers; cream jugs; cocktail shakers; coupes; whisks, non-electric, for household purposes; graters for kitchen use; frying pans; cauldrons; stew-pans; gravy boats; soup bowls; salad bowls; ice buckets; ice tongs; pestles for kitchen use; lemon squeezer; garlic presses [kitchen utensils]; sieves [household utensils]; cruet sets for oil and vinegar; salt and pepper shakers; napkin rings; table napkin holders; bottle stands; plate glass [raw material]; crystal [glassware]; drinking glasses; coasters (tableware); bottles; refrigerating bottles; tankards; jugs; cups; table plates; trivets [table utensils]; plates for hors d'oeuvre; dishes; saucers; heat-insulated containers; heat-insulated containers for beverages; thermally insulated containers for food; dish covers; insulated food cover domes; insulated lids for plates and dishes.
Trade Marks Journal No: 1958, 27/07/2020 Class 99

Priority claimed from 26/08/2019; Application No.: AM 11737/2019; Austria
4557865  19/02/2020
[International Registration No.: 1538529]
Fronius International GmbH
Froniusstraße 1 A-4643 Pettenbach Austria

Proposed to be Used
IR DIVISION

Cl.1; Chemicals for use in industry; gases for use in welding; protective gases for welding; welding preparations, all of the aforesaid goods included in this class; hydrogen; liquid and gaseous surface coating compositions (chemicals).

Cl.6; Common metals and their alloys; cables of metal (not for electrical purposes); wires of metal (not for electrical purposes), in particular for welding and soldering; metal cylinders for compressed gases; welding rods of metal (all of the aforesaid goods, not included in other classes).

Cl.7; Machines and machine tools, namely welding and cutting machines; welding apparatus; welding apparatus, gas operated; robots for welding; spot welding guns; plasma cutters; plasma welding machines; plasma spraying machines; welding devices (electric) and cutting devices (electric), in particular arc welding devices and arc cutting devices; laser welding devices (not for medical purposes); hydrogen filling pumps for service stations; plasma torches; plasma surface treatment machines, parts and fittings for all above mentioned goods, as far as not included in other classes; welding automation components.

Cl.9; Photovoltaic installations; energy converters, mainly consisting of transformers, inverters, solar inverters and measuring and control units therefor; electric and electronic apparatus for measuring, controlling, analysing, regulating, switching and storage of electricity; energy supply installations and systems; current converters and voltage converters, in particular for welding and cutting machines; microprocessor controls for all aforementioned goods; accumulators for solar energy; electric batteries and charging stations for electric vehicles; fuel cells; electric power units; chargers for drive batteries; simulation apparatus and instruments for simulation and training of welding processes; welding masks; welding helmets; components and fittings of all aforementioned goods, as far as not included in other classes; computer software for configuring, controlling and evaluating solar power inverter products; computer software on data carriers; computer software for configuring, controlling and evaluating welding and cutting apparatus; computer software for configuring, controlling and evaluating plasma surface treatment products; downloadable software in form of a mobile application; mobile apps; communication software for electronic exchange of data, sound, videos, images and graphics via computer nets, mobile nets, wireless nets and telecommunication nets; simulation software; current and voltage converters, in particular for soldering apparatus (electric).

Cl.35; Business advisory services relating to energy issues, energy supply and energy efficiency; performance accounting; drawing up of pricing models for the invoicing of energy performance; price comparing services in relation to drawing up of price offers for the invoicing of energy performance; computerised file management; procurement of contracts with gas providers for third parties; rental of vending machines; wholesale and retail services with energy.

Cl.37; Installation, maintenance and repair of power generating apparatus and power generating installations; installation, maintenance and repair of photo voltaic apparatus, photo voltaic modules and photo voltaic installations; mains laying; fueling of hydrogen gas for vehicles; recharging of batteries and accumulators; charging of electric vehicles.

Cl.39; Energy supply by electricity distribution; energy delivery.

Cl.40; Rental of plasma surface treatment machines and plasma spraying machines; electricity generating, generation of electricity from solar energy, generation of electricity from wind energy, generation of hydroelectric power, generation
of energy by power plants; energy generation services; rental of power generating apparatus.

Cl.41; Education; instructional and training services; provision of training courses by way of simulation technology; online publication of manuals.

Cl.42; Technological consultancy and development services relating to welding and cutting machines, plasma cutters, electric welding and cutting devices, current converters and voltage converters in particular for welding devices, robots for welding, electric soldering apparatus, apparatus for measuring, controlling, regulation and analysis technology in particular for solar technology, apparatus and instruments for conducting, transforming, accumulating, regulating or controlling electricity, energy supply apparatus and systems as well as energy converters for solar technology, transformers, inverters, converters, dc-dc converters as well as measuring and regulating devices therefor, solar installations for generating energy, computer software for configuring, controlling and evaluating solar inverter products and welding and cutting apparatus; design and development of computer software for inverters; design and development of computer software for use in connection with photovoltaics and solar energy; rental of energy consumption meters; technical project planning or technical construction planning; advisory services for technology services in the field of power and energy supply; advisory services related to energy efficiency in connection with solar energy and electricity; software development, software programming, software updating, software maintenance, in particular for the simulation and the training of welding processes; design and development of computer software for the control of plasma surface treatment machines and plasma spraying machines.
FRONIUS

Priority claimed from 26/08/2019; Application No. : AM 11735/2019 ;Austria
4557896   17/02/2020
[International Registration No. : 1537456]
Fronius International GmbH
Froniusstraße 1 A-4643 Pettenbach Austria

Proposed to be Used
IR DIVISION

Cl.1; Hydrogen; liquid and gaseous surface coating compositions (chemicals).
Cl.7; Hydrogen filling pumps for service stations; welding and cutting apparatus (non-electric); plasma cutting machines; plasma welding machines; welding devices (electric); cutting devices (electric); arc welding devices and arc cutting devices; laser welding devices (not for medical purposes); spot welding guns; welding apparatus; robots for welding; soldering apparatus; plasma torches; plasma surface treatment machines; plasma spraying machines.
Cl.9; Accumulators for solar energy; electric batteries and charging stations for electric vehicles; transformers (electricity); fuel cells; energy converters, mainly consisting of transformers, inverters, solar inverters and measuring and control units therefor; electric power units; electric and electronic apparatus for measuring, controlling, analysing, regulating, switching and storage of electricity; energy supply installations and systems; computer software for configuration, control and evaluation of solar inverter products; downloadable software in form of a mobile application; mobile apps; communication software for electronic exchange of data, sound, videos, images and graphics via computer nets, mobile nets, wireless nets and telecommunication nets; chargers for drive batteries; computer software for configuring, controlling and evaluating welding and cutting apparatus; simulation software, simulation apparatus and instruments for simulation and training of welding processes; welding masks; welding helmets; computer software for configuration, control and evaluation of plasma surface treatment products.
Cl.35; Business advisory services relating to energy issues, energy supply and energy efficiency; performance accounting; drawing up of pricing models for the invoicing of energy performance; price comparing services in relation to drawing up of price offers for the invoicing of energy performance; computerised file management; procurement of contracts with electricity providers for third parties; rental of vending machines; wholesale and retail services with energy.
Cl.37; Installation, maintenance and repair of power generating apparatus and power generating installations; installation, maintenance and repair of photo voltaic apparatus, photo voltaic modules and photo voltaic installations; mains laying; fueling of hydrogen gas for vehicles; recharging of batteries and accumulators; charging of electric vehicles.
Cl.39; Energy supply by electricity distribution; energy delivery.
Cl.40; Rental of plasma surface treatment machines and plasma spraying machines; electricity generating, generation of electricity from solar energy, generation of electricity from wind energy, generation of hydroelectric power, generation of energy by power plants; energy generation services; rental of power generating apparatus.
Cl.41; Education, instructional and training services; provision of training courses by way of simulation technology; online publication of manuals.
Cl.42; Design and development of computer software for inverters; design and development of computer software for use in connection with photovoltaics and solar energy; rental of energy consumption meters; technical consultancy and development services; technical project planning or technical construction planning; advisory services for technology services in the field of power and energy supply; advisory services related to energy efficiency in connection with solar energy and electricity; software development, software programming, software updating, software maintenance, in particular for the simulation and the training of welding processes; design and development of computer software for the control of plasma surface treatment machines and plasma spraying machines.